

Sr. No	Name of the Hon'ble Court	Case Information Number (CIS Number) e.g. CHI/15/2016	Case title	Name of Proclaimed Offenders	Father's Name of Proclaimed Offender	Gender Male/Female	Address of Proclaimed Offender	FIR Number	Police Station	Date of FIR dd/mm/yyyy	PO declare order dated dd/mm/yyyy
1	Sh.H.S.Grewal, Addl.District & Sessions Judge Ferozepur	NDPS 1977 of 2013	State Vs Mohinder	Mohinder	Khushi Ram	Male	Basti Bhattian Wali, Ferozepur City	207	Cantt. Ferozepur	04.08.2012	02.09.2016
2	Sh.H.S.Grewal, Addl.District & Sessions Judge Ferozepur	NDPS 2202 of 2013	State Vs Paramjit Singh @ Pamma	Paramjit Singh @ Pamma	Kuldeep Singh	Male	House No.2, Bazar No.1 Ferozepur Cantt	91	Cantt. Ferozepur	17.06.2013	27.09.2016
3	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 392 of 2014	State Vs Sandeep Singh	Sandeep Singh	Jagtar Singh	Male	I/s Mudkian Wali Gali, Ferozepur City	220	City Ferozepur	05.08.2014	07.09.2016
4	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 115 of 2016	State Vs Surinderpal	Surinderpal	Gyan Chand	Male	Village Wazidpur, PS Kulgari	174	Kulgarhi	06.12.2015	09.09.2016
5	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 926 of 2015	M/s LMG Timber Vs Vikas Sharma	Vikas Sharma	Ajit Kumar Sharma	Male	House No.23, Azad Nagar	Complaint	----	----	06.09.2016
6	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CHI 1663 of 2013	State Vs Chand Singh	Chand Singh	Jita Singh	Male	Village Sur Singh Wala	262	Cirty Ferozepur	24.12.2009	13.09.2016
7	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 301 of 2015	The Ferozepur Co-op Bank Vs Balwinder Singh	Balwinder Singh	Ram Singh	Male	Village Nasira Khilchian, PO Mehma District Ferozepur	Complaint	----	----	23.09.2016
8	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 309 of 2015	The Ferozepur Co-op Bank Vs Karaj Singh	Karaj Singh	Bakhshish Singh	Male	VPO Mehma , Tehsil and District Ferozepur	Complaint	----	----	23.09.2016
9	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2548 of 2013	The FCCB Bank Vs Suraj Parkash	Suraj Parkash	Jai Chand	Male	Mohala Norian Wala, Near Gali Kile Wali, Ferozepur	Complaint	City Ferozepur	----	17.09.2016
10	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHA 240 of 2015	State Vs Baldev Singh @ Deepa	Baldev Singh @ Deepa	Bhagwan Singh	Male	Village Jhughe Kalu Wale , PS Sadar Ferozepur	155	Cantt. Ferozepur	07.10.2012	29.09.2016
11	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 171 of 2014	OBC Vs Sarman Singh	Sarman Singh	Shivna Singh	Male	Village Kamal Wala, PO Ariff Ke, Ferozepur	Complaint	Cantt. Ferozepur	----	29.09.2016
12	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 589 of 2014	Anoop Kumar Vs Kulwant Singh	Kulwant Singh	Balvir Singh	Male	Village Mohkam Khan Wala, Zira Road Ferozepur	Complaint	Cantt. Ferozepur	----	29.09.2016
13	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHI 2718 of 2013	State Vs Gurmit Singh	Gurmit Singh	Sadiq	Male	Village Sher Khan, PS Kulgari	233	City Ferozepur	04.09.2012	12.09.2016

14	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHA 122 of 2015	State Vs Sanju @ Vicky	Sanju @ Vicky	Veer Chand	Male	Basti Gol Bagh, Near Baldev Di Chakki, Ferozepur City	12	GRP Ferozepur	18.03.2014	08.09.2016
15	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2529 of 2013	Ravinder Preet Singh Vs Shhinder Singh	Shinder Singh	Malkeet Singh	Male	Village Naurang Singh Wala, Ferozepur	Complaint	Cantt. Ferozepur	----	22.09.2016
16	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 250 of 2014	Shri Ram Transport Vs Gurmail Singh	Gurmail Singh	Chand Singh	Male	House No.62, Village Sur Singh Wala, Tehsil Zira, District Ferozepur	Complaint	Ghall Khurd	----	08.09.2016
17	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 142 of 2015	Balwinder Singh Vs Rakesh Kumar	Rakesh Kumar	Krishan Lal	Male	Gali Baba Lal Dayal Wali, Opposite Kasuri Gate, Ferozepur City	Complaint	Ghall Khurd	----	07.09.2016
18	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	COMI 05 of 2014	Kulwant Kaur Vs Gurmej Singh	Gurmej Singh	Jangir Singh	Male	Ward No.09, Vill. Talwara Khurd, Tehsil Ahlnabad, Haryana	Complaint	Mamdot	----	29.09.2016
19	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	COMI 05 of 2014	Kulwant Kaur Vs Gurmej Singh	Jangir Singh	Amar Singh	Male	Ward No.09, Vill. Talwara Khurd, Tehsil Ahlnabad, Haryana	Complaint	Mamdot	----	29.09.2016
20	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	COMI 05 of 2014	Kulwant Kaur Vs Gurmej Singh	Nihal Kaur	Jangir Singh	Female	Ward No.09, Vill. Talwara Khurd, Tehsil Ahlnabad, Haryana	Complaint	Mamdot	----	29.09.2016
21	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 2120 of 2013	Manish Anand Vs Shingara Singh	Shingara Singh	Har Singh	Male	Village Sadardin Wala, PO Khai PHEME Ki, District Ferozepur	Complaint	Mamdot	----	19.09.2016
22	Sh.Pushpinder Singh, Sub Divisional Judicial Magistrate, Zira	CHI 353 of 2013	State Vs Lakhwinder Singh	Beant Singh	Nachhattar Singh	Male	Village Kasoana	114	Zira	20.12.2010	09.09.2016
23	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 105 of 2015	Manjit Kumar Vs Gurdev Singh	Gurdev Singh	Lachhman Singh	Male	W.No.8, H.No.89, Village Vinjoke Makhu	Complaint	Makhu	----	29.09.2016
24	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	COMA 192 of 2013	State Vs Chhinda	Gurdev Singh	Jeet Singh	Male	Village Bhupewala, Makhu	Complaint	Makhu	----	19.09.2016
25	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 2 of 2016	M/s Mittar Finanace Vs Buta Singh	Buta Singh	Baj Singh	Male	Village Ghudduwala, Makhu	Complaint	Makhu	----	17.09.2016
26	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	COMA 18 of 2015	State Vs Bagicha Singh	Bagicha Singh	Jeeta	Male	Village Nizamdeen Wala	Complaint	Makhu	----	22.09.2016
27	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	COMA 196 of 2013	State Vs Amarjeet Singh	Bagicha Singh	Dulla Singh	Male	Village Dare Wala, Tehsil Shahkot	Complaint	Makhu	----	22.09.2016
28	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 71 of 2014	SBI Vs Gurbachan Singh	Gurbachan Singh	Surjan Singh	Male	Village Gurali, Tehsil Zira	Complaint	Makhu	----	23.09.2016

29	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	CHI 219 of 2015	State Vs Ranjeet Singh	Ranjeet Singh	Balwinder Singh	Male	Lehra Bate Now New Colony Moga Road Ferozepur	206	Makhu	12.12.2014	05.04.2016/ 27.09.2016
30	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 109 of 2015	FCCB Vs Gurmeet Singh	Gurmeet Singh	Pala Singh	Male	Basti Jhabela Wali, Guruharsahai	Complaint	Guruharsahai	----	27.09.2016
31	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 266 of 2015	FCCB Vs Bachan Singh	Bachan Singh	Harbans Singh	Male	Village Boor Wala, Tehsil Jalalabad, District Fazilka	Complaint	Guruharsahai	----	20.09.2016
32	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 239 of 2015	Vijay Kumar Vs Bohar Singh	Bohar Singh	Mohinder Singh	Male	Village Panje Ke Hithar(Dhani Mahinder Singh Fauji), Guruharsahai	Complaint	Guruharsahai	----	20.09.2016
33	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	Misc Application(Warrant of Arrest)	State Vs Karnail Singh	Karnail Singh	Hazara Singh	Male	Villagw Gulam Patran, PS Lakhi Ke Behram	95	Lakho Ke Behram	12.10.2014	27.09.2016
34	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	Misc Application(Warrant of Arrest)	State Vs Karnail Singh	Swaran Singh	Rattan Singh	Male	Village Jhoke Hari Har, PS Kulgari	95	Lakho Ke Behram	12.10.2014	27.09.2016
35	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	Misc Application(Warrant of Arrest)	State Vs Karnail Singh	Kulwinder Singh	Joginder Singh	Male	Villagw Gulam Patran, PS Lakhi Ke Behram	95	Lakho Ke Behram	12.10.2014	27.09.2016
36	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	Misc Application(Warrant of Arrest)	State Vs Karnail Singh	Kulwinder Singh	Rehmat Singh	Male	Villagw Gulam Patran, PS Lakhi Ke Behram	95	Lakho Ke Behram	12.10.2014	27.09.2016
37	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 85 of 2016	Rakesh Singh Vs Amarjeet Singh	Amarjeet Singh	Darshan Singh	Male	Village Parbhat Singh Wala Uttar, Tehsil Jalalabad	Complaint	City Jalalabad	----	15.09.2016
38	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 99 of 2015	Sumit Bajaj Vs Gurmej Singh	Gurmej Singh	Harnam Singh	Male	Civil Hospital Road, Jalalabad	Complaint	City Jalalabad	----	19.09.2016
39	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 54 of 2015	Gayatri Rice Mills Vs Monika	Monika	-----	Female	M/s A.G. Enterprises, New Grain Market	Complaint	City Jalalabad	----	22.09.2016
40	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 95 of 2015	Amit Kumar Vs Kakka Singh	Kaka Singh	Bahal Singh	Male	H.No.10, Village Rukna Bodla, Tehsil Guruharsahai	Complaint	City Jalalabad	----	29.09.2016
41	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 2 of 2014	Navjeet Kumar Vs Ram Chand Kamboj	Ram Chand	Harkrishan Lal Kamboj	Male	Village Mohan Ke Hittar, Tehsil Guruharsahai	Complaint	City Jalalabad	----	30.09.2016
42	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 6 of 2014	Punjab Gramin Bank Vs Rachpal Singh	Rachpal Singh	Angrej Singh	Male	C/o Officer Tehsildar, Ferozepur City	Complaint	City Jalalabad	----	30.09.2016

43	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	CHI 130 of 2015	State of Punjab Vs Mannu Chaudhary	Mannu Chaudhary	Rama Chaudhary	Male	C/o Haal Boran Banua Chaudhary son of Amar Chaudhary, Mandi Panje Ke, Guruharsahai	136	City Jalalabad	2015	01.09.2016
44	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalbad	NACT 251 of 2015	Ramit Kumar Vs Vicky	Vicky	Sita Ram	Male	Village Balluana, Tehsil Jalalabad	Complain t	City Jalalabad	----	05.09.2016
45	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalbad	NACT 260 of 2015	Atinder Sodhi Vs Partap	Partap Singh	Iqbal Singh	Male	Village Ratta Khera, Tehsil Jalalabad	Complain t	City Jalalabad	----	06.09.2016
46	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalbad	NACT 120 of 2015	Kanwal Nain Vs Mahinderpal	Mahinderpal Singh	Guranditta	Male	Village Amir Khas, Tehsil Jalalabad	Complain t	City Jalalabad	----	13.09.2016
47	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalbad	NACT 180 of 2015	Vipan Kumar Vs Deepak Kumar	Deepak Kumar	Jagdish Chander	Male	Near MC Rajinder Kumar Paruthi, Jalalabad	Complain t	City Jalalabad	----	20.09.2016

48	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 2464 of 2013	SBI Vs Darbara Singh	Darbara Singh	Kundan Singh	Male	Village Bakain Wala	Complaint	Sadar Fazilka	----	03.09.2016
49	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	CHI 752 of 2013	State Vs. Ram Krishan	Sher Singh	Mohan Lal	Male	Jammu Basti Jalalabad	41	Arniwala	19.06.2010	05.09.2016
50	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2440 of 2013	FCCB Vs Jit Singh	Jeet Singh	Gurdass Singh	Male	Dona Nanak	Complaint	Sadar Fazilka	----	13.09.2016
51	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2593 of 2013	FCCB Vs Rajesh Kumar	Rajesh Kumar	Sohan Lal	Male	Sainia Road, Fazilka	Complaint	City Fazilka	----	22.09.2016
52	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 206 of 2014	FCCB Vs Madan Lal	Madan Lal	Hari Ram	Male	Khui Khera, Fazilka	Complaint	City Fazilka	----	23.09.2016
53	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2553 of 2013	FCCB Vs Jangir Singh	Jangir Singh	Bakar Singh	Male	Shajrana	Complaint	Arniwala	----	29.09.2016
54	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1153 of 2015	Harcharan Singh Vs Kulwant Singh	Kulwant Singh	Gurcharan Singh	Male	Village Danger Khera, District Fazilka	Complaint	Khuian Sarwar	----	06.09.2016
55	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 2486 of 2013	FCCB Vs Jagsir Singh	Jagsir Singh	Karnail Singh	Male	Guru Nanak Furniture, Chak Radhewala, Abohar	Complaint	Bahav wala	----	13.09.2016
56	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 265 of 2016	Simranjeet Kaur Vs Sheo Karan	Sheo Karan	Ram Chand	Male	Village Sayyad Wala, Tehsil Abohar	Complaint	City-2 Abohar	----	13.09.2016
57	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 653 of 2016	Iqbal Singh Vs Mohinder	Mohinder	Bhajan Lal	Male	Village Kandhwala Amarkot, Tehsil Abohar	Complaint	Bahav Wala	----	27.09.2016
58	Sh.Jasveer Singh, Judicial Magistrate 1st Class, Abohar	NACT 599 of 2015	M/s Redical Crop. Science Vs Shri Balaji Pesticides	Abhishek	Rajinder Kumar	Male	Masitan Wali, head tibbi 335526, Hanumangarh, Rajasthan	Complaint	City-1 Abohar	----	20.09.2016
59	Sh.Jasveer Singh, Judicial Magistrate 1st Class, Abohar	NACT 22 of 2016	Subhash Chander Vs Sukhwinder	Sukhwinder	Pappu Ram	Male	St.No.4, Gobind Nagri, Dawra Ice Cream Store, Abohar	Complaint	City-1 Abohar	----	21.09.2016

60	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 552 of 2014	State of Punjab Vs. Manpreet Singh	Manpreet Singh	Resham Singh	Male	Nizamudin Wala, PS Makhu District Ferozepur	296	Sadar Ferozepur	02.10.2014	04.10.2016
61	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 43 of 2016	State of Punjab Vs. Dilbag Singh	Dilbag Singh	Karam Singh	Male	Muthian Wali	269	Arif Ke	24.10.2015	07.10.2016
62	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 2460 of 2013	State of Punjab Vs. Makhan Singh	Joginder Singh @ Nika	Phuman Singh	Male	Hazara Ram Singh, PS Sadar Jalalabad	21	Sadar Ferozepur	10.02.2011	18.10.2016
63	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CHI 67 of 2014	State of Punjab Vs. Jasbir Singh	Jasbir Singh @ Jassa	Darshan Singh	Male	Vill.Rehal Chahal PS Chauhala Sahib District TaranTaran	260	City Ferozepur	16.08.2013	24.10.2016
64	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 620 of 2014	OBC Vs. Balwinder Kaur	Balwinder Kaur	Manjit Singh	Female	Vill.Karma Tehsil and District Ferozepur	Complaint	Cantt. Ferozepur	----	27.10.2016
65	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CRM 1108 of 2013	The FCCB Vs. Gurbachan Singh	Gurbachan Singh	Sadhu Singh	Male	Basti Bhai Ke Village dastiil Sahib (Doomni Wala), Tehsil and District Ferozepur	Complaint	City Ferozepur	----	28.10.2016
66	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 773 of 2015	Madan Lal Vs. Haneet Kumar	Haneet Kumar	Madan Lal	Male	Prem Nagar, Near Convent School, Ferozepur now working as Senior Support Escalation Enginner, Microsoft Copporation Redmond, Washington	Complaint	Cantt. Ferozepur	----	12.10.2016
67	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2437 of 2013	Sham Sunder Monga Vs. Jaswinder Singh	Jaswinder Singh	Malkiat Singh	Male	Village Gogiana Tehsil Zira District Ferozepur	Complaint	City Ferozepur	----	14.10.2016
68	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2533 of 2013	Varinder Kumar Vs. Pardeep Kumar	Pardeep Kumar	Balwant Singh	Male	51, New Adarsah Nagar, Near Dhawan Colony, Ferozepur City	Complaint	City Ferozepur	----	15.10.2016
69	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 527 of 2014	OBC Vs. Ranjit Singh	Ranjit Singh	Bakhshish Singh	Male	VPO Mallanwala, Tehsil Zira	Complaint	Cantt. Ferozepur	----	15.10.2016
70	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHI 357 of 2015	State of Punjab Vs. Varinder Singh	Varinder Singh	Milkha Singh	Male	Fatehgarh, PS Mallanwala	146	Cantt. Ferozepur	18.09.2014	24.10.2016
71	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 509 of 2016	Prem Vs. Roor Singh	Roor Singh	Jawala Singh	Male	Village Kumargarh PO Piyareana, Tehsil and District Ferozepur	Complaint	Ghall Khurd	----	03.10.2016

72	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 866 of 2015	FCCB Vs. Ranjit Singh	Ranjit Singh	Ram Pal	Male	Village Sulhani Tehsil and District Ferozepur	Complaint	Ghall Khurd	----	18.10.2016
73	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 1507 of 2013	Bachittar Singh Vs. Varinder	Varinder	Parvinder Singh	Male	House No.75 Block B, Ranjit Avenue, Amritsar	Complaint	Ghall Khurd	----	29.10.2016
74	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 1619 of 2013	Satnam Singh Vs. Sukhchain Singh	Sukhchain Singh	Bagga Singh	Male	R/o Village Bare Ke Tehsil and District Ferozepur	Complaint	City Ferozepur	----	24.10.2016
75	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 1637 of 2013	Baggu Singh Vs. Manjit Singh	Manjit Singh	Balwinder Singh	Male	R/o Village Jodhpur Bhakhar Tehsil Maud District Bathinda	Complaint	Mamdot	----	24.10.2016
76	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 597 of 2015	Tilak Raj Vs. Gurdeep Singh	Gurdeep Singh	Kashmir Singh	Male	R/o Village Chandi Wala PS Sadar Ferozepur	Complaint	City Ferozepur	----	29.10.2016
77	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 467 of 2015	Ashwani Kumar Vs. Gurwinder Singh	Gurwinder Singh	Darshan Singh	Male	Opp. Raj Petrol Pump Zira Road Talwandi Bhai, Ferozepur	Complaint	----	----	04.10.2016
78	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 615 of 2015	FCCB Vs. Surjit Singh	Surjit Singh	Gurdas Singh	Male	Basti Mohamad Ali Shah PO DOD	Complaint	----	----	04.10.2016
79	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 715 of 2014	PADB Vs. Satnam Singh	Satnam Singh	Mehal Singh	Male	Kalu Arriyan Hithar	Complaint	----	----	05.10.2016
80	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 798 of 2014	PADB Vs. Piara Singh	Paira Singh	Jhanda Singh	Male	Vill Habib Wala, Ferozepur	Complaint	----	----	05.10.2016
81	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 768 of 2015	Raj Kumar Vs. Jasbir Singh	Jasbir Singh	Darbara Singh	Male	Vill Sher Khan , Ferozepur	Complaint	----	----	06.10.2016
82	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 655 of 2015	Balwinder Pal Sharma Vs. Pardeep Kumar	Pardeep Kumar	Balwant Kumar	Male	Working as Peon in District Education Office	Complaint	----	----	06.10.2016
83	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 484 of 2015	Rachpal Singh Vs. Bala Ji Tradings	Ramesh Kumar	Gurdas Chand	Male	Sadhu Wala Road Royal ENC. Talwandi Bhai	Complaint	----	----	07.10.2016
84	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 485 of 2015	Rachpal Singh Vs. Bala Ji Tradings	Ramesh Kumar	Gurdas Chand	Male	Sadhu Wala Road Royal ENC. Talwandi Bhai	Complaint	----	----	07.10.2016
85	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 791 of 2015	FCCB Vs. Roop Singh	Roop Singh	Nand Singh	Male	New Cantt Road Faridkot	Complaint	----	----	10.10.2016
86	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 992 of 2015	Sandeep Kumar Vs. Harjit Singh	Harjit Singh	Sandhura Singh	Male	VPO Chuchak Wind, Zira	Complaint	----	----	10.10.2016
87	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1013 of 2015	Davinder Singh Vs. Jaswant Bedi	Jaswant Bedi	Mulak Raj	Male	Village Hake Wala	Complaint	----	----	10.10.2016
88	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 657 of 2015	Vijay Kumar Vs. Amar Singh	Amar Singh	Ram Singh	Male	Village Jakh Tehsil Samba District Jammu	Complaint	----	----	12.10.2016

89	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 763 of 2015	M/s Jassal Light Vs. M/s Gill Generators	Gurjeet Singh	C/O/M/Gill Generator	Male	Khosa Dal Singh Road, Talwandi Bhai	Complaint	----	----	15.10.2016
90	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 718 of 2014	SBI Vs. Mohan Lal	Mohan Lal	Hans Ram	Male	Ward No.12 Kutia Sant Turia Nand Talwandi Bhai	Complaint	----	----	24.10.2016
91	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1004 of 2015	Kartar Vs. Kali Charan	Kali Charan	Budhu Lal	Male	H.No.66 Khiteek Mandi, Ferozepur Cantt.	Complaint	----	----	24.10.2016
92	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 636 of 2015	Ravi Monga Vs. Bohar Singh	Bohar Singh	Rehmat Singh	Male	Village Khilchian District Ferozepur	Complaint	----	----	27.10.2016
93	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1148 of 2015	Harjinder Singh Vs. Parminder Singh	Parminder Singh	Inder Jeet Singh	Male	Gali No.1, Jain Nagri Abohar	Complaint	----	----	28.10.2016
94	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 979 of 2015	Sushil Kumar Vs. Neeraj Mahajan	Neeraj Mahajan	Krishan Mahajan	Male	House No.3471 Sec.37 Chandigarh	Complaint	----	----	28.10.2016
95	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 960 of 2015	M/s Kesho Ram Vs. Rakesh Kumar	Rakesh Kumar	----	Male	Office Of DEO Primary B Block Administrative Complex, Ferozepur	Complaint	----	----	29.10.2016
96	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 549 of 2015	PADB Vs. Gurtej Singh	Gurtej Singh	Gurmukh Singh	Male	Thethar Kallan	Complaint	----	----	29.10.2016
97	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 101 of 2015	M/s Jai Maa Traders vs. Jasmeet Chhabra	Jasmeet Chhabra	C/o Chhabra Dhoop Wala	Male	Chhabra Dhoop Wala, Hosing Board Clolony, Ferozepur	Complaint	----	----	24.10.2016
98	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	CHA 200033 of 2010	State of Punjab Vs. Jaswinder Singh	Jaswinder Singh	Veer Singh	Male	Village Keedi Afgana, PS Hargobind Pura District Gurdaspur	17	Makhu	08.02.2010	17.10.2016
99	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 79 of 2015	M/s Mittar Finanace Vs Mehal Singh	Mehal Singh	Dalip Singh	Male	Village Waras Wala Jattan	Complaint	----	----	13.10.2016
100	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 199 of 2015	Punjab and Sind Bank Vs. Mohinder Singh	Mohinder Singh	Kehar Singh	Male	Village Bulla Rai Hithar, PO Chhanga Rai Uttar, Tehsil Guruharsahai District Ferozepur	Complaint	Guruharsahai	----	14.10.2016
101	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	REMP 38 of 2016	State of Punjab Vs. Puran Singh	Puran Singh	Anwar Singh	Male	Village Chhanga Rai Uttar, Tehsil Guruharsahai District Ferozepur	185	Guruharsahai	11.11.2015	18.10.2016

102	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 117 of 2015	Pankaj Madora Vs. Hunny Sharma	Honey Sharma	Raj Kumar	Male	Adarsh Nagar, Near Sona Mata Mandir, Guruharsahai, District Ferozepur	Complaint	Guruharsahai	----	06.10.2016
103	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	COMI 81 of 2014	Kashmir Singh Vs. Mohinder Singh	Bainka Singh (Lambardar)	Unknown	Male	Village Pojo Ke Hithar, Tehsil and District Ferozepur	Complaint	Lakho Ke Behram	----	20.10.2016
104	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 156 of 2015	State of Punjab Vs. Lekh Singh & Ors.	Vijay Kumar @ Sonu Kapahi	Kewal Krishan	Male	Guruharsahai	51	Guruharsahai	02.04.2014	25.10.2016
105	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	MNT125 18 of 2014	State of Punjab Vs. Prem Kumar	Prem Kumar	Babu Ram	Male	Adarsh Nagar, Guruharsahai	230	Guruharsahai	07.11.2007	12.10.2016
106	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalbad	NACT 196 of 2015	Vijay Kumar Vs. Sandeep Kumar	Sandeep Kumar	Mehla Ram Munjal	Male	R/o Backside Karan Cinema, Bag Colony, Jalalabad	Complaint	City Jalalabad	----	01.10.2016
107	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalbad	NACT 313 of 2015	Gurdev Singh Vs. Amarjit Singh	Amarjeet Singh	Dharshan Singh	Male	R/o Parbaht Singh Wala, Tehsil Jalalabad	Complaint	City Jalalabad	----	12.10.2016
108	Sh.Lachhman Singh, Addl. District & Sessions Judge, Fazilka	NDPS 731 of 2013	State of Punjab Vs. Satnam Singh	Satnam Singh	Jeet Singh	Male	Village Dalmir Khera Tehsil and District Fazilka	78	Sadar Abohar	08.08.2013	25.10.2016
109	Dr.Gopal Arora, Addl.District & Sessions Judge, Fazilka	NDPS 435 of 2013	State of Punjab Vs. Pappu Ram	Pappu Ram	Babbu Lal	Male	Village Thapuhaniya Tehsil Osiya, District Jodhpur, Rajasthan	126	Bahav Wala	09.12.2011	21.10.2016
110	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	CHI 4 of 2015	State of Punjab Vs. Kulwinder Singh	Kulwinder Singh	Karnail Singh	Male	Suresh Wala, Tehsil and District Fazilka	4	City Fazilka	13.01.2015	15.10.2016
111	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 337 of 215	Gurbax Tahkral Vs. Satish Kumar	Satish Kumar	Hira Ram	Male	Nai Abadi, Islamabad Street No.1, Fazilka	Complaint	----	----	15.10.2016
112	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	CHI 70 of 2012	State of Punjab Vs. Diwan	Gurnam Singh	Mashi Singh	Male	Ladhuka Tehsil and District Fazilka	70	City Fazilka	22.04.2012	12.10.2016
113	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 869 of 2014	FCCB Vs. Mohan Lal	Mohan Lal	Ram Saroop	Male	Street Dasodhian Ram, Fazilka	Complaint	----	----	15.10.2016
114	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	CHI 63 of 2015	State of Punjab Vs. Ashok Kumar	Mintu @ Dimple	Lal Chand	Male	Peera Wala PS Sadar Ferozepur	88	City Fazilka	22.08.2014	12.10.2016
115	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2311 of 2013	Krishan Lal Vs. Dharamveer	Dharamveer	Satpal	Male	Balmiki Chowk Sri Mukatsar Sahib	Complaint	City Fazilka	----	06.10.2016
116	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2654 of 2013	FCCB Vs. Gurbachan Singh	Gurbachan Singh	Jangir Singh	Male	Village Dona Nanka Post office Mauzam Teh Fazilka.	Complaint	Sadar FAzilka	----	06.10.2016

117	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2236 of 2013	FCCB Vs. Harmesh Singh	Harmesh Singh	Lal Singh	Male	Village Mumbe Ke, Fazilka	Complaint	City Fazilka	----	07.10.2016
118	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2274 of 2013	FCCB Vs. Satvir Singh	Satvir Singh	Harbhajan Singh	Male	Village Bakanwal, Fazilka	Complaint	Sadar FAzilka	----	10.10.2016
119	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2556 of 2013	FCCB Vs. Harbhajan Singh	Harbhajan Singh	Kashmir Singh	Male	Village Shajrana, Fazilka	Complaint	Arniwala	----	12.10.2016
120	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 374 of 2014	FCCB Vs. Balraj Singh	Balraj Singh	Kulwant Rai	Male	Street No.8, Azad Chowk, Radha Swami Colony, Fazilka	Complaint	City Fazilka	----	13.10.2016
121	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 340 of 2014	FCCB Vs. Som Dutt	Som Dutt	Firozi Lal	Male	Railway Quarter No t 709 Fazilka	Complaint	City Fazilka	----	13.10.2016
122	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 208 of 2014	FCCB Vs. Chhinder Pal	Chhinder Pal	Harnam Singh	Male	Dhingra Colony, St no 2, Fazilka	Complaint	City Fazilka	----	13.10.2016
123	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 274 of 2014	FCCB Vs. Naval Kishore	Naval Kishore	Ram Dass	Male	St, No 12 Radha swami colony Fazilka	Complaint	City Fazilka	----	14.10.2016
124	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2234 of 2013	FCCB Vs. Ramesh Kumar	Ramesh Kumar	Tek Chand	Male	Radha Swami Colony, St. no. 1 Fazilka	Complaint	City Fazilka	----	14.10.2016
125	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2491 of 2013	PADB Vs. Davinder Singh	Davinder Singh	Sucha Singh	Male	V. Dhippanwali, Tehsil Fazilka	Complaint	Arniwala	----	17.10.2016
126	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 502 of 2014	FCCB Vs. Kewal Krishan	Kewal Krishan	Daulat Ram	Male	House No.356, Ward No.7, Jattian Mohalla, Gali Karmu Contractor Animal Purchaser Fazilka	Complaint	City Fazilka	----	18.10.2016
127	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2545 of 2013	Harish Chander Vs. Raj Barinder	Raj Barinder	Sulakhan Singh	Male	Co Bawa Singh So Mohinder Singh Ro Vindra Basti, Jeauri Mandir, Killianwali Road, Near Bharat Gas Agency, Abohar	Complaint	City Fazilka	----	22.10.2016
128	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2590 of 2013	FCCB Vs. Balwinder Singh	Balwinder Singh	Sher Singh	Male	VPO Chuhriwala Chisti, Tehsil Fazilka	Complaint	City Fazilka	----	26.10.2016
129	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 157 of 2015	FCCB Vs. Niranjn Singh	Niranjn Singh	Sunder Singh	Male	Vill Chak Kheo wala Tehsil Fazilka	Complaint	Arniwala	----	28.10.2016
130	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 892 of 2015	FCCB Vs. Sumesh	Sumesh	Sham Lal	Male	Street No.6, Nanak Nagri Abohar	Complaint	----	----	01.10.2016
131	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 1256 of 2014	PADB Vs. Jaskaran Singh	Rabinder Singh	Amrik Singh	Male	Village Gaddan DOB Tehsil Abohar District Fazilka	Complaint	----	----	19.10.2016

132	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 137 of 2016	Harjinder Singh Vs. Brij Mohan	Brij Mohan	Bhadar Ram	Male	Village Kera Khera District Fazilka	Complaint	Sadar Abohar	----	13.10.2016
133	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1398 of 2014	Ashok Kumar Vs. Raja Ram	Raja Ram	Manphool	Male	Street No.3, Dayal Nagri, Killian Wali Road, Abohar	Complaint	City-I Abohar	----	01.10.2016
134	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 693 of 2015	Pawanjeet Singh Vs. Gurdish Singh	Gurdish Singh	Uttam Singh	Male	Dhani Uttam Singh Wali, Village Bagge Ke Uttar Tehsil Jalalabad	Complaint	City-I Abohar	----	04.10.2016
135	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1029 of 2015	Lakhvir Singh Vs. Vicky	Vicky	Kashmiri Lal	Male	Street No.3, Dharam Nagri Abohar	Complaint	City-I Abohar	----	01.10.2016
136	Sh.Jasveer Singh, Judicial Magistrate 1st Class, Abohar	NACT 98 of 2016	Bimla Devi Vs. Sandoz Agritec	Jagdev Singh	Hamir Singh	Male	3741 Bharat Nagar Chowk Near ESI Hospital, Ludhiana	Complaint	City-I Abohar	----	04.10.2016
137	Sh.Jasveer Singh, Judicial Magistrate 1st Class, Abohar	NACT 28 of 2015	Ashok Kumar Vs. Vasu Dev	Vasu Dev	Ami Chand	Male	Improvement Trust Nagal Dam, Rupnagar	Complaint	City-I Abohar	----	05.10.2016
138	Sh.Jasveer Singh, Judicial Magistrate 1st Class, Abohar	NACT 41 of 2016	Patel Kumar Vs. Harbinder Singh	Harbinder Singh	Amrik Singh	Male	Panjpeer Road 32 KV Station 2, Near Gurudwara, Abohar	Complaint	City-I Abohar	----	25.10.2016
139	Sh.Jasveer Singh, Judicial Magistrate 1st Class, Abohar	NACT 12 of 2015	Shushil Kumar Vs. Surinder Singh	Surinder Singh	Dayal Singh	Male	Village Roharian Wali, Tehsil Abohar	Complaint	City-I Abohar	----	25.10.2016
140	Sh.H.S.Grewal, Addl.District & Sessions Judge Ferozepur	NDPS 560 of 2015	State of Punjab Vs. Iqbal Singh	Iqbal Singh	Daler Singh	Male	Village Marad, PS Hari Ke, District Tarn Taran	6	Makhu	19.01.2014	09.11.2016
141	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 578 of 2014	State of Punjab Vs. Gurmeet Singh	Gurmeet Singh	Karnail Singh	Male	Village Bagge Ke Pippal, PS Sadar Ferozepur	74	Sadar Ferozepur	07.03.2014	07.11.2016
142	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 122 of 2014	State of Punjab Vs. Gobinda	Gobinda	Janak Rai	Male	Bagdadi Gate, Ferozepur City	216	City Ferozepur	12.07.2013	08.11.2016
143	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 325 of 2015	State of Punjab Vs. Amarjit Singh	Amarjit Singh	Gopal Singh	Male	Village Ali Ke PS Sadar Ferozepur	90	Sadar Ferozepur	18.04.2015	23.11.2016
144	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 525 of 2014	State of Punjab Vs. Ravi	Ravi	Jagdish	Male	Basti Bhattian Wali now Gol Bagh, Ferozepur City	127	City Ferozepur	07.05.2014	21.11.2016
145	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 353 of 2015	State of Punjab Vs. Harmandeep Singh	Harmandeep Singh	Mehal Singh	Male	Village Sadhu Shah Wala	78	Kulgarhi	26.05.2015	30.11.2016

146	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 353 of 2015	State of Punjab Vs. Harmandeep Singh	Mangal Singh @ Mangli	Angrej Singh	Male	Village Sadhu Shah Wala	78	Kulgarhi	26.05.215	30.11.2016
147	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 313 of 2015	State of Punjab Vs. Kamaljeet Singh	Kamaljeet Singh	Sabha	Male	Village Sodhi Nagar	52	Kulgarhi	08.04.2015	10.11.2016
148	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	COMA 962 of 2013	State of Punjab Vs. Gopal	Gopal	Jhuma Ram	Male	Balaji Bikaner Misthan Bhandar, Meharian Bazar, Fazilka	Complaint	Sadar Ferozepur	----	03.11.2016
149	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	NACT 988 of 2013	Nand Lal Vs. Dalip Singh	Dalip Singh	Mohan Singh	Male	Gali No.10, House No.84-1/4, Ferozepur Cantt.	Complaint	----	----	28.11.2016
150	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	COMI 297 of 2015	Kulwant Singh Vs. Rajan Kumar	Ranjit Singh	Employee of Ashoka Leyland	Male	77, Civil Lines, Mansa Road, Bathinda	Complaint	Sadar Ferozepur	----	02.11.2016
151	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 1058 of 2015	M/s S.K. Refridgrator Vs. Harjinder Singh	Harjinder Singh	Kashmir Singh	Male	Village Bhala Farya Mall Rakhri Road, Tehsil and District Ferozepur	Complaint	City Ferozepur	----	11.11.2016
152	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CHI 36 of 2015	State of Punjab Vs. Kewal Krishan	Raja	Krishan	Male	Golbagh Ferozepur City	330	City Ferozepur	07.12.2014	17.11.2016
153	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2666 of 2015	FCCB Vs. Shabeg Singh	Shabeg Singh	Dara Singh	Male	(Clerk in Civil Hospital), Civil Surgeon, Office of Civil Surgeon, Ferozepur	Complaint	City Ferozepur	----	07.11.2016
154	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2489 of 2013	Ajit Kumar Vs. Harish Chadha	Harish Chadha	Kewal Krishan	Male	No.394, Shastri Nagar, Jalandhar	Complaint	City Ferozepur	----	10.11.2016
155	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 359 of 2014	Jasbir Singh Vs. Sanjeev Behal	Sanheev Behal	Gulshan Rai	Male	Street No.24, Near Durga Mata Madir, Basti Tankan Wali, Ferozepur	Complaint	Cantt. Ferozepur	----	18.11.2016
156	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	CHI 349 of 2015	State of Punjab Vs. Rajdeep Singh	Rajdeep Singh	Baldev Singh	Male	Sheikhavan	197	Ghall Khurd	27.11.2013	15.11.2016
157	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 2240 of 2013	Babu Lal Vs. Jan Sahyog	Rajesh Kumar and Jagpreet Singh	Directors of Jansahyog	Male	Director of Jansahyog Marketing Pvt.Ltd.	Complaint	Sadar Mansa	----	18.11.2016
158	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	Remand Paper	State of Punjab Vs. Jarnail Singh	Jarnail Singh	Basant Singh	Male	Bhagat Agro Industry Roti Pul Gobindgarh Nabha	130	Ghall Khurd	21.07.2015	28.11.2016

159	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	Remand Paper	State of Punjab Vs. Dhani Ram	Dhani Ram	Gulzari Lal	Male	UP Now near Buda Khooh, Talwandi Bhai	6	Ghall Khurd	12.01.2014	28.11.2016
160	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 272 of 2015	Goma Singh Vs. Sarup Singh	Sarup Singh	Sadhu Singh	Male	Village Gatii Rajo Ke Tehsil and District Ferozepur	Complaint	City Ferozepur	----	28.11.2016
161	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 2341 of 2013	SBI Vs. Gurwinderpal Singh	Gurwinderpal Singh	Mangal Singh	Male	Village Changali Qadmin PO Faride Wala, Tehsil and District Ferozepur	Complaint	Kulgarhi	----	29.11.2016
162	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	COMA 106 of 2015	Gurkirat Vs. Omparkash	Omparkash	Kailash Parsad	Male	Quarter No.415-C, Double Story, Railway Basti Tankan Wali employed as Pump Operator Grade-II Power House Northeren Railway Burt Road, Ferozepur City	Complaint	City Ferozepur	----	11.11.2016
163	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	COMA 1544 of 2013	SBI Vs. Gurwinderpal Singh	Gurwinderpal Singh	Mangal Singh	Male	Village Changali Qadmin PO Faride Wala, Tehsil and District Ferozepur	Complaint	Kulgarhi	----	29.11.2016
164	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 927 of 2013	Jaikaran Singh Vs. Balwinder Kumar	Balwinder Singh	Kundal Lal	Male	Jazz Band Party, IG Head Quarters, BSF Jalandhar	Complaint	Cantt. Ferozepur	----	29.11.2016
165	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 170 of 2012	State of Punjab Vs. Harpreet Singh	Harpreet Singh	Harbhajan Singh	Male	Gali No.4 Near Gurudwara Baba Ram Lal Ferozepur City	50	Kulgarhi	26.05.2012	15.11.2016
166	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 711 of 2014	PADB Vs. Diwan Singh	Diwan Singh	Mahantan Singh	Male	Village Mida Hazi Ferozepur	Complaint	----	----	04.11.2016
167	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 734 of 2014	Satjit Vs. Shiv Kumar	Shiv Kumar	Pittar Deen	Male	DRM Office, Northern Railway, Ferozepur	Complaint	----	----	04.11.2016
168	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1018 of 2015	FCCB Vs. Amrik Singh	Amrik Singh	Mukhtiar Singh	Male	Village Nasira Khachia PO Mehma Ferozepur	Complaint	----	----	04.11.2016
169	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 748 of 2015	FCCB Vs. Chanan Singh	Chanan Singh	Virsa	Male	Village Wakhe, PO Khai PHEME Ke, Ferozepur	Complaint	----	----	05.11.2016
170	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 730 of 2015	SBI Vs. Rajesh Kumar	Rajesh Kumar	Amrit Lal Bali	Male	Quarter No.C-II/21 Police line, Ferozepur	Complaint	----	----	05.11.2016
171	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 783 of 2014	Ashwani Rajput Vs. Binder Singh	Binder Singh	Roop Lal	Male	Basti Gurbachan Singh, Kothi Rai Sahib, PO Canal Colony, Ferozepur	Complaint	----	----	10.11.2016
172	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 70 of 2015	Arti Kochar Vs. Harpreet Singh	Harpreet Singh	Shapeg Singh	Male	Rikhi Colony Back Side Baba Ram Lal Nagar, Ferozepur	Complaint	----	----	10.11.2016

173	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1185 of 2015	Jasbir Singh Vs. Joga Singh	Joga Singh	Harbhajan Singh	Male	Flat No.111/B, Green Garden Sirhind Bye Pass Near DCW Patiala	Complaint	----	----	10.11.2016
174	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 828 of 2014	Karampal Singh Vs. Jagsir Singh	Jagsir Singh	Lal Singh	Male	AWA Colony Near MR College Fazilka	Complaint	----	----	12.11.2016
175	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 607 of 2014	M/s Gurdev Singh Vs. Prem Kant	Prem Kumar	Ram Ji Mohan	Male	Village Shankar Pur District Unna (UP)	Complaint	----	----	12.11.2016
176	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 675 of 2015	Tarsem Lal Vs. Inderjeet Singh	Inderjeet Singh	Jaswant Singh	Male	Firoz Gandhi Market Cabin No.406 Ludhiana	Complaint	----	----	15.11.2016
177	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 34 of 2016	Satnam Singh Vs. Asish Kumar	Asish Kumar	Ramesh Chander	Male	House No.112 Azad Chowk Ferozepur Cantt	Complaint	----	----	15.11.2016
178	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 565 of 2014	Gurnam Singh Vs. Jasbir Singh	Jasbir Singh	Darbar Singh	Male	Village Sherkhan District Ferozepur	Complaint	----	----	17.11.2016
179	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 133 of 2016	OBC Vs. Jaswant Singh	Jaswant Singh	Bachhitar Singh	Male	Village Akkhu Wala PO Mahalam, Ferozepur	Complaint	----	----	18.11.2016
180	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 179 of 2016	UBI Vs. Bimla Rani	Bimla Rani	Munish Kumar	Female	753 Gali Sethi Model School, Ferozepur City	Complaint	----	----	18.11.2016
181	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 815 of 2015	M/s Bakhtawar Mech Work Vs. M/s Maharaja Jang Singh	Prop. Ranjit Singh	Prop.	Male	Hanumangar Road, Elnabad District Sirsa	Complaint	----	----	22.11.2016
182	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 751 of 2015	FCCB Vs. Chhinda	Chhinda	Visakha Singh	Male	Peer Ke Khan Garh PO Khai PHEME Ke	Complaint	----	----	23.11.2016
183	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 121 of 2016	PADB Vs. Gurjant	Gurjant	Lachhman Singh	Male	Thethar Kallan	Complaint	----	----	23.11.2016
184	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 486 of 2015	Pargat Singh Vs. Ramesh Kumar	Ramesh Kumar	Gurdas Mall	Male	Sadji Wala Road Royal Enclave Talwandi Bhai District Ferozepur	Complaint	----	----	23.11.2016
185	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 749 of 2015	FCCB Vs. Kaaka	Kakka Singh	Sarwan Singh	Male	Village Sodhi Wala PO Kadma District Ferozepur	Complaint	----	----	23.11.2016
186	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 135 of 2016	Ranbir Singh Vs. Rakesh Kumar	Rakesh Kumar	Not Known	Male	Peon Office of District Education Officer District Admin Block, Ferozepur Cantt	Complaint	----	----	28.11.2016
187	Sh.Pushpinder Singh, Sub Divisional Judicial Magistrate, Zira	NACT 106-2	Ferozepur Cantral Cooperative Bank Vs. Kulwinder Singh	Kulwinder Singh	Major Singh	Male	Ward No.6, Ghor Mohalla, Zira	Complaint	Zira	----	03.11.2016
188	Sh.Pushpinder Singh, Sub Divisional Judicial Magistrate, Zira	COMA 70-1	State of Punjab Vs. Sewak Singh	Sewak Singh	Baan Singh	Male	Village Boote Wala, Zira	Complaint	Zira	----	03.11.2016

189	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	CHA 28 of 2015	State of Punjab Vs. Major Singh	Major Singh	Bahal Singh	Male	Village Peer Mohammad, Mahu	60	Makhu	01.05.2015	24.11.2016
190	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	CHI 98 of 2015	State of Punjab Vs. Balwinder Singh	Sarwan Singh	Karnail Singh	Male	Village Mumarewala	43	Makhu	18.04.2014	15.11.2016
191	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 312 of 2014	State of Punjab Vs. Inderjit Singh	Inderjeet Singh	Kala Singh	Male	Village Deep Singh Wala, PS Sadiq	100	Lakho Ke Behram	01.11.2012	21.11.2016
192	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 4 of 2016	PADB GHS Vs. Nirmal Singh	Nirmal Singh	Arjan Singh	Male	Village Mandi Wala, Tehsil Guruharsahai, District Ferozepur	Complaint	----	----	25.11.2016
193	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 218 of 2015	Balwinder Kumar Vs. Manohar Lal	Manohar Lal	Boor Chand	Male	New Adarsh Nagar, Opposite Karnail Sodhi, Guruharsahai, Distirct Ferozepur	Complaint	----	----	25.11.2016
194	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 5 of 2015	Avinash Chander Vs. Tripta Rani	Tripta Rani	Manish Dhawan	Female	House No.2394 Street No.1, Aggarwal Colony, Jalalabad, Fazilka	Complaint	City Jalalabad	----	07.11.2016
195	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 47 of 2015	Punjab Gramin Bank Vs Sandeep Kumar	Sandeep Kumar	Sardara Ram	Male	Village chak Sotrian, Tehsil Jalalabad	Complaint	City Jalalabad	----	07.11.2016
196	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 79 of 2015	Rajinder Singh Vs. Vijay Kumar	Vijay Kumar	Milkh Raj	Male	Village Shaheed Bhagat Singh Nagar, Tehsil Jalalabad, Fazilka	Complaint	City Jalalabad	----	07.1.2016
197	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 320 of 2016	Ravinder Pal Vs. Jaswinder Singh	Jaswinder Singh	Mohan Singh	Male	Village Mohan Ke Uttar, Tehsil Guruharsahai	Complaint	City Jalalabad	----	09.11.2016

198	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 105 of 2015	Ravi Chawla Vs. Vinod Kumar	Vinod Kumar	----	Male	Care of Ashok Kabaria, Village Balluana, Jalalabad West, District Fazilka	Complaint	City Jalalabad	----	30.11.2016
199	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 19 of 2014	Chinder Singh Vs. Gurmeet Singh	Gurmeet Singh	Gulzar Singh	Male	Village Peere Ke Uttar, Teshil Jalalabad, District Fazilka	Complaint	City Jalalabad	----	30.11.2016
200	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	CHI 115 of 2014	State of Punjab Vs. Harpreet Singh	Harpreet Singh	Harbhajan Singh	Male	Village Hazi Wala Dakhli Kahi PHEME Ki, PS Sadar Ferozepur	92	City Jalalabad	13.06.2014	10.11.2016
201	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	CHI 115 of 2014	State of Punjab Vs. Harpreet Singh	Mandeep Singh	Gurraj Singh	Male	Village Thetha Kalan, PS Ghall Khurd, District Ferozepur	92	City Jalalabad	13.06.2014	10.11.2016
202	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalabad	NACT 203 of 2015	PNB Vs. Subhash Lal	Subhash Lal	Ram Parkash	Male	Near Old Power House Near Shaheed Udhham Singh Chownk Jalalabad	Complaint	City Jalalabad	----	02.11.2016
203	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalabad	NACT 16 of 2016	Neeraj Kumar Vs. Amarjit Singh	Amarjit Singh	Darshan Singh	Male	Village Parbhat Singh Wala Uttar, Tehsil Jalalabad	Complaint	City Jalalabad	----	25.11.2016
204	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalabad	CHI 730 of 2013	State of Punjab Vs. Kamal Bhai	Kamal Bhai	Magga Ji Bhai Patel	Male	Narain Pura, District Ahmedabad(Gujrat)	123	Sadar Jalalabad	06.11.2011	28.11.2016
205	Sh.Lachhman Singh, Addl. District & Sessions Judge, Fazilka	NDPS 97 of 2014	State of Punjab Vs. Sonu @ Lakhwinder Singh	Sonu @ Lakhwinder Singh	Gurmit Singh	Male	Village Rani Wala, Tehsil Malout, District Shri Mukatsr Sahib	128	Sadar Abohar	12.11.2013	04.11.2016
206	Sh.Lachhman Singh, Addl. District & Sessions Judge, Fazilka	NDPS 192 of 2014	State of Punjab Vs. Lakhwinder Singh @ Sonu	Lakhwinder Singh @ Sonu	Gurmit Singh	Male	Village Rani Wala, Tehsil Malout, District Shri Mukatsr Sahib	14	Sadar Abohar	2014	04.11.2016
207	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 2327 of 2013	Rajesh Kumar Vs. Shinder Pal Singh	Shinder Pal Singh	Bohar Singh	Male	Dhani Islam Wala, Near Pakki Nehar, Fazilka	Complaint	----	----	02.11.2016
208	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 135 of 2014	Chanan Singh Vs. Gurpreet Singh	Gurpreet Singh	Gurmej Singh	Male	Ganjuana Hasta	Complaint	Sadar Fazilka	----	02.11.2016
209	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 136 of 2014	Chanan Singh Vs. Gurpreet Singh	Gurpreet Singh	Gurmej Singh	Male	Ganjuana Hasta	Complaint	Sadar Fazilka	----	02.11.2016

210	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 170 of 2014	FCCB Vs. Inder Pal Singh	Inder Pal Singh	Prabh Dayal	Male	Fazilka	Complaint	City Fazilka	----	15.11.2016
211	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2161 of 2013	FCCB Vs. Inder Pal Singh	Surinder Singh	Prem Singh	Male	Saidoke Hithar	Complaint	Sadar Fazilka	----	22.11.2016
212	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1100 of 2016	Vireen Finances INC Vs. Ranjeet Singh	Ranjeet Singh	----	Male	VPO Roshan Buttar Shah Wala Tehsil Zira District Ferozepur	Complaint	City-I Abohar	----	30.11.2016
213	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 433 of 2015	Harjinder Singh Vs. Asha	Asha	Khairiti Lal	Female	House No.254, Jammu Basti Abohar	Complaint	City-I Abohar	----	22.11.2016
214	Sh.S.K.Aggarwal, District & Sessions Judge, Ferozepur	SC 168 of 2015	State of Punjab Vs. Sarwan	Sonu	Swarna	Male	Village Maluwal PS Chabbal, District Tarn Taran	136	City Ferozepur	25.06.2015	19.12.2016
215	Sh.H.S.Grewal, Addl.District & Sessions Judge Ferozepur	NDPS 424 of 2015	State of Punjab Vs. Harpreet Singh	Harpreet Singh	Resham Singh	Male	Nizamdinwala PS Makhu	75	Makhu	28.05.2014	21.12.2016
216	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CHA 1324 of 2013	State of Punjab Vs. Veena	Arjun	Sham Lal	Male	Diharian Wali Basti, Ferozepur	169	City Ferozepur	12.06.2012	06.12.2016
217	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CHI 376 of 2015	State of Punjab Vs. Jatinder @ Jindu	Raman	Ashok Kumar	Male	Basti Aawa, Ferozepur	352	City Ferozepur	25.12.2014	14.12.2016
218	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHI 451 of 2015	State of Punjab Vs. Sikander	Ravi	Jagdish	Male	Goal Baag, Dulchi Ke Road, Ferozepur City	76	Cantt. Ferozepur	19.06.2015	08.12.2016
219	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHI 451 of 2015	State of Punjab Vs. Sikander	Raman	Ashok Kumar	Male	Basti Awa, Ferozepur City	76	Cantt. Ferozepur	19.06.2015	08.12.2016
220	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 1982 of 2013	Surinder Singh Vs. Sukhjinder Kaur	Sukhjinder Kaur	Kulbir Singh	Female	Village Nahi Wala, Tehsil and District Barnala	Complaint	City Ferozepur	----	12.12.2016
221	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 15 of 2014	Krishan Lal Vs. Lal Singh	Lal Singh	Makhan Singh	Male	Village Mohan Ke Uttar District Ferozepur	Complaint	Cantt. Ferozepur	----	12.12.2016
222	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 89 of 2015	Yashpal Vs. Jaspal Singh	Jaspal Singh	Ram Singh	Male	Village Malwal Qadim	Complaint	Cantt. Ferozepur	----	12.12.2016
223	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	CHA 168 of 2014	State of Punjab Vs. Sukhjinder Singh	Sukhjinder Singh	Balwinder Singh	Male	Bedi Colony Phase-II, Ferozepur City	75	Mamdot	24.06.2014	02.12.2016
224	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 468 of 2014	Ranbir Singh Vs. Jagdev Singh	Jagdev Singh	Maha Singh	Male	House No.551 Shanti Nagar, Ferozepur City	Complaint	City Ferozepur	----	08.12.2016
225	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 438 of 2015	Ashwani Kumar Vs. Gurcharan Singh	Gurcharan Singh	Mukhtiar Singh	Male	Village Khambe PO Mamdot, Ferozepur	Complaint	City Ferozepur	----	16.12.2016

226	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 119 of 2016	PADB Vs. Jagtar Singh	Jagtar Singh	Ishar Singh	Male	Village Mahmood Ke Mall Hithar	Complaint	----	----	23.12.2016
227	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1123 of 2015	FCCB Vs. Puro	Puro	Amrik Singh	Female	Nanak Pura PO Khai Feme Ke	Complaint	----	----	19.12.2016
228	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1014 of 201	FCCB Vs. Ravjit Singh	Ravjit Singh	Gurmit Singh	Male	Jhoke Hari Har	Complaint	----	----	16.12.2016
229	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 235 of 2016	OBC Vs. Swaran Singh	Swaran Singh	Suba Singh	Male	Palha Megha District Ferozepur	Complaint	----	----	17.12.2016
230	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1082 of 2015	Swantatar Kumar Vs. Hira Singh	Hira Singh	Negh Singh	Male	39 pritm nagar Golden Enclave, Ferozepur	Complaint	----	----	17.12.2016
231	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 916 of 2015	Karampal Singh Vs. Jagraj	Jagraj Singh	Surjan Singh	Male	Village Kadda Bhora PO Sodi Nagar	Complaint	----	----	21.12.2016
232	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 21 of 2015	Jiwan Kumar Vs. Jasvir Singh	Jasvir Singh	Karnail Singh	Male	Rukna Begu District Ferozepur	Complaint	----	----	21.12.2016
233	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 699 of 2014	OBC Vs. Vinod Kumar	Vinod Kumar	Ashok Kumar	Male	Street No.5 Bharat Nagar, Ferozepur	Complaint	----	----	22.12.2016
234	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 544 of 2015	FCCB Vs. Pala Singh	Pala Singh	Jagga Singh	Male	Jhoke Hari Har	Complaint	----	----	22.12.2016
235	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1049 of 2015	FCCB Vs. Jaspal Singh	Jaspal Singh	Dewan Singh	Male	Jhoke Hari Har	Complaint	----	----	22.12.2016
236	Sh.Pushpinder Singh, Sub Divisional Judicial Magistrate, Zira	NACT 100 of 2015	Kulwant Singh Vs. Harjinder Singh	Harjinder Singh	Major Singh	Male	Nihal Singh Wala Road, Baghapurana	Complaint	Zira	----	19.12.2016
237	Sh.Pushpinder Singh, Sub Divisional Judicial Magistrate, Zira	NACT 85 of 2015	M/s Deep Finaciers Vs. Nishan Singh	Nishan Singh	Baan Singh	Male	Village Jaimalwala Tehsil and District Ferozepur	Complaint	Zira	----	15.12.2016
238	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 35 of 2016	State of Punjab Vs. Bohar Singh	Bohar Singh	Amar Singh	Male	Village Kamala Bodla, Ferozepur	Complaint	Makhu	----	20.12.2016
239	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	CHI 129 of 2016	State of Punjab Vs. Baldev Singh & Ors.	Mahinder Singh	Fauja Singh	Male	Basti Kesar Singh Wali, Tehsil Guruharsahai District Ferozepur	254	Guruharsahai	15.11.2014	05.12.2016
240	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	CHI 129 of 2016	State of Punjab Vs. Baldev Singh & Ors.	Joginder Singh	Fauja Singh	Male	Basti Kesar Singh Wali, Tehsil Guruharsahai District Ferozepur	254	Guruharsahai	15.11.2014	05.12.2016
241	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	CHI 129 of 2016	State of Punjab Vs. Baldev Singh & Ors.	Sukhdev Singh	Mahinder Singh	Male	Basti Kesar Singh Wali, Tehsil Guruharsahai District Ferozepur	254	Guruharsahai	15.11.2014	05.12.2016

242	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	CHI 129 of 2016	State of Punjab Vs. Baldev Singh & Ors.	Bhana Singh	Hansa Singh	Male	Basti Kesar Singh Wali, Tehsil Guruharsahai District Ferozepur	254	Guruharsahai	15.11.2014	05.12.2016
243	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	REMP 66 of 2016	State of Punjab Vs. Balwinder Singh @ Nikka	Balwinder Singh @ Nikka	Ajit Singh	Male	Village Mohan Ke Uttar, PS Guruharsahai, District Ferozepur	187	Guruharsahai	13.11.2015	08.12.2016
244	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 254 of 2015	Radha Krishan Vs. Kakka Singh	Kakka Singh	Bahal Singh	Male	Village Rukna Bodla, Tehsil Guruharsahai, District Ferozepur	Complaint	Guruharsahai	----	08.12.2016
245	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 241 of 2015	FCCB Vs. Davinder Pal Singh	Davinder Pal Singh	Sukha Singh	Male	Village Burj Makhn Singh Wala, PO Chak Hiraj, District Ferozepur	Complaint	Guruharsahai	----	13.12.2016
246	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 140 of 2015	State of Punjab Vs. Partap Singh	Tissi @ Satish	Mukhtiar Singh	Male	Mohan Ke Uttar	82	Guruharsahai	25.05.2012	01.12.2016
247	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 140 of 2015	State of Punjab Vs. Partap Singh	Chana	Nawab Ram	Male	Mohan Ke Uttar	82	Guruharsahai	25.05.2012	01.12.2016
248	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 253 of 2015	PADB GHS Vs. Bahadar Singh	Bahadar Singh	Jaswant Singh	Male	Village Chak Jameet Singh Wala, Tehsil Guruharsahai	Complaint	----	----	01.12.2016
249	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 169 of 2015	PNB, PINDI Vs. Karnail	Karnail	Bakar Singh	Male	Village Chak Changa Rai Hithar, Tehsil Guruharsahai, District Ferozepur	Complaint	----	----	01.12.2016
250	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 175 of 2015	The FCCB Vs. Joginder Singh	Joginder Singh	Kundan Singh	Male	Village Burj Makhn Singh Wala, PO Chak Hiraj, District Ferozepur	Complaint	----	----	01.12.2016
251	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 110 of 2015	FCCB Vs. Prem Singh	Prem Singh	Surain Singh	Male	Basti Jhabela Wali, PO Guruharsahai, Guruharsahai, Ferozepur	Complaint	----	----	01.12.2016
252	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CRM 3 of 2015	State of Punjab Vs. Nayaat Ram	Nayaat Ram	Jalla Ram	Male	Village Khushal Singh Wala, Tehsil Guruharsahai District Ferozepur	Complaint	Lakho Ke Behram	----	09.12.2016
253	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 86 of 2016	Pankaj Mandora Vs. Shubeg Singh	Shubeg Singh	Payara Singh	Male	Village Mare Kalan, Tehsil Guruharsahai District Ferozepur	Complaint	----	----	13.12.2016
254	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 122 of 2015	Amarjit Vs. Mithan Singh	Mithan Singh	Mukhtiar Singh	Male	Village Khamba, PO Lakho KE, Tehsil Guruharsahai, District Ferozepur	Complaint	----	----	19.12.2016

255	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 110 of 2016	State of Punjab Vs. Ranjit Singh	Tinku	Kashmir Chand	Male	Midha	7	Amir Khas	06.02.2016	19.12.2016
256	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	CHI 12 of 2016	State of Punjab Vs. Jaswinder Singh @ Jassa	Jaswinder Singh @ Jassa	Teja Singh	Male	Dr.Khan Wali Gali, Near Asia School, Dashmesh Nagri Jalalabad, District Fazilka	69	City Jalalabad	16.06.2015	02.12.2016
257	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	CHI 949 of 2013	State of Punjab Vs. Dhananjay Etc	Pankaj Kumar	Naresh Kumar	Male	Madhav Nagri, Fazilka	24	City Fazilka	26.02.2012	05.12.2016
258	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 701 of 2014	Kashmir Singh Vs. Shana Singh	Shana Singh	Chakar Singh	Male	Noor Wale Shah Tehsil and District Fazilka	Complaint	City Fazilka	----	15.12.2016
259	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	CHI 145 of 2015	State of Punjab Vs. Jusuf	Dimple @ Mintu	Lal Chand	Male	Village Peer Wala, PS Sadar Ferozepur	85	Arniwala	09.08.2014	14.12.2016
260	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 848 of 2015	Deepak Vs. Resham Singh	Resham Singh	Dilbagh Singh	Male	Jammu Basti, Churh, Near Hanuman Mandir, Abohar	Complaint	----	----	02.12.2016
261	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 729 of 2014	Neeraj Kumar Vs. Jagdish Singh	Jagdish Singh	Mukhtiar Singh	Male	Model Town, Near Canal Colony, near house of Col Ajit Singh, Abohar District Fazilka	Complaint	----	----	20.12.2016
262	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	COMI 3141 of 2013	Jyoti Vs. Parminder Singh	Parminder Singh	Ram Saroop Sharma	Male	Gali No.25 Navi Abadi, Near Titu Medicial Hall Hanumangarh Town, Rajasthan	Complaint	----	----	22.12.2016
263	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 2355 of 2013	Baljinder Singh Vs. Bhagat Ram	Bhagat Ram	Ram Partap	Male	Street No.16 Bada Pull Near Govt Elementary School, Nai Abadi Abohar, District Fazilka	Complaint	----	----	13.12.2016
264	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 934 of 2015	Amandeep Vs. Deepak Kumar	Deepak Kumar	Rameshvar	Male	Gali No.5, Panja Peer Tibba, Abohar District Fazilka	Complaint	----	----	13.12.2016
265	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	Remand Paper	State of Punjab Vs. Vicky	Vicky	Pritam Singh	Male	Dharam Nagri, Gali No.10 Abohar	9	City-II Abohar	11.04.2010	03.12.2016
266	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	CHI 290 of 2015	State of Punjab Vs. Amit Kumar	Shakti Singh	Khema Singh	Male	Village Dhinghsar District Nagaur, Rajasthan	97	Bahav Wala	08.09.2015	07.12.2016
267	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 169 of 2015	Mahaveer Vs. Pawan Kumar	Pawan Kumar	Ram Kumar	Male	Village Chiuriwala Dhanna, Abohar	Complaint	City I Abohar	----	12.12.2016
268	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 163 of 2015	Mahaveer Vs. Pawan Kumar	Pawan Kumar	Ram Kumar	Male	Village Chiuriwala Dhanna, Abohar	Complaint	City I Abohar	----	12.12.2016

269	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 581 of 2015	Kirandeep Vs. Babu	Babu Ram	Loona Ram	Male	Street No.1, Baddi Pauri, Nai Abadhi, Abohar	Complaint	City I Abohar	----	16.12.2016
270	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 347 of 2015	State of Punjab Vs. Balwinder Singh	Balwinder Singh	----	Male	Mumre Wala, PS Makhu	6	Sadar Ferozepur	05.01.2015	30.01.2017
271	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 244 of 2015	State of Punjab Vs. Sucha Singh	Sucha Singh	Balkar Singh	Male	Village Bagge ke Pippal	56	Cantt. Ferozepur	30.04.2015	18.01.2017
272	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 488 of 2014	State of Punjab Vs. Gursewak Singh	Gursewak Singh @ Kala Singh	Nishan Singh	Male	Gobind Nagar PS Sadar Ferozepur	254	Sadar Ferozepur	03.10.2013	04.01.2017
273	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 576 of 2015	State of Punjab Vs. Balkar Singh	Harmesh Singh	Fauja Singh	Male	Jalla Ke, Gatti Rahime Ki, Ferozepur	169	Sadar Ferozepur	03.07.2015	30.01.2017
274	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 576 of 2015	State of Punjab Vs. Balkar Singh	Jarnail Singh	Fauja Singh	Male	Jalla Ke, Gatti Rahime Ki, Ferozepur	169	Sadar Ferozepur	03.07.2015	30.01.2017
275	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 576 of 2015	State of Punjab Vs. Balkar Singh	Soma Bai	Jarnail Singh	Female	Jalla Ke, Gatti Rahime Ki, Ferozepur	169	Sadar Ferozepur	03.07.2015	30.01.2017
276	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 576 of 2015	State of Punjab Vs. Balkar Singh	Kora Bai	Harmesh Singh	Female	Jalla Ke, Gatti Rahime Ki, Ferozepur	169	Sadar Ferozepur	03.07.2015	30.01.2017
277	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 576 of 2015	State of Punjab Vs. Balkar Singh	Fauja Singh	Jagga Singh	Male	Jalla Ke, Gatti Rahime Ki, Ferozepur	169	Sadar Ferozepur	03.07.2015	30.01.2017
278	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 576 of 2015	State of Punjab Vs. Balkar Singh	Gurdev Rani	Balkar Singh	Female	Jalla Ke, Gatti Rahime Ki, Ferozepur	169	Sadar Ferozepur	03.07.2015	30.01.2017

279	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 576 of 2015	State of Punjab Vs. Balkar Singh	Mohinder Singh	Kakka Singh	Male	Jalla Ke, Gatti Rahime Ki, Ferozepur	169	Sadar Ferozepur	03.07.2015	30.01.2017
280	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 576 of 2015	State of Punjab Vs. Balkar Singh	Sukhwinder Singh	Kakka Singh	Male	Jalla Ke, Gatti Rahime Ki, Ferozepur	169	Sadar Ferozepur	03.07.2015	30.01.2017
281	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 576 of 2015	State of Punjab Vs. Balkar Singh	Bhala Singh	Piara Singh	Male	Jalla Ke, Gatti Rahime Ki, Ferozepur	169	Sadar Ferozepur	03.07.2015	30.01.2017
282	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 576 of 2015	State of Punjab Vs. Balkar Singh	Surjit Singh	Teja Singh	Male	Jalla Ke, Gatti Rahime Ki, Ferozepur	169	Sadar Ferozepur	03.07.2015	30.01.2017
283	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 576 of 2015	State of Punjab Vs. Balkar Singh	Puran Singh	Bachan Singh	Male	Jalla Ke, Gatti Rahime Ki, Ferozepur	169	Sadar Ferozepur	03.07.2015	30.01.2017
284	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 576 of 2015	State of Punjab Vs. Balkar Singh	Magh Singh	Piar Singh	Male	Jalla Ke, Gatti Rahime Ki, Ferozepur	169	Sadar Ferozepur	03.07.2015	30.01.2017
285	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 576 of 2015	State of Punjab Vs. Balkar Singh	Arshdeep Singh	Kakka Singh	Male	Village Arif Ke, Ferozepur	169	Sadar Ferozepur	03.07.2015	30.01.2017
286	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 908 of 2015	Naresh Kumar Vs. Baljinder Singh	Baljinder Singh	Suhail	Male	New Nanakpura Backside Dev Samaj college, Ferozepur City	Complaint	City Ferozepur	----	12.01.2017
287	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 168 of 2015	Indus Bank Vs. Lakhwinder Singh	Lakhwinder Singh	Bhajan Singh	Male	Chhanga Khurad Near Guruduara, Tehsil and District Ferozepur	Complaint	City Ferozepur	----	20.01.2017

288	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 1842 of 2013	Amit Arora Vs. Jatinder Singh	Jatinder Singh	Ram Sarup	Male	House No.645 LOCO Shed New Double Storey Ferozepur working as Safai Wala Sanitation Railway Wing Northeren Railway	Complaint	City Ferozepur	----	20.01.2017
289	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CHI 11 of 2017	State of Punjab Vs. Rattan	Anchal @ John Masih	Darshan Singh	Male	Suraj Nagari Sai Mandir Opp Quality Martas Abohar	60	City Ferozepur	11.03.2016	21.01.2017
290	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 635 of 2014	Ashwani Kumar Vs. M/s Astha	Kamal Malhotra	Charan Dass	Male	Sct 14, Rose Apartment, D/23, 1st Floor Plot No.5, Rohini, New Delhi	----	----	----	02.01.2017
291	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 1709 of 2013	Nand Lal Vs. Ram Chander	Ram Chander	Gullu Ram	Male	Club View Hotel, Ferozepur Cantt.	----	----	----	09.01.2017
292	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHA 1531 of 2013	State of Punjab Vs. Kapil Kumar	Kapil Kumar	Kewal Krishan	Male	Gali Daulat Ram Kalia	44	City Ferozepur	21.02.2013	04.01.2017
293	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHA 219 of 2015	State of Punjab Vs. Vijay Kumar	Vijay Kumar	Uttam Paswan	Male	VPO Malipur Tang, District Begupura, Bihar, Now at Bhagat Singh Stadium Ferozepur City	8	RPF Ferozepur	18.09.2015	13.01.2017
294	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	CHI 2644 of 2016	State of Punjab Vs. Rakesh Kumar & Ors.	Sukhi @ Sukhbir Singh	Mukhtiar Singh	Male	Basti Bhattian Wali, Ferozepur City	128	Ghall Khurd	28.11.2011	20.01.2017
295	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	COMA 1541 of 2013	Parveen Kumar Vs. Bimla Devi	Bimla Devi	Hari Chand	Female	Plot No.374 Shivpuri B, Kanshpur Road, Yamuna Nagar, Haryana	Complaint	Cantt. Ferozepur	----	09.01.2017
296	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	CHI 430 of 2016	State of Punjab Vs. Kali	Jaswinder Singh	Kapoor Singh	Male	Village Ferozeshah, PS Ghall Khurd	109	Ghall Khurd	10.06.2015	02.01.2017
297	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 922 of 2015	Palwinder Singh Vs. Resham Singh	Resham Singh	Hardeep Singh	Male	Village Karma Tehsil and District Ferozepur	Complaint	Mamdot	----	30.01.2017

298	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 820 of 2014	SBI Vs. Ramesh Kumar Gharu	Ramesh Kumar	Ram Chand	Male	St.No.3 Shanti Nagar, Ferozepur City	Complaint	----	----	06.01.2017
299	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 441 of 2014	SBI Vs. Sunil	Sunil	Sat Pal	Male	Satiye Wala, District Ferozepur	Complaint	----	----	07.01.2017
300	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 716 of 2014	PADB Vs. Tara Singh	Tara Singh	Bahal Singh	Male	Lakhmir Ke Hittar	Complaint	----	----	06.01.2017
301	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 813 of 2014	PADB Vs. Harmesh	Harmesh Singh	Rulia Singh	Male	Gatti Masti No.2, District Ferozepur	Complaint	----	----	02.01.2017
302	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 714 of 2014	PADB Vs. Jaswant Singh	Jaswant Singh	Lal Singh	Male	Tibbi Khurd	Complaint	----	----	06.01.2017
303	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 713 of 2014	PADB Vs. Harbans Singh	Harbans Singh	Dasonda Singh	Male	Village Baggu Wala	Complaint	----	----	06.01.2017
304	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 579 of 2015	Sukhpinder Pal Vs. Mohinder Kaur	Mohinder Kaur	Hira Singh	Female	Pritam Nagar Ferozepur	Complaint	----	----	06.01.2017
305	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 233 of 2016	OBCVs. Raj Kumar	Raj Kumar	Baldev Singh	Male	Kamal Wala District Ferozepur	Complaint	----	----	21.01.2017
306	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 451 of 2014	Rakesh Vs. Rakesh Kumar Kataria	Rakesh Kumar	Krishan Lal Katria	Male	375/2014 Baba Lal Dyal Wali Gali, Ferozepur City	Complaint	----	----	27.01.2017
307	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 941 of 2015	M/s Mahindra Vs. Jasbir Singh	Jasbir Singh	Saroop Singh	Male	Dhole Wala District Ferozepur	Complaint	----	----	21.01.2017
308	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 945 of 2015	M/s Mahindra Vs. Amarjit Singh	Amarjit Singh	Saroop Singh	Male	Village Gatti Rajo Ke	Complaint	----	----	27.01.2017
309	Sh.Pushpinder Singh, Sub Divisional Judicial Magistrate, Zira	COMA 5 of 2015	State of Punjab Vs. Tarsem Singh	Tarsem Singh	Raj Singh	Male	Village Sodhi Wala	Complaint	Zira	----	09.01.2017
310	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	CHA 9 of 2015	State of Punjab Vs. Mohinder Singh	Mohinder Singh	Jawala Singh	Male	Village Basti Maghar Singh Wali, Tehsil Guruharsahai, District Ferozepur	67	Guruharsahai	14.04.2014	13.01.2017
311	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 124 of 2016	Jaswant Singh Vs. Sukhwinder Singh	Sukhwinder Singh	Aasa Singh	Male	Village Awan, PO Ahmed Dhandi, Tehsil Guruharsahai, District Ferozepur	Complaint	Guruharsahai	----	25.01.2017
312	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 107 of 2015	Jatinder Singh Vs. Raj Kumar	Raj Kumar	Chotte Lal	Male	Quarter No.25(PACHIESV), Burt Road, Near SDM Kothi, Ferozepur City	Complaint	Guruharsahai	----	03.01.2017
313	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 111 of 2015	FCCB Vs. Pritam Singh	Pritam Singh	Surain Singh	Male	Basti Jhabela Wali, PO Guruharsahai, Guruharsahai, Ferozepur	Complaint	Guruharsahai	----	03.01.2017

314	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 127 of 2015	Surat Singh Vs. Gurmukh Singh	Gurmukh Singh	Joginder Singh	Male	Village Mothan Wala, PS Jhand Wala, Guruharsahai	Complaint	Guruharsahai	----	03.01.2017
315	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 100 of 2016	Ranjeet Singh Vs. M/s Lucky Jewellers	Jaswant Singh @ Laadi	Balwinder Singh	Male	Jhandwali Gali, Mandi Guruharsahai	Complaint	Guruharsahai	----	02.01.2017
316	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 147 of 2016	Karanjit Singh Vs. Jaswinder Singh	Jaswinder Singh	Mohinder Singh	Male	Jhoke Hari Har, Tehsil and District Ferozepur	Complaint	Guruharsahai	----	09.01.2017
317	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 244 of 2015	Kallu ram Vs. Lovelesh Kumar	Lovelesh Kumar	Tarsem Lal	Male	Kandhari Wali Gali, Opposite Shiwala Mandir, Guruharsahai	Complaint	Guruharsahai	----	04.01.2017
318	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 211 of 2015	Asha Rani Vs. Prabh Dyal	Prabh Dyal	Faqir Chand	Male	Radha Swami Colony, St. no. 5 Fazilka	Complaint	----	----	07.01.2017
319	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 2543 of 2013	Satpal Thatai Vs. Gurbaksh Singh	Gurbaksh Singh	Kakku Singh	Male	Village Moujam, Tehsil and District Fazilka	Complaint	----	----	07.01.2017
320	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 278 of 2015	FCCB Vs. Happy Sharma	Happy Sharma	Om Parkash	Male	Opposite DAV College Road, Fazilka(Shop Address Sharma Telecom, Ghas Mandi, Fazilka)	Complaint	----	----	17.01.2017
321	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 2652 of 2013	Rakesh Dhurai Vs. Surjit Singh	Surjit Singh	Kalla Singh	Male	Village Gulaba, Tehsil and District Fazilka	Complaint	----	----	31.01.2017
322	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 96 of 2015	Bhupinder Kumar Vs. Gagan Verma	Gagan Verma	Ramesh Verma	Male	Gandi Nagar, Street Kewal Krishan, Fazilka	Complaint	City Fazilka	----	30.01.2017
323	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 155 of 2014	FCCB Vs. Jagdish Kumar	Jagdish Kumar	Satnam Dass	Male	Village Kuharian Wali, Fazilka	Complaint	Arniwala	----	16.01.2017
324	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2089 of 2013	FCCB Vs. Piara Singh	Piara Singh	Jagjeet Singh	Male	Village New Rana, Fazilka	Complaint	Sadar Fazilka	----	17.01.2017
325	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 2316 of 2013	FCCB Vs. Makhan Singh	Makhan Singh	Jarnail Singh	Male	Village Reite Wali Bhaini, Fazilka	Complaint	Sadar Fazilka	----	25.01.2017
326	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	COMI 2843 of 2013	Sarwarn Singh Vs. Jagmandeep Singh	Dr.Rajinder Singh	----	Male	CH Abohar Now at New Partap Nagar, H.No.1137 Amritsar	Complaint	Sadar Abohar	----	16.01.2017
327	Sh.Rahul Kumar, Judicial Magistrate 1st Class,Abohar	NACT 392 of 2015	FCCB Vs. Rai Singh	Rai Singh	Hazara Ram	Male	Village Bodiwala Pithha Tehsil and District Fazilka	Complaint	----	----	18.01.2017
328	Sh.Rahul Kumar, Judicial Magistrate 1st Class,Abohar	NACT 122 of 2016	Gurdial Singh Vs. Ravi Mujral	Ravi Mujral	Sham Lal	Male	H.No.52 Ravi Dass Nagar, Shri Ganganagar, Rajasthan	Complaint	----	----	07.01.2017

329	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	CHI 189 of 2014	State of Punjab Vs. Sonu	Rameshwar	Piara Singh	Male	Village Dharampura, Tehsil Abohar	40	Bahav Wala	13.04.2012	02.01.2017
330	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	CHI 225 of 2015	State of Punjab Vs. Harjeet	Suba Singh	Bhajan Singh	Male	R/o Narainpura, Tehsil Abohar	48	Bahav Wala	17.05.2015	09.01.2017
331	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 999 of 2015	Kamal Vs. Prem	Prem	----	Male	Akshay Urja Shop, NW-15 Suratgarh	Complaint	City-I Abohar	----	27.01.2017
332	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 466 of 2016	Satish Vs. Balwinder	Balwinder	Sadhu Singh	Male	Dharam Nagri, Street No.1 Abohar	Complaint	City-I Abohar	----	27.01.2017
333	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 336 of 2015	State of Punjab Vs Tejinder Singh	Tejinder Singh	Prem	Male	Backside Gurudwara Sahib, Canal Colony, Fzr Cantt	34	City Ferozepur	04.02.2015	21.02.2017
334	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 106 of 2016	State of Punjab Vs Amrik Singh	Amrik Singh	Joginder Singh	Male	Hira Nagar, New Grain Market, Ferozepur City	201	City Ferozepur	11.10.2015	28.02.2017
335	Ms. Harinder Kaur, Addl.District & Sessions Judge, Ferozepur	NDPS 268 of 2015	State of Punjab Vs Rishi	Rishi	Mahinder Pal	Male	Village Basti Near Chapati Road, Mamdot	196	Cantt. Ferozepur	25.10.2014	13.02.2017
336	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	NACT 1118 of 2015	Surinder Singh Vs. Nitin Chaudhary	Nitin Chaudhary	Ravi Bhushan	Male	H.No.119, Guru Nanak Nagar, Ferozepur City	Complaint	Sadar Ferozepur	----	23.02.2017
337	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	NACT 433 of 2014	OBC Vs. Gurmej Singh	Gurmej Singh	Mohinder Singh	Male	Village Kada Bohra, Ferozepur	Complaint	Sadar Ferozepur	----	06.02.2017
338	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CRM 87 of 2014	State of Punjab Vs. Pardeep Singh	Pardeep Singh @ Deepi	Kamal Kumar	Male	Backside Manjit Palace, New Kanshi Nagari, Ferozepur	166	City Ferozepur	14.06.2013	13.02.2017
339	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHI 2733 of 2013	State of Punjab Vs. Madan Singh	Madan Singh	Girdhari	Male	Village Biramsar, Tehsil Nokha, Bikaner	106	Kulgarhi	19.10.2012	09.02.2017
340	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2090 of 2013	Harvinder Singh Vs. Rajinder Kumar	Rajinder Singh	Ram Lubhaya	Male	New Abadi Ghumar Mandi, Ferozepur Cantt	Complaint	----	----	06.02.2017
341	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2495 of 2013	Satnam Singh Vs. Balihar Singh	Balihar Singh	Harbans Singh	Male	Village Kahlichian Qadim, Ferozepur	Complaint	----	----	13.02.2017
342	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 749 of 2014	FCCB Vs. Balihar Singh	Balihar Singh	Gurdial Singh	Male	Q.No.290-A, Opp. Old Office of DRM, Railway, Ferozepur Cantt.	Complaint	----	----	13.02.2017
343	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2642 of 2013	Rakesh Kumar Vs. Paramjeet Singh	Paramjeet Singh	Kartar Singh	Male	Village Tataria Wala, Chhota Fatehgarh, PO Dosangh, Moga	Complaint	----	----	17.02.2017

344	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 657 of 2014	Rakesh Kumar Vs. Pardeep Kumar	Pardeep Kumar	Balwant Rai	Male	Class-IV employee, in the office of the DEO(E.E.) Ferozepur and H.No.51, Gali No.2, New Adarsh Nagar, Ferozepur City	Complaint	----	----	17.02.2017
345	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 574 of 2014	Swatantar Kumar Vs. Vinod Kumar	Vinod Kumar	Akbar	Male	C/o Rahul Hair Dresser, Near Kucha Mangat Rai Chowk, Dr.Sandhu Chand, Ferozepur City	Complaint	----	----	20.02.2017
346	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	CHI 398 of 2014	State of Punjab Vs Gurpreet Singh	Gurpreet Singh	Jangir Singh	Male	Loham Road, Mudki	159	Ghall Khurd	24.11.2012	14.02.2017
347	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 2350 of 2013	Ram Sarup Vs. Rajinder Kumar	Rajinder Kumar	Ram Lubhaya	Male	H.No.246-A, New Abadi Ghumhar Mandi, Ferozepur Cantt.	Complaint	City Ferozepur	----	07.02.2017
348	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 437 of 2015	Harinder Singh Vs. Sukhdev Singh	Sukhdev Singh	Piara Singh	Male	New Abadi Backside Gurudwara OPP dera Ashutosh Basti Bhattian Wali, Ferozepur City	Complaint	City Ferozepur	----	22.02.2017
349	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 618 of 2014	Shri Ram Transport Vs Sandeep Tandon	Sandeep Tandon	Desh Deepak	Male	Dashmesh Nagar, Dharmkot, Moga	Complaint	----	----	07.02.2017
350	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 812 of 2014	PADB Vs. Angrej Singh	Angrej Singh	Mohinder Singh	Male	Gatti Masti No.2, District Ferozepur	Complaint	----	----	13.02.2017
351	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 569 of 2014	Shingara Singh Vs. Chhinder Kaur	Chhinder Kaur	Thakur	Female	Near Shenshah Mandir Basti Bhattian Wali, Ferozepur	Complaint	----	----	13.02.2017
352	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 946 of 2015	M/s Mahindera Vs. Bhajan Singh	Bhajan Singh	Mehtab Singh	Male	Weir Khunder Gatti, Ferozepur	Complaint	----	----	11.02.2017
353	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 236 of 2016	OBC Vs. Joginder Singh	Joginder Singh	Kaka Singh	Male	Nihalya Kilcha, Ferozepur	Complaint	----	----	11.02.2017
354	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 619 of 2015	FCCB Vs. Pipal Singh	Pipal Singh	Piara Singh	Male	VPO Mehma, Ferozepur	Complaint	----	----	17.02.2017
355	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1035 of 2015	Nirmal Singh Vs. Gaurav Chhabra	Gaurav	----	Male	St.No.9, Sunder Nagri Hanuman Gargh Road, Abohar	Complaint	----	----	28.02.2017

356	Sh.Pushpinder Singh, Sub Divisional Judicial Magistrate, Zira	NACT 50 of 2015	Harpal Singh Vs. Tarun Arora	Tarun Arora	Vikas Arora	Male	Kothi No.29, Chaudhary Colony, Karnal	Complaint	Zira	----	06.02.2017
357	Sh.Pushpinder Singh, Sub Divisional Judicial Magistrate, Zira	NACT 11 of 2016	Manjit Kaur Vs. Prem Singh	Prem Singh	Nishan Singh	Male	Ward No.13, Near Church Misson Basti Makhu	Complaint	Zira	----	09.02.2017
358	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 89 of 2015	Lakhwinder Singh Vs. Nirvair Singh	Nirvair Singh	Dara Singh	Male	Mehmood Wala, Zira	Complaint	----	----	07.02.2017
359	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 99 of 2016	M/s Chana Singh Vs. Parmod Kumar	Parmod Kumar	Chiman Singh	Male	Village Chak Chhanga Rai Hithar(Shimbian Wala) PO Chhanga Rai Uttar, Guruharsahai	Complaint	Guruharsahai	----	15.02.2017
360	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 115 of 2016	Rajan Chhabra Vs. Gurmail Singh	Gurmail Singh	Mangal Singh	Male	Water Works No.4, BDPO Office, Jalalabad, Fazilka	Complaint	Guruharsahai	----	18.02.2017
361	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 44 of 2015	State of Punjab Vs. Bittu & Ors.	Ghoni	Mangal	Male	Basti Guru Karam Singh Wali, PS Guruharsahai	8	Guruharsahai	09.01.2015	02.02.2017
362	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 44 of 2015	State of Punjab Vs. Bittu & Ors.	Vijay	Shera	Male	Basti Guru Karam Singh Wali, PS Guruharsahai	8	Guruharsahai	09.01.2015	02.02.2017
363	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 44 of 2015	State of Punjab Vs. Bittu & Ors.	Bittu	Darshan	Male	Basti Guru Karam Singh Wali, PS Guruharsahai	8	Guruharsahai	09.01.2015	02.02.2017
364	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	COMI 31 of 2014	Sarabjeet Kaur Vs. Jaswinder Singh	Jaswinder Singh	Gurmukh Singh	Male	W.No.5, Village Peer, Kamarhyia, Tehsil Tibbi, District Hanumangarh, Rajasthan	Complaint	Guruharsahai	----	14.02.2017
365	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 66 of 2016	The GHS PADB Vs. Narnek Singh	Narnek Singh	Surjeet Singh	Male	Village Fatehgarh, Guruharsahai	Complaint	Guruharsahai	----	20.02.2017
366	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHA 46 of 2016	State of Punjab Vs. Gurcharan Singh	Gurcharan Singh @ Kaka	Gurbachan Singh	Male	Village Saroop Singh Wala, PS Kutli Mour, Gurharsahai	136	Guruharsahai	2015	09.02.2017
367	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	CHA 656 of 2013	State of Punjab Vs. Gurmit Singh	Sahib Singh	Iqbal Singh	Male	Village Sarawan Bodla	Complaint	----	----	06.02.2017
368	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 917 of 2014	FCCB Vs. Babu Ram	Babu Ram	Lachhman Singh	Male	Sodhian Street Mohalla Jattian, Fazilka	Complaint	----	----	28.02.2017
369	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 69 of 2015	Raj Kumar Vs. Satish Kumar	Satish Kumar	Hira Lal	Male	Nai Abadi Islamabad Gali No.1, Fazilka	Complaint	----	----	28.02.2017
370	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 854 of 2014	Diwan Chand Vs. Kamaldeep	Kamaldeep	Jagdish Kumar	Male	Gali Tarsem Lal Damri (Taj Beauty parlor) Gandhi Nagar, Fazilka	Complaint	----	----	28.02.2017

371	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	CHI 97 of 2015	State of Punjab Vs. Dharminder Singh	Dharminder Singh	Phumman Singh	Male	Village Retie Wala Bhaini, Fazilka	42	Sadar Fazilka	12.03.2015	21.02.2017
372	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 830 of 2014	FCCB Vs. Rajinder Kumar	Rajinder Kumar	Manphool Chand	Male	Mandi Hazoor Singh PO Karni Khera, Fazilka	Complaint	City Fazilka	----	23.02.2017
373	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 192 of 2015	Arun Kumar Vs. Prabh Dayal	Prabh Dyal	Faqir Chand	Male	Gali No.5, Radha Swami Colony, Fazilka	Complaint	City Fazilka	----	15.02.2017
374	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 93 of 2014	Rakesh Dhuria Vs. Chakar Singh	Chakar Singh	Phoola Singh	Male	Village Walleysah Hithar @ Gulaba, Fazilka	Complaint	City Fazilka	----	06.02.2017
375	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 144 of 2015	Manoj Kumar Vs. Inderjeet Singh	Inderjeet Singh	Wanzar Singh	Male	Ganesh Kumar (Cylinder Wala) Gali No.2, Near HP Godown Madav Nagri Fazilka	Complaint	City Fazilka	----	23.02.2017
376	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	CHI 85 of 2017	State of Punjab Vs. Neeraj Arora	Neeraj Arora	Satpal Thathai	Male	MD Nature Way Infra Ld., St.No.12, South Avenue Abohar	84	City-1 Abohar	23.04.2015	21.02.2017
377	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	CHI 88 of 2016	State of Punjab Vs. Neeraj Arora	Neeraj Arora	Satpal Thathai	Male	MD Nature Way Infra Ld., St.No.12, South Avenue Abohar	98	City-1 Abohar	30.04.2015	21.02.2017
378	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	CHI 90 of 2016	State of Punjab Vs. Neeraj Arora	Neeraj Arora	Satpal Thathai	Male	MD Nature Way Infra Ld., St.No.12, South Avenue Abohar	80	City-1 Abohar	22.04.2015	21.02.2017
379	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	CHI 95 of 2016	State of Punjab Vs. Neeraj Arora	Neeraj Arora	Satpal Thathai	Male	MD Nature Way Infra Ld., St.No.12, South Avenue Abohar	85	City-1 Abohar	23.04.2015	21.02.2017
380	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	Remand Paper	State of Punjab Vs. Neeraj Arora	Neeraj Arora	Satpal Thathai	Male	MD Nature Way Infra Ld., St.No.12, South Avenue Abohar	93	City-1 Abohar	28.04.2015	21.02.2017

381	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	Remand Paper	State of Punjab Vs. Neeraj Arora	Neeraj Arora	Satpal Thathai	Male	MD Nature Way Infra Ld., St.No.12, South Avenu Abohar	90	City-1 Abohar	28.04.2015	21.02.2017
382	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	CHI 39 of 2016	State of Punjab Vs. Sher Singh & Ors	Rampal	Daulat Ram	Male	Sitto Baypass, Chowk, Harpreet Road Lines, Abohar	178	City-1 Abohar	28.08.2013	28.02.2017
383	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 935 of 2015	Amandeep Arora Vs. Ramesh Kumar	Ramesh Kumar	Rajji Ram	Male	Village Sayadwala, Fazilka	Complaint	----	----	20.02.2017
384	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 2888 of 2013	FCCB Vs. Pappu Ram	Pappu Ram	Bhagtu Ram	Male	Village Gobindgarh, Abohar	Complaint	----	----	20.02.2017
385	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1036 of 2015	Kavinder Kumar Vs. Lal Chand	Lal Chand	Assi Ram	Male	1 Royal Oak Apartment Lal Bag Kaithu, Near Tara School	Complaint	Sadar Abohar	----	13.02.2017
386	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 572 of 2016	Rajiv Kumar Vs. Vasu Dev	Vasu Dev	Harish Kumar	Male	St.No.1, Band Gali, H.No.230, Jammu Basti Malout Chownk Abohar	Complaint	City-1 Abohar	----	06.02.2017
387	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 338 of 2015	Akashdeep Vs. Babu	Babu Ram	Loona Ram	Male	H.No.136, Nai Abadi, Baddi Pauri, Abohar	Complaint	City-1 Abohar	----	06.02.2017
388	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	CHI 109 of 2016	State of Punjab Vs. Kuldeep Singh	Kuldeep Singh	Paramjeet	Male	Seed Farm, Kachha, Abohar	59	City-1 Abohar	12.03.2016	18.02.2017
389	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1139 of 2015	Navneet Singh Vs. Harpreet Singh	Harpreet Singh	Sohan Singh	Male	St.No.1 Old Suraj Nagri, Abohar	Complaint	City-1 Abohar	----	16.02.2017
390	Sh.H.S.Grewal, Addl.District & Sessions Judge Ferozepur	NDPS 242 of 2014	State of Punjab Vs. Kuldeep Singh	Kuldeep Singh @ Deepu	Malkiat Singh	Male	Ward No.8, Shah Wala Road, Zira	6	Zira	07.01.2014	21.03.2017
391	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 422 of 2015	State of Punjab Vs. Prince	Prince	Lal Singh	Male	H.No.2927 Tandoran Wala Mohalla, near bus stand, Amritsar now Bhamini Wala Road, Jalalabad, Fazilka	49	Sadar Ferozepur	17.06.2015	30.03.2017
392	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 259 of 2015	State of Punjab Vs. Harjinder Singh	Harjinder Singh	Mahinder Pal	Male	Village Piraana, PS Kulgari	152	Kulgarhi	10.01.2015	18.03.2017
393	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 1 of 2016	State of Punjab Vs. Rajesh Kumar	Rajesh Kumar	Surinder Singh	Male	Mistriani Wali Gali, Outside Bansi Gate, Ferozepur City	1	Kulgarhi	01.01.2015	18.03.2017
394	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 231 of 2015	State of Punjab Vs. Avtar Singh	Avtar Singh	Resham Singh	Male	Village Sadhu Shah Wala, PS Kulgari	50	Kulgarhi	07.04.2014	14.03.2017

395	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 1139 of 2013	State of Punjab Vs. Kishore Kumar	Gurmeet Singh @ Mita	Resham Singh	Male	Rahime Ke, PS Sadar Ferozepur	130	Sadar Ferozepur	13.08.2010	14.03.2017
396	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CHI 2359 of 2013	State of Punjab Vs. Suresh Kumar	Suresh Kumar	Ashok Kumar	Male	Kanal Colony, Ferozepur	103	Sadar Ferozepur	24.05.2012	21.03.2017
397	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 446 of 2015	Manjeet Kumar Vs. Kulwant Chand	Kulwant Chand	Dhani Lal	Male	Makhu Gate Gali Kharidan Wali, Ferozepur	Complaint	City Ferozepur	----	24.03.2017
398	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 291 of 2014	Paira Singh Vs. Kanwaljeet Kaur	Kanwaljeet Kaur	Nirmal Singh	Female	H.No. M/s B-6/146 Gali No.7 Master Colony Murad Pura, Taran Taran	Complaint	City Ferozepur	----	10.03.2017
399	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 166 of 2015	The FCCB Vs. Mangal Singh	Mangal Singh @ Mangli	Wazir Chand	Male	Safai Sewak C/o Deputy Executive Officer Zila Parshid Ferozepur	Complaint	City Ferozepur	----	30.03.2017
400	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 297 of 2015	The FCCB Vs. Baldev Singh	Baldev Singh @ Deepa	Balbir Singh	Male	VPO Sher Khan, Ferozepur	Complaint	City Ferozepur	----	30.03.2017
401	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 547 of 2015	Jatinder Singh Vs. Sadhu Singh	Sadhu Singh	Harnam	Male	Ahata No.16, Street No.11, Sethi Road, Ferozepur Cantt	Complaint	Cantt. Ferozepur	----	17.03.2017
402	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	CHI 4 of 2014	State of Punjab Vs. Jaswinder Singh	Jaswinder Singh	Major Singh	Male	Village Sulhani Tehsil and District Ferozepur	164	Ghall Khurd	12.12.2012	08.03.2017
403	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 1063 of 2015	OBC Vs. Ranjit Singh	Ranjit Singh	Harjinder Singh	Male	Village Suba Kahan Chand Wala, PO Canal Colony, Ferozepur	Complaint	Cantt. Ferozepur	----	14.03.2017
404	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 1064 of 2015	OBC Vs. Ranjit Singh	Ranjit Singh	Harjinder Singh	Male	Village Suba Kahan Chand Wala, PO Canal Colony, Ferozepur	Complaint	Cantt. Ferozepur	----	14.03.2017
405	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 1300187 of 2013	OBC Vs. Bhajan Singh	Bhajan Singh	Mehtab Singh	Male	Village Bhamba Hazi, Ferozepur	Complaint	Sadar Ferozepur	----	20.03.2017
406	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 126 of 2015	FCCB Vs. Nirmal Singh	Nirmal Singh	Ujjagar Singh	Male	Pump Operator R/o Jai Maa Nagar, Near Bus Stand Ferozepur Cantt	Complaint	Cantt. Ferozepur	----	24.03.2017
407	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	CRM 191 of 2015	State of Punjab Vs. Sagar @ Sultan	Sagar	----	Male	Sadar Bars Shailpur Ropar	Complaint	----	----	04.03.2017
408	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 315 of 2015	Mukhtiar Chand Vs. Manohar Lal	Manohar Lal	----	Male	Haste Wala Khai PHEME Ke, Ferozepur	Complaint	----	----	04.03.2017
409	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1017 of 2015	FCCB Vs. Person Singh	Person Singh	----	Male	Village Naseera Khalchian PO Mehma, Ferozepur	Complaint	----	----	04.03.2017
410	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 50 of 2016	M/s Sandhu Marbles Vs. Aslam	Aslam	----	Male	Village Naurang Ke Syal, Ferozepur	Complaint	----	----	04.03.2017

411	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 36 of 2016	Guru Nanak Karyana Store Vs. Subhash	Subhash Lal	----	Male	Backside SS School, Near Janta Preet Nagar, Ferozepur City	Complaint	----	----	04.03.2017
412	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 31 of 2015	Rakesh Kumar Vs. Sukhchain Singh	Sukhchain Singh	----	Male	Mamdot	Complaint	----	----	07.03.2017
413	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 452 of 2015	PADB Vs. Sukhwinder Singh	Sukhwinder Singh	----	Male	Village Mamdot Hithar, Ferozepur	Complaint	----	----	24.03.2017
414	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 10 of 2016	State Bank Of Patiala Vs. Lakhbir Singh	Lakhbir Singh	Walait Ram	Male	Makhu	Complaint	----	----	04.03.2017
415	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	CHI 157 of 2014	State of Punjab Vs. Shokat Ali	Soni @ Shehnaz	Shokat Ali	Female	Makhu	140	Makhu	20.08.2013	04.03.2017
416	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 110 of 2015	M/s R.K. Overseas Vs. M/s S.D.Trading Company	Parma Nand	----	Male	S/s S.D.Trading Company Opposite Pardesi Dhaba, Jagraon	Complaint	----	----	08.03.2017
417	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	CHI 238 of 2015	State of Punjab Vs. Ranjit Singh	Ranjit Singh	Kala Singh	Male	Makhu	77	Makhu	28.05.2015	04.03.2017
418	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	COMA 31 of 2016	State of Punjab Vs. Banta Singh	Banta Singh	Lachhman Singh	Male	Makhu	Complaint	Makhu		15.03.2017
419	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	COMA 23 of 2015	State of Punjab Vs. Angrej Singh	Angrej Singh	Kinda Singh	Male	Peer Mohammad	Complaint	----	----	18.03.2017
420	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 116 of 2016	Gurpal Kaur Vs. M/s Golden	Gurnam Singh	Rulia	Male	Nihala Kilcha Mamdot	Complaint	----	----	27.03.2017
421	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	Remp 77 of 2016	State of Punjab Vs. Krsihna Bai	Krishna Bai	Balvir Singh	Female	Village Basti Maghar Singh Wali, Tehsil Guruharsahai, District Ferozepur	56	Guruharsahai	09.06.2004	07.03.2017
422	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 164 of 2015	Bhupinder Singh Vs. Sarwan Singh	Sarwan Singh	Puran Singh	Male	Railway Point Man, Ferozepur Cantt	Complaint	Guruharsahai	----	08.03.2017
423	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 86 of 2015	Tejinder Pal Vs. Rajinder Kaur	Rajinder Kaur	Gurmit Singh	Female	Village Sadar Wala, Muktsar	Complaint	Guruharsahai	----	14.03.2017
424	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	CHI 150 of 2016	State of Punjab Vs. Rani @ Jogindro & Ors.	Baj Singh	Jeeta Singh	Male	Village Gobingarh, Tehsil Guruharsahai	119	Guruharsahai	03.09..2016	27.03.2017

425	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	CHI 150 of 2016	State of Punjab Vs. Rani @ Jogindro & Ors.	Sher Singh	Amrik Singh	Male	Village Gobingarh, Tehsil Guruharsahai	119	Guruharsahai	03.09.2016	27.03.2017
426	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 108 of 2016	State of Punjab Vs. Karamjeet Singh @ Kaka & Ors.	Jatinder	Magha	Male	Mamdot	18	Lakho Ke Behram	08.03.2016	10.03.2017
427	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 108 of 2016	State of Punjab Vs. Karamjeet Singh @ Kaka & Ors.	Shambu	Krishan Singh	Male	Sahan Ke	18	Lakho Ke Behram	08.03.2016	10.03.2017
428	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 112 of 2016	State of Punjab Vs. Karamjeet Singh @ Kaka & Ors.	Shambu	Krishan Singh	Male	Sahan Ke	30	Lakho Ke Behram	02.05.2016	10.03.2017
429	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 112 of 2016	State of Punjab Vs. Karamjeet Singh @ Kaka & Ors.	Jatinder	Magha	Male	Mamdot	30	Lakho Ke Behram	02.05.2016	10.03.2017
430	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 191 of 2015	State of Punjab Vs. Jagir Kaur	Jagir Kaur	Darbara Singh	Female	Malsian PS Lakho KE Behram	Rapat No.11	Lakho Ke Behram	21.05.2013	10.03.2017
431	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 106 of 2016	State of Punjab Vs. Karamjeet Singh @ Kaka & Ors.	Jatinder	Magha	Male	Mamdot	78	Lakho Ke Behram	21.10.2015	17.03.2017
432	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 106 of 2016	State of Punjab Vs. Karamjeet Singh @ Kaka & Ors.	Shambu	Krishan Singh	Male	Sahan Ke	78	Lakho Ke Behram	21.10.2015	17.03.2017
433	Sh.Jatinder Pal Singh Wahniwal, Addl.Chief Judicial Magistrate, Fazilka	NACT 422 of 2014	FCCB Vs Lekh Singh	Lekh Singh	Jangir Singh	Male	Village Mahatam Nagar, Tehsil and District Fazilka	Complaint	Sadar Fazilka	----	28.03.2017
434	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 140 of 2015	Raj Kumar Vs Desa Singh	Desa Singh	Wassan Singh	Male	Village Chakar Wale Jhug	Complaint	----	----	28.03.2018
435	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 283 of 2015	Sai Ji Finance Vs Jagdish Chander	Jagdish Chander	Roopa Singh	Male	Nai Abadi, Railway Colony, Fazilka	Complaint	----	----	21.03..2017
436	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 2284 of 2013	Prem Kumar Vs Joginder Singh	Joginder Singh	Dayal Singh	Male	Village Kandhwala, Tehsil and District Fazilka	Complaint	City Fazilka	----	02.03.2017
437	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 855 of 2014	Diwan Chand Vs Anu	Anu	Anil Kumar	Female	Ram Nagar odda Wali Basti, Gali Vijay Dipu wala, Near Chiman Karyana Store, Fazilka	Complaint	----	----	03.03.2017
438	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 189 of 2015	Sukhbir Singh Vs Desa Singh	Desa Singh	Wassan Singh	Male	Street No.1, Property No.954/7, Chakkar Wale Jhugge, Purana Gola, Fazilka	Complaint	City Fazilka	----	09.03.2017
439	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 315 of 2014	FCCB Vs. Sushil Kumar	Sushil Kumar	Charan Dass	Male	E-3245, Badal Colony, Fazilka	Complaint	----	----	03.03.2017
440	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	COMI 3092 of 2013	Renu Vs. Jatinder	Jatinder Kumar	Surinder Kumar	Male	Mission Compound Near Cantt. Zira Road, Moga	Complaint	City-I Abohar	30.12.1999	21.03.2017

441	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	COMI 3092 of 2013	Renu Vs. Jatinder	Surinder Kumar	Munshi Ram	Male	Mission Compound Near Cantt. Zira Road, Moga	Complaint	City-I Abohar	30.12.1999	21.03.2017
442	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	COMI 3092 of 2013	Renu Vs. Jatinder	Sharda	Surinder Kumar	Female	Mission Compound Near Cantt. Zira Road, Moga	Complaint	City-I Abohar	30.12.1999	21.03.2017
443	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	COMI 3092 of 2013	Renu Vs. Jatinder	Raju	Surinder Kumar	Male	Mission Compound Near Cantt. Zira Road, Moga	Complaint	City-I Abohar	30.12.1999	21.03.2017
444	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	COMI 3092 of 2013	Renu Vs. Jatinder	Savita	Raju	Female	Mission Compound Near Cantt. Zira Road, Moga	Complaint	City-I Abohar	30.12.1999	21.03.2017
445	Sh.Rahul Kumar, Judicial Magistrate 1st Class,Abohar	NACT 624 of 2016	Rajinder Kumar Vs. BIR Parkash	Bir Parkash Nagori	----	Male	Plot No.1631-HDIIDC, Rai Industrial Area, Rai (Sonipat), Haryana	Complaint	----	----	30.03.2017
446	Sh.Rahul Kumar, Judicial Magistrate 1st Class,Abohar	NACT 441 of 2016	Vishavdeep Vs. Umeed Co-Operation Ltd. & Ors.	Parveen Kumar Rohilla	----	Male	Plot No.1631-HDIIDC, Rai Industrial Area, Rai (Sonipat), Haryana	Complaint	----	----	31.03.2017
447	Sh.Rahul Kumar, Judicial Magistrate 1st Class,Abohar	NACT 442 of 2016	Vishavdeep Vs. Umeed Co-Operation Ltd. & Ors.	Rakesh Kumar Shrivastav	----	Male	Plot No.1631-HDIIDC, Rai Industrial Area, Rai (Sonipat), Haryana	Complaint	----	----	31.03.2017
448	Sh.Rahul Kumar, Judicial Magistrate 1st Class,Abohar	NACT 443 of 2016	Vishavdeep Vs. Umeed Co-Operation Ltd. & Ors.	Sunil Sharma	----	Male	Plot No.1631-HDIIDC, Rai Industrial Area, Rai (Sonipat), Haryana	Complaint	----	----	31.03.2017
449	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	CHA 73 of 2016	State of Punjab Vs. Pawan Kumar	Pawan Kumar	Jagdish Singh	Male	Village Patara Tehsil Krail, District Mainpuri	106	Bahav Wala	23.10.2015	22.03.2017
450	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 309 of 2015	State of Punjab Vs. Jasbir Singh	Jasbir Singh	Hardev Singh	Male	Village Mallowal Jadid, PS Kulgari	12	Kulgarhi	13.01.2015	21.04.2017
451	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 2319 of 2013	PADB Vs. Gurnam Singh	Gurnam Singh	Bhajan Singh	Male	Village Wara Jawahar Singh Wala, Ferozepur	Complaint	City Ferozepur	----	12.04.2017
452	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 361 of 2014	Karampal Singh Vs. Angrej Singh	Angrej Singh	Munsha Singh	Male	Ward No.4, Near Baba Manjit Singh House Multani Patti Mudki, Ferozepur	Complaint	City Ferozepur	----	12.04.2017
453	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 2196 of 2013	Harbans Singh Vs. Sonu	Sonu	Mukhtiar Singh	Male	Basti Khanu Wali, Ferozepur	Complaint	City Ferozepur	----	21.04.2017
454	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 88 of 2014	Ravinderpreet Singh Vs. Sukhmander Singh	Sukhwinder Singh	Gurnam Singh	Male	Village Haraj, Ferozepur	Complaint	Cantt. Ferozepur	----	01.04.2017
455	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 1036 of 2015	Ranjit Kuar Vs. Sukhchain	Sukhchain Singh	Sanjiv Kumar	Male	Village Kothi Rai Sahib, Basti Gurbachan Singh Saini PO Canal Colony, Ferozepur	Complaint	Cantt. Ferozepur	----	01.04.2017

456	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2108 of 2013	OBC Vs. Jaswant Singh	Jaswant Singh	Waryam Singh	Male	Village Chak Jameet Singh Wala, Tehsil Guruharsahai	Complaint	Cantt. Ferozepur	----	17.04.2017
457	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 147 of 2014	OBC Vs. Bakhshish Singh	Bakhshish Singh	Amarjit Singh	Male	Village Lakha Bhedi, PO Office Mahalam, Ferozepur	Complaint	Cantt. Ferozepur	----	17.04.2017
458	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 326 of 2015	Lakhwinder Singh Vs. Pardeep Kumar	Pardeep Kumar	Balwanti Rai	Male	Dhawan Colony New Adarsh Nagar, gali No.2, Near Palle Di Kothi, Ferozepur City	Complaint	City Ferozepur	----	27.04.2017
459	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 110 of 2016	PADB Vs. Kamaljit Singh	Kamaljit Singh	Tarlochan Singh	Male	Village Dheera Patra, Tehsil and District Ferozepur	Complaint	----	----	05.04.2017
460	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 117 of 2016	PADB Vs. Sukhwinder Singh	Sukhwinder Singh	Ajaib Singh	Male	Chak Bange Wala, Tehsil nad District Ferozepur	Complaint	----	----	17.04.2017
461	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 331 of 2016	Gurmej Vs. Om Parkash @ Jagga	Om Parkash @ Jagga	Sadiq	Male	Kothi Rai Sahib, Basti Gurbachan Singh Saini, Tehsil and District Ferozepur	Complaint	----	----	06.04.2017
462	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 808 of 2014	PADB Vs. Jaswant Singh	Jaswant Singh	Balwinder Singh	Male	Village Talli Gulam, Tehsil and District Ferozepur	Complaint	----	----	10.04.2017
463	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 747 of 2015	FCCB Vs. Paramjit Kaur	Paramjeet Kaur	Baltej Singh	Female	Village Karikalan, PO Lakho Ke Behram, Tehsil and District Ferozepur	Complaint	----	----	15.04.2017
464	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1084 of 2015	Satish Kumar Vs. Lachhman Singh Cashier	Lachhman Singh	Amar Singh	Male	O/o BSNL Bagha Purana, District Moga	Complaint	----	----	15.04.2017
465	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1619 of 2013	Gian Chand Vs. Narinder Kumar Jain	Narinder Kumar Jain	Satpaul Jain	Male	Railway Raod Kurukshetra, Haryana	Complaint	----	----	07.04.2017
466	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 418 of 2015	Gurmail Singh Vs. Harwinder Singh	Harwinder Singh	Jagir Singh	Male	Village Kilche	Complaint	----	----	11.04.2017
467	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	Coma 11 of 2016	State of Punjab Vs. Major Singh	Major Singh	Sadhu Singh	Male	Near Kalra Hospital Makhu	Complaint	----	----	28.04.2017
468	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 19 of 2016	M/s Vipin Vs. Dalwinder Kumar	Dalwinder Kumar	Bogh Raj	Male	Banian Gali,Dina Nagar	Complaint	----	----	26.04.2017
469	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	CHI 124 of 2015	State of Punjab Vs. Nirvair Singh	Nirvair Singh	Dara Singh	Male	Mehmood Wala, Zira	179	Makhu	25.12.2012	03.04.2017
470	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	CHI 124 of 2015	State of Punjab Vs. Nirvair Singh	Partap Singh	Dara Singh	Male	Mehmood Wala, Zira	179	Makhu	25.12.2012	03.04.2017
471	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	CHI 227 of 2015	State of Punjab Vs. Varinder Singh	Varinder Singh	Satnam Singh	Male	Kirrowal Kalan,Taran Taran	147	Makhu	18.09.2015	27.04.2017
472	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 94 of 2016	PADB Vs. Sher Bahadur	Sher Bahadur	Raj Kamal	Male	Kiutubpura	Complaint	----	----	24.04.2017

473	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 47 of 2016	M/s Gurditta Mal Vs. Malwa Tourist Ltd.	Shubhkaran Brar	----	Male	Malwa Bus Service Moga	Complaint	----	----	24.04.2017
474	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 68 of 2016	FCC Bank Vs. Amarjit Singh	Amarjit Singh	Khushia Singh	Male	Killi Bodla Makhu	Complaint	----	----	17.04.2017
475	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	CHI 124 of 2016	State of Punjab Vs. Saraj Singh	Saraj Singh	Balwant Singh	Male	Bandalanau Bamb	22/2016	Makhu	11.02.2016	20.04.2017
476	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 36 of 2016	SBI Makhu Vs. Tarsem Singh	Tarsem Singh	Mohinder Singh	Male	Railway Road Makhu	Complaint	----	----	10.04.2017
477	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 83 of 2016	PADB Vs. Sona Singh	Sona Singh	Phuman Singh	Male	Dhani Near Janisar Jhugge, Guruharsahai	Complaint	Guruharsahai	----	05.04.2017
478	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 177 of 2016	PADB Vs. Sukhmander Singh	Sukhmander Singh	Jarnail Singh	Male	Village Ahmad Dhandi, Guruharsahai	Complaint	Guruharsahai	----	06.04.2017
479	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 141 of 2016	M/s Tejindra Plastics Vs. Jagdambe Enterprises	Amit Duggal	Ashok Kumar	Male	Sodal Road, Chotta Saipur, Jalandhar	Complaint	Guruharsahai	----	06.04.2017
480	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 72 of 2015	M/s Tejindra Plastics Vs. Sandhu Light Centre	Gurpreet Singh @ Billa	----	Male	Akalsar Road, Moga	Complaint	Guruharsahai	----	06.04.2017
481	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 195 of 2016	FCCB Vs. Malkiat Singh	Malkiat Singh	Tara Singh	Male	Village Chak Tahil Wali, PO Jhoke Hari Har, Ferozepur	Complaint	Guruharsahai	----	10.04.2017
482	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 196 of 2016	FCCB Vs. Bhinder Singh	Bhinder Singh	Des Raj	Male	VPO Kohar Singh Wala, Guruharsahai	Complaint	Guruharsahai	----	10.04.2017
483	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 221 of 2015	Gurpreet Singh Vs. Gurmukh Singh	Gurmukh Singh	Joginder Singh	Male	Village Mothan Wala, PO Jhand Wala, Guruharsahai	Complaint	Guruharsahai	----	10.04.2017
484	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 162 of 2015	PADB Vs. Shinda Singh	Shinda Singh	Nazir Singh	Male	Village Kulgari, H.No.947, C/o SSP Ferozepur	Complaint	Guruharsahai	----	12.04.2017
485	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 144 of 2016	Amarjeet Singh Vs. Kulwant Singh	Kulwant Singh	Dilbar Singh	Male	Village Chak Kandhe Shah(Jhugge), Guruharsahai	Complaint	Guruharsahai	----	17.04.2017
486	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 151 of 2015	Sucha Singh Vs. Resham Singh	Resham Singh	----	Male	Village Sadar Wala, Muktsar	Complaint	Guruharsahai	----	20.04.2017
487	Sh.Rahul Garg, Sub Divisional Judicial Magistrate, Guruharsahai	CHA 9 of 2015	State of Punjab Vs. Mohinder Singh	Mohinder Singh	Jawla Singh	Male	Village Basti Maghar Singh Wali, Tehsil Guruharsahai, District Ferozepur	Complaint	Guruharsahai	----	27.04.2017

488	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 85 of 2015	Aneesh Kumar Vs. Gurvinder Singh	Gurvinder Singh	Ram Singh	Male	Village Jetupur Pakhera, Tehsil Rajpura, District Patiala Now resident of C/o Balbir Singh, Hotel Hill View, Village Choti Karara, Nayan Gaon, Tehsil Kharar District Mohali	Complaint	Guruharsahai	----	07.04.2017
489	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 184 of 2016	Gurbachan Singh Vs. Ranjeet Singh	Ranjeet Singh	Bachan Singh	Male	Attu Wala Uttar, Guruharsahai	Complaint	Guruharsahai	----	01.04.2017
490	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 186 of 2016	Jaswant Singh Vs. Ranjeet Singh	Ranjeet Singh	Bachan Singh	Male	Attu Wala Uttar, Guruharsahai	Complaint	Guruharsahai	----	01.04.2017
491	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 140 of 2016	M/s Madaan Marbels Vs. Satpal Singh	Satpal Singh	Chirag Singh	Male	Village Takhtu Wala, Ferozepur	Complaint	Guruharsahai	----	03.04.2017
492	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 113 of 2016	State of Punjab Vs. Karamjeet Singh @ Kaka & Ors.	Jatinder	Magh	Male	Mamdot	5	Amir Khas	21.02.2015	18.04.2017
493	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 113 of 2016	State of Punjab Vs. Karamjeet Singh @ Kaka & Ors.	Sonu	Krishan	Male	Sahan Ke Mamdot	5	Amir Khas	21.02.2015	18.04.2017
494	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 114 of 2016	State of Punjab Vs. Karamjeet Singh @ Kaka & Ors.	Jatinder	Magh	Male	Sahan Ke Mamdot	17	Amir Khas	02.04.2015	18.04.2017
495	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 114 of 2016	State of Punjab Vs. Karamjeet Singh @ Kaka & Ors.	Sonu	Krishan	Male	Sahan Ke Mamdot	17	Amir Khas	02.04.2015	18.04.2017
496	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 145 of 2016	State of Punjab Vs. Sukhdev Singh	Dr.Sandeep Kumar	Balveer Chand	Male	Amirkhas	39	Amir Khas	18.08.2016	01.04.2017
497	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 145 of 2016	State of Punjab Vs. Sukhdev Singh	Dr.Surjit Kaur	Dr.Sandeep Singh	Female	Amirkhas	39	Amir Khas	18.08.2016	01.04.2017
498	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 110 of 2016	Nishant Singh Vs. Jeet Singh	Jeet Singh	Gurbax Singh	Male	Village Chak Kheo Wala Bodla, Fazilka	Complaint	----	----	03.04.2017
499	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 19 of 2014	M/s AG Traders Vs. Rajbrinder Singh	Rajbrinder Singh	Sulakhan Singh	Male	Infront of Chankya School, Army Road, Fazilka	Complaint	----	----	07.04.2017
500	Sh.Pritpal Singh, Chief Judicial Magistrate, Fazilka	NACT 488 of 2014	FCCB Vs. Rajesh Kumar	Rajesh Kumar	Sohan Lal	Male	Bhairo Basti Sainia Road, Near Kalra Aara, Fazilka	Complaint	----	----	11.04.2017

501	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 429 of 2015	Darshan Singh Vs. Rajesh Kumar	Rajesh Kumar(Rau Dairy Wala)	Kishan Chand	Male	Street No.2, Near Radha Swami Colony, Near Anand Palace, Fazilka	Complaint	City Fazilka	----	10.04.2017
502	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 58 of 2015	Sanjeev Kumar Vs. Inderjeet Singh	Inderjeet Singh	Gurmukh Singh	Male	Dhani Rampura Jand Wala, Kharta Road (Near Peer Baba Samadh), Fazilka	Complaint	City Fazilka	----	21.04.2017
503	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	CHI 24 of 2015	State of Punjab Vs. Sawan Singh	Sawan Singh	Phuman Singh	Male	Village Rete Wali Bhani, Fazilka	111	Sadar Fazilka	25.05.2014	27.04.2017
504	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	CHI 198 of 2015	State of Punjab Vs. Jeeto	Jeeto	Ranjit	Female	Jalaan PS Balia, District Sangrur	17	Arniwala	17.02.2014	18.04.2017
505	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	CHI 109 of 2016	State of Punjab Vs. Kuldeep Singh	Kuldeep Singh	Parmjeet Singh	Male	Seed Farm, Kachha, Abohar	59	City-1 Abohar	12.03.2016	07.04.2017
506	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 517 of 2016	Sumit Kumar Vs. Sunil Kumar	Sunil Kumar	Brij Lal	Male	Street No.13, Choti Pouri, Nai Abadhi,Abohar	Complaint	City-1 Abohar	----	07.04.2017
507	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 575 of 2016	Rajesh Chug Vs. Ramandeep	Ramandeep	Gurcharan Singh	Male	Rulia Singh Nagar, VPO Bagari Tehsil Jaito, Faridkot	Complaint	City-2 Abohar	----	10.04.2017
508	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1096 of 2015	Tirlok Chand Vs. Ashok Kumar	Ashok Kumar	Kirshan Lal	Male	VPO Jivandisar, Tehsil Padampur	Complaint	City-1 Abohar	----	11.04.2017
509	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 468 of 2016	Jagdish Ram Vs. Sudesh Kumar	Sudesh Kumar	Jai Lal	Male	VPO Himatpura, Abohar	Complaint	City-1 Abohar	----	15.04.2017
510	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 538 of 2016	Amandeep Singh Vs. Sandeep Kumar	Sandeep Kumar	Raj Kumar	Male	Ward No.12 H.No.336, Street No.4, Sant Nagar Abohar	Complaint	City-1 Abohar	----	17.04.2017
511	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 485 of 2016	M/s Bihari Lal Vs. The Poorvenshal	Gursewak Singh	----	Male	The Poorvenshal Multi estate Coop. Society, Zira	Complaint	City-1 Abohar	----	18.04.2017
512	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	NDPS 512 of 2014	State of Punjab Vs. Vijay Kumar	Vijay Kumar	Nirwail Singh	Male	Araian Wala, Makhu, Ferozepur	47	Zira	09.04.2014	18.05.2017
513	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 471 of 2015	State of Punjab Vs. Ravi	Ravi	Danniel	Male	Basti Nizamdin Wali, Near Shani Dev Mandir, Ferozepur	130	Sadar Ferozepur	01.06.2015	16.05.2017

514	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 119 of 2016	State of Punjab Vs. Gurmej Singh	Gurmej Singh	Dara Singh	Male	Village Kilche	284	Sadar Ferozepur	15.11.2015	11.05.2017
515	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 237 of 2016	State of Punjab Vs. Swaran Singh	Swaran Singh	Baj Singh	Male	Village Veeru Wala	197	Sadar Ferozepur	25.07.2015	20.05.2017
516	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 69 of 2016	State of Punjab Vs. Sukhchain Singh	Sukhchain Singh	Sadiq	Male	Village Jaimal Wala	294	Sadar Ferozepur	27.11.2015	11.05.2017
517	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 524 of 2015	State of Punjab Vs. Jaswinder Singh @ Jassa	Sukhwinder Singh	Surjit Singh	Male	Village Mattar Hithar, Lakho Ke Behram	133	Guruharsahai	06.08.2015	30.05.2017
518	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 503 of 2015	State of Punjab Vs. Gurmej Singh @ Kulwant	Gurmej Singh	Jangir Singh	Male	Village Tare Wala, PS Makhu	117	Lakho Ke Behram	16.12.2014	30.05.2017
519	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 363 of 2015	State of Punjab Vs. Sukhwinder Singh	Sukhwinder Singh	Jangir Singh	Male	Rahime Ke Uttar, PS Mamdot	59	Cantt. Ferozepur	18.05.2015	22.05.2017
520	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 21 of 2016	State of Punjab Vs. Sunil Kumar	Sunil Kumar	Tarsem Lal	Male	Musalmana Wali Gali No.4, Near Baba Katharpal Mandi, Guruharsahai	91	Guruharsahai	29.05.2015	25.05.2017
521	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	NDPS 134 of 2016	State of Punjab Vs. Ravinder Singh @ Ravi	Ravinder Singh @ Ravi	Bhag Singh	Male	Village Haraz, PS Talwandi Bhai, Ferozepur	212	Ghall Khurd	18.12.2015	02.05.2017
522	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	NDPS 410 of 2015	State of Punjab Vs. Jasvir Singh @ Babbu	Jasvir Singh @ Babbu	Mander Singh	Male	Ward No.7, Mudki	121	Ghall Khurd	28.06.2015	26.05.2017
523	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	NDPS 242 of 2016	State of Punjab Vs. Jaswinder @ Jassa	Jaswinder Singh @ Jassa	Harnam Singh	Male	Chhanga Khurad, PS Mamdot	59	Mamdot	08.06.2016	31.05.2017
524	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 2530 of 2013	State of Punjab Vs. Iqbal Singh	Pawan Kumar	Lazar	Male	Dulle Wala, PS Mamdot	145	Sadar Ferozepur	30.08.2011	26.05.2017
525	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 2530 of 2013	State of Punjab Vs. Iqbal Singh	Iqbal @ Neetu	Jagga	Male	Peera Wala, Ferozepur	145	Sadar Ferozepur	30.08.2011	26.05.2017
526	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 2530 of 2013	State of Punjab Vs. Iqbal Singh	Pappi	Nawab	Male	Near Church, Canal Colony, Ferozepur Cantt	145	Sadar Ferozepur	30.08.2011	26.05.2017

527	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 2530 of 2013	State of Punjab Vs. Iqbal Singh	Dimple @ Mintu	Lal Chand	Male	Peera Wala, Ferozepur	145	Sadar Ferozepur	30.08.2011	26.05.2017
528	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 351 of 2015	The Pri Coop Development Vs. Darshan Singh	Darshan Singh	Pair Kaur	Male	Village Dulchi Ke Tehsil & District Ferozepur	Complaint	City Ferozepur	----	19.05.2017
529	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CRM 67 of 2014	State of Punjab Vs. Jasvir Singh	Jasvir Singh	Darshan Singh	Male	Rehal Chehal PS Dohla Sahib District Tarntaran	260	City Ferozepur	16.08.2013	20.05.2017
530	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 2127 of 2013	Ravi Dahiya Vs. Navtinder Kaur	Navtinder Kaur	Jagdev Singh	Female	Sarabha Nagar, Police Line Quarter No.1, Ludhiana	Complaint	City Ferozepur	----	26.05.2017
531	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 649 of 2014	Baldev Raj Vs. Sarwan Singh	Sarwan Singh	Puran Singh	Male	P Man Shunter Working Under Gulshan Clerk DRM Office Ferozepur	Complaint	City Ferozepur	----	26.05.2017
532	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CRM 67 of 2017	Harbans Singh Vs. Sonu	Sonu	Mukhtiar Singh	Male	Basti Khanu Wali, Ferozepur	Complaint	City Ferozepur	----	20.05.2017
533	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 940 of 2015	M/s Mahinder Vs. Amandeep Singh	Amandeep Singh	Paramjit Singh	Male	Village Chotta Ghar, PO Wada Ghar, Tehsil Baghapurana, District Moga	Complaint	Cantt. Ferozepur	----	16.05.2017
534	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	CHI 3107 of 2013	State of Punjab Vs. Paramjit Singh	Balinder Kumar	Satish Kumar	Male	Ram Nagar, Bathinda	78	Ghall Khurd	06.06.2013	06.05.2017
535	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	CHA 56 of 2016	State of Punjab Vs. Malkiat Singh	Malkiat Singh	Lehna Singh	Male	Jhugge Nihanga Wale, Ferozepur	310	Sadar Ferozepur	21.12.2012	30.05.2017
536	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	CHA 119 of 2015	State of Punjab Vs. Rachhpal Singh	Rachhpal Singh @ Kerela	Nihal Singh	Male	Village Sahan Ke PS Mamdot	58	Mamdot	07.06.2015	24.05.2017
537	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 406 of 2015	FCCB Vs. Gurmeet Singh	Gurmeet Singh	Bagga Singh	Male	Village Khalchian PO Mehma Ferozepur	Complaint	Mamdot	----	04.05.2017
538	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	CHA 176 of 2014	State of Punjab Vs. Sunny	Sunny	Des Raj	Male	Ward No.1, Gowal Toli, Ferozepur Cantt.	171	Cantt. Ferozepur	19.10.2013	25.05.2017
539	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 606 of 2014	M/s Gurdev Mechenical Works Vs. M/s Gurjeet Engineering Works	Amarjit Singh	Mohan Singh	Male	Ward No.12, Near Bus Stand Talwandi Bhai	Complaint	----	----	08.05.2017

540	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 615 of 2014	Shri Ram Transport Vs Joginder	Joginder	Mohan Lal	Male	H.No.85, Shekhan Wali Basti, Ferozepur City	Complaint	----	----	16.05.2017
541	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 416 of 2014	Gurdeep Singh Vs. Harpreet Sharma	Harpreet Sharma	Kewal Krishan	Male	Gali Bo.24 Taikan Wali Basti Ferozepur City	Complaint	----	----	23.05.2017
542	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 464 of 2014	Harjinder Singh Vs. Joginder Singh	Joginder Singh	Teja Singh	Male	VPO Sarhali Kalan Near Bus Stand, Taran Taran	Complaint	----	----	23.05.2017
543	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 161 of 2015	Rajat Arora Vs. Ram Singh	Ram Singh	Mastan Singh	Male	Mullanpur Garibdass, Tehsil Kharar, District S.A.S. Nagar Mohali	Complaint	----	----	24.05.2017
544	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 490 of 2016	OBC Vs. Manjit Singh	Manjit Singh	Karnail Singh	Male	Village Baghe Ke Pipal Tehsil and District Ferozepur	Complaint	----	----	20.05.2017
545	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 177 of 2016	Karnail Singh Vs. Jatinder Sharma	Jatinder Sharma	Arvind Kumar Sharma	Male	Arya Samaj Chowk Daulat Ram Kalia Wali Gali, Ferozepur City	Complaint	----	----	08.05.2017
546	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	CHA 234 of 2015	State of Punjab Vs. Sonu	Sonu	Chottu Ram	Male	Village Hamad PS Lakhoke Behram	9	City Ferozepur	04.01.2015	11.05.2017
547	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 514 of 2014	Bachittar Singh Vs. Virsa Singh	Virsa Singh	----	Male	Varnala Teshil Patti	Complaint	----	----	26.05.2017
548	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 1030 of 2015	Tara Singh Vs. Gurbhajan Singh	Gurbhajan Singh	Joginder Singh	Male	Village Hazi Chhimba, Ferozepur	Complaint	Cantt. Ferozepur	----	16.05.2017
549	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 110 of 2016	M/s Gill Feed Factory Vs. Labh Singh	Labh Singh	Bikramjeet Singh	Male	Village Manj, District Amritsar	Complaint	----	----	08.05.2017
550	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 101 of 2016	Manjeet Singh Vs. Harmeet Kaur	Harmeet Kaur	Navpreet Singh	Female	Jiwan Preet Nagar Barewal Awana, Ludhiana	Complaint	----	----	03.05.2017
551	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 77 of 2015	M/s Kakkar Karyana Store Vs. Rajat Sharma	Rajat Sharma	----	Male	B32, Pocket 6, Central Vihar Sec 2, Noida	Complaint	----	----	03.05.2017
552	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 77 of 2015	M/s Kakkar Karyana Store Vs. Rajat Sharma	Prerna Sharma	Rajat sharma	Female	B32, Pocket 6, Central Vihar Sec 2, Noida	Complaint	----	----	03.05.2017
553	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 104 of 2016	Harjinder Singh Vs. M/s Nature Heights	M/s Nature Heights Through Director Neeraj Thatai	----	Male	9, Sundar Nagri, Hanuman Garg Road, Abohar	Complaint	----	----	15.05.2017
554	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 114 of 2016	Surjit Kaur Vs. Gursewak Singh	Gursewak Singh	----	Male	Ken Agriculture Developers India Ltd.	Complaint	Zira	----	25.05.2017

555	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 109 of 2016	M/s Gill's Vs. Labh Singh	Labh Singh	Bikramjeet Singh	Male	Village Manjh District Amritsar	Complaint	Makhu	----	11.05.2017
556	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 133 of 2016	Ranjeet Kaur Vs. Swaran Singh	Swaran Singh	Rattan Singh	Male	Village Jhoke Hari Har, Ferozepur	Complaint	Zira	----	01.05.2017
557	Sh.Jasvir Singh, Sub Divisional Judicial Magistrate, Guruharsahai	CHI 46 of 2014	State of Punjab Vs. Moura Ram & Ors.	Moura Ram	Boota Ram	Male	Village Palla Megha, Moji Bahadur Ke, PS Guruharsahai	29	Guruharsahai	03.02.2013	15.05.2017
558	Sh.Jasvir Singh, Sub Divisional Judicial Magistrate, Guruharsahai	CHI 15 of 2016	State of Punjab Vs. Nanak Singh	Bhag Singh	Tehal Singh	Male	Village Mohan Ke Uttar, PS Guruharsahai	3	Guruharsahai	12.01.2016	12.05.2017
559	Sh.Jasvir Singh, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 119 of 2016	Bhagwan Chand Vs. Gurmukh Singh	Gurmukh Singh	Joginder Singh	Male	Village Mothan Wala, PS Guruharsahai	Complaint	Guruharsahai	----	15.05.2017
560	Sh.Jasvir Singh, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 162 of 2016	Lakhwinder Singh Vs. Gurmej Singh	Gurmej Singh	Jogindro Bhaiq	Male	Village Chak Kandhe Shah, Guruharsahai	Complaint	Guruharsahai	----	02.05.2017
561	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 102 of 2016	Mall Singh Vs. Piara Singh	Piara Singh	Pala Singh	Male	Village Rao Ke, Hithar, Guruharsahai	Complaint	Guruharsahai	----	05.05.2017
562	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 160 of 2016	PNB Vs. Gurmeet Singh	Gurmeet Singh	Rashpal Singh	Male	Village Gudar Dhandi, Guruharsahai	Complaint	Lakho Ke Behram	----	10.05.2017
563	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 112 of 2016	Balkar Singh Vs. Harjinder Singh	Harjinder Singh	Jeet Singh	Male	Village Jogge Wala, PS Makhu	Complaint	Guruharsahai	----	15.05.2017
564	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 135 of 2016	Harbir Singh Vs. M/s Alchemia Technologies	Jagpreet Singh Mann	Sohan Singh	Male	Budhladha Lucky Studio, Railway Road, Near Govt.Girls School, Budhladha, Mansa	Complaint	Guruharsahai	----	15.05.2017
565	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 209 of 2015	State of Punjab Vs. Soji Ram	Soji Ram	Dalla Ram	Male	Village Mangri PS Gaigle, Tehsil and District Ajmer, Rajasthan	83	Lakho Ke Behram	07.11.2015	17.05.2017
566	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 70 of 2016	Darshan Singh Vs. Sawaranjeet Singh	Sawaranjeet Singh	Mehar Singh	Male	Village Chillian PS Guruharsahai	Complaint	Guruharsahai	----	22.05.2017
567	Sh.Pritpal Singh, Addl. Chief Judicial Magistrate, Fazilka	CHI 46 of 2017	State of Punjab Vs. Harnek Singh & Ors.	Sukhpreet Kaur	Ramandeep Singh	Female	Darshan Vihar Society, Phase-68 H.No.4737, Mohali	131	Sadar Fazilka	12.09.2016	30.05.2017
568	Sh.Pritpal Singh, Addl. Chief Judicial Magistrate, Fazilka	NACT 614 of 2014	Shri Ram Transport Co. Vs. Roshan	Roshan	Rameshwar Lal	Male	H.No.76, Village Chuwarhia Wali, Fazilka	Complaint	----	----	30.05.2017

569	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 389 of 2015	Gurcharan Singh Vs. Pritam Singh	Pritam Singh	Prem Singh	Male	Village Saidoke Hithar PO Hasta Kalan, Fazilka	Complaint	----	----	15.05.2017
570	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 78 of 2016	Baljinder Singh Vs. Gursewak Singh	Gursewak Singh	Pippal Singh	Male	H.No.396,M.C. Colony Near Hanuman Mandir(Truck Union), Fazilka	Complaint	----	----	15.05.2017
571	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 2 of 2015	Modren Motors Vs. Sanjeev Kamra	Sanjeev Kamra	----	Male	Kailash Nagar, Street No.3C, Fazilka	Complaint	----	----	16.05.2017
572	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 228 of 2015	Paramjeet Vs. Jagdish Chander	Jagdish Chander	----	Male	Nai Abadi Street No.1, Fazilka	Complaint	City Fazilka	----	02.05.2017
573	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 19 of 2016	Parshotam Lal Vs. Jaswinder Singh	Jaswinder Singh	----	Male	Dhani Rachpal Singh Village Abhun, Fazilka	Complaint	Sadar Fazilka	----	15.05.2017
574	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 128 of 2014	FCCB Vs. Surinder Bawa	Surinder Bawa	----	Male	Chugh Street, Fazilka	Complaint	City Fazilka	----	30.05.2017
575	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 32 of 2014	Krishan Kataria Vs. Narinder Kumar	Narinder Kumar	Hans Raj	Male	Street Ram Sharam Dass, Backside Govt. School, Fazilka	Complaint	----	----	22.05.2017
576	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 862 of 2015	Nirmal Vs. Mandeep	Mandeep Singh	Amrik Singh	Male	Village Karma Tehsil Mamdot and Gobind Nagri Ward No.7, Street No.2, Near House of Jagdish Lal S/o Jagir	Complaint	----	----	23.05.2017
577	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 902 of 2015	Rinku Chugh Vs. Karamjit Singh	Karamjit Singh	Rakesh Kumar	Male	St.No.1, Choudhary Colony, Kand Wala Road, Near DR Resort, Abohar	Complaint	----	----	26.05.2017
578	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 36 of 2014	PNB Vs. Gurbax Singh	Gurbax Singh	Darbara Singh	Male	Village Koharian Wali, Fazilka	Complaint	----	----	12.05.2017
579	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 596 of 2016	Harbans Lal Vs. Pankaj Sachdeva	Pankaj Sachdeva	Sandeep	Male	D.No.423, Dugri Phase 2, Ludhiana	Complaint	City-I Abohar	----	23.05.2017
580	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 598 of 2016	M/s Khushoo Vs Pankaj Sachdeva	Pankaj Sachdeva	Sandeep	Male	D.No.423, Dugri Phase 2, Ludhiana	Complaint	City-I Abohar	----	22.05.2017
581	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 573 of 2016	Ashish Kumar Vs. Kunal Bhatia	Kunal Bhatia	Surinder Kumar	Male	R/ 22 L Block Near Hanuman Mandir Sr Ganga Nagar	Complaint	City-I Abohar	----	16.05.2017

582	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 650 of 2016	Vijay Pal Vs. Bhupesh Kumar	Bhupesh Kumar	Het Ram	Male	4 KSP The Tibbi District Hanumangarh	Complaint	Bahav Wala	----	16.05.2017
583	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 123 of 2016	Patel Kumar Vs. Kanwaljit Singh	Kanwaljit Singh	Avtar Singh	Male	Waryam Nagar St.No.1, Abohar	Complaint	City-II Abohar	----	02.05.2017
584	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 57 of 2016	Gurdarshan Singh Vs. Anil Kumar	Anil Kumar	Raj Kumar	Male	Waryam Singh, Salem Tabri Khazoor Chowk Ludhiana	Complaint	City-I Abohar	----	02.05.2017
585	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 365 of 2016	M/s Globus Ind Vs. Raj Pal	Raj Pal	Sukhdev	Male	M/s Sankhyayan & Co. (REGD) Main Market Bilaspur (HP)	Complaint	Bahav Wala	----	01.05.2017
586	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 431 of 2015	State of Punjab Vs. Jaswinder Singh	Jaswinder Singh	Kartar Singh	Male	Village Sher Singh Wala, PS Amir Khas	34	Amir Khas	28.06.2015	07.06.2017
587	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	NDPS 513 of 2013	State of Punjab Vs. Sonu	Sonu	Ashok Kumar	Male	Village Naurang Ke Lelly, PS Kulgari	27	Mamdot	06.03.2015	12.06.2017
588	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 769 of 2015	Sagar Dhawan Vs. Sawinder Kaur	Sawinder Kaur	Gurnam Singh	Female	House No.2652 Sector 19 C, Chandigarh	Complaint	City Ferozepur	----	08.06.2017
589	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 148 of 2016	Sagar Dhawan Vs. Sawinder Kaur	Balkar Singh	Sucha Singh	Male	Mohalla Rajputan Wala, Jalalabad, Fazilka	Complaint	City Ferozepur	----	08.06.2017
590	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHI 388 of 2015	State of Punjab Vs. Jatt	Jatt	Mohinder Singh	Male	Village Mehal Singh Wala, PS Mamdot	85	Mamdot	17.07.2015	07.06.2015
591	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 680 of 2015	PADB Vs. Ramesh Kumar	Ramesh Kumar	Ram Chand	Male	Street No.3 Shanti Nagar, Ferozepur City	Complaint	City Ferozepur	06.08.2015	09.06.2017
592	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	COMA 165 of 2014	M/s Satyug Shuttering Vs. Sunil Chawla	Sunil Chwala	----	Male	Inside Modi Mill, Multani Gate, Ferozepur City	Complaint	City Ferozepur	22.10.2013	12.06.2017
593	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 972 of 2015	Sunil Kumar Vs. Rakesh Kumar	Rakesh Kumar	Krishan Lal	Male	Working in the Office of DEO Primary, Mini Secretariate 3rd Floor, Room No.211, Ferozepur Resident of Ward No.7, House No.27, balochan Wali Basti Gali Thekadaran Wali, Near Chota Dera, Ferozepur City	Complaint	City Ferozepur	09.10.2015	13.06.2017
594	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 697 of 2016	FCCB Vs. Sukhchain Singh	Sukhchain Singh	Wazir Singh	Male	Village Valoor, Ferozepur	Complaint	----	----	08.06.2017

595	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 710 of 2016	Vinod Kumar Vs. Sunita	Sunita	Ramesh Kumar	Female	MES Colony Key Prasant Block No.6, Gwal Mandi Road, Ferozepur Cantt	Complaint	----	----	12.06.2017
596	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 17 of 2014	State of Punjab Vs. Ashok Singh & Ors.	Ashok	Hansa Singh	Male	Aklim Pur PS Ramgarh, District Alwar, Rajasthan	158	Cantt. Ferozepur	26.09.2013	09.06.2017
597	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 150 of 2016	Navdeep Ghai Vs. Vijay Kumar	Vijay Kumar	Lahori Ram	Male	Fruit Cornerm Near Bus Stand, Gidderbaha, District Shri Muktsar Sahib	Complaint	----	----	02.06.2017
598	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 351 of 2015	OBC Vs. Kharait Singh	Kharait Singh	Babu Ram	Male	Village Bhamba Hazi, PO Khai, Ferozepur	Complaint	----	----	05.06.2017
599	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 395 of 2015	Jasbir Singh Vs. Des Raj	Des Raj	Shiv Dyal	Male	W-2 Zone, MES Quarter No.12/6, Ferozepur Cantt	Complaint	----	----	05.06.2017
600	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 973 of 2015	Aman Sood Vs. Palwinder Singh	Palwinder Singh	Ajit Singh	Male	Dhawan Market, near Multani Gate, Ferozepur City	Complaint	----	----	06.06.2017
601	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 955 of 2015	Nitesh Uppal Vs. Dalip Singh	Dalip Singh	Gurbaksh Singh	Male	B/S RSD College St.No.5, Ferozepur City	Complaint	----	----	09.06.2017
602	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 243 of 2015	Ravneet Kumar Vs. Sunil Kumar	Sunil Kumar	Satpal	Male	New Satiye Wala Opp Defence Colony, Street No.1, H.No.3, Zira Road, Ferozepur	Complaint	----	----	05.06.2017
603	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 9 of 2014	M/s Anu Products Vs. M/s Khosa Kheti Sewa	Davinder Singh	Nirmal Singh	Male	VPO Kotkaror, Ferozepur	Complaint	----	----	09.06.2017
604	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 98 of 2016	SBP Vs. Jagroop Singh	Jagroop Singh	Mangal Singh	Male	Village DIBB Wala, Zira	Complaint	----	----	01.06.2017
605	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 151 of 2016	PADB Vs. Satnam Singh	Satnam Singh	Harbans Singh	Male	Village Thatha Dalel Singh, Zira	Complaint	----	----	13.06.2017
606	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 5 of 2017	PADB Vs .Nirmal Singh	Nirmal Singh	Mohinder Singh	Male	Village Bhupewla, Makhu	Complaint	----	----	12.06.2017
607	Sh.Sandeep Singh Jossan, Additionl District & Sessions Judge, Fazilka	NDPS 97 of 2015	State of Punjab Vs. Surjit Singh	Surjit Singh @ Gohli	Resham Singh	Male	Village Kathgarh, Jalalabad, Fazilka	132	Sadar Jalalabad	02.08.2014	12.06.2017
608	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	CHI 212 of 2014	State of Punjab Vs. Ravinder Kumar	Ravinder Kumar	----	Male	Village Chavinada Devi PS Kathu Nagla	Complaint	City Fazilka	----	01.06.2017

609	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 915 of 2014	FCCB Vs. Phuman Singh	Phuman Singh	----	Male	Village Bhaini Daple Hastakalan, Fazilka	Complaint	City Fazilka	----	12.06.2017
610	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 105 of 2014	FCCB Vs. Satpal Sethi	Satpal Sethi	----	Male	Street No.4 E Kailash Nagar, Fazilka	Complaint	City Fazilka	----	13.06.2017
611	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 849 of 2014	Kalra Electronics Store Vs. Rajbinder Singh	Rajbrinder Singh	----	Male	Dhani Mahinder Singh Kilian Wala Road, Abohar	Complaint	City Fazilka	----	13.06.2017
612	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 2663 of 2013	Mandeep Singh Vs. Manga Singh	Manga Singh	----	Male	Village New Hasta Tehsil Fazilka	Complaint	City Fazilka	----	15.06.2017
613	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 356 of 2014	FCCB Vs. Subhash Chander	Subhash Chander	Sohan Lal	Male	Kanshi Ram Colony, Fazilka	Complaint	----	----	06.06.2017
614	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 481 of 2015	Ramesh Kumar Vs. Deepak Kumar	Deepak Kumar	Puran Chand	Male	120 SST Nagar, Patiala	Complaint	----	----	06.06.2017
615	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 154 of 2015	FCCB Vs. Baljinder Singh	Baljinder Singh	Sahib Singh	Male	Dhani Balkian Mahuana Road, Village Jhittian Walia	Complaint	----	----	07.06.2017
616	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 416 of 2014	FCCB Vs. Mahindro Bhai	Mahindro Bhai	Dalbir Singh	Female	Village Ghurka	Complaint	----	----	07.06.2017
617	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	NDPS 415 of 2015	State of Punjab Vs. Gurjant Singh	Gurjant Singh @ Janta	Manjit Singh	Male	Village Bharana PS Mallanwala	225	Zira	14.12.2014	01.07.2017
618	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 127 of 2016	State of Punjab Vs. Ravi	Ravi	Gora	Male	Indra Colony, Village Khai PHEME Ke	321	Sadar Ferozepur	18.12.2015	15.07.2017
619	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 409 of 2015	State of Punjab Vs. Mithun	Mithun	Pala Singh	Male	Sodhi Nagar, PS Ghall Khurd	53	Kulgarhi	09.04.2015	13.07.2017
620	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	SC 148 of 2016	State of Punjab Vs. Bholi & Ors.	Bholi	Raghibir Singh	Female	Kulkheri/Hulkheri, PS Bohra, District Rajgarh, MP	80	Makhu	18.07.2016	04.07.2017
621	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	SC 148 of 2016	State of Punjab Vs. Bholi & Ors.	Archna	Maan Singh	Female	Kulkheri/Hulkheri, PS Bohra, District Rajgarh, MP	80	Makhu	18.07.2016	04.07.2017
622	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	SC 148 of 2016	State of Punjab Vs. Bholi & Ors.	Bhawna	Gudda	Female	Kulkheri/Hulkheri, PS Bohra, District Rajgarh, MP	80	Makhu	18.07.2016	04.07.2017
623	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 13 of 2015	State of Punjab Vs. Nishan Singh	Rajan	Jeeta	Male	Khalchian Qadim, PS Sadar Ferozepur	117	Sadar Ferozepur	19.04.2014	20.07.2017
624	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 2731 of 2013	State of Punjab Vs. Ravi Kumar	Ravi Kumar	Ramesh Kumar	Male	Gali No.10,Basti tankan Wali,Ferozepur Cantt	43	Sadar Ferozepur	15.03.2012	01.07.2017
625	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 2731 of 2013	State of Punjab Vs. Ravi Kumar	Jinder Ram	Nawab Ram	Male	Mohan Ke Uttar,PS Guruharsahai	43	Sadar Ferozepur	15.03.2012	01.07.2017

626	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 2731 of 2013	State of Punjab Vs. Ravi Kumar	Raju	Natha	Male	Mohan Ke Uttar,PS Guruharsahai	43	Sadar Ferozepur	15.03.2012	01.07.2017
627	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 2731 of 2013	State of Punjab Vs. Ravi Kumar	Magal Ram	Anait	Male	Backside Cinema,Guruharsahai	43	Sadar Ferozepur	15.03.2012	01.07.2017
628	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 108 of 2015	State of Punjab Vs. Vijay Kumar	Arjun	Desa	Male	Khalchian Qadim, PS Sadar Ferozepur	254	Sadar Ferozepur	21.12.2012	18.07.2017
629	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	COMA 1506 of 2013	RFO Vs. Karnail Singh	Karnail Singh	Labh Singh	Male	Village Gokhi wala,PS Sadar Ferozepur	----	Sadar Ferozepur	----	06.07.2017
630	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CHI 708 of 2015	State Vs Bohar Singh	Ranjit Singh	Balwinder Singh	Male	Village Saddu Shah Wala PS Kulgarhi	362/2013	City	30.10.2013	11.07.2017
631	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CRM 30 of 2014	State Vs Neelu	Neelu	Prince	Male	Basti Aawa, Ferozepur	180/2013	City	23.06.2013	13.07.2017
632	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 2554 of 2013	Genesis Institute Vs Poonam Sandhu	Poonam Sandhu	savinder Singh	Female	67 Labh Bagar Ram Tirath Road Amritsar	Complaint	City	----	14.07.2017
	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHI 33 of 2014	State of Punjab Vs Ajay	Ajay	Kalia	Male	Khana Badosh,Near Railway Station,Mandi Guruharsahai	12	GPRS	2013	10.07.2017
	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHA 38 of 2014	state of PunjabVs Chander Parkash	Chander Parkash @ Moju	Mool Raj	Male	H.No.3605,Mohalla Agwah Ladhai,Jagraon,Near Philigate Chowk,Jagraon	78	Cantt. Ferozepur	2013	01.07.2017
	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHA 1553 of 2013	State of Punjab Vs Jinder	Jinder Ram	Beera	Male	Sub Kahan Chand,PS Sadar Ferozepur	65	City	2013	31.07.2017
636	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2497 of 2013	SBI Vs Gurwinder Pal Singh	Gurwinder Pal Singh	Mangal Singh	Male	Village Chandgali Qadim,PO Faride Wala	Complaint	----	----	01.07.2017
637	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2569 of 2013	Babu Lal Vs. Jansahyog Marketing	Jagpreet Singh Mann	Saun Singh	Male	Village Khillian,PS Sadar Mansa	Complaint	----	----	01.07.2017
638	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2386 of 2013	Hardeep Singh Vs Rj Kumar	Raj Kumar	Chhote Lal	Male	Block No-2,Street No 24,Loco Shed Ferozepur	Complaint	----	----	01.07.2017
639	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 365 of 2015	Rakesh Kumar Vs Karnail Singh	Karnail Singh	Hazara Singh	Male	Village Gulam Patra,PO Mehma,Ferozepur	Complaint	----	----	01.07.2017
640	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 717 of 2016	Pawan Kumar Vs. Rakesh Dhiman	Rakesh Dhiman	Walaiti Ram Dhiman	Male	H.No.116. Mayur Vihar,Himbra Road,Opposite Fire Brigade Office Ludhiana	Complaint	----	----	01.07.2017
641	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 496 of 2014	Sanjay Kumar Vs. Magret	Magret	Nazar	Female	H.No.6,Khatik Mandi,Ferozepur Cantt	Complaint	----	----	14.07.2017
642	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 78 of 2015	Shiri Ram Finance Vs. Jaswinder Singh	Jaswinder Singh	Bohar Singh	Male	Village Tibb Kalan,Ferozepur	Complaint	----	----	07.07.2017

643	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2519 of 2013	Rajinder Singh Vs.Jagdish Singh	Jagjit Singh	Rurh Singh	Male	Village Hasti Wala,Ps sadar Ferozepur	Complaint	----	----	24.07.2017
644	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 929 of 2015	Sunil Kumar Vs.Rohit Narula	Rohit Narula	Raj Kumar	Male	C.165,Model Town,Near Guru Teg Bhadur Public School,Mandi Guru Har Sahai	Complaint	----	----	26.07.2017
645	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 678 of 2015	PADB Vs. Mangal Singh	Mangal	Wazir Chand	Male	R/O Qtr No.285 Zila parishad Complex Ferozepur	Complaint	City Ferozepur	06.08.2017	15.07.2017
646	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 567 of 2015	PADB Vs. Jaswinder singh	Jaswinder Singh	Bhajan Singh	Male	R/O Vill Middha Hazi Ferozepur	Complaint	Sadar Ferozepur	09.07.2017	11.07.2017
647	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 985 of 2015	Karamjit Singh Vs.Mangal Dass	Mangal Dass	Member Panchayat S/O Raj	Male	R/o Vill. Ali Ke Po Ferozepur	Complaint	City Ferozepur	21.10.2017	29.07.2017
648	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 328 of 2016	Yogesh Sharma Vs. Gurcharan Singh	Gurcharan Singh	S/o sucha singh	Male	R/O Sardar Truck house sikri Bazar Inside Bagdadi Gate Ferozepur City	Complaint	City Ferozepur	02.04.2017	13.07.2017
649	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 2447 of 2013	State Bank of Patiala Vs. Jaspal Singh	jaspal Singh	S/oMohinder Singh	Male	R/o New Bedi Colony Sodhe Wala Road Ferozepur City	Complaint	City Ferozepur	01.10.2017	15.07.2017
650	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1187 of 2015	Mukhtiar Singh Vs. Jasvir Singh	Swaran Singh	Atman Singh	Male	Resident of 180 Housing board Colony Ferozepur City	Complaint	----	----	01.07.2017
651	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 897 of 2016	Surjit Singh Vs. Jasvir Singh	Jasvir Singh	Pritam Singh	Male	house No. 38/77 gali no.11 setho road opp. Cantonment Sr.Sec.School Ferozepur Cantt.	Complaint	----	----	19.07.2017
652	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 402 of 2015	Mohinder Kaur Vs. Johuna Masih	Johuna,Masih	Hamid Masih	Male	Head Constable Punjab Police,Makhu Distt. Ferozepur	Complaint	----	----	01.07.2017
653	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 822 of 2016	Pardeep Kumar Vs. Raju	Raju	Joginder singh	Male	Waloor Tehsil and Distt. Ferozepur	Complaint	----	----	12.07.2017
654	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 629 of 2014	PNB Vs. Jaswinder Kaur	Jaswinder Kaur	W/o Satwinder Singh	Female	Resident of Ward No. 05 Dhillion Basti Near Street MC's shops Zira road Talwandi bhai	Complaint	----	----	01.07.2017
655	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 698 of 2016	FCCB Vs. Manjit	Manjit Singh	Kala Singh	Male	Vill.Bagge Ke Pipal Post Office Mahalam tehsil and Distt. Ferozepur.	Complaint	----	----	04.07.2017

656	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 377 of 2015	HPM Chemicals vs. Suraj Singh	Suraj Singh	----	Male	Prop M/S RV Trading Co. Moga Road, Malwal Qadim, Distt. Ferozepur	Complaint	----	----	19.07.2017
657	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 595 of 2015	PADB VS. Parkash Singh	Parkash Singh	Buta Singh	Male	Village Narain Garh Tehsil and Distt. Ferozepur	Complaint	----	----	19.07.2017
658	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 794 of 2014	PADB Vs. Jarnail Singh	Jarnail Singh	Sher Singh	Male	Cvillage Jalal Wala Tehsil and Distt. Ferozepur	Complaint	----	----	21.07.2017
659	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	CHI 455 of 2014	State Vs. Suresh Kumar @ kaka	Suresh Kumar @ Kaka	Ashok Kumar	Male	Canal Colony, PS Cantt Ferozepur	265	PS City Ferozepur	24.12.2010	19.07.2017
660	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 111 of 2015	Rakjesh Kakkar Vs Pardeep Kumar	Pardeep Kumar	Balwant Raj	Male	C/o D.E.O Primary, Block B-211, New Administrative Complex, Ferozepur Cantt.	Complaint	----	----	10.07.2017
661	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 194 of 2016	Shivam Vs. Gurpreet Singh	Gurpreet	Dali Chand	Male	Near Punjab and Sind Bank, Malwal Road, Ferozepur City	Complaint	----	----	13.07.2017
662	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 497 of 2015	Piara Singh Vs. Gurnam Singh	Gurnam Singh	Rulia Singh	Male	Village Nihala Khilcha, Post Office Khai PHEME Ki, Tehsil and District Ferozepur	Complaint	----	----	17.07.2017
663	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 137 of 2016	Ashwani Kumar Vs. Mangal	Mangal	Wazir Chand	Male	Zira, Parishad Copmplex Ferozepur	Complaint	----	----	19.07.2017
664	Sh.Lavdeep Hundal, Additional Civil Judge Sr.Division, Zira	NACT 388 of 2013	Jaspal Singh Vs Makhan Singh	Makhan Singh	Mohinder Singh	Male	Village Thatha Dael Singh Wala PS Zira	Complaint	----	----	07.07.2017
665	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 72 of 2014	State Bank Of India Vs. Surinder Pal Singh	Surinder Singh	----	Male	Friends Colony, Gali No. 5H.No.1999/18 Amritsar	Complaint	----	----	01.07.2017
666	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 15 of 2017	State Bank of India Vs. Mona Sethi	Mona Sethi	----	Female	Mohalla PIR-Baksh, Zira	Complaint	----	----	01.07.2017
667	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 166 of 2016	Udesh Kumar Vs. Baldev Singh	Baldev Singh @ Deepa	----	Male	Village Naurang Singh Wala, Tehsil Zira	Complaint	----	----	10.07.2017
668	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 135 of 2016	Davinder singh Vs. Bhupinder Singh	Bhupinder Singh	Tarsem Singh	Male	Patti Mallo Near Wadda School, PO Virk, Tehsil & Distict Ferozepur	Complaint	----	----	25.07.2017
669	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	COMI 1881 of 2013	Chhinder Kaur Vs. Nishan Singh	Nishan Singh	----	Male	Village Pojo Ke Uttar Tehsil Distt. Ferozepur	Complaint	----	----	07.07.2017
670	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 73 of 2015	P.A.D.B Vs. Darshan Singh	Darshan Singh	Amrik singh	Male	Village Gatta Badshah, Tehsil Zira District Ferozepur	Complaint	Zira	----	19.07.2017

671	Sh.Jasvir Singh, Sub Divisional Judicial Magistrate, Guruharsahai	CHI 144 of 2016	State of Punjab Vs. Amar Agnihotri & Ors.	Swaran Singh	Kuldeep Singh	Male	House No.2.Street No.8,Gaggu Telecom,Basti Tankan Wali,Ferozepur	121	Guruharsahai	07.09.2016	05.07.2017
672	Sh.Jasvir Singh, Sub Divisional Judicial Magistrate, Guruharsahai	CHI 144 of 2016	State of Punjab Vs. Amar Agnihotri & Ors.	Bhagwan Singh Meena	NA	Male	Development Officer,LIC of India,#205,Pada Camela,Tehsil Nandoti,District Karoli,Rajasthan	121	Guruharsahai	07.09.2016	05.07.2017
673	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 1 of 2016	Harbans Lal Singh Vs. Charanjit Singh	Haranjit Singh	Mohinder Singh	Male	R/O New Abadi ,Bedi Colony Near Badrinath Mandir,Ferozepur City	Complaint	Lakho Ke Behram	----	01.07.2017
674	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 188 of 2016	Jai Parkash Vs. Gurpreet	Gurpreet	Vinod Kumar	Male	R/O Chak Chhanga rai Hithar, Tehsil Guruharsahai, District Ferozepur	Complaint	Guruharsahai	----	01.07.2017
675	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 112 of 2016	Bagicha Ram Vs. Balwinder Kumar	Balwinder Kumar	Ajit Lal	Male	R/O Village Theteran Wala, Tehsil Jalalabad(W) District Fazilka	Complaint	Guruharsahai	----	01.07.2017
676	Sh.Hapreet Singh, Judicial Magistrate First Class, Jalalabad	NACT 43 of 2016	Assem Thatai Vs. Surjit Singh	Surjit Singh	Tehal Singh	Male	Village Chak Veero Ke Jalalabad	Complaint	----	----	11.07.2017
677	Sh.Sandeep Singh Jossan, Additionl District & Sessions Judge, Fazilka	NDPS 209 of 2017	State Vs. Sham Singh	Sham Singh	Resham Singh	Male	Village Hazara Ram Singh Wala, Tehsil Jalalabad, District Fazilka	117	City Jalalabad	02.08.2014	01.07.2017
678	Sh.Pritpal Singh, Additional Chief Judicial Magistrate, Fazilka	NACT 149 of 2015	Indusind Bank Vs Bhupinder Singh	Bhupinder singh	Baldev Singh	Male	Village Islamwala, Near Govt.School and RO System , Tehsil Fazilka	Complaint	----	----	19.07.2017
679	Sh.Pritpal Singh, Additional Chief Judicial Magistrate, Fazilka	NACT 491 of 2015	Bal Krishan Vs Prem Chand	Prem Chand	Karam Chand	Male	VPO Jandwala Bhome Shah, Tehsil Fazilka	Complaint	----	----	20.07.2017
680	Sh.Pritpal Singh, Additional Chief Judicial Magistrate, Fazilka	NACT 484 of 2014	F.C.C.B Vs. Mukesh Kumar	Mukesh Kumar @ Vicky	Subhash Chander	Male	Near Sangeet Brother Petrol Pump, Fazilka/Vegetable Seller	Complaint	----	----	20.07.2017
681	Sh.Pritpal Singh, Additional Chief Judicial Magistrate, Fazilka	NACT 625 of 2014	F.C.C.B Vs. Anil Kumar	Anil Kumar	Hans Raj	Male	Ravi Dass Nagar II, near oddian Basti, College Road, Fazilka	Complaint	----	----	20.07.2017

682	Sh.Pritpal Singh,Additional Chief Judicial Magistrate,Fazilka	NACT 752 of 2017	Sumit Kumar Vs. Manoj Kumar	Manoj Kumar	Khairiti Lal	Male	Near Old Sabzi Mandi/Sharma Paneer House,Fazilka	Complaint	----	----	20.07.2017
683	Sh.Pritpal Singh,Additional Chief Judicial Magistrate,Fazilka	NACT 233 of 2015	Atul Kumar Vs. Surinder Kumar	Surinder Kumar	Prem Singh	Male	Village Saido Ke,PO Hastakalan,Tehsil Fazilka	Complaint	----	----	20.07.2017
684	Sh.Pritpal Singh,Additional Chief Judicial Magistrate,Fazilka	CHI 49 of 2017	State of Punjab Vs. Darshan Singh Saini etc.	Randeep singh Saini	Darshan Singh Saini	Male	SCO 76-77,2nd Floor,Sector 17,Chandigarh now at v.jandir PS Bhogpur Distt.Jalandhar	230	Sadar Fazilka	30.12.2015	21.07.2017
685	Sh.Pritpal Singh,Additional Chief Judicial Magistrate,Fazilka	CHI 49 of 2017	State of Punjab Vs. Darshan Singh Saini etc.	Harpreet Kaur Saini	Randeep Singh Saini	Female	SCO 76-77,2nd Floor,Sector 17,Chandigarh now at v.jandir PS Bhogpur Distt.Jalandhar	230	Sadar Fazilka	30.12.2015	21.07.2017
686	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 45 of 2017	state of PunjabVs Amit Bansal	Ravinder Bishnoi		Male	Dhani 20 KYD Ps Khajuana District Bikaner	54/15	City Fazilka	15.05.2015	18.07.2017
687	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 160 of 2017	Harkrishan Lal Vs Raj Kumar	Raj Kumar	Raj Kumar S/o Chhanan Ram	Male	Golu Ka,Tehsil Guruharsahi District Ferozepur	Complaint	----	----	11.07.2017
688	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 159 of 2015	Sukhchain Singh Vs. Jangir Singh	Mukhtia R Singh	Jangir Singh	Male	Tehsil and District Fazilka now at Farsh No.14 Mittal Street Fazilka	Complaint	----	----	12.07.2017
689	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 159 of 2015	State Vs. Surat Singh	Surat Singh	Tara Singh	Male	Mahatam Nagar Dhole Wali Bhaini PS Sadar Fazilka	1	City Fazilka	21.11.2015	12.07.2017
690	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 327 of 2016	Apan Kukkar Vs. Sukhchain Singh	Sukhchain Singh	Jagropp Singh	Male	Chwarianwali Tehsil and District Fazilka	Complaint	----	----	10.07.2017
691	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 139 of 2014	FCCB vs. Ajeet Singh	Ajeet Singh	Baldev Singh	Male	Village Badha (on dhani P.O & tehsil\ Fazilka District Ferozepur	Complaint	----	----	10.07.2017
692	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 63 of 2015	State of Punjab Vs. Ashok Kumar	Ashok Kumar	Mohan Lal	Male	R/o Octry No.8 Nava Purba Faridkot Road Ferozepur	88	City Fazilka	22.08.2014	10.07.2017
693	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 257 of 2016	Navdeep Kumar Vs. Boor Singh	Boor Singh	Kashmir Singh	Male	R/o Village Pucca Chisti Bhaini Tehsil and District Fazilka	Complaint	----	----	04.07.2017

694	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 313 of 2016	Harish Kumar VS. Kala Singh	Kala Singh	Desa Singh	Male	R/o Ward No9 Anandpur Mohalla Opposite D.A.V B.ED Collage Fazilka	Complaint	----	----	04.07.2017
695	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 123 of 2016	Balbir Singh	Balbir Singh	Harnain	Male	Govt. Boys School No.2 Quzrter No.1 Fazilka	Complaint	----	----	04.07.2017
696	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 34 of 2016	State of Punjab Vs. Gurdial Singh	Gurdial Singh	Sheena singh	Male	Village Noorshash PS sadar Fazilka	112	City Fazilka	15.09.2017	04.07.2017
697	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 59 of 2015	Union Bank of India Vs.Davinder Singh	Davinder Singh	Bachittar singh	Male	Shama khanka @ Pharwanwala Tehsil & District Fazilka	Complaint	----	----	04.07.2017
698	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 11 of 2016	Arjan Dev Vs. Manish Kumar	Manish Kumar	Krishan Lal Batra	Male	Gali Ram Nagar infront of Gawri Kanda Oddan Basti Fazilka	Complaint	----	----	27.07.2017
699	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 568 of 2014	HDFC Vs Shiv Narain	Shiv Narain	----	Male	Village Sher Garh Tehsil Ahoha	Complaint	----	----	04.07.2017
700	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 343 of 2015	FCCB vs. Ashok Kumar	Ashok Kumar	Bal Krishan	Male	Badal Colony St No. 1,Fazilka	Complaint	----	----	28.07.2017
701	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 377 of 2016	Sukhdev vs. Dessa Singh	Dessa Singh	Wasan Singh	Male	Chakkar Wala Sher Garh Fazilka	Complaint	----	----	31.07.2017
702	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 2692 of 2013	Anil Kumar Vs. Kuldeep Singh	Kuldeep Singh	Paramjeet Singh	Male	Kaccha Seed Farm Abohar	Complaint	----	----	01.07.2017
703	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 274 of 2014	Siri Ram Vs. Sukhwinder	Sukhwinder Singh	Nand Singh	Male	135 B1 W.No.12 Indra Nagri Abohar	Complaint	----	----	07.07.2017
704	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 2707 of 2013	Patel Vs. Surinder	Surinder Singh	Baljinder Singh	Male	Village Kundal, Tehsil Abohar	Complaint	----	----	18.07.2017
705	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 972 of 2016	Ravi Kumar Vs. Sunil	Sunil Kumar	Parkash Kumar	Male	Nai Abadi Baddi Pauri, St.No.6, Balmiki Mohalla, Abohar	Complaint	----	----	18.07.2017
706	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 608 of 2016	Ram Rattan Vs. Raj Kumar	Raj Kumar	Vinod Kumar	Male	Street No.6, Prem Nagar, Abohar	Complaint	Sadar Abohar	----	04.07.2017
707	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1126 of 2016	The FCC Bank Vs. Harpinder Singh	Harpinder Singh	Major Singh	Male	Village Jhurarh Khera, Tehsil Abohar	Complaint	City-1 Abohar	----	04.07.2017
708	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1378 of 2016	Shingara Singh Vs. Sunny Ahuja	Sunny Ahuja	Sham Lal	Male	Nanak Nagri S.No.1, Near Kulfi Wala Factory, Abohar	Complaint	City-2 Abohar	----	18.07.2017

709	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 636 of 2016	Manish Khurana Vs. Lakhvir Singh	Lakhvir Singh	Ranjit Singh	Male	Ram Nagar Main Road, Abohar	Complaint	City-1 Abohar	----	19.07.2017
710	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 555 of 2016	Shesh Ram Vs. Sumit Arora	Sumit Arora	RP Arora	Male	C-471 Saraswati Vihar Delhi	Complaint	City-2 Abohar	----	24.07.2017
711	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	CHI 181 of 2015	State of Punjab Vs. Damanpreet	Gurdev Singh	Baaj Singh	Male	H.No.134 Gali No.3, Kabir Park Sri Amristsar	4	City-2 Abohar	26.01.2015	19.07.2017
712	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 107 of 2016	State of Punjab Vs. Balwinder Singh	Balwinder Singh	Darshan Singh	Male	Village Shah Bukar,PS Zira	18	Zira	19.02.2016	16.08.2017
713	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 117 of 2016	State of Punjab Vs. Sarabjit Singh	Sarabjit Singh	Mohinder Singh	Male	Village Sher Khan,PS Kulgarhi	21	Kulgarhi	24.02.2016	11.08.2017
714	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	NDPS 207 of 2016	State Vs. Manjit Kaur	Manjit Kaur	W/o Tarsem Lal	Female	Village Shehjadi,PS Ghall Khurd	156	Ghall Khurd	29.08.2015	02.08.2017
715	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 102 of 2014	State Vs. Veerpal Singh	Veerpal Singh	Santokh Singh	Male	Village Assal,Ferozepur	160	Sadar Ferozepur	22.07.2013	04.08.2017
716	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	COMA 1586 of 2013	RFO Vs. Surjit Singh	Surjit Singh	Hakam Singh	Male	Village Shanvaki,PS Mamdot,Ferozepur	Complaint	Sadar Ferozepur	----	03.08.2017
717	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHA 242 of 2015	State Vs. Manjeet Singh	Raj Kumar	Des Raj	Male	Gali No.5,Ahata Buta Singh,Ferozepur Cantt	273	Sadar Ferozepur	02.11.2015	08.08.2017
718	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHA 242 of 2015	State Vs.Manjeet Singh	Gokal	Mohan Lal	Male	Kothi No.27,Mall Road,Ferozepur Cantt	273	Sadar Ferozepur	02.11.2015	08.08.2017
719	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 95 of 2016	State Vs. Sarup Singh	Sarup Singh	Tehal Singh	Male	Dubli,District Taran Taran	290	Sadar Ferozepur	24.11.2015	30.08.2017
720	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CRM 55 of 2014	State Vs. Vijay Kumar	Vijay Kumar	Puran Chand	Male	Basti Nizamdin wali PS Sadar Ferozepur	263/2012	City	14.10.2012	09.08.2017
721	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CHI 2612 of 2013	Dr.Gian Singh Vs. Ravinder Luthra	Davinder Singh	Not Known	Male	Lab Technician PHC Ferozepur	Complaint	City	Complaint	14.08.2017
722	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	Remand Paper	State Vs. Harish	Paramjit Kaur	Sonu	Female	Basti Sheikhan Wali	229/2015	City	24.11.2015	30.08.2017
723	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHI 3010 of 2013	State Vs. Prem Bahadur	Ram Bahadur	Beer Bahadur	Male	Village Baani Bank,District Kanchanpur,Nepal	20	City Ferozepur	31.01.2013	05.08.2017
724	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2500 Of 2013	Maninder Singh Vs. Sukhjinder Kaur	Sukhjinder Kaur	Kulbir Kaur	Female	W/o Gurpreet Singh Village Nahi wala The. And District Barnala	Complaint	----	----	07.08.2017

725	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2545 of 2013	Satnam Singh Vs. Ajit Singh	Ajit Singh	Suhava Singh	Male	Village Khan Pur,P.O.Patel Nagar,Ferozepur	Complaint	----	----	09.08.2017
726	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 969 of 2015	Sita Vs. Murali Dharan	Murali Dharan	Not Known	Male	Army No.14647871Y,Rank Sepoy,Unit 610 Eme C/O 56 APO,Akurnuk (J & K) Pin 906610	Complaint	----	----	17.08.2017
727	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 1083 of 2015	Sukhdev Singh Vs. Rajesh Kumar	Rajesh Kumar @ Babu	Bhola Ram	Male	Gali Sodhian Wali,Bharat Nagar,Ferozepur City	Complaint	----	----	21.08.2017
728	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 153 of 2016	Sandeep Kumar Vs. Arjun Singh	Arjun Singh	Chanderbhan Singh	Male	Block No.67,Railway Quarter No.F,Burt Road,Ferozepur	Complaint	----	----	28.08.2017
729	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 289 of 2015	PB.AND Sind Bank Vs. Sukhmander Singh	Sukhmander Singh	Naranjan Singh	Male	Village Bagge wala,Po Arif Ke,The and District Ferozepur	Complaint	----	----	30.08.2017
730	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 2522 of 2013	Karampal Singh vs. Kuldeepn Kaur	Kuldeep Kaur	Sharanjit Singh	Female	Ferozepur Cantt	Complaint	Cantt Ferozepur	----	19.08.2017
731	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 2692 of 2013	Tarun Jain Vs. Jansahyog Marketingh	Jagpreet Singh	sohan Singh	Male	Mansa	Complaint	Ghall Khurd	----	21.08.2017
732	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 2422 of 2013	Narinder Kumar Vs. Jatinder Singh	Jatinder Singh	Ganga Singh	Male	Jodpur	Complaint	City Ferozepur	----	22.08.2017
733	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	Nact 870 of 2015	FCCB Vs. Buta Singh	Buta Singh	Chanana Singh	Male	Jhanjian	Complaint	Talwandi Bhai	----	23.08.2017
734	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 2389 of 2013	Hardeep Singh Vs. Kewal Krishan	Kewal Krishan	Ram Dulare	Male	Amritsar	Complaint	Cantt Ferozepur	----	22.08.2017
735	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 2578 of 2013	Sarabjit Singh Vs. Manjit Singh	Manjit Singh	Mohinder Singh	Male	Village Wahge Wala The & District Ferozepur	Complaint	Mamdot	04.09.2015	29.08.2017
736	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 370 of 2016	Veer Singh Vs. Sukhdeep Singh	Sukhdev Singh	Iqbal singh	Male	R/o Village Muthian Wala @ Kamal Wala PO Arif Ke,PS Arif Ke,Tehsil. & District Ferozepur	Complaint	City Ferozepur	09.05.2016	30.08.2017
737	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 456 of 2016	FCCB Vs. Kuldeep Singh	Kuldeep Singh	Nand Singh	Male	R/o Village Kari Kalan,PO Kadma,Teh. & District Ferozepur	Complaint	Mamdot	30.05.2016	25.08.2017
738	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 460 of 2016	FCCB Vs. Gurmeet Singh	Gurmeet Singh	Gurbaksh Singh	Male	R/o Village Murrak Wala,PO Kadma,Teh.& District Ferozepur	Complaint	Mamdot	30.05.2016	25.08.2017

739	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 462 of 2016	FCCB Vs. Surinder Singh	Surinder Singh	Dalbir Singh	Male	R/o VPO Kadma, Tehsil and District Ferozepur	Complaint	Mamdot	30.05.2016	25.08.2017
740	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 465 of 2016	FCCB Vs. Bakhshish Singh	Bakhshish Singh	Gurbaksh Singh	Male	R/o Village Murrak Wala, PO Kadma, Teh. & District Ferozepur	Complaint	Mamdot	30.05.2016	30.08.2017
741	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	CHI 690 of 2015	State Vs. Paramjit Singh	Paramjit Singh	Mehal Singh	Male	R/o Jhugge Kishore Singh Wala, PS Mamdot	Complaint	Mamdot	18.11.2015	25.08.2017
742	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	CHI 541 of 2015	State Vs. Vicky	Vicky	Mukesh Sharma	Male	R/o Gali No.9 Mohalla Asami District Shimla HP Now at Sabuana PS Sadar Ferozepur	----	Sadar Ferozepur	30.05.2016	02.08.2017
743	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 279 of 2014	Rajinder Mohan Vs. Kamlesh	Kamlesh	Shariff	Male	R/o Gali Harbans Singh Kumar Wali H.No.8 Near Church Basti Bhattian Wali, Ferozepur City	Complaint	City Ferozepur	21.04.2014	16.08.2017
744	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 149 of 2016	Sagar Dhawan Vs. Vinod Kumar	Vinod Kumar	Behari Lal	Male	Near Smas Peer Baba Khatri Shah, Village Balluana Tehsil Jalalabad District Ferozepur	Complaint	----	----	03.08.2017
745	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	CHI 151 of 2016	Navdeep Ghai Vs. Davinder Kumar	Davinder Kumar Bhalla	Bahu Ram	Male	Kuttika wala Mohalla, ram Lila Chowk, Sri Muktsab Sahib	Complaint	----	----	03.08.2017
746	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 143 of 2014	Hardip Singh Vs. Balvir Singh	Balbir Singh	Gurdial Singh	Male	Quarter No.290-A, Near old DRM Office, Ferozepur Cantt.	Complaint	----	----	05.08.2017
747	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 304 of 2015	FCCB Vs. Tarsem Singh	Tarsem Singh	Major Singh	Male	Saide Ke Rohella PO Khai PHEME Ke Tehsil & District Ferozepur	Complaint	----	----	05.08.2017
748	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 2229 of 2013	Karampal Singh Vs. Pardeep Kumar	Pardeep Kumar	Bachan Singh	Male	Inside PWD Office, Ferozepur City	Complaint	----	----	11.08.2017
749	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 2313 of 2013	PADB Vs. Balwinder Singh	Balwinder Singh & Jaswinder Singh	Harbans Singh	Male	Village Malwal Jadid Tehsil & District Ferozepur	Complaint	----	----	11.08.2017
750	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 2235 of 2013	Karampal Singh Vs. sonia Gill	Sonia Gill	Jaswinder Singh	Female	Village Naurang Ke Syal, Opposite Gurudwara Gate, Tehsil & District Ferozepur	Complaint	----	----	19.08.2017
751	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 831 of 2014	Gursewak Singh Vs. Sukhwant Singh	Sukhwant Singh	Gurnam Singh	Male	Village ILME Wala District Ferozepur	Complaint	----	----	11.08.2017

752	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 87 of 2015	Ganga Ram Vs. Gopal	Gopal	Bahu Lal	Male	House No.405,Gawal Mandi,Ferozepur Cantt.	Complaint	----	----	18.08.2017
753	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 374 of 2015	Rajinder Kumar Vs. Raj Kumar	Raj Kumar	Dharam Chand	Male	Near Vishkarma Gurudwara, Village Bhagta Bhai Ka District Bathinda	Complaint	----	----	19.08.2017
754	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 541 of 2014	Krishan Lal Vs Jatinder Singh	Constable Jatinder Kumar	----	Male	Village Mehar Bhattoli, Tehsil Dasuya, District Hoshiapur	Complaint	Cantt Ferozepur	----	04.08.2017
755	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 457 of 2014	FCCB Central Co-Operative Vs Harwinder Singh	Harwinder Singh	----	Male	House No.110,Guru Nanak Nagar,Ferozepur City	Complaint	City Ferozepur	----	17.08.2017
756	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 369 of 2015	Shri Ram Transport Company Vs. Harbans Singh	Harban Singh	----	Male	House No.10,Basti Nizamdin,Ferozepur City	Complaint	City Ferozepur	----	21.08.2017
757	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 562 of 2015	PCADB Vs. Harjinder Singh	Harjinder Singh	Jarnail Singh	Male	Village Sulhani, Tehsil & District Ferozepur	Complaint	City Ferozepur	----	01.08.2017
758	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1005 of 2015	FCCB Vs. Milkho	Milkho	W/o Bawa Singh	Female	Village Kot Krod Khurd, Tehsil & District Ferozepur	Complaint	Ghall Khurd	----	01.08.2017
759	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 404 of 2015	FCCB Vs. Gurbhej Singh	Gurbhej Singh	Bagga Singh	Male	Village Naseera Khalchain, Post Office, Mehma Tehsil & District Ferozepur	Complaint	Sadar Ferozepur	----	02.08.2017
760	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 143 of 2016	Jobanji Singh Vs. M/S Nature Farms	M/S Nature Farms and Real Estates Pvt.Ltd	Neeraj Tathal	Company	9 Sunder Nagari hanumang arh Road, abohar	Complaint	Zira	----	11.08.2017
761	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 80 of 2016	PADB Vs. Ram Singh	Ram Singh	Mohinder Singh	Male	Village Mundi Chhuri Maran Tehsil Zira	Complaint	Zira	----	18.08.2017
762	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalabad	NACT 9 of 2016	Vikas Kr Vs. Ashok Kr.	Ashok Kumar	----	Male	Bharat Nagar Gali No.5 Ferozepur City	Complaint	----	----	10.08.2017
763	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalabad	NACT 456 of 2016	SBI Vs. Simaranjeet Kaur	Simaranjeet Kaur	----	Female	Near SBI Bank Village Gubhaya	Complaint	----	----	10.08.2017
764	Sh. Jasvir Singh, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 270 of 2015	Subhash Chander Vs. Lovelesh	Lovlesh Kumar sharma	Dr.tarsem Lal Sharma S/o Manohar Lal	Male	Village Guruharsahai Near Shivala Mandir, Tehsil & District Ferozepur	Complaint	Guruharsahai	----	07.08.2017
765	Sh. Jasvir Singh, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 55 of 2017	Rajinder Singh Vs. Budh Parkash	Budh Parkash	Banta Singh	Male	Village Swaya Rai Uttar, Guruharsahai, District Ferozepur	Complaint	Guruharsahai	----	07.08.2017

766	Sh. Jasvir Singh,Sub Divisional Judicial Magistrate,Guruharsahai	NACT 197 of 2016	FCCB Vs. Gurjeet Singh	Gurjeet Singh	Modda Singh	Male	Village & Post Office Chak Hiraj, Tehsil Guruharsahai, District Ferozepur	Complaint	Guruharsahai	----	11.08.2017
767	Sh. Jasvir Singh,Sub Divisional Judicial Magistrate,Guruharsahai	NACT 199 of 2016	FCCB Vs. Kuldeep Singh	Kuldeep Singh	Jagroop Singh	Male	Village Sham Singh Wala, Tehsil Guruharsahai, District Ferozepur	Complaint	Guruharsahai	----	11.08.2017
768	Sh. Jasvir Singh,Sub Divisional Judicial Magistrate,Guruharsahai	NACT 201 of 2016	FCCB Vs. Rattan Singh	Rattan Singh	Swaran Singh	Male	Village Sham Singh wala ,Post Office Chak Hiraj, Tehsil Guruharsahai, District Ferozepur	Complaint	Guruharsahai	----	11.08.2017
769	Sh. Jasvir Singh,Sub Divisional Judicial Magistrate,Guruharsahai	NACT 11 of 2016	PADB Vs. Kewal Singh	Kewal Singh	Doulat Ram	Male	Village Chhanga Rai Hithar, Tehsil Guruharsahai, District Ferozepur	Complaint	Guruharsahai	----	22.08.2017
770	Sh. Jasvir Singh,Sub Divisional Judicial Magistrate,Guruharsahai	NACT 15 of 2016	PADB Vs. Harmesh Singh	Harmesh Singh	Jangir Singh	Male	Village Guddar Dhandhi, Tehsil Guruharsahai, District Ferozepur	Complaint	Guruharsahai	----	22.08.2017
771	Sh. Jasvir Singh,Sub Divisional Judicial Magistrate,Guruharsahai	NACT 37 of 2016	PADB Vs. Gurmej Singh	Gurmej Singh	Joginder Singh	Male	Village Mothan Wala, Tehsil Guruharsahai, District Ferozepur	Complaint	Guruharsahai	----	22.08.2017
772	Sh. Jasvir Singh,Sub Divisional Judicial Magistrate,Guruharsahai	CHI 372 of 2014	State of Punjab Vs. Parwinder Singh	Parwinder Singh	Harbans Singh	Male	Village Thande Wala, Police Station Sadar Muktsar	Complaint	Guruharsahai	----	25.08.2017
773	Sh. Jasvir Singh,Sub Divisional Judicial Magistrate,Guruharsahai	CHI 144 of 2016	State Of Punjab Vs Amar Agnihotri & Ors.	Santosh Agnihotri	Ankush	Male	Room No.138, Sahakari Chitwarhak Sangh No.2, GD Ambedkar Marg, Parel, Mumbai,12	Complaint	Guruharsahai	----	25.08.2017
773	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	NACT 178 of 2016	PADB Vs. Kuldeep Singh	Kuldeep Singh	Balbir Singh	Male	R/o Village ahemad Dhandi, Tehsil Guruharsahai District Ferozepur	Complaint	Guruharsahai	----	23.08.2017
775	Ms.Harjinder Kaur, Judicial Magistrate 1st Class, Guruharsahai	CHI 37 of 2016	State Vs. Gursharandeep Singh	Gursharandeep Singh	Iqbal Singh	Male	R/o Village Noorpur Kirpal Ke, PS Sadar Mukatsar Sahib	Complaint	Guruharsahai	17.09.2015	29.08.2017
776	Sh.Pritpal Singh, Additional Chief Judicial Magistrate, Fazilka	NACT 13 of 2015	FCCB Vs. Jangir Singh	Jangir Singh	Kashmir Singh	Male	Mandi Ladhuka, Tehsil & District Fazilka	Complaint	----	----	04.08.2017
777	Sh.Pritpal Singh, Additional Chief Judicial Magistrate, Fazilka	NACT 35 of 2015	FCCB Vs. Prem Singh	Prem Singh	Lal Singh	Male	Village Shajrana, Tehsil & District Fazilka	Complaint	----	----	05.08.2017

778	Sh.Pritpal Singh,Additional Chief Judicial Magistrate,Fazilka	NACT 387 of 2015	FCCB Vs. Chinder Paul Singh	Chinde Paul Singh	Lachman Singh	Male	Near Railway Quarters,Ladhuka Mandi,Tehsil & District Fazilka	Complaint	----	----	09.08.2017
779	Sh.Pritpal Singh,Additional Chief Judicial Magistrate,Fazilka	NACT 14 of 2015	FCCB Vs. Balkar Singh	Balkar Singh	Jagir Singh	Male	Village Reta Bhaini Dakhi Hasta kalan, Tehsil & District Fazilka	Complaint	----	----	11.08.2017
780	Sh.Pritpal Singh,Additional Chief Judicial Magistrate,Fazilka	NACT 644 of 2014	FCCB Vs. Gourav Sharma	Gourav Sharma	Subhash Chander	Male	Kanshi Ram Colony, Street No.2,Opp. MR Govt.College,Fazilka	Complaint	----	----	17.08.2017
781	Sh.Pritpal Singh,Additional Chief Judicial Magistrate,Fazilka	NACT 294 of 2015	FCCB.Vs. Subha Singh	Suba Singh	Jagga Singh	Male	VPO Chimnewala,Tehsil & District Fazilka	Complaint	----	----	29.08.2017
782	Sh Amit Kumar,Chief Judicial Magistrate,Fazilka	NACT 145 of 2016	Surinder Kalra Vs. Sandeep Kumar	Sandeep Kumar	Sohan Lal	Male	Rented House of ramesh Aneja Milk Vendor Gali Goru Karyana Shop Opposite Chankya School Army Road Fazilka	Complaint	----	----	17.08.2017
783	Sh Amit Kumar,Chief Judicial Magistrate,Fazilka	NACT 18 of 2016	Purshotam Lal Vs. Jaspreet Singh	Jaspreet Singh	Gurbans Singh	Male	Village Abhun Tehsil & District Fazilka	Complaint	----	----	09.08.2017
784	Sh Amit Kumar,Chief Judicial Magistrate,Fazilka	NACT 294 of 2016	Uttam Singh Vs. Des Singh	Des Singh	Kartar Singh	Male	Mahtam Nagar @ DNA Nanka Tehsil & District Fazilka	Complaint	----	----	29.08.2017
785	Sh Amit Kumar,Chief Judicial Magistrate,Fazilka	NACT 94 of 2016	Des Singh Vs. Ram Singh	Ram Singh	Balveer Singh	Male	Village Chuhriwala Chisti Tehsil & District Fazilka	Complaint	----	----	29.08.2017
786	Sh Amit Kumar,Chief Judicial Magistrate,Fazilka	NACT 95 of 2016	Des Singh Vs. Kala Singh	Kala Singh	Kashmir Singh	Male	Galli No.1 Dakli Village Hasta Kalan Tehsil & District Fazilka	Complaint	----	----	29.08.2017
787	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 347 of 2016	Om Parkash Vs. Jogionder	Joginder	Nawsata Singh	Male	Dhani Chuhar Singh Ward No.7 Railway Line Village Chak pakhi PO Chimne Wala	Complaint	----	----	02.08.2017
788	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 346 of 2017	Om Parkash Vs. Veer Pal	Veer Pal	Ved Parkash	Male	Dhani Munshi Ram Dakhli Village Behak Khas Post Office Ladhuka Tehsil & District Fazilka	Complaint	----	----	02.08.2017
789	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 136 of 2016	Daulat Ram Vs. Malkeet	Malkeet Singh	Ram singh	Male	Bandiwala Tehsil & District Fazilka Address back side cityGarden Palace Fazilak	Complaint	----	----	23.08.2017

790	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 226 of 2016	Parmjit Singh Vs Karamjit Kaur	Karamjit Kaur	Balvir Singh	Female	Suresh Wala Chowk Near BSF Road Fazilka Tehsil Fazilka	Complaint	----	----	28.08.2017
791	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	CHI 81 of 2017	State of Punjab Vs Rajjo	Raj Kumar	Babu Ram	Male	Gali No.3 Indra Nagri Abohar	30	City 1 Abohar	15.02.2014	22.08.2017
792	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 132 of 2017	Siri Ram Transport Vs. Manish Kuma	Manish Kumar	Hans Raj	Male	R/o 259 Vill Kohrian Wali Wali The Fazilak	Complaint	City 1 Abohar	----	07.08.2017
793	Sh.Rahul Kumar,Chief Judicial Mgistrate,Abohar	NACT 367 of 2015	Ram Chander Vs. Surinder Pal	Surinder Pal	Ranjit Ram	Male	R/o VPO Patti Billa The Abohar	Complaint	Khuian Sarwar	----	22.08.2017
794	Sh.Rahul Kumar,Chief Judicial Mgistrate,Abohar	NACT 393 of 2016	Ravi Kumar Vs. Mandeep Bedi	Mandeep Bedi	Rajinder Singh	Male	R/o Dharam Nagri Sy No.0 Abohar	Complaint	City 1 Abohar	----	22.08.2017
795	Sh.Rahul Kumar,Chief Judicial Mgistrate,Abohar	NACT 267 of 2016	Ahuja Sippeners Vs. Renu Singla	Renu Singla	W/o Bajrang Singla	Female	R/o street No.2-3 Indra nagri,Kirpa Ram Marg Abohar	Complaint	City 1 Abohar	----	31.08.2017
796	Sh.Rahul Kumar,Chief Judicial Mgistrate,Abohar	NACT 268 of 2016	Ahuja Sippeners Vs. Manish Singla	Manish Kumar	Sandeep Kumar	Male	R/o Street No.4 Aggarwal Colony Jalalabad	Complaint	City 1 Abohar	----	31.08.2017
797	Sh.Rahul Kumar,Chief Judicial Mgistrate,Abohar	NACT 449 of 2016	Ahuja Sippeners Vs. Renu Singla	Renu Singla	W/o Bajrang Singla	Female	R/o street No.2-3 Indra nagri,Kirpa Ram Marg Abohar	Complaint	City 1 Abohar	----	31.08.2017
798	Sh.Rahul Kumar,Chief Judicial Mgistrate,Abohar	NACT 304 of 2016	Jangir kaur Vs. Deepak Kumar	Deepak Kumar	Ramesh Kumar	Male	M/S ramesh Kumar & Sons Jeweller,Pakka seed Farm	Complaint	City 1 Abohar	----	31.08.2017
799	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 588 of 2016	Rohtash Kumar Vs. Sunil Kumar	Sunil kumar	Brij Lal	Male	R/o H No.179,Street No 13 Chotir Pauri nai Abadi Abohar	Complaint	City 1 Abohar	City 1 Abohar	19.08.2017
800	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1086 of 2016	Attinder Pal Vs. Ram Chander	ran Chander	Birbal Ram	Male	R/o VPO Churhi Wala Dhanna The Abohar	Complaint	City 1 Abohar	City 1 Abohar	22.08.2017
801	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	CHI	State Vs. Gurmail Singh	Rajinder Kaur	D/o Gurmail	Female	R/o Guru Teg Bahadar Nagar Gali No.11 Bathinda	12.06.2016	City 1 Abohar	15.02.2016	05.08.2017
802	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	NACT 143 of 2016	Jot Finance Vs.Ramesh Kumar	Ramesh Kumar	Madan Lal	Male	372,New Abadi,Bharat Nagar,Ferozepur City	Complaint	Sadar Ferozepur	----	20.09.2017
803	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 119 of 2014	FCCB Vs. Fuman Singh	Fuman Singh	Bhag Singh	Male	Basti Bhattian Wali, Ferozepur City	Complaint	Ferozepur City	----	15.9.2017
804	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHA 192 of 2014	State of Punjab Vs.Ramesh Singh	Ramesh Singh	Kaliyan Singh	Male	Village Shimli,PS Pithoragarh,District Pithoragarh	1	GRPF, Ferozepur	----	16.09.2017

805	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 680 of 2014	Hardeep Singh Vs. Kamlesh	Kamlesh	Sarif	Male	Gali No.2, Kumar Press Report Wali, Bharat Nagar, Ferozepur City	Complaint	----	----	11.09.2017
806	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 607 of 2015	Pakhar Singh Vs. Mehal Singh	Mehal Singh	Mohinder Singh	Male	Veer Nagar, Ichhe Wala Road, Near Church Wali Gali, Ferozepur City	Complaint	----	----	11.09.2017
807	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 45 of 2016	Surjit Singh Vs. Karanjit Singh	Karanjit Singh	Resham Singh	Male	Village Bagge Wala, PO Mallanwala, Ferozepur	Complaint	----	----	11.09.2017
808	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	CHA 46 of 2016	State of Punjab Vs. Malkiat Singh	Malkit Singh	----	Male	Jodpur	142	Mamdot	22.12.2015	06.09.2017
809	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 600 of 2014	Pyare Singh Vs. Kamlesh	Kamlesh	----	Male	Ferozepur City	Complaint	----	----	19.09.2017
810	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 919 of 2015	Raj Kumar Vs. Sunita Rani	Sunita Rani	----	Female	Ferozepur City	Complaint	----	----	21.09.2017
811	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 345 of 2014	Mangal Singh Vs. Ajay Kumar	Ajay Kumar	----	Male	Ferozepur City	Complaint	----	----	18.09.2017
812	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 450 of 2015	Sumit Manchanda Vs. Amit Kumar	Amit Kumar	Krishan Lal	Male	Street Kucha Barkat Ram, Ferozepur	Complaint	City Ferozepur	05.06.2015	29.09.2017
813	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 654 of 2015	Kawaljit singh Vs. Manjit Singh	Manjit Singh	Mohinder Singh	Male	Gali No.2, Opposite Park Veer Nagar Ichhe Wala Road, Ferozepur	Complaint	City Ferozepur	31.09.2015	14.09.2017
814	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 847 of 2014	M/s Shri Ram Traders Vs. Kala	Kala	Buta	Male	H.No.89, Village Nizam Wala, Ferozepur	Complaint	City Ferozepur	07.11.2014	05.09.2017
815	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 748 of 2016	Manjit Singh Vs. Sukhchain Singh	Sukhchain Singh	Lachman Singh	Male	VPO Office Lohgarh, Ferozepur	Complaint	----	----	12.09.2017
816	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 999 of 2016	Hira Singh Vs. Ken Agro Purpose	Sukhchain Singh	Ajit Singh	Male	Village Yare Shah Wala, Ferozepur	Complaint	----	----	04.09.2017
817	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 701 of 2014	Sandeep Kumar Vs. Naresh Kumar	Naresh Kumr	Kapoor Chand	Male	Chiranji Ashram Doma Wali Gali Anardana Chowk Guru Nanak Nagar Patiala	Complaint	----	----	05.09.2017
818	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 776 of 2016	Sukhdev Singh Vs. Kulbir Singh	Kulbir Singh	Surjan Singh	Male	Village Kadda Boram, Ferozepur	Complaint	----	----	08.09.2017
819	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 144 of 2016	Hazi Mohammad Vs. Tarsem Lal	Tarsem Lal	Sadhu Ram	Male	Street No.11, B/S Meat Market, Ferozepur Cantt.	Complaint	----	----	16.09.2017
820	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 172 of 2016	Gurbachan Singh Vs. Pardeep Kumar Chhabra	Pardeep Kumar Chhabra	Balwant Rai	Male	H.No.51. Street No.2, New Adarsh Nagar, Near Bhullar School Ferozepur City	Complaint	----	----	22.09.2017

821	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 186 of 2016	M/S Sharma Finance Company Vs. Ramesh Kumar	Ramesh Kumar	Madan Lal	Male	Shanti Nagar, Ferozepur City	Complaint	City Ferozepur	----	18.09.2017
822	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 824 of 2014	Sukhdev Singh Vs. Sarwan Singh	Sarwan Singh	Puran Singh	Male	H.No.61, Near Old SDM Court, Ferozepur City	Complaint	City Ferozepur	----	28.09.2017
823	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 181 of 2015	Amit Jaiswal Vs. Vipan Garg	Vipan Garg	Subhash Chand Garg	Male	H.No.18-P, Street No.1, Azad Chowk, Ferozepur Cantt.	Complaint	City Ferozepur	----	28.09.2017
824	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 245 of 2015	State of Punjab Vs. Gurpreet Singh & Ors.	Sukhmander Singh	Sukhdev Singh	Male	Village Selvara District Bathinda	116	Makhu	11.06.2014	26.09.2017
825	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 245 of 2015	State of Punjab Vs. Gurpreet Singh & Ors.	Ramandeep Singh	Jarnail Singh	Male	Village Selvara District Bathinda	116	Makhu	11.06.2017	26.09.2017
826	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 182 of 2016	State of Punjab Vs. Darshan Singh	Baljit Singh @ Baaji	Rashpal Singh	Male	Village Mallanwala	81	Mallanwala	14.11.2015	26.09.2017
827	Sh.Sandeep Singh Jossan, Additionl District & Sessions Judge, Fazilka	NDPS 101 of 2015	State of Punjab Vs. Vikran Singh	Vikram Singh	Rasham Singh	Male	Near Gurudwara Deep Singh, Jalalabad	81	City Jalalabad	25.05.2014	04.09.2017
828	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 597 of 2014	FCCB Vs. Sher Singh	Sher Singh	Hakam Singh	Male	Village Dona Nanka, Fazilka	Complaint	----	----	11.09.2017
829	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 395 of 2016	FCCB Vs. Jasvir Singh	Jasvir Singh	Gurdas Singh	Male	Village Dona Nanka, Fazilka	Complaint	----	----	15.09.2017
830	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 80 of 2015	Punjab Gramin Bank Vs. Balaji Joint Liability	Lal Chand	Manphol Ram	Male	President Balaji Joint Liability Group, Village Siwana	Complaint	----	----	22.09.2017
831	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 80 of 2015	Punjab Gramin Bank Vs. Balaji Joint Liability	Ugar Sain	Girdhari Lal	Male	President Balaji Joint Liability Group, Village Siwana	Complaint	----	----	22.09.2017
832	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	CHA 70 of 2017	State of Punjab Vs. Harmesh Singh	Harmesh Singh	Lal Singh	Male	Village Mumbke Ke, PS Sadar Fazilka	124	Sadar Fazilka	25.06.2015	25.09.2017
833	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 40 of 2016	Thakar Ram @ Thakar Dass Vs. Rajinder Singh	Rajinder Singh	Kashmir Singh @ Jasvir Singh	Male	Village Thehkalandar, Fazilka	Complaint	----	----	27.09.2017
834	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 42 of 2016	Rohtash Kumar Vs. Rajinder Singh	Rajinder Singh	Kashmir Singh @ Jasvir Singh	Male	Village Thehkalandar, Fazilka	Complaint	----	----	27.09.2017
835	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 818 of 2014	Mohinderpal Singh Vs. Randeep Singh	Randeep Singh	Surat Singh	Male	Village Tillian Wali (Shantir Wala), Fazilka	Complaint	----	----	11.09.2017

836	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 101 of 2016	Paramjit Singh Vs. Surjan Singh	Surjan Singh	Jaswant Singh	Male	Gali No.2, Sarabha Nagar Seed Farm, Opposite Medical Store Abohar	Complaint	----	----	13.09.2017
837	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 204 of 2015	Jaipal singh Vs. M/s Sandhu Trading Co.	Hira Singh Ex Sarpanch	Charanjit Singh	Male	Village Ghattianwali Bodla, Fazilka	Complaint	----	----	13.09.2017
838	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 244 of 2016	Rinku Kumar Vs. Om Parkash	Om Parkash	Indraj	Male	Kacha Rasta Ghorelian Di Dhani, Gopal Nagar, Azimgarh Abohar	Complaint	----	----	20.09.2017
839	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 100 of 2017	State of Punjab Vs. Jagbir Singh & Ors.	Ankit Bhadu	Shiv Parkash	Male	Village Sherewa, PS Bahavwala, Fazilka	74	City Fazilka	2016	22.09.2017
840	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 64 of 2016	PADB Vs. Nachatar Singh	Nachattar Singh	Inder Singh	Male	Phirmi Road, Village Pakkan, Fazilka	Complaint	----	----	07.09.2017
841	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 319 of 2015	RamPal Vs. Prabh Dayal	Prabh Dayal	Fakir Chand	Male	St.No.5, Radha Swami Colony, Fazilka	Complaint	----	----	16.09.2017
842	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 297 of 2015	Sanjeev Kumar Vs. Balbir Singh	Balbir Singh	Mohinder Singh	Male	Near Railway Fatak, Village Suresh Wala on the Road, MR Govt. College Fazilka	Complaint	----	----	20.09.2017
843	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 350 of 2015	Kanwaljit Vs. Gurmeet Singh	Gurmeet Singh	Nishan Singh	Male	Village Kandhwala Hazar Khan, Fazilka	Complaint	----	----	29.09.2017
844	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 429 of 2014	Mohit Gagneja Vs. Sikander Batra	Sikander Batra	Subhash Batra	Male	H.No.1/819 Smadh Wali Gali, Ward No.14, Nai Abadi, Islamabad, Fazilka	Complaint	----	----	27.09.2017
845	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	CHI 136 of 2016	State of Punjab Vs. Sartaz	Sartaz	Kallu Kuraishi	Male	Dawli The Budana PS Shahpur District Mujaggar Nagar	85	Sadar Abohar	23.07.2014	11.09.2017
846	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	CHI 136 of 2016	State of Punjab Vs. Sartaz	Sehjad	Haneef	Male	Village Jadhi Pukta The Baban, District Shamli UP	85	Sadar Abohar	23.07.2014	11.09.2017
847	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1023 of 2016	Sandeep Singh Vs. Kanwaljit Singh	Kanwaljit Singh	Avtar Singh	Male	H.No.8, VI, Hanumangarh Road, Waryam Nagar, Abohar	Complaint	----	----	06.09.2017
848	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	CHI 98 of 2015	State of Punjab Vs. Sukhdev Singh	Sukhdev Singh	Santu	Male	Chakk Rahde Wala, PS Bahav Wala	11	Bahav Wala	01.02.2015	08.09.2017
849	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1078 of 2015	The PADB Bank Vs. Om Parkash	Om Parkash	Surja Ram	Male	Village Roherian Wali, Tehsil Abohar	Complaint	----	----	11.09.2017
850	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	NDPS 188 of 2015	State of Punjab Vs. Gursewak Singh	Gursewak Singh	----	Male	----	196	Zira	17.10.2014	04.10.2017

851	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	NDPS 565 of 2015	State of Punjab Vs. Jagsir Singh	Jagsir Singh	----	Male	----	79	Zira	15.04.2015	10.10.2017
852	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 116 of 2016	State of Punjab Vs. Paro	Paro	Bhagat Singh	Female	Village Mao Sahib, PS Philor, District Jalandhar	9	Kulgarhi	05.02.2016	16.10.2017
853	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 116 of 2016	State of Punjab Vs. Paro	Jaswinder Singh	Ujjagar Singh	Male	Village Ganna, PS Philor, District Jalandhar	9	Kulgarhi	05.02.2016	16.10.2017
854	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 53 of 2017	State of Punjab Vs. Jagseer Singh & Ors.	Sukhdev Singh	Surinder Singh	Male	Village Bare Ke, PS Sadar Ferozepur	101	Kulgarhi	12.09.2016	27.10.2017
855	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	NACT 198 of 2017	Deepak Madaan Vs. Rajbir Singh	Rajbir Singh	Gurdev Singh	Male	Basti Wakilanwali Dakhli Maste Ke, Ferozepur	Complaint	Sadar Ferozepur	----	16.10.2017
856	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHI 331 of 2015	State of Punjab Vs. Vikas	Mohit Kumar	Raj Kumar	Male	Mohallan Sodian Wala, Moga	182	Kulgarhi	2013	10.10.2017
857	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHI 331 of 2015	State of Punjab Vs. Vikas	Birju	Ram Parshad	Male	Janetpur PS Gursai Ganj, Distt Kanuj(UP) Now at Sardar Nagar Gali, Near Shamshan Ghat Moga	182	Kulgarhi	2013	10.10.2017
858	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	COMI 76 of 2016	Gobind Ram Vs. Prem Chand	Vivek Garg	Sumer Chand	Male	151-P Snat Lal Road, Ferozepur Cantt.	Complaint	----	----	27.10.2017
859	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHA 162 of 2016	State of Punjab Vs. Mohan Singh	Mohan Singh @ Bobby	Tehal Singh	Male	Near Jalla Chowki Makhu	39	GRPF, Ferozepur	2014	12.10.2017
860	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 346 of 2014	Mangal Singh Vs. Manjeet Singh	Manjeet Singh	Gopal Singh	Male	Village Ali Ke	Complaint	----	----	11.10.2017
861	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 400 of 2015	Mehal Singh Vs. Director Ken Agro	Sukhchian Singh	Ajit Singh	Male	Village Yarre Shah Wala, Ferozepur	Complaint	----	----	12.10.2017
862	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 608 of 2016	Jagir Singh Vs. Parkash Singh	Parkash Singh	Resham Singh	Male	Village Malwal Jadid Tehsil & District Ferozepur	Complaint	----	----	27.10.2017
863	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 911 of 2016	FCCB Vs.Parminder Singh	Parminder Singh	Sucha Singh	Male	Village Sadhu Shah Wala, PO Sher Kahn, Ferozepur	Complaint	----	----	30.10.2017
864	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 824 of 2015	Rakesh Mehta Vs. Salwinder Singh	Salwinder Singh	Sohan Singh	Male	Village Baghe Ke Pippal PO Mahalam, Ferozepur	Complaint	----	----	27.10.2017

865	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 742 of 2016	Jaskaran Singh Vs. Sukhdev Singh	Sukhdev Singh	Saudagar Singh	Male	Village Changali Qadim, Basti Turnea Wali, Ferozepur	Complaint	----	----	30.10.2017
866	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 671 of 2016	Mahindra & Mahindra Vs. Chanan Singh	Chanan Singh	Hardeep Singh	Male	Street No.4, Shaheed Balwinder Singh Nagar, Faridkot	Complaint	----	----	24.10.2017
867	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 818 of 2016	Sucha Vs. Sukhdev Singh	Sukhdev Singh	Saudagar Singh	Male	Village Changali Qadim, Basti Turnea Wali, Ferozepur	Complaint	----	----	26.10.2017
868	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 91 of 2016	PADB Vs. Darshan Singh	Darshan Singh	Balvir Singh	Male	Village Nihala Lavera, Ferozepur	Complaint	----	----	26.10.2017
869	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 374 of 2016	Prem Kumar Vs. Jagmohan Singh	Jagmohan Singh	Gurmukh Singh	Male	H.No.1063/1, Manohar Nagar, Near Railway Phatak, Ludhiana	Complaint	----	----	26.10.2017
870	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 692 pf 2016	Nitesh Uppal Vs. M/s Sachdeva Sound and DJ System	Amit Kumar	Kishan Lal	Male	Chatti Gali Dulcha Barkaat Ram, Ferozepur City	Complaint	----	----	30.10.2017
871	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 33 of 2017	UBI Vs. Balwinder Singh	Balwinder Singh	Lakha Singh	Male	Village Palla Megha, Ferozepur	Complaint	----	----	18.10.2017
872	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 581 of 2014	PADB Vs. Jagdish Singh	Jagdish Singh	Karnail Singh	Male	Basti Ram Lal (Maste Ke) Ferozepur	Complaint	----	----	16.10.2017
873	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 288 of 2017	Pardeep Vs. Mithun @ Monu	Mithun	Manjit	Male	Near Rohit Public School, Shanti Nagar, Ferozepur City	Complaint	----	----	16.10.2017
874	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 743 of 2016	Gian Singh Vs. Saraj Singh	Saraj Singh	Bhagwan Singh	Male	M/s Bhagwan Singh Commission Agents, Choki Wahagke, PO Wakil Wala, Ferozepur	Complaint	----	----	16.10.2017
875	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	CHI 182 of 2015	State of Punjab Vs. Chhiman @ Chimmani	Jagga	Puran	Male	Khai PHEME Ke	144	City Ferozepur	2014	23.10.2017
876	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	CHA 138 of 2016	State of Punjab Vs. Raj Singh @ Raju	Raj Singh @ Raju	Jeet Singh	Male	Mawarh Sidhuwan Wala PS Dharamkot, District Moga, Now Basti Seikhab Wali, Ferozepur City	306	City Ferozepur	2014	23.10.2017
877	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 588 of 2014	Nishan Singh Vs. Gurdeep Singh	Gurdeep Singh	Gurnam Singh	Male	Village Ghallu, Fazilka	Complaint	----	----	16.10.2017
878	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 502 of 2015	Gurjit Singh Vs. Ram	Ram	Anayat	Male	Indra Colony, Near Chungi No.7, Ferozepur Cantt.	Complaint	----	----	16.10.2017

879	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 1045 of 2015	Nitesh Uppal Vs. Satwant Singh	Satwant Singh	Balwant Singh	Male	Railway T 15 Quarter A, Railway Colony, Ferozepur City	Complaint	----	----	23.10.2017
880	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 703 of 2015	Davinder Singh Vs. Mangal	Mangal	Boota Singh	Male	Village Sanda Mauja PO Arig Ke, Ferozepur	Complaint	----	----	21.10.2017
881	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 785 of 2014	Pakhar Singh Vs. Nishan Singh	Nishan Singh	Balbir Singh	Male	Village Murak Wala, Ferozepur	Complaint	----	----	21.10.2017
882	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 324 of 2014	Surjit Singh Vs. Dharampal	Dharampal	Jang Singh	Male	Ashok Market Near Hindu Girls School, Ferozepur City	Complaint	----	----	23.10.2017
883	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 356 of 2015	OBC Vs. Hadayat Ram	Hadayat Ram	Babu Ram	Male	Village Bhamba Hazi PO Khai, Ferozepur	Complaint	----	----	23.10.2017
884	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 528 of 2016	Darshan Singh Vs. Saraj Singh	Saraj	Bhagwan Singh	Male	Village Wahka PO Maste Ke, Ferozepur	Complaint	----	----	23.10.2017
885	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 420 of 2016	Avtar Singh Vs. Jarnail Singh	Jarnail Singh	Jaspal Singh	Male	H.No.625 St..NO.13, Manjeet Nagar, Ludhiana	Complaint	----	----	25.10.2017
886	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 560 of 2016	Mahindra & Mahindra Vs. Janak Raj	Janak Raj	Channan Singh	Male	Village Sardardeen Wala, Fazilka Road, Ferozepr	Complaint	----	----	25.10.2017
887	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 469 of 2015	Varun Sharma Vs. Sushil Kumar	Sushil Kumar	Prem Nath	Male	House No.411, Gowal Mandi, Ferozepur Cantt	Complaint	----	----	06.10.2017
888	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 74 of 2016	Gupta Electronics Vs. Balvir Battery House	Balvir Singh	----	Male	House No.613, Near Gurudwara Himmat Singh, Near Khooni Masti, Purana Moga through its proprietor	Complaint	----	----	18.10.2017
889	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 575 of 2015	PADB Vs. Kulwinder Singh	Kulwinder Singh	Jarnail Singh	Male	Village Sulhani, Tehsil and District Ferozepur	Complaint	----	----	18.10.2017
890	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 482 of 2015	PADB Vs. Jeon Singh	Jeon Singh	Arur Singh	Male	Village Kutbe Wala, Tehsil and District Ferozepur	Complaint	----	----	27.10.2017
891	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 108 of 2015	M/s Mittar Finance Vs. Balraj Singh	Balraj Singh	Avtar Singh	Male	Ward No.2 Purana Makhu, Zira	Complaint	Makhu	----	04.10.2017
892	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	CHI 108 of 2017	State of Punjab Vs. Kabal Singh	Kabal Singh	Sucha Singh	Male	Varpal District Amritsar now Bulloke, PS Makhu	90	Makhu	27.06.2015	06.10.2017
893	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	COMA 29 of 2015	State of Punjab Vs. Pappudin & Ors.	Pappudin	Mahinder Singh	Male	Village Peer Mohammad, Zira	Complaint	Makhu	----	18.10.2017
894	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 130 of 2016	Harinder Singh Vs. Ravinder Pal Singh	Ravinder Pal Singh	Sole Properitor	Male	Village Pakhowal, Ludhiana	Complaint	Sadar Zira	----	09.10.2017
895	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 105 of 2016	Jagtar Singh Vs. Narulla	Narulla	Inran Travel Consultancy	Male	Mangadu Chennai	Complaint	Mallanwala	----	23.10.2017

896	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 62 of 2016	Gurlal Singh Vs. Gagandeep Singh	Gagandeep Singh	Harnam Singh	Male	Near Gurudwara khanna, District Ferozepur	Complaint	Sadar Zira	----	31.10.2017
897	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 22 of 2016	PADB Vs. Aroor Singh	Aroor Singh	Bhamma Singh	Male	Village Dule Ke Nathu Wala, Tehsil Guruharsahai, Ferozepur	Complaint	Guruharsahai	----	31.10.2017
898	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 59 of 2016	Gurcharan Singh Vs. Gurdeep Singh	Gurdeep Singh	----	Male	Village Dhani Natha Singh Wali, VPO Baghe Ke Uttar, Jalalabad	Complaint	City Jalalabad	----	10.10.2017
899	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 227 of 2016	Joginder Singh Vs. Ranjit Singh	Ranjit Singh	----	Male	Abohar Road Gali No.04 Sri Muktsar Sahib	Complaint	City Jalalabad	----	16.10.2017
900	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalabad	NACT 55 of 2016	Surinder Kumar Vs. Malkeet Singh	Malkeet Singh	Resham Singh	Male	Village Fattu Wala, Jalalabad	Complaint	Sadar Jalalabad	----	18.10.2017
901	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalabad	NACT 223 of 2015	Parveen Kumar Vs. Beant Singh	Beant Singh	Ajaib Singh	Male	44-GG Sri Nagar Tehsil Karanpur, District Sri Ganga Nagar	Complaint	Sadar Jalalabad	----	28.10.2017
902	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 423 of 2015	FCB Vs. Ashok Kumar	Ashok Kumar	Ravi Kumar	Male	Street No.6, Subhash Nagar, Abohar	Complaint	----	----	06.10.2017
903	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 114 of 2016	M/s PP Traders Vs. M.S.Foods Pvt.Ltd.	Sushil Monga	Darshan Lal	Male	Outside Hira Mandi, Krishna Nagri Gali, Ferozepur City	Complaint	----	----	07.10.2017
904	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 114 of 2016	M/s PP Traders Vs. M.S.Foods Pvt.Ltd.	Ranjiv Monga	Mohan Lal	Male	Outside Hira Mandi, Krishna Nagri Gali, Ferozepur City	Complaint	----	----	07.10.2017
905	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 386 of 2015	M/s Moti Ram Vs. Satnam Singh Dhillon	Satnam Singh Dhillon	Jagtar Singh Dhillon	Male	Civil Lines, Opp. Gupta Gas Kothi, Fazilka	Complaint	----	----	16.10.2017
906	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 378 of 2015	Gaurav Narang Vs. Jagdish Chander	Jagdish Chander	C/o Loko Pilot Pass	Male	Nai Abadi Islamabad, Fazilka	Complaint	----	----	27.10.2017
907	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 90 of 2016	FCCB Vs. Sawan Kumar	Sawan Kumar	Mohan Lal	Male	Gali Bhagwati Parshad Valmiki Mohalla Fazilka	Complaint	----	----	03.10.2017
908	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 444 of 2016	SBI Vs. Mohinder Singh	Mohinder Singh	Dogar Singh	Male	Village Walleshah Hithar, Fazilka	Complaint	----	----	03.10.2017
909	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 446 of 2016	SBI Vs. Mohinder Singh	Moginder Singh	Dogar Singh	Male	Village Walleshah Hithar, Fazilka	Complaint	----	----	03.10.2017
910	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 174 of 2015	State of Punjab Vs. Mathura Dass	Hari Chand	Malawa Ram	Male	Village Jandwala Meera Sangla, Fazilka	119	City Fazilka	2014	04.10.2017
911	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 406 of 2015	Satyapal Vs. Gobind Ram	Gobind Ram	Assa Ram	Male	Street No.2, Kanshi Ram Colony, Fazilka	Complaint	----	----	24.10.2017

912	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 102 of 2015	State of Punjab Vs. Aman Kamboj & Ors.	Aman Kamboj	Bhagwan Dass	Male	Village Khalchian PS Sadar Jalalabad	82	City Fazilka	2014	07.10.2017
913	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 102 of 2015	State of Punjab Vs. Aman Kamboj & Ors.	Prince Kamboj	Sham Lal	Male	Village Khalchian PS Sadar Jalalabad	82	City Fazilka	2014	07.10.2017
914	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 351 of 2015	Krishan Gopal Vs. Baljinder Singh	Baljinder Singh	Baldev Singh	Male	Village Abhun PO Chak Banwala, Fazilka	Complaint	----	----	24.10.2017
915	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 317 of 2016	Suckhchain Vs. Parminder pal Singh	Parminder pal Singh	Inderjeet Singh	Male	H.No.51-1599 St.No.15 Chowk Jain Nagri, Abohar	Complaint	----	----	23.10.2017
916	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 62 of 2016	PADB Vs. Jagmeet Singh	Jagmeet Singh	Gurcharan Singh	Male	Backside Gurudwara Sahib Village Pakkan Tehsil and Distt. Fazilka	Complaint	----	----	24.10.2017
917	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 2385 of 2013	Ramesh Chander Vs. Ajay Sachdeva	Raj Kumar Sachdeva	Bagga Mal	Male	H.No.61 Gali Kumaran Wali, I/s Magazine Gate, Ferozepur City	Complaint	----	----	26.10.2017
918	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	CHI 81 of 2015	State of Punjab Vs. Amandeep Kamboj	Amandeep Kamboj	Bhagwan Dass	Male	Village Khalchian alias PS Sadar Jalalabad	82	Arniwala	05.08.2017	23.10.2017
919	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 188 of 2016	FCCB Vs. Sanjeev Kumar	Sanjeev Kumar	Murari Lal	Male	Street Bhagwati Parsad Gaushala Road, Fazilka	Complaint	----	----	26.10.2017
920	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 175 of 2016	FCCB Vs. Jaswinder Singh	Jaswinder Singh	Balwant Singh	Male	Village Ghattianwali Bodla, Fazilka	Complaint	----	----	27.10.2017
921	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 401 of 2016	Jaskaran Singh Vs. Vipin Kumar	Vipin Kumar	----	Male	Prop. Of Vipin Kumar & Co. Guru Arjan Dev Avenue, Mandi No.2, Faridkot	Complaint	Sadar Abohar	----	06.10.2017
922	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 846 of 2016	Asha Goyal Vs. Rajinder Kumar	Rajinder Kumar	Roop Ram	Male	Rajinder Kumar S/o Roop Ram R/o VPO Danger Kheera (Dhani on Fazilka Road in Between Danger Khera and Nihal Khera), Fazilka	Complaint	Sadar Abohar	----	03.10.2017
923	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 540 of 2016	Rajiv Kumar Vs.Jangir Singh	Jangir Singh	Piara Singh	Male	H.No.751/1 Gali Karmo Telephone Exchange Katra, Amritsar	Complaint	City-II Abohar	----	07.10.2017

924	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1336 of 2016	Harish Kumar Vs. Anil Chhabra	Amil Chhabra	Munshi Ram	Male	St.No.7, Anand Nagri, Abohar	Complaint	City-I Abohar	----	25.10.2017
925	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1383 of 2016	Manoj Kumar Vs. Ramesh Kumar	Ramesh Kumar	Jagan Nath	Male	Posted at Veternity Hospital Vill. Khuian Sarwar	Complaint	Bahav Wala	----	06.10.2017
926	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1420 of 2016	Sunil Kumar Vs. Chiman Lal	Chiman Lal	Lal Chand	Male	Near Janta Model School St.No.19, Nai Abadi, Abohar	Complaint	City-I Abohar	----	12.10.2017
927	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 48 of 2016	State of Punjab Vs. Gurmej Singh & Ors.	Buta Singh	Mohinder Singh	Male	Kachura Wala Juggee, PS Guruharsahai	49	Guruharsahai	26.08.2015	28.11.2017
928	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	SC 155 of 2015	State of Punjab Vs. Khari @ Munna	Saajan @ Malli	Amarjeet	Male	Basti Awa, Ferozepur City	91	Cantt. Ferozepur	03.06.2014	27.11.2017
929	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 535 of 2015	State of Punjab Vs. Tejinder Singh	Tejinder Singh	Prem	Male	Kanal Colony	138	Kulgarhi	15.09.2015	18.11.2017
930	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 608 of 2015	Anup Vs. Mangal	Mangal	Wazir	Male	Zila Prishad Ferozepur	Complaint	Cantt. Ferozepur	----	17.11.2017
931	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 1105 of 2015	Parvesh Kumar Vs. Gurmej Singh	Gurmej Singh	Chiman Singh	Male	Village Rao Ke Hithar, Ferozepur	Complaint	----	----	17.11.2017
932	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 1084 of 2016	PADB Vs. Chanan Singh	Chanan Singh	Gurbachan Singh	Male	Village Changali Qadim, Ferozepur	Complaint	----	----	06.11.2017
933	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 1089 of 2016	PADB Vs. Vassan Singh	Vassan Singh	Anokh Singh	Male	Village Dulla Singh Wala , Ferozepur	Complaint	----	----	06.11.2017
934	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 2597 of 2013	Satinder Singh Vs. Karaj Singh	Karaj Singh	Ranjit Singh	Male	Village Rukan Shah Saidain Wala, Ferozepur	Complaint	----	----	27.11.2017
935	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 1076 of 2015	Sanjeev Kumar Vs. Sameer Pal	Sameer Pal	----	Male	Ferozepur City	Complaint	Cantt. Ferozepur	----	01.11.2017
936	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 869 of 2015	FCCB Vs. Surjit Singh	Surjit Singh	----	Male	Sulhani	Complaint	Ghall Khurd	----	13.11.2017
937	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 1022 of 2015	Angrej Singh Vs. Bobby Mashih	Bobby Mashih	----	Male	Kabbar Wachha	Complaint	Ghall Khurd	----	21.11.2017
938	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 386 of 2016	Gurjit Singh Vs. Om Parkash	Om Parkash	----	Male	Ferozepur City	Complaint	Cantt. Ferozepur	----	27.11.2017

939	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 44 of 2016	Rajji Vs. Mangal	Mangal	----	Male	Ferozepur City	Complaint	Cantt. Ferozepur	----	28.11.2017
940	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 250 of 2016	Satjeet Vs. Narinderjeet	Narinderjeet	Surja Ram	Male	Mallanwala Near Railway Station, Zira	Complaint	Sadar Ferozepur	----	09.11.2017
941	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 98 of 2015	M/s Rajiv Oil & feed Vs. Avtar Singh	Avtar Singh	Nishan Singh	Male	Wahgh Ke More Village Maglam, Ferozepur	Complaint	City Ferozepur	----	30.11.2017
942	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 290 of 2015	Prince Bansal Vs. Manjit Singh	Manjit Singh	Mohinder Singh	Male	Prop. Of M/s D.M. Bricks Industry, H.No.75, veer Nagar, Gali No.2, Ferozepur	Complaint	City Ferozepur	----	28.11.2017
943	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 961 of 2016	Hardeep Vs. Tarsem	Tarsem Singh	Sewa Singh	Male	Quarter No.13, Doctor Housing Complex, Ward No.6, Moti Bagh, Zira	Complaint	----	----	06.11.2017
944	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 242 of 2017	Jaswant Kumar Vs. Vinod Kumar	Vinod Kumar	----	Male	H.No.198/4, Hotel Bihari lal Ferozepur	Complaint	----	----	01.11.2017
945	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 857 of 2016	Karnail Vs. Ashok	Ashok	Hans Raj	Male	Quarter No.407-A, Double Story, Basti Tankan Wali, Ferozepur City	Complaint	----	----	07.11.2017
946	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	COMI 176 of 2014	Anmol Vs. Ravi	Ravi	Om Parkash	Male	18 Mall Road, Ferozeur Cantt	Complaint	----	----	15.11.2017
947	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 918 of 2016	FCCB Vs. Jarnail Singh	Jarnail	----	Male	Village Saddu Shaah Wala PO Sher Khan Ferozepur	Complaint	----	----	16.11.2017
948	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	CHA 45 of 2015	State of Punjab Vs. Hardev Singh	Hardev Singh @ Toti	Pritam Singh	Male	Ali Ke Road, Ferozepur City	73	City Ferozepur	10.03.2014	18.11.2017
949	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 2393 of 2013	Karaj Singh Vs. Jagjit Singh	Jagjit Singh	Roor Singh	Male	Peeru Wala Dakhli Hasti Ke, Ferozepur	Complaint	----	----	20.11.2017
950	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 311 of 2014	Gurpreet Singh Vs. Ranjit Singh	Ranjit Singh	Swaran Singh	Male	Village Sur Singh Wala, Ferozepur	Complaint	----	----	21.11.2017
951	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 170 of 2015	Indusind Bank Vs Rajni Rani	Rajni Rani	Jatinder Singh	Female	H.No.625, Housing Board Colont, Ferozepur City	Complaint	----	----	27.11.2017
952	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 349 of 2015	OBC Vs. Balkar Singh	Balkar Singh	Virsa Singh	Male	Basti Sunwa PO Ferozepur	Complaint	----	----	02.11.2017
953	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 523 of 2015	Sarabjit Singh Vs. Harjinder Singh	Harjinder Singh	Avtar Singh	Male	Village Tibbi Kalan(Anait Ke), Ferozepur	Complaint	----	----	13.11.2017
954	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 783 of 2015	Gurbachan Singh Vs. Vicky	Vicky Ward Servant	Raj Kumar	Male	Trauma Ward Colony, C.No.16, Civil Hospital, Ferozepur City	Complaint	----	----	28.11.2017

955	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 1032 of 2015	Ranjit Singh Vs. Satnam Singh	Satnam Singh	Bachan Singh	Male	Wahge Wala PO Khai PHEME Ke, Ferozepur	Complaint	----	----	21.11.2017
956	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 249 of 2016	Sukhchainjit Singh Vs. Tarsem Lal	Tarsem Lal	Sahib	Male	Village Piran Wala PO Canal Colony, Ferozepur	Complaint	----	----	20.11.2017
957	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 266 of 2016	Fouja Singh Vs. Ashok Kumar	Ashok Kumar	Chander Bhan	Male	House No.15-E, Washin Line, Near Old DRM Office, Ferozepur Cantt, 2nd Address office K.H.DRM Office, Ferozepur Cantt	Complaint	----	----	20.11.2017
958	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 485 of 2016	Surinder Kumar Vs. Jasmeet Singh	Jasmeet Singh Chhabra	Darshan Singh	Male	208, MIC, Housing Board Colony, Ferozepur	Complaint	----	----	07.11.2017
959	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	NACT 14 of 2015	PADB Vs. Palwinder Singh	Palwinder Singh	Bohar Singh	Male	Mohkam Wala,(Arayan Wala), Zira	Complaint	Makhu	----	03.11.2017
960	Sh.Vijay Kumar, Judicial Magistrate 1st Class, Zira	CHI 108 of 2017	PADB Vs. Lakhbir Singh	Lakhbir Singh	Harpal Singh	Male	Gatti Harike, Zira	Complaint	Makhu	----	03.11.2017
961	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 97 of 2016	Kashmir Singh Vs. Brij Kumar	Brij Kumar	Amrik Singh	Male	H.No.329,Block FF, Nagal, Ferozepur	Complaint	Zira	----	20.11.2017
962	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 267 of 2016	Rohit Chhabra Vs. Kulwant Singh	Kulwant Singh	----	Male	Village Dhab Khushal Joyia, Jandwala Road, Jalalabad	Complaint	City Jalalabad	----	09.11.2017
963	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 19 of 2016	Neeraj Kumar Vs. Vikas Kumar	Vikas Kumar	----	Male	SEC.4, Quarter No.2022, Chandigarh	Complaint	City Jalalabad	----	28.11.2017
964	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 268 of 2015	OBC Bank Vs. Harbhajan Singh	Harbhajan Singh	----	Male	F.F.Road, Near Truck Union, Jalalabad	Complaint	City Jalalabad	----	21.11.2017
965	Sh.Lachhman Singh, Addl. District & Sessions Judge, Fazilka	NDPS 609 of 2013	State of Punjab Vs. Pappu Ram	Pappu Ram	Babbu Lal	Male	Tapuania, Ossian, Jodhpur	208	City-I Abohar	24.09.2012	08.11.2017
966	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 440 of 2014	Sunil Kumar Vs. Surjit Singh	Surjit Singh	Kala Singh	Male	Village Tarobari, Dhani Sardara Singh, Near Dhani Munshi Ram, Fazilka	Complaint	----	----	08.11.2017
967	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 412 of 2016	Amit Narang Vs. Neena	Neena	Sada Nand	Female	C/o Fine Hair Dresser Near Raja Cinema Fazilka	Complaint	----	----	03.11.2017
968	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 124 of 2015	Ankush Vs. Gursewak Singh	Gursewak Singh	Sukhdev Singh	Male	Jandwala Kahrta, Fazilka	Complaint	----	----	13.11.2017
969	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 124 of 2016	FCCB Vs. Sushil Kumar	Sushil Kumar	Chetan Dass	Male	H.No.3245, OPP Computer Center, Fazilka	Complaint	----	----	08.11.2017

970	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 265 of 2016	Sachit Guglani Vs. Veerpal	Veerpal	Ved Parkash	Male	Village Behal HASTa Dhani Munshi Ram Opp. Gurudwara , Fazilka	Complaint	----	----	18.11.2017
971	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 160 of 2017	Ravinder Kumar Vs. Ms. Foods	Rajiv Monga	Mohan Lal	Male	Heeran Mandi Krishna Nagri, Ferozepur	Complaint	----	----	20.11.2017
972	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 160 of 2017	Ravinder Kumar Vs. Ms. Foods	Sushil Monga	Darshan LAI	Male	Krishna Nagri, Ferozepur	Complaint	----	----	20.11.2017
973	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 194 of 2015	Sandeep Kumar Vs. Vaneet Kumar	Vaneet Kumar	Satpal	Male	Main Street Back Side Sh Hanuman Mandir and Near Gurudwara Anandpur Mohalla Fazilka Second Address C/o Shop Of Chopra Auto Deal Near Shiri Balaji Dham Abohar Road, Fazilka	Complaint	----	----	28.11.2017
974	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 182 of 2016	Joginder Singh Vs. Prem Chand	Prem Chand	Karam Chand	Male	Village Jandwala Bhime Shah(Dhani) Fazilka now at Guru Teg Bahadar Nagar, Kharar	Complaint	----	----	15.11.2017
975	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 211 of 2014	Surinder Godara Vs. Shiv Kumar	Shiv Kumar	Shankar Lal	Male	Village Ghamurian Wali, W.No.5, Padarpur District Ganganagar	Complaint	Sadar Abohar	----	10.11.2017
976	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 776 of 2015	Bank of India Vs. Gurmeet Singh	Gurmeet Singh	Daljeet Singh	Male	Near Parlhad Karyana Store, Jammu Basti Abohar	Complaint	Sadar Abohar	----	28.11.2017
977	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 927 of 2015	Bank of India Vs. Gurcharan Singh	Gurcharan Singh	Bakhshish Singh	Male	VPO Dodewala, Abohar	Complaint	Sadar Abohar	----	28.11.2017
978	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	SC 5 of 2017	State of Punjab Vs. Satnam Singh	Satnam Singh @ Billa	Chhinda Singh	Male	Basti Kesar Singh Wali, PS Guruharsahai	190	City Ferozepur	22.08.2016	20.12.2017
979	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 233 of 2014	FCCB Vs. Manmohan Singh	Manmohan Singh	Ajaib Singh	Male	H.No.16 St.No.25, Basti Tankan Wali, Ferozepur	Complaint	----	----	04.12.2017
980	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 362 of 2015	OBC Vs. Baldev Singh	Baldev Singh @ Deepa	Ajaib Singh	Male	Village Wahge Wala PO Khai PHEME Ki, Ferozepur	Complaint	----	----	04.12.2017
981	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 505 of 2016	Bahicha Singh Vs. Manjeet Singh	Manjeet Singh	Mohinder Singh	Male	Village Wahge Wala, Ferozepur	Complaint	----	----	05.12.2017
982	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 509 of 2015	Ashok Kumar Vs. Rakesh Kumar	Rakesh Kumar	Krishan Lal	Male	Office of the District Education Officer, Mini Secretariate, Ferozepur Cantt	Complaint	----	----	11.12.2017

983	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 899 of 2016	Sushil Kumar Vs. Nature Hights	Neeraj Arora	Authorized Signatory of Nature Heights Infra Limited	Male	Nature Heights Infra Limited, Abohar	Complaint	----	----	15.12.2017
984	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 899 of 2016	Sushil Kumar Vs. Nature Hights	Dropti Rani	Authorized Signatory of Nature Heights Infra Limited	Female	Nature Heights Infra Limited, Abohar	Complaint	----	----	15.12.2017
985	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 329 of 2015	OBC Vs. Darbara Singh	Darbara Singh	Fatta Singh	Male	Village Nawan Purba, Ferozepur	Complaint	----	----	20.12.2017
986	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 854 of 2015	Pankaj Madan Vs. Ranjit Singh	Ranjit Singh	----	Male	Sur Singh Wala, Ferozepur	Complaint	----	----	15.12.2017
987	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 2576 of 2013	Rachpal Singh Vs. Des Raj	Des Raj Sewadar	Shiv Dayal	Male	Mes Station Head Quarter, Near Water Tank, Lal Kurti Road, Ferozepur	Complaint	----	----	22.12.2017
988	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 37 of 2016	Tarsem Lal Vs. Davinder Kumar	Davinder Kumar	Sultan Kumar	Male	Prem Nagarm Ward No.7, Bathinda Road, Gangsar Jaito, Faridkot	Complaint	----	----	18.12.2017
989	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 4 of 2017	Mukhesh Kumar Vs. Pardeep Ahuja	Pardeep Ahuja	Nand Lal Ahuja	Male	Street No.16, Basti Tankan Wali Ferozepur	Complaint	----	----	02.12.2017
990	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 939 of 2015	Mahindra & Mahindra Vs. Jagpreet Singh	Jagpreet Singh	Nishan Singh	Male	Village Suba Jadid Canal, Colony Border Road, Ferozepur	Complaint	----	----	02.12.2017
991	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 135 of 2015	Kirpal Singh Vs. Lal Chand	Lal Chand	Prem Chand	Male	H.No.255 New Abadi, Awa Basti, Ferozepur City working as Sweeper in Nagar Council Ferozepur City	Complaint	----	----	16.12.2017
992	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1094 of 2016	FCCB Vs. Sukhwinder Singh	Sukhwinder Singh	Charan Singh	Male	Village Talli Gulam, Ferozepur	Complaint	----	----	08.12.2017
993	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 159 of 2017	Dharampal Duggal Vs. Harnek Singh	Harnek Singh	Mehar Singh	Male	Basti Sham Singh Wali, Village Jama Rakhiya Hitar, Ferozepur	Complaint	----	----	02.12.2017

994	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 612 of 2014	M/s Sri Ram Transport Vs. Amrik Singh	Amrik Singh	Budha Singh	Male	H.No.176 V.Aasal, Ferozepur	Complaint	----	----	16.12.2017
995	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 179 of 2017	State of Punjab Vs. Lakha Singh	Karaj Singh	Ranjit Singh	Male	Village Rukan Shah Wala, PS Kulgari, Ferozepur	55	Kulgarhi	02.05.2017	14.12.2017
996	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 179 of 2017	State of Punjab Vs. Lakha Singh	Jaspal Singh	Ranjit Singh	Male	Village Rukan Shah Wala, PS Kulgari, Ferozepur	55	Kulgarhi	02.05.2017	14.12.2017
997	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 499 of 2015	Piara Singh Vs. Ram Asra	Ram Asra @ Ram Asre	Gulab Chand	Male	W.Zone Power House Block No.14, H.No.1, Ferozepur Cantt	Complaint	----	----	18.12.2017
998	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 324 of 2016	Sandeep Kumar Vs. Surjit Singh	Surjit Singh	----	Male	Village Chak Vairo Ke, Jalalabad	Complaint	----	----	22.12.2017
999	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	CHI 100 of 2016	State of Punjab Vs. Mangal Singh	Mangal Singh	Kashmir Singh	Male	Village Chuhri Wala Chisti, PS Sadar Fazilka	1	Sadar Fazilka	02.01.2016	05.12.2017
1000	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	COMI 159 of 2016	Paramjeet Kaur Vs. Parmeet Singh	Parmeet Singh	Puran Singh	Male	Village Sarwar Khuian, Abohar	Complaint	Sadar Fazilka	----	06.12.2017
1001	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	CHI 172 of 2017	State of Punjab Vs. Lachhman Singh & Ors.	Lachhman Singh	Panch Singh @ Jai	Male	Village Boola Rai Hithar, Guruharsahai	189	Sadar Fazilka	21.09.2015	08.12.2017
1002	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	CHI 172 of 2017	State of Punjab Vs. Lachhman Singh & Ors.	Reshma Bai	Lachhman Singh	Female	Village Boola Rai Hithar, Guruharsahai	189	Sadar Fazilka	21.09.2015	08.12.2017
1003	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 164 of 2015	State Bank of India Vs. Mohan Lal	Mohan Lal	Manphol Ram	Male	Village and PO New Siwana, Fazilka	Complaint	Sadar Fazilka	----	19.12.2017
1004	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	CHI 171 of 2016	State of Punjab Vs. Aman Singh & Ors.	Aman Singh @ Amna	Jeet Singh	Male	Village Sarawan Bodla, PS Kabar Wala, Sri Mukatsar Sahib	48	Sadar Fazilka	05.04.2016	20.12.2017
1005	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 71 of 2017	State of Punjab Vs. Wazir Singh @ Jangir Singh	Wazir Singh @ Jangir Singh	Surain Singh	Male	St.No.8. Radha Swami Colony, Fazilka	48	City Fazilka	09.06.2016	06.12.2017
1006	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 462 of 2016	Rohit Chalana Vs. Balvir Singh	Balvir Singh	Mohinder Singh	Male	BSF Sureshwala Road, Fazilka	Complaint	----	----	08.12.2017
1007	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHA 51 of 2017	State of Punjab Vs. Prem Kumar	Prem Kumar	Sham Lal	Male	St.No.10, Thakar Abadi, Abohar	Complaint	----	----	08.12.2017

1008	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 194 of 2015	Sandeep Kumar Vs. Vaneet Kumar	Vaneet Kumar	Satpal	Male	Main Street Back Side Sh Hanuman Mandir and Near Gurudwara Anandpur Mohalla Fazilka Second Address C/o Shop Of Chopra Auto Deal Near Shiri Balaji Dham Abohar Road, Fazilka	Complaint	----	----	08.12.2017
1009	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 39 of 2016	Yogesh Kumar Vs. Jaswinder Singh	Jaswinder Singh	Satpal Singh	Male	VPO Nariyan Pura, Abohar	Complaint	----	----	15.12.2017
1010	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 336 of 2016	Sushil Kumar Vs. Anil Jyani	Anil Jyani	Balwant Singh	Male	Village Katehra, Fazilka	Complaint	----	----	20.12.2017
1011	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 49 of 2015	FCCB Vs. Bagga Singh	Bagga Singh	Gurdial Singh	Male	Village Dhippan Wali, Fazilka	Complaint	----	----	14.12.2017
1012	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	CHI 145 of 2015	State of Punjab Vs. Tejinder Singh @ Ballu	Tejinder Singh @ Ballu	Prem Chand	Male	Canal Colony, PS Sadar Ferozepur	85	Arniwala	09.08.2014	20.12.2017
1013	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 125 of 2016	Ram Chand Vs. Sanjay	Sanjay	Subhash Upneja	Male	Jora Singh Mann Nagar Salemsah Road, Fazilka	Complaint	----	----	20.12.2017
1014	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 132 of 2017	Shri Ram Transport Vs. Manish Kumar	Manish Kumar	Hans Raj	Male	H.No.259, Village Kohrihan Wali, Fazilka	Complaint	City-I Abohar	----	02.12.2017
1015	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 1037 of 2016	Simran Kalra Vs. Gaurav Kumar	Gaurav Kumar	Rajinder Kumar	Male	Sr.No.6, Last Chowk, Abohar	Complaint	City-I Abohar	----	06.12.2017
1016	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	CHI 1 of 2015	State of Punjab Vs. Darshan Singh	Darshan Singh	Narinder Singh	Male	Near Sachkand School, Hindumalkot Road, Abohar	229	City-I Abohar	2013	05.12.2017
1017	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 245 of 2016	M/s Lekh Raj Vs. Ashwani	Ashwnai	Hanuman	Male	Dhani 2 KSD Mala Ram Pura Tehsil Sangria District Hanumangarh	Complaint	City-I Abohar	----	21.12.2017
1018	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 415 of 2016	Mohabbat Lal Vs. Lekha Singh	Lekha Singh	Hardev Singh	Male	H.No.172 Near Spice Tower Village Rorikpura, Faridkot	Complaint	City-I Abohar	----	05.12.2017
1019	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 1503 of 2016	Ankur Singh Vs. Sunita	Sunita	Sudesh Kumar	Female	VPO Himmatpura, Tehsil Abohar, 2nd Address Employee in Civil Hospital Village Ramsara	Complaint	City-II Abohar	----	19.12.2017
1020	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	NDPS 130 of 2016	State of Punjab Vs. David	David	Raj	Male	Basti Tainkan Wali, PS Ferozepur	169	Cantt. Ferozepur	14.09.2015	04.01.2018

1021	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	NACT 227 of 2016	Major Singh Vs. Karan	Karan	Tarsem Lal	Male	H.No.56, Street No.11, Ferozepur Cantt	Complaint	Cantt. Ferozepur	----	29.01.2018
1022	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 974 of 2015	Indusind Bank Vs Deepak Kumar	Deepak Kumar	Gian Chand	Male	H.No.134, Housing Board Colony, Ferozepur City	Complaint	----	----	02.01.2018
1023	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 521 of 2016	Raman Sandu Vs. Savkesh	Savkesh @ Sunny	Lal Chand	Male	H.No.255, AWA Wasti Backside Sadanand Wali Gali, Ward No.3, Balmiki Road, Ferozepur City	Complaint	----	----	02.01.2018
1024	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 556 of 2016	Parkesh Chander Vs. Lakhwinder Singh	Lakhwinder Singh	Joginder Singh	Male	Malwal Road, Satiye Wala, Near Bricks Kiln, Post Office Engineering College, Ferozepur Cantt	Complaint	----	----	04.01.2018
1025	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 519 of 2014	OBC Vs. Sukhchain Singh	Sukhchain Singh	Karnail Singh	Male	VPO Mumara Tehsil Sadiq, Faridkot	Complaint	----	----	15.01.2018
1026	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 283 of 2015	Narinder Kumar Vs. Sunil Kumar	Sunil Kumar	Tarlochan Dass Sharma	Male	Icche Wala Road, Ferozepur City	Complaint	----	----	20.01.2018
1027	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 65 of 2017	PADB Vs. Ramesh Kumar	Ramesh Kumar	Madan Lal	Male	#525, Street No.5, Basti Battuanwali, Ferozepur	Complaint	----	----	30.01.2018
1028	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 66 of 2017	FCCB Vs. Om Parkash	Om Parkash	Kailash Parshad	Male	Block No.415/C, Basti Tankan Wali, Ferozepur	Complaint	----	----	30.01.2018
1029	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHA 79 of 2017	State of Punjab Vs Joney	Joney	Yusaf	Male	St.No.27, Basti Tankan Wali, Ferozepur	15	GRPS Ferozepur	17.04.2016	11.01.2018
1030	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 780 of 2017	State of Punjab Vs Joney	Joney	Yusaf	Male	St.No.27, Basti Tankan Wali, Ferozepur	61	GRPS Ferozepur	27.11.2016	11.01.2018
1031	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	CHI 2552 of 2013	State of Punjab Vs. Harpal Singh	Harpal Singh	Karaj	Male	Nihala Lavera, Ferozepur	174	Ghall Khurd	29.09.2015	29.01.2018
1032	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	CHA 56 of 2014	State of Punjab Vs. Mohan Singh	Mohan Singh @ Aksar Singh	Hukam Manda Singh	Male	Village Hasan Dutt, Ferozepur	162	Sadar Ferozepur	22.07.2013	09.01.2018
1033	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur					Male	Village Hasan Dutt, Ferozepur				
1034	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 683 of 2015	Girish Kumar Vs. Jaspreet Singh	Jaspreet Singh	Jaswinder Singh	Male	Near Chungi No.8, Faridkot Road, Partap Nagar, Ferozepur	Complaint	Cantt. Ferozepur	----	18.01.2018

1035	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 5 of 2016	M/s Deena Nath Vs. Khalsa Cement Store	Rajinder Singh	Gurbachan Singh	Male	C/o Khalsa Cement Store, Nead Dada Motors, Village Malwal, Ferozepur	Complaint	Cantt. Ferozepur	----	19.01.2018
1036	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 861 of 2016	Jagir Singh Vs. Puran Singh	Puran Singh	Wazir Singh	Male	Village Sadar Deen Wala, Ferozepur	Complaint	Cantt. Ferozepur	----	30.01.2018
1037	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 868 of 2016	Pritpal Singh Vs. Balraj Kumar	Balraj Kumar	Nand Lal	Male	Mission Grounf St.No.1, Kotkapura Road, Sri Muktsar Sahib	Complaint	----	----	06.01.2018
1038	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 866 of 2016	Pritpal Singh Vs. Balraj Kumar	Balraj Kumar	Nand Lal	Male	Mission Grounf St.No.1, Kotkapura Road, Sri Muktsar Sahib	Complaint	----	----	06.01.2018
1039	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 867 of 2016	Pritpal Singh Vs. Balraj Kumar	Balraj Kumar	Nand Lal	Male	Mission Grounf St.No.1, Kotkapura Road, Sri Muktsar Sahib	Complaint	----	----	06.01.2018
1040	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 563 of 2017	Rakesh Kumar Vs. Ram Nath	Ram Nath	Siri Ram	Male	Gate No.134-B, Basti Nizamdin Wali Malwal Road, Ferozepur City	Complaint	----	----	06.01.2018
1041	Sh.Lavdeep Hundal, Additional Civil Judge Sr.Division, Zira	CHA 34 of 2014	State of Punjab Vs. Balwinder Singh	Balwinder Singh	Baldev Singh	Male	Village Shah Abbu Bukkar	102	Zira	02.09.2014	23.01.2018
1042	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 56 of 2016	Sumit Midha Vs. Sukhdev Singh	Sukhdev Singh	Sadhu Singh	Male	Near Adarsh Nagar Kali Mata Mandir, Guruharsahai	Complaint	City Jalalabad	----	02.01.2018
1043	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 74 of 2016	Harikrishan Singh Vs. Om Parkash	Om Parkash	Sona Singh	Male	Vill. Gajni Wala @ Dona Matter, Guruharsahai	Complaint	City Jalalabad	----	02.01.2018
1044	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 262 of 2016	Sonu Kapoor Vs. Jagsir Singh	Jagsir Singh	Mal Singh	Male	Amir Khas, Dhani Mal Singh Wali, Jalalabad	Complaint	City Jalalabad	----	18.01.2018
1045	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 247 of 2016	Ravi Kumar Chawla Vs. Mohan Singh	Mohan Singh @ Boby	Tarlok Singh	Male	H.No.4. Village Amir Khas, Jalalabad	Complaint	City Jalalabad	----	18.01.2018
1046	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 6 of 2017	Satnam Singh Vs. Ashok Kumar	Ashok Kumar	Resham Singh	Male	Near Joginder Di Hatti, Chak Kathgarh, Hissan Wala, Jalalabad	Complaint	City Jalalabad	----	18.01.2018
1047	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 233 of 2015	Rashpal Singh Vs. Balwinder Singh	Balwinder Singh	Surjeet Singh	Male	Village Mohar Singh Wala, PO Lamochar Kalan, Jalalabad	Complaint	City Jalalabad	----	23.01.2018

1048	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 269 of 2015	OBC Vs. Malkit Singh	Malkit Singh	Nand Singh	Male	Village Dhab Khushal Joyia, Jalalabad	Complaint	City Jalalabad	----	23.01.2018
				Mohinder Singh	Makhan Singh	Male	Village Dhab Khushal Joyia, Jalalabad	Complaint	City Jalalabad	----	23.01.2018
1049	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 273 of 2015	Gurmail Singh Vs. Lakhwinder Singh	Lakhwinder Singh	Mukhtiar Singh	Male	Village Sohan Garh Rattewala, Guruharsahai	Complaint	City Jalalabad	----	23.01.2018
1050	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 108 of 2016	Upinder Singh Vs. Om Singh	Om Singh	Bagicha Singh	Male	Village Sukhera Bodla, Jalalabad	Complaint	City Jalalabad	----	23.01.2018
1051	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 112 of 2016	Renu Bala Vs. Vikram Dhawan	Vikram Dhawan	Joginder Pal Dhawan	Male	Dashmesh Nagri, Lehri Walo Gali, Jalalabad	Complaint	City Jalalabad	----	23.01.2018
1052	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 140 of 2016	Gurmeet Singh Vs. Tarsem Singh	Tarsem Singh	Joginder Singh	Male	Village Chak Dhab Khushal Joyia, Jhugian Nand Singh, Jalalabad	Complaint	City Jalalabad	----	23.01.2018
1053	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 170 of 2016	Gurpreet Singh Vs. Ashok Kumar	Ashok Kumar	Joginder Pal	Male	Village Baghu Wala, Near Village Chugga Sadak, Guruharsahai	Complaint	City Jalalabad	----	23.01.2018
1054	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 266 of 2016	Rana Mahant Vs. Kapil Kumar Malhotra @ Shera	Kapil Kumar Malhotra @ Shera	Davinder Malhotra	Male	Maini Colony, Near Om Ashram, Jalalabad	Complaint	City Jalalabad	----	23.01.2018
1055	Sh.Harpreet Singh, Judicial Magistrate 1st Class, Jalalabad	NACT 164 of 2014	Kulwant Singh Vs. Pardeep Kumar	Pardeep Kumar	Jaimal Ram	Male	VPO Satir Wala, Fazilka	Complaint	Sadar Jalalabad	----	06.01.2018
1056	Sh.Sandeep Singh Jossan, Additionl District & Sessions Judge, Fazilka	NDPS 194 of 2017	State of Punjab Vs. Malkeet Singh	Malkeet Singh @ Malki	Jeet Singh	Male	Village Tiwana Kalan, Jalalabad	57	City Jalalabad	26.05.2016	30.01.2018
1057	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	CHI 47 of 2014	State of Punjab Vs. Budh Singh	Budh Ram	Ram Nath	Male	Village Deenapur, PS Sadar Fatehpur, District Seeker Rajasthan	161	Sadar Fazilka	06.10.2011	19.01.2018
1058	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 122 of 2017	State of Punjab Vs. Somdutt Sharma & Ors.	Nitin Rastogi	Radhe Sham	Male	K18/1 Street No.33, Opp. Delhi Darbar West Goda Delhi	99	City Fazilka	18.08.2015	06.01.2018
1059	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 349 of 2016	Mandeep Singh Vs. Karanveer Singh	Karanveer Singh	Harnek Singh	Male	Village Baam, Tehsil Malout District Sri Muktsar Sahib	Complaint	----	----	10.01.2018

1060	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 569 of 2016	Roshan Lal Vs. Sukhdev Singh	Sukhdev Singh	Baldev Singh	Male	VPO Khowali Dhab, Fazilka	Complaint	----	----	23.01.2018
1061	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 103 of 2016	Roshan Lal Vs. Sukhdev Singh	Sukhdev Singh	Baldev Singh	Male	VPO Khowali Dhab, Fazilka	Complaint	----	----	23.01.2018
1062	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 52 of 2017	Gulshan Kumar Vs. Avtar Singh	Avtar Singh	Balkar Singh	Male	Kandhwala Road, Sandhu Nagar St.No.2 Abohar	Complaint	----	----	23.01.2018
1063	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 156 of 2015	FCCB Vs. Nachhatar Singh	Nachhatar Sing	Inder Singh	Male	VPO Pakkan, Fazilka	Complaint	----	----	02.01.2018
1064	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 374 of 2016	Vikas Sihag Vs. Om Parkash	Om Parkash	Ganpat Singh	Male	Village Siwana, PS Sabuana, Fazilka	Complaint	----	----	09.01.2018
1065	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 478 of 2016	M/s Om Parkash Neeraj Kumar Vs. M/s Food Ptv. Ltd.	Sushil Monga	Darshan Lal	Male	Krishna Nagri, Ferozepur	Complaint	----	----	11.01.2018
				Rajiv Monga	Mohan Lal Monga	Male	Krishna Nagri, Ferozepur	Complaint	----	----	11.01.2018
1066	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 479 of 2016	M/s Om Parkash Neeraj Kumar Vs. M/s Food Ptv. Ltd.	Sushil Monga	Darshan Lal Monga	Male	Krishna Nagri, Ferozepur	Complaint	----	----	11.01.2018
				Rajiv Monga	Mohan Lal Monga	Male	Krishna Nagri, Ferozepur	Complaint	----	----	11.01.2018
1067	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 47 of 2015	FCCB Vs. Major Singh	Major Singh	Sumand Singh	Male	Village Dhippan Walai, Fazilka	Complaint	----	----	20.01.2018
1068	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 1098 of 2016	Pal Spray Vs. Kishan Agro	Surender Singh	Diyal Singh	Male	Village Rurianwali, Abohar	Complaint	City-I Abohar	----	05.01.2018
1069	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 939 of 2016	IOB Vs. Om Parkash	Om Parkash	Shankar Dass	Male	Municipal Counsel Abohar	Complaint	City-I Abohar	----	09.01.2018
1070	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 917 of 2016	Shivani Vs. Parminder Singh	Parminder Singh	Inderjeet Singh	Male	Village Panjawa Mandal, Abohar	Complaint	City-I Abohar	----	11.01.2018
1071	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	CHI 164 of 2015	State of Punjab Vs. Gurdial & Ors.	Vicky Rajput	Kashmiri Lal	Male	Dharam Nagri St.No.3, Abohar	127	City-I Abohar	30.08.2011	16.01.2018
				Mandeep Singh	Sukhdev Singh	Male	St.No.5 Dharam Nagri Abohar				
1072	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 1093 of 2016	Guddi Devi Vs. Shanti Devi	Shanti Devi	Sadhu Ram	Female	St.No.4, New Basant Nagar Abohar	Complaint	City-I Abohar	----	19.01.208
1073	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 928 of 2016	SBOP Vs. Geeta Rani	Geeta Rani	Rajesh Kumar	Female	Abohar	Complaint	City-I Abohar	----	23.01.2018
1074	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 381 of 2016	Kapil Batra Vs, Surinder Kumar	Surinder Kumar	Jagan Nath	Male	H.No.277 St.No.6, Sukhera Basti, Abohar	Complaint	City-I Abohar	----	30.01.2018

1075	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 562 of 2015	State of Punjab Vs. Jugraj Singh @ Raja	Jugraj Singh @ Raja	Balvir Singh	Male	Ward No.3, Mallanwala, PS Mallanwala	190	City Ferozepur	25.09.2015	21.02.2018
1076	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 397 of 2015	State of Punjab Vs. Gurpreet Singh	Gurpreet Singh @ Gopi	Punan Singh	Male	Navi Abadi, Out Side Zira Gate, Ferozepur City	344	City Ferozepur	20.12.2014	21.02.2018
1077	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 177 of 2016	State of Punjab Vs. Kulwinder Kaur	Kulwinder Kaur	Sukhdev Singh	Female	Village Padholi Bhan, PS Mamdot	19	Lakho ke Behram	11.03.2016	17.02.2018
1078	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	NDPS 117 of 2016	State of Punjab Vs. Sarabjeet Singh	Sarabjeet Singh	Mahinder Singh	Male	Village Sher Khan,PS Kulgarhi	21	Kulgarhi	24.02.2016	17.02.2018
1079	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 184 of 2016	State of Punjab Vs. Micheal	Happy @ Sucha	Buta Singh	Male	Peeran Wala, PS Sadar Ferozepur	262	Sadar Ferozepur	16.10.2015	20.02.2018
1080	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CHI 709 of 2015	State of Punjab Vs. Sewa Singh	Gurpreet Kaur	Harpreet Singh	Female	40 Banchint Nagar Village Reru District Jalandhar	8	NRI Ferozepur	28.08.2015	06.02.2018
1081	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CHI 2421 of 2013	State of Punjab Vs. Jagsir Singh	Jagsir Singh	Nathu Ram	Male	Bsati Sheikhan Wali, Ferozepur	132	City Ferozepur	17.05.2012	06.02.2018
1082	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 381 of 2016	UCO Bank Vs. Madan Lal	Madan Lal	Des Raj	Male	Tahli Mohalla Ferozepur City	Complaint	City Ferozepur	----	09.02.2018
1083	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	COMA 135 of 2014	DDI Vs. Avtar Singh	Avtar Singh	Balwinder Singh	Male	Village Hari Ke Tehsil Patti, District Amritsar	Complaint	City Ferozepur	----	26.02.2018
1084	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHA 41 of 2017	State of Punjab Vs. Surinder Singh	Surinder Singh @ Chhinda	Baldev Singh	Male	Mohalla Radhora Wala, Near Panj Peer Di Samadh Ward No.15, PS City Jalalabad	43	GRPS Ferozepur	27.08.2016	15.02.2018
1085	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 446 of 2016	Balwinder Kumar Vs. Mukhtiar Singh	Mukhtiar Singh	Tehal Singh	Male	Village Chak Gulam Rasool Wala, Teshil Jalalabad	Complaint	----	----	05.02.2018
1086	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 629 of 2016	Charanjit Kaur Vs. Sukhwant Singh	Sukhwant Singh	Kundan Singh	Male	Village Wahke Wala More Katora, PO Arif Ke, Ferozepur	Complaint	----	----	09.02.2018
1087	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 412 of 2016	SP Anand Vs. Balwinder	Balwinder Kumar	Ajit Lal	Male	Village Thetran Wali, PO Chak Mohanta Wala, Jalalabad	Complaint	----	----	12.02.2018
1088	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 517 of 2016	SBOP Vs. Resham Singh	Resham Singh	Ajit Singh	Male	Village Fatta Bohra, PO Rukne Wala, Ferozepur	Complaint	----	----	15.02.2018

1089	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 335 of 2017	M/s Mahavir Motor Vs. Nathu Ram	Nathu Ram	Gagu Ram	Male	Quarter No.6, Cantonment Board, Near Bus Stand, Ferozepur Cantt working as Safai Sewak, E.No.B-245, Cantonment Board, Ferozepur Cantt.	Complaint	----	----	28.02.2018
1090	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	CHI 147 of 2016	State of Punjab Vs. Dharmvir	Kala	----	Male	Backside Side Bhala Ji Dharkanda Moga Road, Ferozepur	159	Cantt. Ferozepur	11.10.2014	27.02.2018
1091	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 2570 of 2013	M/s Aggarwal Vs. Nishan Singh	Nishan Singh	Sahbbagh Singh	Male	R/o Vill Sub Jadid PO Canal Colony Teh. And District Ferozepur	Complaint	Sadar Ferozepur	20.08.2013	07.02.2018
1092	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 587 of 2015	Indian Overseas Bank Vs. Kulwinder Kaur	Kulwinder Kaur	Jagga	Female	Village Qutabewala (New Colony), Teh.and District Ferozepur	Complaint	Sadar Ferozepur	16.07.2015	15.02.2018
1093	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 797 of 2016	FCCB Vs. Sandeep Singh	Sandeep Singh	Sohan Singh	Male	Village Jamma Rakhia Uttar PO Mamdot Teh.Mamdot, Ferozepur	Complaint	Mamdot	16.09.2016	14.02.2018
1094	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 799 of 2016	FCCB Vs. Sukhwinder Singh	Sukhwinder Singh	Gurdial Singh	Male	VPO Mamdot, Ferozepur	Complaint	Mamdot	16.09.2016	14.02.2018
1095	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 370 of 2014	FCCB Vs. Subash Chander	Subash Cander	Fazuir Chand	Male	R/o Bagichi Golchian Wali Street, Turi Bazaar, Ferozepur City	Complaint	City Ferozepur	07.07.2014	17.02.2018
1096	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 798 of 2016	FCCB Vs. Sukhwinder Singh	Sukhwinder Singh	Puran Singh	Male	Village Chak Dona Rahim Ke PO Mamdot	Complaint	Mamdot	16.09.2016	17.02.2018
1097	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 806 of 2016	FCCB Vs. Balwant Singh	Balwant Singh	Fuman Singh	Male	Village Raja Rai, PO Khunder, Mamdot, Ferozepur	Complaint	Mamdot	17.09.2016	20.02.2018
1098	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 803 of 2016	FCCB Vs. Balwinder Singh	Balwinder Singh	Jeet Singh	Male	Village Chak Bhange Wala, Teh.Mamdot, Ferozepur	Complaint	Mamdot	17.09.2016	20.02.2018
1099	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 139 of 2016	Lakhwinder Singh Vs. Sona Singh	Sona Singh	Ranjit Singh	Male	Village Khamba PO Lakho Ke Behram, Teh.Guruharsahai, Ferozepur	Complaint	Mamdot	10.02.2016	26.02.2018
1100	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 481 of 2015	PADB Vs. Beant Singh	Beant Singh	Balbair Singh	Male	Village Chak Ghubai @Taran Wali, Ferozepur	Complaint	Mamdot	10.06.2015	26.02.2018

1101	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 847 of 2016	Balwinder Singh Vs. Ravinder Kumar	Ravinder Kumar @ Mintu	Ram Lal	Male	R/o Near Canal Bridge Opposite Railway Station Ward No.2, Talwandi Bhai, Ferozepur	Complaint	Ghall Khurd	27.09.2016	20.02.2018
1102	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	CHA 207 of 2015	State of Punjab Vs. Jeeta Singh	Jeeta Singh	Nand Singh	Male	R/o Jhuge Nihange Wale, PS Sadar Ferozepur	86	Kulgarhi	09.06.2014	17.02.2018
1103	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 391 of 2017	Bharat Vs. Jasbir Singh	Jasbir Singh	Pritam Singh	Male	R/o Sethi Road, Near St.Andrew School, Street No.11, House No.38/77, Ferozepur Cantt	Complaint	----	----	03.02.2018
1104	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 373 of 2015	Kartar Singh Vs. Ramesh Kumar	Ramesh Kumar	Madal Lal	Male	New Abadi Bharat Nagar, Ferozepur City, employeed in Vaternity Hospital, Inside Zila Parishad Office, Near Railway Bridge, Ferozepur City	Complaint	----	----	16.02.2018
1105	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 781 of 2015	Jaswinder Singh Vs. Amandeep Singh	Amandeep Singh	Sukhwinder Singh	Male	Veer Nagar, Gali No.1, Achhe Wala Road, Ferozepur City	Complaint	----	----	27.02.2018
1106	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 13 of 2016	Gurwinder Singh Vs. Nishan Singh	Nishan Singh	Dalip Singh	Male	Village Khushal Singh Wala, Ferozepur	Complaint	----	----	17.02.2018
1107	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	CHA 28 of 2017	State of Punjab Vs. Sunny	Sunny	Surjan	Male	Jhoke Hari Har now at Satiye Wala Bye Pass, PS Kulgari	104	City Ferozepur	16.05.2015	28.02.2018
1108	Ms.Gurpreet Kaur, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 222 of 2016	Pankaj Mandora Vs. Jagroop Singh	Jagroop Singh	Jeet Singh	Male	Village Jahari Wala, near flour Mills, PS Guruharsahai	Complaint	Guruharsahai	----	08.02.2018
1109	Ms.Gurpreet Kaur, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 141 of 2016	M/s Tejindra Plastic Vs. Jagdambey Enterprises	Amit Duggal	Ashok Kumar	Male	Sodal Road, Chota Saipur	Complaint	Guruharsahai	----	09.02.2018
1110	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 70 of 2015	Vipan Kumar Vs. Tarsem Singh	Tarsem Singh	Joginder Singh	Male	Village Jhugian Nand Singh Dhani Jand Wali PO Pakka Kale Wala, Tehsil Jalalabad	Complaint	City Jalalabad	----	20.02.2018

1111	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 21 of 2016	Sandeep Dhawan Vs. Manjeet Singh	Manjeet Singh	Bakhsish Singh	Male	Village Balel Le Ruhela, Jalalabad	Complaint	City Jalalabad	----	20.02.2018
1112	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 101 of 2015	Sham Lal Vs. Surjeet Singh	Surjeet Singh	Arjan Singh	Male	Village Chak Mojdin Wala @ Sur Ghuri, Jalalabad	Complaint	City Jalalabad	----	20.02.2018
1113	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 187 of 2015	Boota Singh Vs. Harmesh Singh	Harmesh Singh	Swaran Singh	Male	Village Chhanga Rai Hithar, Tehsil Guruharsahai	Complaint	City Jalalabad	----	20.02.2018
1114	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 205 of 2016	Sonu Vs. Balkar Singh	Balkar Singh	Amarjeet Singh	Male	Village Ghubaya, Near Petrol Pump, Near Bus Stand, Jalalabad	Complaint	City Jalalabad	----	06.02.2018
1115	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT of 69 of 2016	Vikasdeep Vs. Amarjit Singh	Amarjit Singh	Manohar Singh	Male	Village Sohna Sandar, VPO Baghe Ke Uttar, Jalalabad	Complaint	City Jalalabad	----	06.02.2018
1116	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 257 of 2016	Kashmir Singh Vs. Pardeep Kumar	Pardeep Kumar	Harbbhajan Lal	Male	Basti High School, Jalalabad	Complaint	City Jalalabad	----	06.02.2018
1117	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 163 of 2016	M/s Bajaj Emporium Vs. Satpal Singh	Satpal Singh	Chirag Singh	Male	Village Takhtu Wala, Ferozepur	Complaint	City Jalalabad	----	03.02.2018
1118	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 267 of 2015	Vikramjit Singh Vs. Chanchal Singh	Chanchal Singh	Gurjant Singh	Male	H.No.101, Village Kamre Wala, Jalalabad	Complaint	City Jalalabad	----	03.02.2018
1119	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 34 of 2015	Balbir Singh Vs. Bagich Singh	Bagich Singh	Pala Singh	Male	Village Santokh Singh Wala, Jalalabad	Complaint	City Jalalabad	----	27.02.2018
1120	Sh.Lachhman Singh, Addl. District & Sessions Judge, Fazilka	NDPS 88 of 2015	State of Punjab Vs. Manpinder Singh	Manpinder Singh	Budh Singh	Male	Village Lakarwali, PS Kalanwali, District Sirsa, now at St.No.5, Dharam Nagri, Abohar	4	Sadar Abohar	14.01.2015	21.02.2018
1121	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 491 of 2016	F.C.C.B Vs. Joginder Singh	Joginder Singh	Baggu Singh	Male	Village Ram Singh Wali Bhaini Post Office Hasta Kalan, Fazilka	Complaint	Sadar Fazilka	----	07.02.2018
1122	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	CHA 35 of 2017	State of Punjab Vs. Shinder Singh	Shinder Singh	Banta Singh	Male	Village Mandi Chanan Wali, PS Sadar Fazilka	288	Sadar Fazilka	20.08.2008	20.02.2018
1123	Sh.Pritpal Singh, Civil Judge(Sr.Division), Fazilka	NACT 80 of 2015	Punjab Gramin Bank Vs. Balaji Joint Liability Group	Rajinder Kumar	Om Parkash	Male	Member of Balaji Joint Liability Group and R/o Village Siwana, Fazilka	Complaint	Sadar Fazilka	----	22.02.2018
1124	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHA 22 of 2017	State of Punjab Vs. Deepak Sharma	Deepak Sharma	Parveen Sharma	Male	Krishna Colony, Opposite Sethi Palace, Abohar	35	GRPS Abohar	03.07.2015	15.02.2018
1125	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 485 of 2015	M/s Sai Finance Vs. Jagsir Singh	Jagsir Singh	Lal Singh	Male	Ward No.4, Village Awa, Fazilka	Complaint	----	----	26.02.2018

1126	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	CHI 153 of 2017	State of Punjab Vs. Angrej Singh	Angrej Singh	Jarnail Singh	Male	Village Thande Wala, Police Station Sadar Muktsar	68	Arniwala	15.09.2016	09.02.2018
1127	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	CHI 153 of 2017	State of Punjab Vs. Angrej Singh	Jassi	Sunder Singh	Male	Village Due Wala	68	Arniwala	15.09.2016	09.02.2018
1128	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	CHI 153 of 2017	State of Punjab Vs. Angrej Singh	Shibu	Unknown	Male	Village Thande Wala	68	Arniwala	15.09.2016	09.02.2018
1129	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 389 of 2016	Pardeep Kumar Vs. Parminder Pal Singh	Parminder Pal Singh	Inderjit Singh	Male	House No.51/1599, Street No.1,5th Chowk, Jain Nagri, Abohar	Complaint	----	----	17.02.2018
1130	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 407 of 2016	Puran Singh Vs. Parminder Pal Singh	Parminder Pal Singh	Inderjit Singh	Male	House No.51/1599, Street No.1,5th Chowk, Jain Nagri, Abohar	Complaint	----	----	21.02.2018
1131	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 978 of 2016	Sanjeev Kumar Vs. Sunny	Sunny Wadhwa	Ashok Kumar	Male	St.No.13-14, Opp. Devi Mainder Abohar	Complaint	City-I Abohar	----	02.02.2018
1132	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 983 of 2016	Sobha Singh Vs. Pawan Kumar	Pawan Kumar	Keshri Singh	Male	St.No.2, Old Suraj Nagri Abohar	Complaint	City-I Abohar	----	09.02.2018
1133	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 969 of 2016	Jagdish Rai Vs. Sandeep Kumar	Sandeep Kumar	Harnam Dass	Male	St.No.21, Nai Abadi Rajiv Nagar Abohar	Complaint	City-I Abohar	----	20.02.2018
1134	Sh.Rahul Kumar, Judicial Magistrate 1st Class	NACT 739 of 2015	Bank of India Vs. Gurbachan Singh	Gurbachan Singh	Bakhshish Singh	Male	VPO Dodewala, Abohar	Complaint	Bahav Wala	----	12.02.2018
1135	Sh.Rahul Kumar, Judicial Magistrate 1st Class	NACT 362 of 2016	Indusind Bank Vs. Swaran Singh	Swaran Singh	Swaran Singh	Male	R/o VPO Shamshe Bad, Fazilka	Complaint	City-I Abohar	----	19.02.2018
1136	Sh.Rahul Kumar, Judicial Magistrate 1st Class	NACT 414 of 2016	Amir Chand Vs. Baljinder Singh	Baljinder Singh	Baljinder Singh	Male	R/o Mahni Khera, Tehsil Malout, Sri Mukatsar Sahib	Complaint	City-I Abohar	----	12.02.2018
1137	Ms.Satvir Kaur, Judicial Magistrate 1st Class, Abohar	NACT 371 of 2016	Tejinder Singh Vs. Pawan Kumar	Pawan Kumar	Balram	Male	R/o Prop. Of M/s Sham Lal Pawan Kumar, Commission Agent, Mandi No.1, Abohar	Complaint	City-II Abohar	----	12.02.2018
1138	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	SC 111 of 2016	State of Punjab Vs. Chandan & Ors.	Gagandeep Singh @ Juj	Sukhjinder Singh	Male	Baba Ram Lal Nagar, Ferozepur City	10	Ghall Khurd	15.01.2015	26.04.2018
1139	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 430 of 2014	State of Punjab Vs. Jand Singh	Jand Singh	----	Male	Basti Awa, Ferozepur City	47	Sadar Ferozepur	2014	04.04.2018
1140	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	NACT 494 of 2015	OBC Vs. Jaswinder Singh	Jaswinder Singh	----	Male	Village Peer Ke Khangarh PO Dod, Ferozepur	Complaint	----	----	25.04.2018
1141	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CHI 460 of 2015	State of Punjab Vs. Sarsar Singh	Sarsar Singh	Jaswant Singh	Male	Village Nathal PS Sadar Faridkot	324	City Ferozepur	03.12.2014	24.04.2018
1142	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 115 of 2017	HDFC Bank Vs. Kamaljit Singh	Kamaljit Singh	Balwinder Singh	Male	Village Lokhe Khurd Tehsil Zira	Complaint	----	----	10.04.2018

1143	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 987 of 2015	FCCB Vs. Fauja Singh	Fauja Singh	Tota Singh	Male	Village Bhane Wala PO Hussaini, Ferozepur	Complaint	----	----	16.04.2018
1144	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 40 of 2017	Prem Kumar Vs. Manpreet	Manpreet Singh	Yashpal Dhawan	Male	House No.11/12 Chungi Khana Road, Opposite Kaka Jeweller, Ferozepur	Complaint	----	----	23.04.2018
1145	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	NACT 825 of 2016	Jaswinder Singh Vs. Mohinder Singh	Mohinder Singh	----	Male	Matter Uttar, Guruharsahai	Complaint	Sadar Ferozepur	----	05.04.2018
1146	Ms.Shampy Chaudhary, Judicial Magistrate 1st Class, Ferozepur	COMI 1475 of 2013	Jaswant Singh Vs. Amar Singh	Balwinder Singh	----	Male	Village Arif Ke, Ferozepur	Complaint	Sadar Ferozepur	----	16.04.2018
1147	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 100 of 2016	PADB Vs. Balwant Singh	Balwant Singh	Tega Singh	Male	Village Bagge Wala, Ferozepur	Complaint	City Ferozepur	----	10.04.2018
1148	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 1114 of 2015	Vijay Kumar Vs. Satlanjit Singh	Satlanjit Singh	Rachhpal Singh	Male	H.No.110, Village Rukne Wala, Kamala Middhu, Ferozepur	Complaint	Sadar Ferozepur	----	12.04.2018
1149	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 305 of 2014	Rajesh Kumar Vs. Amarjit Singh	Amarjit Singh	Gurbachan Singh	Male	66 of GD SIS Nagar Pakhowal Road, Ludhiana	Complaint	City Ferozepur	----	23.04.2018
1150	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 272 of 2017	Hazur Singh Vs. Binder Singh	Binder Singh	Pippal Singh	Male	Gali No.2, Near Baba Ram Lal Gurudwara Malwal Road, Ferozepur City	Complaint	----	----	05.04.2018
1151	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 533 of 2017	Kanta Chopra Vs. Ashwani	Ashwani	Ramesh Kumar	Male	Near House of Hazara Singh Lambrdar Malwal Road Basti Nizamdin Wali, Ferozepur City	Complaint	----	----	13.04.2018
1152	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 322 of 2017	Manjit Kaur Vs. Ashwani	Ashwani	Ramesh Kumar	Male	Near House of Hazara Singh Lambrdar Malwal Road Basti Nizamdin Wali, Ferozepur City	Complaint	----	----	07.04.2018
1153	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 771 of 2017	Hazur Singh Vs. Narinder Singh	Narinder Singh	Manohar Lal	Male	Q.No.CII-A, 184 Police Lines Ferozepur Cantt	Complaint	----	----	07.04.2018
1154	Sh.Deepal Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 978 of 2016	Baldev Raj Vs. Jasbir Singh	Jasbir Singh	Pritam Singh	Male	House No.38 Street No.11, Ferozepur	Complaint	----	----	07.04.2018
1155	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 72 of 2017	PADB Vs. Ramesh Kumar	Ramesh Kumar	Ram Chand	Male	St.No.3, Shanti Nagar Ferozepur City	Complaint	City Ferozepur	21.02.2017	03.04.2018
1156	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 762 of 2017	HDFC Bank Vs. Ranjodh Singh	Ranjodh Singh	Pargat Singh	Male	Village Dhandiyan Kalan Zira	Complaint	City Ferozepur	16.09.2017	04.04.2018

1157	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 389 of 2017	Rajinder Mohan Vs. Jaswinder Singh	Jaswinder Singh	Bhajjan Singh	Male	Prem Nagar Lakkar Kanda Kot Kapura, Faridkot	Complaint	City Ferozepur	06.06.2017	06.04.2018
1158	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 634 of 2017	HDFC Bank Vs. Gurbachan Singh	Gurbachan Singh	Makhan Singh	Male	Village Dulla Singh Wala, Ferozepur	Complaint	City Ferozepur	23.08.2017	07.04.2018
1159	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 315 of 2017	Kamaljeet Singh Vs. Sarabjit Singh	Sarabjit Singh	Darshan Singh	Male	Basti Khajur Singh Wali Near Dera Radha Swami Ferozepur	Complaint	City Ferozepur	11.05.2017	07.04.2018
1160	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	COMI 211 of 2016	Sarabjit Kaur Vs. Harwinder Singh	Harwinder Singh	Tarsem Singh	Male	Village Augarh Mubarkpura Kot Isse Khan, Moga	Complaint	Ghall Khurd	29.07.2016	11.04.2018
1161	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 191 of 2015	State of Punjab Vs. Sarabjit Singh	Sarabjit Singh	Bohar Singh	Male	Village Behak Pachadiya PS Sadar Zira	Complaint	Ghall Khurd	04.04.2015	10.04.2018
1162	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 905 of 2015	OBC Vs. Resham Singh	Resham Singh	Mukhtiar Singh	Male	Village Alle Wala PO Sudh Singh Wala, Ferozepur	Complaint	City Ferozepur	07.05.2015	17.04.2018
1163	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 335 of 2015	OBC Vs. Gurbakhsh Singh	Gubaksh Singh	Tara Singh	Male	Village Bandala, Ferozepur	Complaint	----	----	12.04.2018
1164	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 335 of 2015	OBC Vs. Kharait Singh	Kharait Singh	Babu Singh	Male	Village Bhamba Hazi PO Khai, Ferozepur	Complaint	----	----	27.04.2018
1165	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 359 of 2015	OBC Vs. Hadayat Ram	Hadayat Ram	Babu Ram	Male	Village Bhamba Hazi PO Khai, Ferozepur	Complaint	----	----	27.04.2018
1166	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	Nact 906 OF 2015	Jasbir Singh Vs. Kamlesh	Kamlesh	Sharif	Male	Kumar Wali Gali, Basti Bhattian Wali, Ferozepur	Complaint	----	----	11.04.2018
1167	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 970 of 2015	Baldev Raj Vs. Babir Singh	Balbir Singh @ Billa	Gurdial Singh	Male	Adjoining the Quarter No.290-B, Railway Quarter Opposite Old DRM Office, Railway Road, Ferozepur	Complaint	----	----	02.04.2018
1168	Sh.Abhinav Kiran Sekhon, Judicial Magistrate 1st Class, Ferozepur	NACT 279 of 2016	FCCB Vs. Gulwinder Singh	Gulwinder Singh	Gurdial Singh	Male	House No.111, Bazar No.2, Ferozepur Cantt	Complaint	----	----	10.04.2018
1169	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 51 of 2016	Ashok Kumar Vs. Rajwinder Singh	Rajwinder Singh	Gurpartap Singh	Male	Suner Road, Zira	Complaint	----	----	30.04.2018
1170	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 10 of 2017	Punjab Bricks Vs. Surjit Singh	Surjit Singh	Jugraj Singh	Male	Village Mahianwala Kalan, Zira	Complaint	----	----	27.04.2018
1171	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 63 of 2016	Jagroop Singh Vs. Gagandeep Singh	Gagandeep Singh	Gurdeep Singh	Male	Now at printing Press Khana District Ludhiana and House No.78 Mohalla Tehsil Khanna	Complaint	----	----	27.04.2018
1172	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 180 of 2016	PADB Vs. Amandeep Kaur	Amandeep Kaur	Kirandeep Singh	Female	Basti Machhian, Zira	Complaint	----	----	25.04.2018

1173	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 38 of 2017	Kuldeep Singh Vs. Sukhwant Singh	Sukhwant Singh	Resham Singh	Male	Village Aatuwala, Gurugarsahai	Complaint	Guruharsahai	----	18.04.2018
1174	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 203 of 2015	Pankaj Mandora Vs. Kuldeep Singh	Kuldeep Singh	Nachhater Singh	Male	Village Deep Singh Wala, Guruharsahai	Complaint	Guruharsahai	----	21.04.2018
1175	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 220 of 2016	Satish Kumar Vs. Gurnam Singh	Gurnam Singh	Balvir Singh	Male	Village Rao Ke Uttar, Guruharsahai	Complaint	Guruharsahai	----	19.04.2018
1176	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 20 of 2016	Amandeep Singh Vs. Mandeep Kaur	Mandeep Kaur	Bhupinder Singh	Male	H.No.3214 Sec-69, OPP Army Law College, SAS Nagar, Mohali	Complaint	City Jalalabad	----	02.04.2018
1177	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 210 of 2014	PADB Vs. Pala Singh	Pal Singh	Falak Singh	Male	Village Parbhat Singh Wala, Jalalabad	Complaint	City Jalalabad	----	10.04.2018
1178	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 65 of 2016	Kartaro Bai Vs. Harmeet Singh	Harmeet Singh	Makhan Singh	Male	Village Hzaara Ram Singh Wala, PO Lamochar Kalan Uttarm Jalalabad	Complaint	City Jalalabad	----	12.04.2018
1179	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 423 of 2016	FCCB Vs. Dess Singh	Dess Singh	Panja Singh	Male	Village Dhab Khushal Joyia, Jalalabad	Complaint	City Jalalabad	----	21.04.2018
1180	Sh.Sandeep Singh Jossan, Additionl District & Sessions Judge, Fazilka	NDPS 82 of 2016	State of Punjab Vs. Satnam Singh	Satnam Singh	Beera Singh	Male	Village Deo, Tarn Taran	16	Khuian Sarwar	08.02.2012	06.04.2018
1181	Sh.Sandeep Singh Jossan, Additionl District & Sessions Judge, Fazilka	NDPS 260 of 2017	State of Punjab Vs. Pinku	Pinku Singh	Balwinder Singh	Male	Village Lande Ke City Moga	100	City-II Abohar	29.09.2017	26.04.2018
1182	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 412 of 2017	Mohit Gagneja Vs. Sandip Kumar	Sandip Kumar	Subash Chander	Male	Kailash Nagar Near Residence Of Om Bakery Fazilka	Complaint	City Fazilka	----	17.04.2018
1183	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 643 of 2017	Paramjit Singh Vs. Joginder Singh	Joginder Singh	Wanzar Singh	Male	Sultanpura Amarpura Road, Main Road, Near Railway Crossing, Fazilka	Complaint	City Fazilka	----	18.04.2018
1184	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 4 of 2016	State of Punjab Vs. Darshan Singh & Ors.	Darshan Singh	Amar Singh	Male	Village Alamshah PS Sadar Fazilka	103	Sadar Fazilka	08.06.2015	19.04.2018
1185	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 68 of 2017	M/s Mazel Finance Co. Fazilka Vs. Balkar Singh	Balkar Singh	Lal Singh	Male	H.No.36, Village Mumbe Ki, Fazilka	Complaint	City Fazilka	----	19.04.2018
1186	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	COMI 208 of 2018	Gaurav Sachdeva Vs. Satpal Singh	Satpal Singh	Kashmir Singh	Male	Village Mandi Ladhuka, Fazilka	Complaint	City Fazilka	----	27.04.2018
1187	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 555 of 2016	Sachin Khurana Vs. Balbir Singh	Balbir Singh	Mohinder Singh	Male	Border Road, Near Suresh Wala Road, Near BSF Camp, Dairy Farm, Fazilka	Complaint	City Fazilka	----	27.04.2018

1188	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 136 of 2016	Jaswinder Singh Vs. Jyoti Rani	Jyoti Rani	Banwari Lal	Female	Near Govt. School, Village Karni Khera, Fazilka	Complaint	City Fazilka	----	27.04.2018
1189	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	CHI 29 of 2017	State of Punjab Vs. Bhinder Singh	Bhinder Singh	Baldev Singh	Male	Village Islam Wala, Fazilka	64	Arniwala	03.09.2016	04.04.2018
1190	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 196 of 2016	Ramesh Rani Vs. Malkit Singh	Malkit Singh	Ram Singh	Male	Village Bandiwal, Fazilka	Complaint	Arniwala	----	05.04.2018
1191	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 376 of 2016	Makeet Singh Vs. Kulwant Singh	Kulwant Singh	Sunder Singh	Male	Village Chak Vairo Ke, Jalalabad	Complaint	Arniwala	----	10.04.2018
1192	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 155 of 2016	Harkrishan Lal Vs. Raj Kumar	Raj Kumar Sachdeva	Chanan Ram	Male	Golu Ka, Guruharsahai	Complaint	Arniwala	----	11.04.2018
1193	Sh.Neeraj Goyal, Judicial Magistrate 1st Class, Fazilka	NACT 343 of 2016	Satnam Singh Vs. Malkiat Singh	Malkiat Singh	Ram Singh	Male	Village Bandiwal, Fazilka	Complaint	Arniwala	----	19.04.2018
1194	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 870 of 2015	MS INTERNATIONAL BIOTECH PESTICIDES AND FERTILIZER Versus MS KISAN SEWA KENDRA	Sandep Kumar	----	Male	Firozabad	Complaint	Abohar	----	10.04.2018
1195	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	CHA 31 of 2016	Satet of Punjab Vs. Murli	Murli	Raj Kumar	Male	Sriganganagar	18	Abohar	01.04.2018	04.04.2018
1196	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 260 of 2016	Sunil Kumar Vs. Bhoral Choudhary	Bhoral Chaudhary	Sone Lal	Male	St.No.20, Baddi Pouri, Nai Abadi, Abohar	Complaint	----	----	25.04.2018
1197	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 232 of 2016	M/s Aneja Timber Store Vs. Yogesh Bhandari	Yogesh Bhandari	Rajesh Bhandari	Male	Bhandari Garments, Yash Chaudhary Market Dhuri	Complaint	----	----	26.04.2018
1198	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 298 of 2016	Sri Ram Finance Comp. Ltd. Vs. Bohar Singh	Bohar Singh	Guljar Singh	Male	Village Jodhpur, Abohar	Complaint	----	----	26.04.2018
1199	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 297 of 2016	Sri Ram Finance Comp. Ltd. Vs. Bohar Singh	Bohar Singh	Guljar Singh	Male	Village Jodhpur, Abohar	Complaint	----	----	26.04.2018
1200	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 675 of 2017	Paramjit Singh Vs. Satpal Sharma	Satpal Sharma	Supter Singh	Male	Villahe Khurda, Tehsil Ausnand, Karnal	Complaint	----	----	17.04.2018

1201	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 529 of 2016	M/s Punjab Kheti Centre Vs. Prem Kumar	Prem Kumar	Koju Ram	Male	VPO Pattre Wala, Fazilka	Complaint	----	----	13.04.2018
1202	Sh.Rahul Kumar, Judicial Magistrate 1st Class, Abohar	NACT 674 of 2017	Paramjit Singh Vs. Rajpal Singh	Rajpal Singh	Guman Singh	Male	Gali No.8, SSB Road, 13-E Chhoto Gali Sri Ganganagar Rajsthan	Complaint	----	----	17.04.2018
1203	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	NDPS 40 of 2016	State of Punjab Vs. Vijay Masih	Vijay Masih	Kala Masih	Male	Ward No.15 Basti Machhian Zira	115	Zira	02.06.2015	23.05.2018
1204	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	NACT 123 of 2015	PADB Vs. Meja Singh	Meja Singh	----	Male	Village Palla Megha Tehsil and District Ferozepur	Complaint	----	----	22.05.2018
1205	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 178 of 2017	Pippal Singh Vs. Satwinder Singh	Satwinder Singh	Gurjit Singh	Male	Village Mumra Tehsil and District Faridkot	Complaint	City Ferozepur	----	25.05.2018
1206	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 1144 of 2015	Mahindra and Mahindra Vs. Bahadur Singh	Bahadur Singh	Jaswant Singh	Male	Village Chak Jameet Singh Wala Near Mishri Wala Sadiq Road, Tehsil and District Faridkot	Complaint	City Ferozepur	----	28.05.2018
1207	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHI 519 of 2015	State of Punjab Vs. Mukhtiar Singh	Mukhtiar Singh	Gurmej Singh	Male	Village Khalchiya Qadium Sadar Ferozepur	70	Sadar Ferozepur	2008	05.05.2018
1208	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 404 of 2016	Sukhjot Singh Vs. Tarsem	Tarsem Singh	Mukhtiar Singh	Male	Village Fateh Wala PO Mallanwala Tehsil Zira	Complaint	----	----	30.05.2018
1209	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 1066 of 2016	Sewak Singh Vs. Sukhchain	Sukhchain Singh	Ajit Singh	Male	Village Yare Wala, Ferozepur	Complaint	----	----	04.05.2010 8
1210	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 116 of 2017	HDFC Bank Vs. Pargat Singh	Pargat Singh	Kashmir Singh	Male	Village Betu Qadim Tehsil and District Ferozepur	Complaint	----	----	19.05.2018
1211	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 232 of 2017	Gurcharan Singh Vs. Mehal Singh	Mehal Singh	Mohinder Singh	Male	Sant Nagar Church Wali Gali House of Deputy Superintendent of Jail, Ferozepur City	Complaint	----	----	15.05.2018
1212	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 258 of 2014	Rakesh Kumar Dhawan Vs. Dr. Amarjit Singh	Dr.Amarjit Singh	Gurbachan Singh	Male	66 GF SIS Nagar Pakhowal Road, Ludhiana	Complaint	City Ferozepur	21.05.2014	10.05.2018
1213	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 661 of 2016	Krishan Kumar Vs. Sucha Singh	Sucha Singh	Shamsher Singh	Male	Village Gatti Msttst @ Mangu Wala, Khuge District Ferozepur	Complaint	Mamdot	11.08.2016	16.05.2018

1214	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	COMA 60 of 2014	RFO Vs. Kala	Kala	Balvir	Male	Villahe Khagi Langeana	Complaint	Sadar Ferozepur	05.12.2013	18.05.2018
1215	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 626 of 2015	M/s Shri Ram Transport Finance Vs. Rupinder Singh	Rupinder Singh	Jagbir Singh	Male	Gali No.4 Guru Ram Dass Nagar, Outside Zira Gate, Ferozepur	Complaint	City Ferozepur	----	24.05.2018
1216	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 724 of 2016	David Vs. Guddi	Guddi	Mohan Lal	Female	Canal Colony Backside Gurudwara Sahib, Village Peera Wala, Ferozepur	Complaint	City Ferozepur	----	10.05.2018
1217	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	CHI 127 of 2017	State of Punjab Vs. Bittu Singh	Harjit Singh	Chand Singh	Male	Village Mudki, PS Ghall Khurd	50	Ghall Khurd	03.05.2016	16.05.2018
1218	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 581 of 2015	Gurpreet Singh Vs. Amardeep Singh	Amardeep Singh	Pritpal Singh	Male	House No.62, Veer Nagar, Gali No.2, Ichhe Wala, Ferozepur City	Complaint	City Ferozepur	----	16.05.2018
1219	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 928 of 2016	Surinder Vs. Ravinder Singh	Ravinder Singh	Ram Lal	Male	Ward No.2, Talwandi Bhai, Ferozepur	Complaint	City Ferozepur	----	19.05.2018
1220	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 848 of 2016	IOB Vs. Arjun Singh	Arjun Singh	Santokh Singh	Male	Village Satie Wala, Ferozepur	Complaint	----	----	21.05.2018
1221	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 905 of 2016	Inderjit Vs. Chhinda	Chhinad	Nazir	Male	Basti Jiwan Singh Wali, Malwal, Ferozepur	Complaint	----	----	30.05.2018
1222	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 31 of 2017	UBI Vs. Bohar Singh	Bohar Singh	Naranjan Singh	Male	Village Chak Bhang Wala, Ferozepur	Complaint	----	----	05.05.2018
1223	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 241 of 2017	Satnam Singh Vs. Angrej Singh	Angrej Singh	Sadhu Singh	Male	Village Hakumat Singh Wala PO Ghall Khurd, Ferozepur	Complaint	----	----	07.05.2018
1224	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	CHA 61 of 2016	State of Punjab Vs. Subash	Subash	Gulab Kumar	Male	Old Sabji Mandi, Ferozepur	298	City Ferozepur	2014	17.05.2018
	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 996 of 2015	Jarnail Singh Vs. Arjan Singh	Arjan Singh	Chander Bhan	Male	Burt Road Block No.67 Near Railway Police Station, Ferozpur City	Complaint	Cantt. Ferozepur	----	04.05.2018
1226	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 867 of 2017	PADB Vs. Satinder Singh	Satinder Singh	Jambar Singh	Male	Villahe Bandala Ferozepur	Complaint	City Ferozepur	----	04.05.2018
1227	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 568 of 2017	Jaspal Sinbh Vs. Pardeep Kumar	Pardeep Kumar	Balwant Rai	Male	H.No.51 Gali No.2, New Adarash Nagar, Ferozepur City	Complaint	City Ferozepur	----	04.05.2018
1228	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 377 of 2017	Munish Kumar Vs. Gurinderbeer Singh	Gurinderbeer Singh	Gurmej Singh	Male	Village Sadhu Shah Wala, Ferozepur	Complaint	City Ferozepur	----	04.05.2018

1229	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 141 of 2016	Jot Finance Vs. Mangal Singh	Mangal Singh	Wazir Chand	Male	Saafi Sewak In Zila Parishad Ferozepur City	Complaint	City Ferozepur	----	04.05.2018
1230	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1039 of 2017	Kirpal Singh Vs. Rakeh Kumar	Rakesh Kumar	Krishan Lal	Male	Working at Peon in District Education Office Primary Mini Sec Ferozepur Cantt	Complaint	City Ferozepur	----	09.05.2018
1231	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 607 of 2017	Gulshan Rai Monga Vs. Sabastian Rai	Sabastian Rai	Thomas Rai	Male	Lal Kurti Ferozepur Cantt	Complaint	City Ferozepur	----	04.05.2018
1232	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 489 of 2017	Sukhdev Singh Vs. Satnam Singh	Satnam Singh	Tehal Singh	Male	Village Hazara Singh Wala, PO Hussaini Wala, Ferozepur	Complaint	Sadar Ferozepur	----	14.05.2018
1233	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 981 of 2015	Vijay Kumar Vs. Dharampal Sethi	Dharampal Sethi	Des Raj	Male	Cloth Merchant Main Bazar Mallanwala Khas, Zira	Complaint	Ghall Khurd	----	09.05.2018
1234	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 563 of 2015	PADB Vs. Lakhwinder Singh	Lakhwinder Singh	Jarnail Singh	Male	Villahe Sulhani, Ferozepur	Complaint	City Ferozepur	----	07.05.2018
1235	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1141 of 2017	Jatinder Kumar Vs. Lovepreet Singh	Lovepreet Singh	Mella Singh	Male	Village Toot Ferozepur	Complaint	City Ferozepur	----	28.05.2018
1236	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 635 of 2017	HDFC Bank Vs. Buta Singh	Buta Singh	Sulakhan Singh	Male	Village Tara Singh Wala, Guruharsahai	Complaint	City Ferozepur	----	30.05.2018
1237	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 18 of 2015	PADB Vs. Om Parkash	Om Parkash	Kailash Parshad	Male	Block No.415-C, Double Story Basti Tankan Wali, Ferizepur	Complaint	City Ferozepur	----	30.05.2018
1238	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1096 of 2015	OBC Vs. Surjit Singh	Surjit Singh	Gurcharan Singh	Male	Block No.415-C, Double Story Basti Tankan Wali, Ferizepur	Complaint	Cantt. Ferozepur	----	30.05.2018
1239	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHA 30 of 2017	State of Punjab Vs. Rajbir Singh	Rajvir Singh	Daryodhan Singh	Male	Awaragard Delhi Village Devgarh Basti Kariya Jharkhand	1	RPF Ferozepur	08.02.2017	30.05.2018
1240	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 91 of 2015	Manjit Singh Vs. Master Lakhvir Singh	Master Lakhvir Singh	Valait Ram	Male	Posted in Government Senior Secondary Boys School, Ferozepur	Complaint	----	----	07.05.2018
1241	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 34 of 2016	Sukhjinder Singh Vs. Nirmal Singh	Nirmal Singh	Manohar Singh	Male	Village Jassian Near Karol Bag Gali No.2, Ludhiana	Complaint	----	----	09.05.2018
1242	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	CHA 44 of 2015	State of Punjab Vs. Gurcharan Singh	Gurcharan Singh	Surjit Singh	Male	Village Longodeva PS Sadar Zira	Complaint	----	----	21.05.2018
1243	Dr.Sushil Bodh, Judicial Magistrate 1st Class, Zira	CHI 18 of 2017	State of Punjab Vs. Gora	Gora	Simma	Male	Ward No.4, Jall Chowk, Makhu	3	Makhu	02.01.2015	07.05.2018
1244	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 48 of 2017	Varinder Kumar Vs. Raj Kumar	Raj Kumar	Shiv Ji Ram	Male	Ward No.9, Mandir Wali Gali Mansa	Complaint	Zira	----	07.05.2018

1245	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 46 of 2016	Amrik Singh Vs. M/s Shakti Bhog Foods	M/s Shakti Bhog Foods	Kewal Krishan	Male	Pearls Business Park Netaji Subhash 11 and 12 Floor New Delhi	Complaint	Zira	----	15.05.2018
1246	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 102 of 2017	State of Punjab Vs. Gurlab Singh @ Harpal	Jugraj	Buta	Male	Chabha PS Sadar Zira	7	Mallanwala	28.01.2017	09.05.2018
1247	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 163 of 2016	State of Punjab Vs. Malkit Singh	Makit Singh	Bladev	Male	Bulle Rai Uttar, PS Guruharsahai	137	Zira	03.11.2016	21.05.2018
1248	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 40 of 2017	Jora Singh Vs. Mandeep Kumar	Mandeep Kumar	Rumal Singh @ Rumala	Male	Village Haider Wala PO Hundal Wala, Thana, District Fatehabad	Complaint	----	----	23.05.2018
1249	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 130 of 2016	PADB Vs. Paramjit Singh	Paramjit Singh	Balvir Singh	Male	Village Ahemad Dhandi, Tehsil Guruharsahai	Complaint	----	----	15.05.2018
1250	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 161 of 2016	Parvinder Kaur Vs. Swaran Singh	Swaran Singh	Sunder Singh	Male	Village Sudh Singh Wala, PS Mallanwala, Ferozepur	Complaint	----	----	07.05.2018
1251	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 23 of 2017	M/s Guru Tractor Vs. Randeep Singh	Randeep Singh	Surat Singh	Male	Village Shatir Wala, District Fazilka	Complaint	----	----	09.05.2018
1252	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 152 of 2016	PADB Vs. Amarjeet Singh	Amarjeet Singh	Kashmir Singh	Male	Village Chak Shikargarh	Complaint	----	----	19.05.2018
1253	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 42 of 2015	FCCB Vs. Virsa Singh	Virsa Singh	Amar Singh	Male	Village Sharian Wala Saidan PO Jhoke Tehal Singh, Tehsil Guruharsahai	Complaint	----	----	07.05.2018
1254	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 98 of 2017	Rajesh Kumar Vs. Om Singh	Om Singh	Bagicha Singh	Male	Village Sukhere Bodla, Tehsil Jalalabad	Complaint	City Jalalabad	----	11.05.2018
1255	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 109 of 2016	Gagandeep Chawla Vs. Gurbachan Singh	Gurbachan Singh	Kashmir Singh	Male	Village Sadar Wala, Tehsil Jalalabad	Complaint	City Jalalabad	----	25.05.2018
1256	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 156 of 2016	Gagandeep Chawla Vs. Gurbachan Singh	Gurbachan Singh	Kashmir Singh	Male	Village Sadar Wala, Tehsil Jalalabad	Complaint	City Jalalabad	----	25.05.2018
1257	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 49 of 2016	Amit Kumar Vs. Jony	Jony	Madan Lal	Male	Near Jindu Pardhan Mla, Jalalabad	Complaint	City Jalalabad	----	25.05.2018
1258	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 80 of 2017	Bobby Arora Vs. Dalip Singh	Dalip Singh	Surjan Singh	Male	Village Peer Ke, Jalalabad	Complaint	City Jalalabad	----	25.05.2018
1259	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 164 of 2016	Rohit Chhabra Vs. Harpreet Kaur	Harpreet Kaur	Harjeet Singh	Female	C/o Gagan Bus Wala, Near Hero Agency, Sadiq	Complaint	City Jalalabad	----	29.05.2018

1260	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 422 of 2016	Bobby Arora Vs. Navdeep Kumar	Navdeep Kumar	Parmod Kumar	Male	Opposite Arogya Hospital, Chhabra Street, Jalalabad	Complaint	City Jalalabad	----	29.05.2018
1261	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 404 of 2016	Parampreet Singh Vs. Balwant Singh	Balwant Singh	Bhagwan Singh	Male	Lamochar Khurd, Jalalabad	Complaint	City Jalalabad	----	29.05.2018
1262	Sh.Sandeep Singh Jossan, Additionl District & Sessions Judge, Fazilka	NDPS 15 of 2018	State of Punjab Vs. Bharat Singh	Bharat Singh	Hanuman Singh	Male	Nos Chowk Mohindra College, House No.7, Shaeed Colony, City Patiala	71	Khuian Sarwar	06.09.2017	30.05.2018
1263	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 262 of 2016	Raj Kumar Vs. Raj Brinder Singh	Raj Brinder Singh	Sulakan Singh	Male	Killian Wala Road, Near Gass Gadown Dhani Amaratsaria Abohar	Complaint	City Fazilka	----	02.05.2018
1264	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 11 of 2017	State of Punjab Vs. Aman Singh & Ors.	Aman Singh @ Amna	Jeet Singh	Male	Sarwan Bodla, PS Kabarwala, Sri Mukatsar Sahib	29	City Fazilka	2016	07.05.2018
1265	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 97 of 2017	State of Punjab Vs. Satnam Singh @ Kala	Satnam Singh @ Kala	Raj Singh	Male	Shamshabad Maujam	75	City Fazilka	2013	21.05.2018
1266	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 87 of 2017	FCB Vs. Rakesh Kumar	Rakesh Kumar	Arjan Singh	Male	Badal Colony, Near Water Pump, Fazilka	Complaint	City Fazilka	----	30.05.2018
1267	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 278 of 2016	Sukhchain Vs. Manga	Manga	----	Male	Village Nawa Hastan Kalan, Tehsil and District Fazilka	Complaint	----	----	17.05.2018
1268	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 131 of 2017	Mathra Devi Vs. Satpal	Satpal Watts	----	Male	Radha Swami Colony Near Jalandhra Studio Army Road, Fazilka	Complaint	----	----	25.05.2018
1269	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 109 of 2015	Navdeep Kumar Vs. Gurmeet Singh	Gurmeet Singh	----	Male	Village Jhok Dopulana PO Kirrian Wali	Complaint	----	----	25.05.2018
1270	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 492 of 2016	FCCB Vs. Gajjan Singh	Gajjan Singh	Wanzar Singh	Male	Village Arniwala, Fazilka	Complaint	Arniwala	----	10.05.2018
1271	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 43 of 2017	Surinder Kumar Vs. Narinder Singh	Narinder Singh	Amar Singh	Male	Near Mann, Tent House, V.Mahuana Bodlam Fazilka	Complaint	Arniwala	----	10.05.2018
1272	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 456 of 2017	Gurjeet Singh Vs. Pala Singh	Pala Singh	Mahant Singh	Male	Village Ghattianwali Bodla, Fazilka	Complaint	Arniwala	----	14.05.2018
1273	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 493 of 2016	FCCB Vs. Gurmeet Singh	Gurmeet Singh	Laxman Singh	Male	Village Chak Kheowali, Fazilka	Complaint	Arniwala	----	18.05.2018
1274	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 344 of 2016	Raj Kumar Vs. Jaswinder Singh	Jaswinder Singh	Harchanran Singh	Male	Madhav Nagri, Near Sudama Cotton Factory, Fazilka	Complaint	Arniwala	----	24.05.2018

1275	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 133 of 2017	Shri Ram Transport Vs. Jangir Singh	Jangir Singh	Bahadar Singh	Male	H.No.392 Nukeria, Fazilka	Complaint	City-I Abohar	----	05.05.2018
1276	Sh.Amrish Kumar, Sub Divisional Judicial Magistrate, Abohar	NACT 297 of 2017	Rajan Tinna Vs. Jonny	Jonny Kumar	Bhagwan Dass	Male	DA Dhaba Abohar	Complaint	City-I Abohar	----	11.05.2018
1277	Ms.Vanita Kumari, Judicial Magistrate, Abohar	NACT 615 of 2016	Indusind Bank Vs. Mukhtiar Singh	Mukhtiar Singh	Mihda Singh	Male	Village Sarih Wala Tehsil Jalalabad	Complaint	City-I Abohar	----	28.05.2018
1278	Ms.Harinder Sidhu, Addl.District & Sessions Judge, Ferozepur	SC 136 of 2017	State of Punjab Vs. Lakhvir Singh	Lakhvir Singh	Lal Singh	Male	Village Karmuwala, PS Ghall Khurd	36	Ghall Khurd	01.04.2016	02.06.2018
1279	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 516 of 2015	Ashok Kumar Vs. Harminder Singh	Harwinder Singh	Gurbax Singh	Male	C/o District Education Officer, Mini Secretariate Ferozepur Cantt	Complaint	Cantt. Ferozepur	----	12.06.2018
1280	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 23 of 2017	Kamlesh Vs. Joginder Lal	Joginder Lal	Ram Ditta	Male	53/19, Gali Chungi Wali Bharat Nagar, Ferozepur Cantt.	Complaint	City Ferozepur	----	12.06.2018
1281	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 588 of 2017	Manjit Kumar Vs. Joginder Singh	Joginder Singh	Balkar Singh	Male	Village Kada Bora, PO Sodhi Nagar, Ferozepur	Complaint	----	----	05.06.2018
1282	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 800 of 2015	Indusind Bank Vs. Dilbag Singh	Dilbag Singh	Parmjit Singh	Male	Village Wara Variam Singh Wala	Complaint	----	----	12.06.2018
1283	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 315 of 2016	FCCB Vs. Naveen Kumar	Naveen Kumar	Hira Lal	Male	Senior Constable CO SSP Office Ferozepur	Complaint	----	----	15.06.2018
1284	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 537 of 2017	HDFC Vs. Sukhwinder Singh	Sukhwinder Singh	Bikkar Singh	Male	Village Kot Karor Kalan, Ferozepur	Complaint	----	----	05.06.2018
1285	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	CHI 158 of 2014	State of Punjab Vs. Jasbir Singh	Jasbir Singh	Jamat Singh	Male	Village Rukna Begu Ferozepur City	11	Cantt. Ferozepur	2014	08.06.2018
1286	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 163 of 2016	Raj Kumar Vs. Balkar Singh	Balkar Singh	Jarnail Singh	Male	Village Kurali, Jalandhar	Complaint	----	----	04.06.2018
1287	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 139 of 2016	PADB Vs. Jagsir Singh	Jagsir Singh	Harbans Singh	Male	W.No.12, Mohalla Mallian, Zira	Complaint	----	----	06.06.2018
1288	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 240 of 2015	State of Punjab Vs. Gani	Gani	Mohmad Husain	Male	Village Navin Kuran, Gurdaspur	81	Makhu	04.06.2015	13.06.2018
1289	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 477 of 2015	FCCB Vs. Harjinder Singh	Harjinder Singh	Ram Singh	Male	VPO Kandhwala Hazar Khan, Fazilka	Complaint	Arniwala	----	08.06.2018
1290	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 218 of 2017	Shagan Singh Vs. Inderjit Kumar	Inderjit Kumar	Jai Chand	Male	Village Saido Ke Uttar, Fazilka	Complaint	Arniwala	----	12.06.2018
1291	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 154 of 2016	Sahib Ram Vs. Mohan Lal	Mohan Lal	Manphol Singh	Male	Village Siwana, Near House of Ravinder Kumar Sarpanch, Fazilka	Complaint	Arniwala	----	13.06.2018

1292	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 355 of 2015	Paramjit Singh Vs. Anil Kumar Arora	Anil Kumar Arora	Bhagat Ram	Male	HE-158, Phase-1, Mohali	Complaint	Arniwala	----	13.06.2018
1293	Sh.Arun Gupta, Judicial Magistrate 1st Class, Ferozepur	NACT 342 of 2016	Shri Ram Vs. Kulwinder Singh	Kulwinder Singh	Didar Singh	Male	Village Ratta Kehra, Tehsil Malout, Sri Mukatsar Sahib	Complaint	Sadar Abohar	----	15.06.2018
1294	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	SC 116 of 2016	State of Punjab Vs. Amritpal Kaur	Amritpal Kaur	Amar Singh	Female	Gobind Nagar Dakhli, Khai PHEME Ke, Ferozepur	99	Sadar Ferozepur	02.05.2016	26.07.2018
1295	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 306 of 2014	SBI Vs. Sukhdev Singh	Sukhdev Singh	Jagir Singh	Male	Village Naurang ke Sayal, PO Canal Colony, Ferozepur City	Complaint	----	----	03.07.2018
1296	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 261 of 2015	Gian Chand Vs. Gurpreet Singh	Gurpreet Singh	Darshan Singh	Male	Near SK Public School Opposite Raj Petrol Pump Talwandi Bhai, Ferozepur	Complaint	----	----	13.07.2018
1297	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 693 of 2014	SBI Vs. Arun Bhandari	Arun Bhandari	Sohan Lal	Male	Bhandari Building Bharat Nagar Ferozepur City	Complaint	----	----	16.07.2018
1298	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 420 of 2015	Kotak Mahindra Bank Ltd. Vs. Mangat Ram	Mangat Ram	Bahali Ram	Male	House No.12, Village Betu Kadem, Ferozepur	Complaint	Sadar Ferozepur	----	26.07.2018
1299	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 345 of 2015	OBC Vs. Satnam Singh	Satnam Singh	Bakhshish Singh	Male	Village Saddu Shah Wala, Ferozepur	Complaint	----	----	18.07.2018
1300	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 345 of 2015	OBC Vs. Satnam Singh	Parvinder Singh	Satnam Singh	Male	Village Saddu Shah Wala, Ferozepur	Complaint	----	----	18.07.2018
1301	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 879 of 2015	Balkar Singh Vs. Gursewak Singh	Gursewak Singh	Baljit Singh	Male	Village Agol, Patiala	Complaint	----	----	20.07.2018
1302	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 901 of 2015	OBC Vs. Mandeep Singh	Mandeep Singh	Harjinder Singh	Male	Village Malwal Jadid	Complaint	----	----	13.07.2018
1303	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 781 of 2016	Kuldeep Singh Vs. Rakesh Kumar	Rakesh Kumar	Sant Ram	Male	Basti Nizamdin Wali, Ferozepur City	Complaint	----	----	03.07.2018
1304	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 357 of 2017	Karnail Singh Vs. Vinod Kumar	Vinod Kumar	Nihal Singh	Male	H.No.133 Bhatiya Wali Basti Bharat Nagar Ferozepur City	Complaint	----	----	11.07.2018
1305	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 542 of 2017	Paramjit Singh Vs. Nachhatar Singh	Nachhatar Singh	Shingara Singh	Male	Village Mohkam Khan Wala	Complaint	----	----	19.07.2018
1306	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 734 of 2017	Bakhshish Singh Vs. Parminder Singh	Parminder Singh	Avtar Singh	Male	Village Ghumihari Wala	Complaint	----	----	12.07.2018
1307	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 763 of 2017	HDFC Bank Vs. Bachiter Singh	Bachitar Singh	Bant Singh	Male	H.No.66, Village Chakian, Zira	Complaint	----	----	19.07.2018
1308	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 882 of 2017	Jaswinder Singh Vs. Raju	Raju	Om Parkash	Male	Gali No.3, Bharat Nagar Ferozepur City	Complaint	----	----	19.07.2018

1309	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1104 of 2017	HDFC Bank Vs. Sandeep Singh	Sandeep Singh	Chinder Singh	Male	Village Rukan Shah Wala	Complaint	----	----	19.07.2018
1310	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	COMA 37 of 2016	State of Punjab Vs. Daljit Singh	Daljit Singh	Daljit Singh	Male	Village Sodhi Wala, Zira	Complaint	----	----	02.07.2018
1311	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	COMA 37 of 2016	State of Punjab Vs. Daljit Singh	Tarsem Singh	Daljit Singh	Male	Village Sodhi Wala, Zira	Complaint	----	----	02.07.2018
1312	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 92 of 2016	PADB Vs. Daljit Singh	Daljit Singh	Balkar Singh	Male	Village Nizamdin Wala, Zira	Complaint	----	----	02.07.2018
1313	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 170 of 2016	PADB Vs. Kahan Singh	Kahan Singh	Thakur Singh	Male	Mallanwala, Zira	Complaint	----	----	07.07.2018
1314	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 65 of 2017	Ramgarhia Cattle Feed Vs. Vinod Kumar	Vinod Kumar	Roshan Lal	Male	Near Sandhu Milk Plant Village Nawan Pind PS Valtoha, Patti, Taran Taran	Complaint	----	----	06.07.2018
1315	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 68 of 2017	Harjinder Sharma Vs. Sonu Singh	Sonu Singh	Sadha Singh	Male	Village Ferozeshah, Ferozepur	Complaint	----	----	24.07.2018
1316	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	COMI 1996 of 2013	Balwinder Kaur Vs. Gurdeep Singh	Harjinder Singh	Hari Singh	Male	Village Joian Wala @ Haddawali, Zira	Complaint	----	----	21.07.2018
1317	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	COMI 2019 of 2013	Paul Singh Vs. Harnek Singh	Gurjit Singh	Mukhtiar Singh	Male	Village Vakilan Wala, PS Zira	Complaint	----	----	09.07.2018
1318	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	COMI 2019 of 2013	Paul Singh Vs. Harnek Singh	Gurpreet Singh	Mukhtiar Singh	Male	Village Vakilan Wala, PS Zira	Complaint	----	----	09.07.2018
1319	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	CHI 13 of 2016	State of Punjab Vs. Sukha Singh	Sukha Singh	Surjit Singh	Male	R/o Camp PS Makhu	177	Makhu	2015	16.07.2018
1320	Ms.Gurpreet Kaur, Sub Divisional Judicial Magistrate, Guruhsahai	CHI 21 of 2015	State of Punjab Vs. Paramjit Singh	Paramjit Singh	Sukhwinder Singh	Male	Awan Hall fanauti Khurd PS Katar Shahjhanpur, District UP	85	Lakho ke Behram	10.11.2013	02.07.2018
1321	Ms.Gurpreet Kaur, Sub Divisional Judicial Magistrate, Guruhsahai	COMI 153 of 2014	Jaswinder Singh Vs. Gulzar Singh	Gulzar Singh	Veer Singh	Male	Guruhsahai	Complaint	----	----	02.07.2018
1322	Ms.Gurpreet Kaur, Sub Divisional Judicial Magistrate, Guruhsahai	NACT 76 of 2015	Varun Kumar Vs. Joshi Traders	Joshi Trader through Prop Rahul Joshi	----	Male	H.No.10093, Are Wali Gali, Baddi Habbowali, Ludhiana	Complaint	----	----	27.07.2018
1323	Ms.Gurpreet Kaur, Sub Divisional Judicial Magistrate, Guruhsahai	NACT 26 of 2015	Rajan Vs. Baljit Singh	Baljit Singh	Swaran Singh	Male	Kotli Surat Guru Nanak Road, Batala	Complaint	----	----	19.07.218
1324	Ms.Gurpreet Kaur, Sub Divisional Judicial Magistrate, Guruhsahai	NACT 88 of 2015	Angrej Singh Vs. Harjit Singh	Harjit Singh	Mahinder Singh	Male	Village Mehmood Wala, Zira	Complaint	----	----	10.07.2018

1325	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 118 of 2017	Rakesh Kumar Vs. Tajinder Singh	Tajinder Singh	Sukhdev Singh	Male	Village Lakho Ke Behram	Complaint	Guruharsahai	----	20.07.2018
1326	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 46 of 2017	Sukhwant Singh Vs. Sukhwant Singh	Sukhwant Singh	Resham Singh	Male	Village Attu Wala, Guruharsahai	Complaint	Guruharsahai	----	07.07.2018
1327	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 5 of 2017	UBI Vs. Nishan Singh	Nishan Singh	Babbu Singh	Male	Village Ladhu Wala Uttar, Jalalabad	Complaint	City Jalalabad	----	12.07.2018
1328	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 3896 of 2016	Jaspal Singh Vs. Ramesh Kumar	Ramesh Kumar	Bagicha Singh	Male	Near Water Works, Sukhera Bodla, Jalalabad	Complaint	City Jalalabad	----	12.07.2018
1329	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 371 of 2016	Jagdish Kumar Vs. Barkat Ram	BarkatRam	Daulat Ram	Male	Chak Balocha @ Vairo Ke, Jalalabad	Complaint	City Jalalabad	----	12.07.2018
1330	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 329 of 2016	Balwinder Singh Vs. Harjeet Singh	Harjeet Singh	Kulwant Singh	Male	IHI Developer Ltd. Makhu Gate, Opposite VBLind Home, Ferozepur	Complaint	City Jalalabad	----	12.07.2018
1331	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 330 of 2016	Balwinder Singh Vs. Harjeet Singh	Harjeet Singh	Kulwant Singh	Male	IHI Developer Ltd. Makhu Gate, Opposite VBLind Home, Ferozepur	Complaint	City Jalalabad	----	12.07.2018
1332	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 481 of 2016	Rajesh Kumar Vs. Prem Singh	Prem Singh	Sucha Singh	Male	Chak Panje Ke, Guruharsahai, Sevdar Tehsil Complex, Guruharsahai	Complaint	City Jalalabad	----	05.07.2018
1333	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 490 of 2016	UBI Vs. Rakesh Kumar	Rakesh Kumar	Chanan Ram	Male	Village Sarai, Jalalabad	Complaint	City Jalalabad	----	20.07.2018
1334	Sh.Rajiv Kumar Garg, Judicial Magistrate 1st Class, Jalalabad	NACT 331 of 2017	Vishal Setia Vs. Gurjatinder Pal Singh	Gurjatinder Pal Singh	Darshan Singh	Male	Village Labania Wali, Tehsil Bari Wala	Complaint	----	----	06.07.2018
1335	Sh.Rajiv Kumar Garg, Judicial Magistrate 1st Class, Jalalabad	NACT 149 of 2016	FCCB Vs. Harmeet Singh	Harmeet Singh	Kartar Singh	Male	Village Houzkhas, PS Chimne Wala	Complaint	----	----	09.07.2018
1336	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 01 of 2016	Avnish Kumar Vs. Prem	Prem Singh	Mohinder Singh	Male	3C Badi PO Village Palli Teshil and District Fazilka	Complaint	City Fazilka	----	02.07.2018
1337	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 525 of 2017	Des Singh Vs. Harbans Singh	Harbans Singh	Harnam Singh	Male	Jhanggar Bhaini Dakhli, Village Hasta Kalan, Fazilka	Complaint	City Fazilka	----	06.07.2018
1338	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 36 of 2017	State of Punjab Vs. Manpreet Singh & Ors.	Manpreet Singh	Gurdev Singh	Male	Brahampur, PS Raikot, Ludhiana	61	City Fazilka	04.07.2016	23.07.2018
1339	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 80 of 2018	State of Punjab Vs. Manoj Kumar	Vishu Kumar	Ramesh Kumar	Male	Adarsh Nagar, Fazilka	76	City Fazilka	27.06.2017	25.07.2018

1340	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 121 of 2016	FCCB Vs. Amarjeet Sinh	Amarjeet Singh	Lachhman Singh	Male	Dhobi Ghat Gali No.1, Fazilka	Complaint	City Fazilka	----	18.07.2018
1341	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 477 of 2018	Atul Kumar Vs. Greesh Jhamb	Gareesh Jhamb	Ved Parkash	Male	Coperative Street Near Om Bakery, Fazilka	Complaint	City Fazilka	----	18.07.2018
1342	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 386 of 2017	M/s Jewellers Vs. Naresh	Naresh	Krishan Lal	Male	Opposite Ramesh Verma, MC Wali Gali, Gandhi Nagar, Fazilka	Complaint	City Fazilka	----	20.07.2018
1343	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 321 of 2015	FCCB Vs. Suresh Kumar	Suresh Kumar	Arjan Dass	Male	Badal Colony, Near Pump No.9, Fazilka	Complaint	City Fazilka	----	13.07.2018
1344	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 346 of 2015	Gurwinder Singh Vs. Jagdish Chander	Jagdish Chander	Roop Ram	Male	House No.16, Ward No.1, Railway Quarter, Fazilka	Complaint	City Fazilka	----	21.07.2018
1345	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 302 of 2015	FCCB Vs. Jasveer Singh	Jasveer Singh	Paramjeet Singh	Male	Village Roranwali @ Tar Wala, Fazilka	Complaint	Arniwala	----	04.07.2018
1346	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 479 of 2017	Karnail Singh Vs. Balwinder Singh	Balwinder Singh	Waryam Singh	Male	Near Power House, Tibba Arniwala Sheikh Subhan	Complaint	Arniwala	----	13.07.2018
1347	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 226 of 2017	Sourav Kamra Vs. Munshi Ram	Munshi Ram	Hazar Ram	Male	Madhav Nagri, Near Sarav Hitkari School, Fazilka	Complaint	City Fazilka	----	19.07.2018
1348	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 495 of 2016	FCCB Vs. Surinder Singh	Surinder Singh	Surjeet Singh	Male	Dhani Visakha Singh PO Arniwala, Fazilka	Complaint	Arniwala		21.07.2018
1349	Sh.Arun Gupta, Judicial Magistrate 1st Class, Abohar	NACT 1185 of 2016	Kanwaljeet Singh Vs. Parvesh Kumar	Parvesh Kumar	Murari Lal	Male	St.No.21, Nai Abadi Near Janta Model School Sain Dharamshala, Near Nisha General Store, Abohar	Complaint	Sadar Abohar	----	11.07.2018
1350	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 707 of 2016	Ramesh Kumar Vs. Pardeep Kumar	Pardeep Kumar	----	Male	House No.24974 T No.12 Hozziratan Bathinda	Complaint	City-I Abohar	----	09.07.2018
1351	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 753 of 2015	Raj Kumar Vs. Achintu Chhabra	Achintu Chhabra @ Chinty	----	Male	St.No.18, Nai Abadi Choti Pouri Behind Green Land Public School Abohar, Fazilka	Complaint	City-I Abohar	----	09.07.2018

1352	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1307 of 2016	Vijay Vs. Ved Parkash	Ved Parkash	----	Male	Prop of Zimdara Seed Store, Lal Chowk Gidderbaha District Shri Mukatsar Sahib and Ward No.4, Lachman Colony, Gidderbaha	Complaint	City-I Abohar	----	12.07.2018
1353	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 904 of 2015	International Biotech Vs. Raj Khad Bhandar	M/s Raj Khad Bhandar	----	Male	Panipat Road, Near Bus Stand Madlaunda 13211 Panipat and House No.204 Ward No.7, Village Untka 132105, District Panipat	Complaint	City-I Abohar	----	20.07.2018
1354	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 738 of 2016	Shri Ram Vs. Sohan Lal	Sohan Lal	----	Male	H.No.222 Village Bega Wali, Fazilka	Complaint	City-I Abohar	----	31.07.2018
1355	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 157 of 2014	Sunil Sharma Vs. Raj Kumar	Raj Kumar	Chotte Lal	Male	Q.No.20 Railway Colony Near Bal Nikaten School, Ferozepur	Complaint	City Ferozepur	----	07.08.2018
1356	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 312 of 2015	FCCB Vs. Baljinder Singh	Baljinder Singh	Gurmit Singh	Male	Village Bagge Ke Pippal, Ferozepur	Complaint	City Ferozepur	----	07.08.2010 8
1357	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 294 of 2016	The FZR Cant Bank Vs. Sukhwinder Singh	Sukhwinder Singh	Sulakhna Singh	Male	Village Peer Ahmad Khan, Ferozepur	Complaint	City Ferozepur	----	24.08.2018
1358	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 642 of 2016	Subham Elec Vs. Sukhchain Singh	Daljit Singh	Harnam Singh	Male	Village Yaare Shah Wala, Ferozepur City	Complaint	----	----	08.08.2018
1359	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 114 of 2015	SBI Vs. Rajnish Dhingra	Rajnish Dhingra	Sohan Lal	Male	H.No.105, Near Fitness Club, Dhawan Colony, Ferozepur City	Complaint	----	----	03.08.2018
1360	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 368 of 2016	Partap Singh Vs. Nirmal Singh	Nirmal Singh @ Thana	Tara Singh	Male	Street No.2, Gobind Nagri Ferozepur City	Complaint	----	----	27.08.2018
1361	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 491 of 2015	OBC Vs. Aatish Bhandari	Aatish Bhandari	Sohan Lal	Male	Bharat Nagar, Ferozepur City	Complaint	----	----	27.08.2018
1362	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 467 of 2017	Gurpreet Singh Vs. Manoj Kumar	Manoj Kumar	Lakhwinder Kumar	Male	VPO Bazidpur, Ferozepur	Complaint	----	----	17.08.2018
1363	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 302 of 2017	M/s JS Pharmecicactically Vs. M/s King Medicine	Sukhwinder Singh	Shingara Singh	Male	New Abadi Ward No.1 Road Dera Baba Nanak Batala, Gurdaspur	Complaint	----	----	31.08.2018
1364	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 276 of 2017	Balwinder Singh Vs. Gurpal Singh	Gurpal Singh	Hans Raj	Male	Sotewala PO Nanakpur Tehsil Kalka District Panhkula	Complaint	----	----	31.08.2018
1365	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 880 of 2017	SB Finance Company Vs. Shiv Kumar	Shiv Kumar	Citterdin	Male	484-D, Basti Tanka Wali, Ferozepur Cantt	Complaint	----	----	04.08.2018

1366	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 495 of 2017	Tarsem Singh Vs. Jatinder Pal Singh	Jatinder Pal	Kulbir Singh	Male	Village Mohkam Khan Wala	Complaint	----	----	20.08.2018
1367	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 767 of 2017	PADB Vs. Gurbinder Singh	Gurbinder	Balveer Singh	Male	Village Kamal Bodla, Ferozepur	Complaint	----	----	21.08.2018
1368	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 786 of 2018	PADB Vs. Sukhwinder Singh	Sukhwinder Singh	Ajaib Singh	Male	Village Chak Bhange Wala, Teh.Mamdot, Ferozepur	Complaint	----	----	21.08.2018
1369	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 833 of 2014	M/s Jossan Company Vs. M/s Food	Ajay Sachdeva	Bagha Mal	Male	Gali Ghumaira Wali, Ferozepur City	Complaint	----	----	28.08.2018
1370	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 833 of 2014	M/s Jossan Company Vs. M/s Food	Raj Kumar	Bagha Mal	Male	Gali Ghumaira Wali, Ferozepur City	Complaint	----	----	28.08.2018
1371	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 514 of 2016	Balbir Singh Vs. Pardeep Kumar	Pardeep Kumar	Balwant Rai	Male	H.No.52, Street No.52, New Adarsh Nagar Ferozepur	Complaint	----	----	28.08.2018
1372	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 324 of 2015	Rayat Arora Vs. Ram Kumar	Ram Singh	Mastan Singh	Male	Mullanpur Garibdass, Tehsil Kharar, District S.A.S. Nagar Mohali	Complaint	----	----	30.08.2018
1373	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 843 of 2017	Raj Singh Vs. Parminder	Parminder Singh	Avar Singh	Male	Basti Ghumaira, Village Mallanwala	Complaint	----	----	30.08.2018
1374	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 477 of 2015	Rama Kant Vs. Aman Jain	Aman Jain	Surinder Kaumar	Male	H.No.52, Ferozepur Cantt	Complaint	----	----	31.08.2018
1375	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 21 of 2017	Naresh Chopra Vs. Kavita Kakkar	Kavita Kakkar	Tajinder Kakkar	Female	D-7/7176 Vasant Kunj New Delhi	Complaint	----	----	02.08.2018
1376	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 39 of 2018	State of Punjab Vs. Amandeep Kumar	Amandeep Kumar	Bhagwan Dass	Male	Village Chak Punia Wala, Jalalabad	68	Mallanwala	22.09.2016	16.08.2018
1377	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 61 of 2016	Pardeep Singh Vs. Lakhwinder Singh	Lakhwinder Singh	Gurbachan Singh	Male	Village Akaliawala, Dharmkot, Moga	Complaint	----	----	27.08.2018
1378	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 46 of 2016	Amrik Singh Vs. M/s Shakti Bhog	Shakti Bhog Foods	----	----	Pearls Business Park Netaji Subhash 11 and 12 Floor New Delhi	Complaint	----	----	27.08.2018
1379	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 102 of 2015	Mandeep Singh Vs. Buta Dass	Buta Dass	Baldev Raj	Male	SCO No.9, First Floor City Center Near Jaggi Sweets Patiala	Complaint	----	----	16.08.2018
1380	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 103 of 2015	Mandeep Singh Vs. Buta Dass	Buta Dass	Baldev Raj	Male	SCO No.9, First Floor City Center Near Jaggi Sweets Patiala	Complaint	----	----	16.08.2018
1381	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 104 of 2015	Mandeep Singh Vs. Buta Dass	Buta Dass	Baldev Raj	Male	SCO No.9, First Floor City Center Near Jaggi Sweets Patiala	Complaint	----	----	16.08.2018

1382	Ms.Gurpreet Kaur, Sub Divisional Judicial Magistrate, Guruharsahai	CHA 22 of 2015	State of Punjab Vs. Sonu Kapahi	Sonu Kapahi	Kewal Krishan	Male	Adarsh Nagar, Guruharsahai	182	Guruharsahai	04.08.2014	17.08.2018
1383	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 11 of 2017	Inderjit Handa Vs. Lakhwinder Singh	Lakhwinder Singh	Harbans Singh	Male	Village Mauzam Road, MR Enclave, Fazilka	Complaint	Guruharsahai	----	06.08.2018
1384	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 29 of 2017	Kapoor Karyana Store Vs. Sukhwant Singh	Sukhwant Singh	Resham Singh	Male	Village Attu Wala, Guruharsahai	Complaint	Guruharsahai	----	06.08.2018
1385	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 194 of 2016	PADB Vs. Nishan Singh	Nishan Singh	Bakhshish Singh	Male	Village Marre Khan, Guruharsahai	Complaint	Guruharsahai	----	09.08.2018
1386	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 204 of 2017	PADB Vs. Manjeet Singh	Manjeet Singh	Joginder Singh	Male	Village Karma, Guruharsahai	Complaint	Guruharsahai	----	10.08.2018
1387	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 80 of 2017	State Bank of India Vs. Surjit Singh	Surjit Singh	Gulzar Singh	Male	Village Dona Mattar, Guruharsahai	Complaint	Guruharsahai	----	20.08.2018
1388	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 102 of 2017	PADB Vs. Karnail Singh	Karnail Singh	Guddar Singh	Male	Village Nau Behram Sher Singh Wala, Guruharsahai	Complaint	Guruharsahai	----	20.08.2018
1389	Sh.Vijay Kumar, Additional District & Sessions Judge, Fazilka	SC 27 of 2016	State of Punjab Vs. Tarlok Singh @ Tarloki	Tarlok Singh	Ashok Singh	Male	Village Noor Shah, Fazilka	23	Sadar Jalalabad	26.02.2016	08.08.2018
1390	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	NACT 352 of 2016	Mohan Lal Vs. Bhawna Kumari	Bhawna Kumari	----	Female	D-237, Bihari Marg, Bani Park, Jaipur	Complaint	Sadar Fazilka	----	07.08.2018
1391	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	NACT 486 of 2017	FCCB Vs. Gopal Singh	Gopal Singh	Guddar Singh	Male	Village Ghurka, Fazilka	Complaint	Sadar Fazilka	----	13.08.2018
1392	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	NACT 623 of 2017	FCCB Vs. Jaswinder Singh	Jaswinder Singh	Gurdas Singh	Male	Village Abhun Dhani, Fazilka	Complaint	Sadar Fazilka	----	13.08.2018
1393	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	CHI 127 of 2016	State of Punjab Vs. Jaswinder Singh	Rajinder Singh	Kaka Singh	Male	Village Saide Ke PS Nihal Singh Wala, Moga	18	Sadar Fazilka	23.01.2016	28.08.2018
1394	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	CHA 28 of 2017	State of Punjab Vs. Goma Singh	Goma Singh	Vanzar Singh	Male	Village Teja Ravela, PS Sadar Fazilka	11	Sadar Fazilka	06.01.2018	29.08.2018

1395	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 547 of 2016	Sonu Kumar Vs. Jagdish Chander	Jagdish Chander	Roop Ram	Male	Ganju Hasta Road, Nai Abadi, Fazilka	Complaint	----	----	03.08.2018
1396	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 362 of 2017	Deep Chand Verma Vs. Rahul Thakral	Rahul Thakral	Ramesh Thakral	Male	Dugra Colony Alamshah Road, Fazilka	Complaint	----	----	03.08.2018
1397	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 64 of 2017	Rajeev Kumar Vs. Raman	Raman	Baljinder Singh	Male	Gali No.1, Fazilka	Complaint	----	----	04.08.2018
1398	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 542 of 2017	Ram Chand Vs. Bhupinder Singh @ Binder	Bhupinder Singh	Baldev Singh	Male	Village Islam Wala, Fazilka	Complaint	----	----	07.08.2018
1399	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 62 of 2018	State of Punjab Vs. Aman Kamboj	Aman Kamboj	Bhagwan Dass	Male	Chak Punnu Wala @ Khulchian PS Sadar Jalalabad	82	City Fazilka	16.07.2018	27.08.2018
1400	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 318 of 2016	Chander Parkash Vs. Harmeet Singh	Harmeet Singh	Kharak Singh	Male	Theh Qualander, Fazilka	Complaint	City Fazilka	----	07.08.2018
1401	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 472 of 2016	Satish Kumar Vs. Sunil Kumar @ Sonu	Sunil Kumar @ Sonu	Sohan Lal	Male	Village Alam Garh, Abohar	Complaint	City Fazilka	----	18.08.2018
1402	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 383 of 2016	Pardeep Kumar Vs. Chetan Grover	Chetan Grover	Bishmer Nath	Male	H.No.2711 St.No.5, Adarash Nagar, Fazilka	Complaint	City Fazilka	----	23.08.2018
1403	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 68 of 2016	FCCB Vs. Ronaki Ram	Ronaki Ram	Mishra Ram	Male	Badal Colony St.No.3, Near Gobind Ram Library, Fazilka	Complaint	City Fazilka	----	31.08.2018
1404	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT478 of 2015	FCCB Vs. Harbans Lal	Harbans Lal	Mohla Ram	Male	H.No.2446, Kailash Nagar, Fazilka	Complaint	City Fazilka	----	04.08.2018
1405	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 30 of 2017	Pawan Kumar Vs. Surinder Kumar @ Tony	Surinder Kumar @ Tony	Mangat Ram	Male	H.No.70, MC Colony, Near House of Garg Tour and Travels, Fazilka	Complaint	City Fazilka	----	04.08.2018
1406	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 133 of 2017	Sandeep Kumar Vs. Sarabjit Kaur	Sarabjit Kaur	Subhash Chander	Female	H.No.381, Village Dabwala Kalan, Fazilka	Complaint	Arniwala	----	18.08.2018
1407	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 483 of 2016	FCCB Vs. Sukhwinder Singh	Sukhwinder Singh	Malkeet Singh	Male	Village Arniwala Sheikh Subhan, Fazilka	Complaint	Arniwala	----	29.08.2018
1408	Sh.Arun Gupta, Judicial Magistrate 1st Class, Abohar	NACT 1333 of 2016	FCCB Vs. Jarnail Singh	Jarnail Singh	Sohan Singh	Male	Village Khuban, Abohar	Complaint	Sadar Abohar	----	17.08.2018
1409	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 118 of 2016	Ravi Setia Vs. Neeraj Kumar	Neeraj Kumar	----	Male	Ward No.14, Purani Abadi, Behind Sekhwant Cinema Sri Ganga Nagar	Complaint	City-I Abohar	----	07.08.2018

1410	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 799 of 2015	Modren Motors Vs. Binder Singh	Binder Singh	----	Male	Village Sukhna Ablu Gidderbaha, Sri Mukatsar Sahib and 1 Sikhli Service No.4477959 W Military STTIN CO 99 APO	Complaint	City-I Abohar	----	09.08.2018
1411	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 117 of 2017	Modren Motors Vs. Amandeep	Amandeep Singh	----	Male	Near Gurudwara Baba Deep Singh Nagar, Waryam Nagar, Hanumangarh Road, Abohar	Complaint	City-I Abohar	----	14.08.2018
1412	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 119 of 2016	Ravi Setia Vs. Raj Kumar	Raj Kumar Ahuja	----	Male	C-107 Prem Nagar Setia Farm, Sri Ganganagar	Complaint	City-I Abohar	----	20.08.2018
1413	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1656 of 2016	Ranjit Kaur Vs. Surinder Singh	Surinder Singh	----	Male	Village Karampatti, Malout	Complaint	City-I Abohar	----	13.08.2018
1414	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 922 of 2017	Sahyog Credit Coop. Vs. Beant Kaur	Beant Kaur	----	Female	Ward No.7, Park Wali Gali, Gidderbaha, Sri Mukatsar Sahib	Complaint	City-I Abohar	----	27.08.2018
1415	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1062 of 2014	Ram Chand Vs. Ajit Kumar	Ajit Kumar	----	Male	St.No.6, Prem Nagar, Near Kamboj Gurudwara, Abohar	Complaint	City-I Abohar	----	28.08.2018
1416	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1151 of 2016	Neeraj Vs. Haripal	Haripal Singh	----	Male	Village Khippan Wali Ajamwala Road, Near Dera, Fazilka	Complaint	City-I Abohar	----	30.08.2018
1417	Sh.Daleep Kumar, Judicial Magistrate 1st Class, Abohar	NACT 691 of 2016	Parveen Kumar Vs. Bhajan Singh	Bhajan Singh	Chanan Singh	Male	Sant Nagar, Main Road, Near Paras Hall, Old Fazilka Road, Abohar	Complaint	City-I Abohar	----	20.08.2018
1418	Sh.Daleep Kumar, Judicial Magistrate 1st Class, Abohar	NACT 257 of 2016	The FCC Bank Vs. Rani	Rani	Khetpal	Female	Village Narain Pura, Abohar	Complaint	Bahav Wala	----	21.08.2018
1419	Sh.Daleep Kumar, Judicial Magistrate 1st Class, Abohar	CHA 81 of 2016	State of Punjab Vs. Manpinder Singh	Manpinder Singh @ Monu	Budh Singh	Male	Lakkadh Wali, PS Wadda Gudha, Sirsa, Haryana	Complaint	City-I Abohar	----	24.08.2018
1420	Sh.S.K.Aggarwal, District & Sessions Judge, Ferozepur	SC 30 of 2018	State of Punjab Vs. Gurpreet Singh	Gurpreet Singh	Gurdeep Singh	Male	Village Guddar Dhandi, PS Lakho Ke Behram	70	Lakho ke Behram	09.07.2017	10.09.2018
1421	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	NDPS 136 of 2017	State of Punjab Vs. Vijay Kumar @ Jajj	Vijay Kumar @ Jajj	Hans Raj	Male	39 Kiriti Nagar, Ferozepur City	108	City Ferozepur	19.05.2015	17.09.2018

1422	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 291 of 2014	Piara Singh Vs. Kanwaljit Kaur	Kanwaljit Kaur	Nirmal Singh	Female	H.No.M/C B6, 146 Gali No.7, Master Colony, Mudarpura	Complaint	City Ferozepur	----	15.09.2018
1423	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 425 of 2016	Sanjay Kumar Vs. Mahinder Singh	Mahinder Singh	Anwar	Male	Working in Govt. Sen Secondary School Village Lumbri Wala, Ferozepur	Complaint	City Ferozepur	----	21.09.2018
1424	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 197 of 2016	M/s Mahindra & Mahindra Vs. Shingara Singh	Shingara Singh	Hakam Singh	Male	Village Shakoor Ferozepur to Mudki, Tehsil and District Ferozepur	Complaint	----	----	25.09.2018
1425	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 447 of 2015	Prem Kumar Vs. Partap Singh	Partap Singh	Pal Singh	Male	C/o Dinesh Kumar Sharma Cable Operator Near Shaheed Bhagat Singh College Moga Road, Ferozepur	Complaint	----	----	25.09.2018
1426	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	CHI 107 of 2016	State of Punjab Vs. Hardeep Singh	Hardeep Singh	Jagga Singh	Male	Ward No.2, Rengar Mohalla Ahalnabad, Sirsa	98	Cantt. Ferozepur	2015	15.09.2018
1427	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	CHA 47 of 2017	State of Punjab Vs. Ranjit Singh	Ranjit Singh	Shamsher Singh	Male	Village Bhrana PS Mallanwala, Ferozepur	86	Kulgarhi	2016	06.09.2018
1428	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 372 of 2015	Pawan Kumar Vs. Ramesh Singh	Ramesh Singh	Joginder Singh	Male	Village Suba Jadid, Ferozepur	Complaint	----	----	04.09.2018
1429	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 118 of 2016	Primary Cooperative Bank Vs. Sukhdev Singh	Sukhdev Singh	Sher Singh	Male	Village Lakha Singh Wala, Ferozepur	Complaint	----	----	25.09.2018
1430	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 654 of 2016	Sahib Singh Vs. Subhash	Subhash	Farjand	Male	Janta Preet Nagar, Ferozepur	Complaint	----	----	25.0.9.2018
1431	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 95 of 2017	M/s Bansal Karayana Store Vs. Harnesk Singh	Harnesk Singh	Her Singh	Male	Village Mehma, Ferozepur	Complaint	----	----	15.09.2018
1432	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 419 of 2017	Dilbag Singh Vs. Satnam Singh	Satnam Singh	Gurcharan Singh	Male	Village Baseera Khichian, Ferozepur	Complaint	----	----	04.009.2018
1433	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	CHI 135 of 2015	State of Punjab Vs. Nirmal Singh	Nirmal Singh @ Nimma	Diwan	Male	Village Jhoke Harihar, PS Kulgari	33	Cantt. Ferozepur	10.08.2014	24.09.2018
1434	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 775 of 2015	Hira Singh Vs. Jaswinder Singh	Jaswinder Singh	Baj Singh	Male	Prop. Of Korona Business Production Pvt. Ltd., Near Nestle Dairy Plant, Moga	Complaint	Cantt. Ferozepur	----	10.09.2018

1435	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 1061 of 2016	PADB Vs. Balwinder Singh	Balwinder Singh	Angrej Singh	Male	Village Chak Dona Rahime Ke, Ferozepur	Complaint	Cantt. Ferozepur	----	14.09.2018
1436	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 325 of 2017	Baba Nand Singh Ji Vs. Jasmeet Singh	Jasmeet Singh	Darshan Singh	Male	H.No.208, Housing Board Colony, Ferozepur	Complaint	Cantt. Ferozepur	----	11.09.2018
1437	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 513 of 2014	Naveen Kumar Vs. Amit Kumar	Amit Kumar	Jagdish chander	Male	H.No.K-15, Aman Nagar, Back Side Green Land School, Jalandhar	Complaint	Cantt. Ferozepur	----	07.09.2017
1438	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 1024 of 2015	Nirbhai Singh VS. Sandeep Singh	Sandeep Singh	Suraj Bhan Singh Dhaliwal	Male	H.No.252, Housing Board Colony, Ferozepur	Complaint	Cantt. Ferozepur	----	01.09.2018
1439	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 626 of 2017	M/s Rattan Engg. Vs. Manjinder Singh	Manjinder Singh	Hardial Singh	Male	Village Adliwa, Near Raja Sansi, Ferozepur	Complaint	Cantt. Ferozepur	----	18.09.2018
1440	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 291 of 2016	FCCB Vs. Tejinder Singh	Tejinder Singh	Swaran Singh	Male	SSP Office, Ferozepur	Complaint	----	----	20.09.2018
1441	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 285 of 2016	Kulwinder Singh Vs. Gurpartap Singh	Gurpartap Singh	Shingara Singh	Male	Village Kohala, Zira	Complaint	----	----	21.09.2018
1442	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 546 of 2016	Mahadev Indus Vs. Amira Pure Foods Pvt. Ltd.	Karan A Chanana	Anil Chanana	Male	Mohan Co Operative Indus Estate New Delhi	Complaint	----	----	27.09.2018
1443	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1059 of 2015	Gajinder Singh Vs. Sameerpal Singh	Sameerpal Singh	Gurjit Singh	Male	Basti Tankan Wali, Ferozepur	Complaint	----	----	25.09.2018
1444	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 674 of 2015	Gurwinder Singh Vs. Balvir Singh	Balvir Singh	Gurdial Singh	Male	Near Railway Station, Ferozepur Cantt,	Complaint	----	----	19.09.2018
1445	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 427 of 2015	Indusind Bank Vs. Maluka Singh	Maluka Singh	Dara Singh	Male	Tehal Singh Wala, Ferozepur City	Complaint	----	----	20.09.2018
1446	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1076 of 2017	Kulwinder Singh Vs. Joil Rajan	Joil Rajan	E.Manwal	Male	Jhoke Road, Wazir Wali Building Ferozepur Cantt	Complaint	----	----	28.09.2018
1447	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 428 of 2017	PNB Vs. Tarlok Singh	Tarlok Singh	Phuman Singh	Male	Village Fatte Wala Hithar Wala, Ferozepur	Complaint	----	----	28.09.2018
1448	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 426 of 2017	PNB V s. Hoshiar Singh	Hoshiar Singh	chiman Singh	Male	Village Fatte Wala Hithar Wala, Ferozepur	Complaint	----	----	28.09.2018
1449	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 80 of 2018	Suresh Kumar Vs. Pritam Singh	Pritam Singh	Khajan Singh	Male	Burt Road, Railway Colony, Ferozepur	Complaint	----	----	14.09.2018
1450	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 629 of 2015	M/s Shri Ram Vs. Jasbir Singh	Jasbir Singh	Malook Singh	Male	Village Akku Wala, Ferozepur	Complaint	----	----	11.09.2018
1451	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 765 of 2017	Raghubir Singh Vs. Alisha	Alisha	Sadiq	Male	Basti Khilcian Qadim, Ferozepur	Complaint	----	----	15.09.2018

1452	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 988 of 2017	Gurpreet Singh Vs. Subastian Rai	Subastian Rai	Thomas Rai	Male	Lal Kurti, Ferozepur Cantt	Complaint	----	----	05.09.2018
1453	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1013 of 2016	Charanjit Singh Vs. Harvarinder	Harvarinder Singh	Balkar Singh	Male	Street Aara Wala, Mamdot	Complaint	----	----	05.09.2018
1454	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 422 of 2017	PNB Vs. Gurcharan Singh	Gurcharan Singh	Darshan Singh	Male	Fatte Wala Hithar, PO Chhanga Khurd, Ferozepur	Complaint	----	----	07.09.2018
1455	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	CHI 77 of 2017	State of Punjab Vs. Rohit Kumar	Rohit Kumar	Tarsem Singh	Male	Ward No.1, Ghor Mohalla, Zira	25	Zira	19.01.2017	17.09.2018
1456	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 16 of 2016	Gurbhuj Singh Vs. Sukhdev Singh	Sukhdev Singh	Teja Singh	Male	Basti Gulab Singh Wali Mamdot, Ferozepur	Complaint	Zira	----	11.09.2018
1457	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 115 of 2016	Gurbinder Singh Bs. M/s Nature Heights Etc.	Neeraj Thatai	----	Male	Director Firm M/s Nature Heights Infra Ltd. 9 Sunder Nagri Hanumangarh Road, Abohar	Complaint	Zira	----	05.09.2018
1458	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 85 of 2017	PADB Bank Vs. Parampal Singh	Parampal Singh	Balbir Singh	Male	Village Kotli Ablu, Gidderbaha, Sri Mukatsar Sahib	Complaint	Zira	----	21.09.2018
1459	Ms.Gurpreet Kaur, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 32 of 2017	Satpal Chand Vs. Chamkaur Singh	Chamkaur Singh	Hakam Chand	Male	Village Mandiwala, Guruharsahai	Complaint	Guruharsahai	----	10.09.2018
1460	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	CHI 328 of 2014	State of Punjab Vs. Michael	Michael	Kashmir Lal	Male	Kothi Rai Sahb Canal Colony, Ferozepur	94	Guruharsahai	07.06.2012	04.09.2018
1461	Sh.Rajiv Kumar Garg, Judicial Magistrate 1st Class, Jalalabad	NACT 497 of 2016	Vikram Singh Vs. Paramjet Singh	Paramjeet Singh	Joginder Singh	Male	Village Bahamani Wala, Jalalabad	Complaint	City Jalalabad	----	11.09.2018
1462	Sh.Sandeep Singh Jossan, Additionl District & Sessions Judge, Fazilka	NDPS 199 of 2017	State of Punjab Vs. Jagdish Singh	Jagdish Singh	Harnam Singh	Male	Fattu Wala PS Sadar, Jalalabad	134	Sadar Jalalabad	01.09.2015	29.09.2018
1463	Sh.Vijay Kumar, Additional District & Sessions Judge, Fazilka	SC 59 of 2016	State of Punjab Vs. Kala Singh	Gurcharan Singh	Jangir Singh	Male	Ghattian Wali Bodla, Fazilka	33	Arniwala	26.04.2016	29.09.2018
1464	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	NACT 518 of 2017	FCCB Vs. Gulzar Singh	Gulzar Singh	Lachhman Singh	Male	Village Lalowali, Fazilka	Complaint	----	----	01.09.2018
1465	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	NACT 267 of 2017	Tara Singh Vs. Kulwant Singh	Kulwant Singh	Gurmej Singh	Male	Dakhli Kamalwala, Fazilka	Complaint	----	----	06.09.2018
1466	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	NACT 238 of 2017	FCCB Vs. Jagtar Singh	Jagtar Singh	Inder Singh	Male	Village Rate Wali Bhaini PO Behak Khas, Fazilka	Complaint	----	----	11.09.2018

1467	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	NACT 72 of 2016	PNB Vs. Manish Kumar	Manish Kumar	Sandeep Kumar	Male	H.No.332, Sidhu Colony near Agriculture office backside Haryali Kamrewala Road, Jalalabad	Complaint	----	----	20.09.2018
1468	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 46 of 2018	State of Punjab Vs. Jasbeer Singh & Ors.	Harjinder Singh	Ram Singh	Male	Kandhwala Hazar Khan	125	City Fazilka	21.12.2017	10.09.2018
1469	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 101 of 2018	State of Punjab Vs. Rajinder Singh	Rajinder Singh	Jasveer Singh	Male	Theh Kalandar	82	City Fazilka	21.06.201	14.09.2018
1470	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 410 of 2017	Mohinder Singh Vs. Sandeep Singh	Sandeep Singh	Sher Singh	Male	Kanwanwali, Fazilka	Complaint	City Fazilka	----	04.09.2018
1471	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 296 of 2015	Harkrishan Singh Vs. Sukhmander Singh	Sukhmander Singh	Jarnail Singh	Male	Kot Shameer	Complaint	----	----	15.09.2018
1472	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 505 of 2016	Anoop Kumar Munjal Vs. Inderjit Kaur	Inderjit Kaur	Jai Chand	Male	Village Chandmari, Village Saido Ke Uttar @ Chandmari, Fazilka	Complaint	City Fazilka	----	13.09.2018
1473	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 481 of 2017	Nachhatar Vs. Narinder	Narinder Singh	Amar Singh	Male	Mahuana Jhotianwali Road, Near Water Works, Village Mahuana	Complaint	Arniwala	----	01.09.2018
1474	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 464 of 2015	FCCB Vs. Joginder Singh	Joginder Singh	Jaimal Singh	Male	H.No.317, Village Kand Wala Hazar Khan, Fazilka	Complaint	Arniwala	----	05.09.2018
1475	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	CHI 61 of 2018	State of Punjab Vs. Happy	Happy	Ram Lal	Male	Village Dhippanwalai, Arniwala	125	Arniwala	29.11.2017	15.09.2018
1476	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	CHI 20 of 2015	State of Punjab Vs. Sandeep Singh & Ors	Jaswant Singh @ Jassa	Sona Singh	Male	Village Kattian Wali	192	City Fazilka	21.12.2013	20.09.2018
1477	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 392 of 2015	Rajesh Chug Vs. Vivek Mehra	Vivek Mehra	Rajinder Kumar	Male	Gali Kore Kambo, Near Sanjeev Clinic Katra Karam, Fazilka	Complaint	City Fazilka	----	21.09.2018
1478	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 174 of 2015	FCCB Vs. Surjeet Singh	Surjeet Singh	Nazar Singh	Male	Village Odian PO Karni Khera, Fazilka	Complaint	Arniwala	----	21.09.2018
1479	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 349 of 2017	Satnam Singh Vs. Gurdarshan	Gurdarshan Singh	Puran Singh	Male	Village Haleem Wala	Complaint	Arniwala	----	28.09.2018
1480	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 455 of 2016	Angoro Singh Vs. Ved Parkash	Ved Parkash	Chiman Lal	Male	Mandi Aminganj @ Roran Walai, Fazilka	Complaint	Arniwala	----	29.09.2018
1481	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 919 of 2017	SBI Vs. Parvinder	Parvinder Kumar	Bahadar Ram	Male	Village Tahliwala Bodla, Fazilka	Complaint	Arniwala	----	29.09.2018

1482	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 350 of 2017	Gurmej Vs. Gurdarshan	Gurdarshan Singh	Puran Singh	Male	Village Haleem Wala	Complaint	Arniwala	----	29.09.2018
1483	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 351 of 2017	Hardial Bajaj Vs. Gurdarshan	Gurdarshan Singh	Puran Singh	Male	Village Haleem Wala	Complaint	Arniwala	----	29.09.2018
1484	Sh.Arun Gupta, Judicial Magistrate 1st Class, Abohar	CHI 25 of 2018	State of Punjab Vs. Kulbir Singh & Ors.	Gurteshwar Singh	Gurnek Singh	Male	Azimagarh Abohar	97	Sadar Abohar	19.10.2017	04.09.2018
1485	Sh.Arun Gupta, Judicial Magistrate 1st Class, Abohar	CHI 25 of 2018	State of Punjab Vs. Kulbir Singh & Ors.	Gurnek Singh	Gurdas Singh	Male	Azimgarh Abohar	97	Sadar Abohar	19.10.2017	04.09.2018
1486	Sh.Arun Gupta, Judicial Magistrate 1st Class, Abohar	CHI 193 of 2017	State of Punjab Vs. Kaushalya Bai & Ors.	Vicky Singh	Jaswant Singh	Male	Village Pattrewala, Fazilka	94	Sadar Abohar	07.11.2016	04.09.2018
1487	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 505 of 2014	Darshan Singh Vs. Sukhwinder Singh	Sukhwinder Singh	----	Male	St.No.3, Near Baba Jiwan Singh Gurudwara OPP. Gandhi Petrol Pump Malout Road, Abohar	Complaint	City-I Abohar	----	10.09.2018
1488	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1572 of 2016	Sita Ram Vs. Vikrant	Vikrant	----	Male	St.No.6, Prem Nagar, Abohar and Bala Ji Mobile Shop Opp. Loona Hospital Sitto Road, Abohar and Hotel Balaji Fast Food Near Opp. Loona Hospital, Abohar	Complaint	City-I Abohar	----	17.09.2018
1489	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1724 of 2017	Sahyog Credit Society Vs. Jaswinder Kaur	Jaswinder Kaur	----	Female	Bhittiwala, Malout, Sri Mukatsar Sahib	Complaint	City-I Abohar	----	18.09.2018
1490	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1176 of 2016	Dimple Vs. Yuvraj	Yuvraj	----	Male	H.No.94, St.No.9-10 Nai Abadi Abohar	Complaint	City-I Abohar	----	18.09.2018

1491	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1862 of 2017	Raghuveer Singh Vs. Puran Singh	Puran Singh	----	Male	Village Kandhwala Hazarkhan Dhani, Fazilka Gunman in Andhra Bank Branch Bus Stand Road near Sandeep Cinema Abohar	Complaint	City-I Abohar	----	20.09.2018
1492	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1722 of 2017	Sahyog Credit Society Vs. Kuldeep Kaur	Kuldeep Kaur	----	Female	Bhittiwala, Malout, Sri Mukatsar Sahib	Complaint	City-I Abohar	----	18.09.2018
1493	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1552 of 2016	Simran Kalra Vs. Gaurav Singh	Gaurav Singh	----	Male	Sector 45-D H.No.3093/1, Chandigarh	Complaint	City-I Abohar	----	25.09.2018
1494	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1072 of 2014	SBI Vs. M.Devan	M Devan	----	Male	199 BN BSF Azimgarh Tehsil Abohar now at 199 BSF Bandipur Jammu	Complaint	City-I Abohar	----	27.09.2018
1495	Sh.Daleep Kumar, Judicial Magistrate 1st Class, Abohar	NACT 328 of 2017	Baljinder Kumar Vs. Arsih Kumar	Asish Kumar	Gurmej Singh	Male	Village Moolianwali, Fazilka	Complaint	City-I Abohar	----	20.09.2018
1496	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	NDPS 68 of 2017	State of Punjab Vs. Amarjit Singh	Amarjit Singh	Balvir Singh	Male	Village Mansoor Deva, PS Zira	6	Zira	06.01.2016	01.10.2018
1497	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	SC 105 of 2018	State of Punjab Vs. Gaggu @ Rajesh Kumar	Gaggu @ Rajesh Kumar	Kala Singh	Male	Village Kunde, Ferozepur	59	GRP Ferozepur	10.11.2015	25.10.2018
1498	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	NDPS 71 of 2017	State of Punjab Vs. Gurdev Singh	Amarjit Singh	Chhinder Singh	Male	Village Madarpur, PS Fatehgarh Panjtoor, Moga	2	Mamdot	06.01.2017	08.10.2018
1499	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	NDPS 41 of 2017	State of Punjab Vs. Gurdev Singh @ Debi	Amarjit Singh	Chhinder Singh	Male	Village Madarpur, PS Fatehgarh Panjtoor, Moga	92	Mamdot	03.10.2016	08.10.2018
1500	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	NDPS 42 of 2017	State of Punjab Vs. Mithan @ Mithi	Suraj	Jeeta	Male	Village Sodhi Nagar, PS Ghall Khurd	127	Ghall Khurd	13.09.2016	31.10.2018
1501	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 185 of 2017	HDFC Vs. Ranjit Singh	Ranjit Singh	Jarnail Singh	Male	Village Gurditi Wala, Ferozepur	Complaint	City Ferozepur	----	18.10.2018
1502	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	CHA 238 of 2014	State of Punjab Vs. Mukhtiar Singh	Mukhtiar Singh	China Singh	Male	Village Jhugge Nihangan Wala, Ferozepur	43	City Ferozepur	02.02.2014	22.10.2018
1503	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NACT 272 of 2014	OBC Vs. Baldev Singh	Baldev Singh	Jagir Singh	Male	Basti Nathe Shah Wali, Ferozepur	Complaint	City Ferozepur	----	23.10.2018

1504	Ms.Tripat Jot Kaur, Chief Judicial Magistrate Ferozepur	NDPS 36 of 2015	State of Punjab Vs. Rohit	Rohit	Kewal Krishan	Male	Shaheed Bhagat Singh Chowk Jaito Road Near Octroi, Kotkapura, Faridkot	211	City Ferozepur	09.04.2013	29.10.2018
1505	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	JJB 18 of 2016	State of Punjab Vs. Arjun Singh	Arjun Singh	Raj Kumar	Male	151, Vikas Vihar, Ludhiana	64	Sadar Ferozepur	2015	08.10.2018
1506	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	JJB 26 of 2016	State of Punjab Vs. Hardeep Singh	Hardeep Singh	Balvir Singh	Male	Ghall Khurd	65	Ghall Khurd	2016	20.10.2018
1507	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 657 of 2017	Kulwant Vs. Amandeep	Amandeep Singh	Kartar Singgh	Male	Gandhi Nagar, Ferozepur City	Complaint	----	----	01.10.2018
1508	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 1065 of 2015	Jasvir Singh Vs. Avtar Singh	Avtar Singh	Makhan Singh	Male	Bharat Nagar, Ferozepur City	Complaint	----	----	22.10.2018
1509	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1014 of 2016	Anwar Vs. Nishan Singh	Nishan Singh	Dalip Singh	Male	Village Rakhri Khushal Singh Wala, PO Ferozepur City	Complaint	----	----	30.10.2018
1510	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 571 of 2015	PADB Vs. Manjeet Singh	Manjeet Singh	Swaran	Male	Village Waghe Wala, Ferozepur	Complaint	----	----	06.10.2018
1511	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	CHI 385 of 2015	State of Punjab Vs. Angrej Singh	Angrej Singh	Sadak	Male	Village Mahiya Wala PS Zira	206	Kulgarhi	2013	15.10.2018
1512	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	CHA 72 of 2017	State of Punjab Vs. Money	Money	Desa	Male	Gawal Toli, Ferozepur	156	Cantt. Ferozepur	2014	31.10.2018
1513	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 229 of 2015	M/s Holy Faith Vs. Manoj Sharma	Manoj Sharma	Purshotam	Male	Kothi No.12 St.No.01, Dhawan Colony, Ferozepur	Complaint	City Ferozepur	----	31.10.2018
1514	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 1164 of 2015	Nishant Goyal Vs. Pankaj Sachdev	Pankaj Sachdeva	----	Male	Riwaz Shoe Palace 428/2 Gulati Chowk Ludhiana	Complaint	----	----	22.10.2018
1515	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 85 of 2015	Prem Nath Vs. Nirmal Singh	Nirmal Singh	Ajaib Singh	Male	Village Bagge Ke Pippal, Ferozepur	Complaint	----	----	05.10.2018
1516	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 93 of 2018	M/s Gurbakshish Vs. Rajinder Kumar	Rajinder Kumar	Madan Lal	Male	H.No.78, Phase-I, Vikas Vihar, Ferozepur City	Complaint	City Ferozepur	29.01.2018	15.10.2018
1517	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 195 of 2018	PADB Vs. Kulwinder Singh	Kulwinder Singh	Rattan Lal	Male	Village Saide Ke Rohilla, Ferozepur	Complaint	City Ferozepur	09.02.2018	16.10.2018
1518	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 162 of 2015	Prem Nath Vs. Nirmal	Nirmal Singh	Ajaib Singh	Male	Village Bagge Ke Pippal, Ferozepur	Complaint	City Ferozepur	01.06.2018	12.10.2018

1519	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHA 135 of 2014	State of Punjab Vs. Mukhtiar Singh	Mukhtiar Singh	Chinna Singh	Male	Village Jhughe Nihange Wala, PS Sadar Ferozepur	278	Sadar Ferozepur	19.08.2014	06.10.2018
1520	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1122 of 2017	The Ferozepur Primary Vs. Dheeraj Kumar	Dheeraj Kumar	Bhushan Kumar	Male	H.No.S/4, Canal Colony, Ferozepur	Complaint	City Ferozepur	18.12.2017	16.10.2018
1521	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1102 of 2016	M/s Om Sai Nath Vs. Ramandeep Singh	Ramandeep Singh	Sukhjot Singh	Male	H.No.40, Village Sodian Wala, Bharat Nagar, Ferozepur City	Complaint	City Ferozepur	23.12.2016	20.10.2018
1522	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 309 of 2014	FCCB Vs. Gurcharan Singh	Gurcharan Singh	Faujja Singh	Male	Village Chak Ramu Wala, PS Jalalabad	Complaint	City Ferozepur	29.04.2017	29.10.2018
1523	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	CHI 31 of 2015	State of Punjab Vs. Jaskaran Singh	Jaskaran Singh	Piyar Singh	Male	W.No.2, Patti, Taran Taran	87	Zira	31.05.2012	15.10.2018
1524	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 16 of 2017	Lakhvir Singh Vs. Swaran Singh	Swaran Singh	Sunder Singh	Male	H.No.19, Street No.1, Gill Niwas Near Gurudwara Baba Ram Lal, Ferozepur	Complaint	Zira	----	22.10.2018
1525	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	CHA 21 of 2017	State of Punjab Vs. Parvesh Kumar	Parvesh Kumar	Jagdish Singh	Male	W.No.4, Basti Machhian Zira	52	Zira	2012	12.10.2018
1526	Dr.Sushil Bodh, Judicial Magistrate 1st Class, Zira	CHI 99 of 2016	State of Punjab Vs. Darshan Singh	Darshan Singh	Arjan Singh	Male	Makhu Road, Zira	202	Makhu	04.12.2014	11.10.2018
1527	Dr.Sushil Bodh, Judicial Magistrate 1st Class, Zira	CHI 89 of 2016	State of Punjab Vs. Gurpreet Singh	Gurpreet Singh	Kala Singh	Male	Village Butte Wala	24	Makhu	08.03.2016	20.10.2018
1528	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 106 of 2016	State of Punjab Vs. Harpal Singh	Ishwar Chand	Sarwan Singh	Male	Mohalla Chaberian, Zira	76	Zira	28.08.2016	10.10.2018
1529	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 156 of 2016	State of Punjab Vs. Basant Singh	Basant Singh	Sukhdev Singh	Male	Village Mudian Wala, PS Sadar Ferozepur	13	Mallanwala	24.03.2016	26.10.2018
1530	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 180 of 2017	Mukhtiar Singh Vs. Parmjit Singh	Parmjit Singh	----	Male	H.No.511, Housing Board Colony, Ferozepur City	Complaint	----	----	22.10.2018
1531	Ms.Gurpreet Kaur, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 224 of 2015	Punjab Gramin Vs. Avtar Singh	Avtar Singh	Mangal Singh	Male	Village Dona Mattar, Guruharsahai	Complaint	Guruharsahai	----	29.10.2018
1532	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 174 of 2017	Pankaj Mandora Vs. Lakhwinder Singh	Lakhwinder Singh	Baldev Singh	Male	Village Moge Wali Mata Da Mandar, Guruharsahai	Complaint	Guruharsahai	----	16.10.2018

1533	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	NACT 172 of 2015	Sandeep Kumar Vs. Kaka Saw Mills	Rajesh Kumar	Osham Lal	Male	Street No.6, Preet Nagar Near Barber Shop Sirsa, Haryana	Complaint	City Jalalabad	30.04.2016	03.10.2018
1534	Ms.Dipti Goyal, Sub Divisional Judicial Magistrate, Jalalabad	CHI 01 of 2016	State of Punjab Vs. Bharat Bhushan	Bharat Bhushan	Sudarshan Lal	Male	Gali No.4, Aggarwal Colony Jalalabad Now at 1563-1564 Sec 38-B Chandigarh Back Side Gurudawara Sahib(As Peg)	42	City Jalalabad	27.04.2015	31.10.2018
1535	Sh.Sandeep Singh Jossan, Additionl District & Sessions Judge, Fazilka	NDPS 140 of 2016	State of Punjab Vs. Balvir Singh	Balvir Singh @ Farida	Panja Singh	Male	Kamre Wala, Jalalabad	50	City Jalalabad	01.09.2015	15.10.2018
1536	Sh.Vijay Kumar, Additional District & Sessions Judge, Fazilka	NDPS 33 of 2016	State of Punjab Vs. Raju Singh	Raju Singh	Mangal Singh	Male	Indra Nagri St.No.1, City Abohar	218	City-I Abohar	26.07.2015	29.10.2018
1537	Sh.Jatinder Pal Singh Wahniwal, Additional District & Sessions Judge, Fazilka	SC 127 of 2015	State of Punjab Vs. Bishnoi & Ors.	Ankit Bhadi	Shiv Parkash	Male	Village Sherewala, PS Bahavwala	71	Sadar Abohar	14.07.2015	26.10.2018
1538	Sh.Jatinder Pal Singh Wahniwal, Additional District & Sessions Judge, Fazilka	NDPS 592 of 2013	State of Punjab Vs. Gura Singh & Ors.	Gurlal Singh @ Gora	Joginder Singh	Male	Mahni Khera, Malout	107	Bahav Wala	30.09.2012	25.10.2018
1539	Sh.Jatinder Pal Singh Wahniwal, Additional District & Sessions Judge, Fazilka	NDPS 317 of 2014	State of Punab Vs. Davinder Singh @ Happy & Ors.	Davinder Singh @ Happy	Satnam Singh	Male	Village Kukkar, PS Jashmer, Jalandhar	61	City-I Abohar	13.04.2014	25.10.2018
1540	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	NACT 274 of 2017	FCCB Vs. Kuldeep Singh	Kuldeep Singh	Pritam Singh	Male	Village Hata Kalan, Fazilka	Complaint	----	----	03.10.2018
1541	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	NACT 620 of 2017	FCCB Vs. Jasveer Singh	Jasveer Singh	Gurdass Singh	Male	Village Mahtam Nagar, Fazilka	Complaint	----	----	06.10.2018
1542	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	CHI 139 of 2017	State of Punjab Vs. Ashok Singh & Ors.	Ashok Singh	Gurdev Singh	Male	Village Karni Khera, PS Sadar Fazilka	98	Sadar Fazilka	29.07.2016	13.10.2018
1543	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	NACT 784 pf 2017	Amandeep Singh Vs. Iqbal Singh	Iqbal Singh	Gurmel Singh	Male	Dhani Thekedaran Village Azamwal, Fazilka	Complaint	----	----	26.10.2018
1544	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	NACT 156 of 2017	Bishan Dass Vs, Jagseer Singh	Jagseer Singh	Karnail Singh	Male	Village Mahatam Nagar, Fazilka	Complaint	----	----	26.10.2018
1545	Sh.Aashish Saldi, Civil Judge(Sr.Division), Fazilka	NACT 24 of 2017	Subhash Chander Vs. Sanyam Chhabra	Sanyam Chhabra	Suresh Chhabra	Male	Partner of M/s Bala I Food Village Rana, Fazilka	Complaint	----	----	30.10.2018

1546	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 75 of 2017	State of Punjab Vs. Sukhbir Singh & Ors.	Sikhbir Singh	Sucha Singh	Male	Puda Colony Mslout Now at MCB Colony Kharar	122	City Fazilka	10.10.2015	09.10.2018
1547	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	CHI 143 of 2018	State of Punjab Vs. Ramesh Kumar @ Chillu	Arpan Kukkar	Sudesh Chander	Male	Kailash Nagar, Fazilka	72	City Fazilka	06.07.2018	26.10.2018
1548	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 422 of 2016	Vinod Kumar Vs. Satpal Watts	Satpal Watts	Nand Lal	Male	H.No.400/C Setia Street No.13 Near Dahuja Property Dealer Radha Swami Colony, Cant Road, Fazilka	Complaint	City Fazilka	----	29.10.2018
1549	Sh.Amit Kumar Garg, Chief Judicial Magistrate, Fazilka	NACT 521 of 2016	Iqbal Singh Vs. Amandeep	Amandeep	Manohal Lal	Male	Ghallu, Opposite ONB, Fazilka	Complaint	City Fazilka	----	23.10.2018
1550	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 284 of 2015	Jarnail Singh Vs. Gurmej Singh	Gurmej Singh	Shingara Singh	Male	Peera Ke Uttar, Jalalabad	Complaint	City Fazilka	----	01.10.2018
1551	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 10 of 2016	Krishan Lal Vs. Mukesh Kumar	Mukhesh Kumar	Sohna Lal	Male	Village Kabul Shah Khuban, Fazilka	Complaint	City Fazilka	----	03.10.2018
1552	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 159 of 2017	M/s G.H. Crop Vs. Pargat Singh	Pargat Singh	Jit Singh	Male	Village Garchan, Tehsil Bhawangiarh, Sangrur	Complaint	City Fazilka	----	04.10.2018
1553	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 119 of 2017	Narinder Kumar Vs. Jaipal Singh	Jaipal Singh	Harbhajan Singh	Male	Village Kamalwala, Fazilka	Complaint	City Fazilka	----	15.10.2018
1554	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 214 of 2016	state of Punjab Vs. Kulwant Singh & Ors.	Kulwant Singh	Kishore Singh	Male	Village Hasta Kalan, Fazilka	Complaint	City Fazilka	----	16.10.2018
1555	Ms.Parminder Kaur, Judicial Magistrate 1st Class, Fazilka	NACT 266 of 2016	Kewal Krishan Vs. Manish Batra	Manish Batra	Krishan Lal	Male	Hind Medicial Hall, Fazilka	Complaint	City Fazilka	----	23.10.2018
1556	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 66 of 2017	Varinder Kumar Vs. Gagandeep	Gagandeep	Sada Lal	Male	Kanshi Ram Colony, Street No.2(Chakki Wala Ghar), Fazilka	Complaint	City Fazilka	----	12.10.2018
1557	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 390 of 2016	Jaswinder Kumar Vs. Parminder Pal Singh	Parminder Pal Singh	Inderjit Singh	Male	H.No.51/1599, Street No.1, 5th Chowk, Jain Nagri, Abohar	Complaint	City Fazilka	----	20.10.2018
1558	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 54 of 2017	Sunil Kataria Vs. Surinder Bawa	Surinder Bawa	Gurbaksh Singh	Male	Chugh Street, Fazilka	Complaint	City Fazilka	----	23.10.2018
1559	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 203 of 2015	Vinod Kumar Mehta Vs. Dureja Rice Mills	Sahil Dureja	Balraj Dureja	Male	Partner of M/s Dureja Rice Mills, Sri Muktsar Sahib	Complaint	City Fazilka	----	23.10.2018

				Rahul Dureja		Male					
1560	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 245 of 2015	Rakesh Kumar Vs. Guru Kirpa Food Pvt.	Shamer Chand Jossan	Sham Lal	Male	Village Bandiwala, Jalalabad	Complaint	Arniwala	----	23.10.2018
1561	Sh.Insan, Judicial Magistrate 1st Class, Fazilka	NACT 161 of 2016	Gurmail Singh Vs. Sudesh Kumar	Sudesh Kumar	Jail Lal	Male	Street No.2, Hanumangarh Road, Abohar	Complaint	City Fazilka	----	30.10.2018
1562	Sh.Arun Gupta, Judicial Magistrate 1st Class, Abohar	NACT 951 of 2015	Khushwinder Vs. Sukhwinder	Sukhwinder	Gurnam Singh	Male	Village Suffi, Near Jalalanhar Cantt, Jalandhar	Complaint	City Fazilka	----	30.10.2018
1563	Sh.Arun Gupta, Judicial Magistrate 1st Class, Abohar	NACT 1614 of 2016	PNB Vs. Gurdas Singh	Gurdas Singh	Jeet Singh	Male	VPO Khoppanwali, Fazilka	Complaint	City Fazilka	----	20.10.2018
1564	Sh.Arun Gupta, Judicial Magistrate 1st Class, Abohar	NACT 899 of 2015	Jagjeet Singh Vs. Resham Singh	Resham Singh	Resham Singh	Male	Jammu Basti St.No.0, Near Church Abohar	Complaint	City Fazilka	----	20.10.2018
1565	Sh.Daleep Kumar, Judicial Magistrate 1st Class, Abohar	NACT 469 of 2016	Vishal Nagpal Vs. Harpinder Singh	Harpinder Singh	Balhair Singh	Male	VPO Enna Khera, Malout, Sri Mukatsar Sahib	Complaint	City-I Abohar	----	30.10.2018
1566	Sh.Daleep Kumar, Judicial Magistrate 1st Class, Abohar	NACT 341 of 2016	Harish Gupta Vs. Suresh Sachdeva	Suresh Sachdeva	Chimman Lal	Male	C/o Y.K.Singla St.No.2, New Suraj Nagri, Abohar	Complaint	City-I Abohar	----	30.10.2018
1567	Sh.Daleep Kumar, Judicial Magistrate 1st Class, Abohar	NACT 876 of 2016	Parshotam Lal Vs. Resham Singh	Resham Singh	Dilgarh Singh	Male	Shaheed Bhagat Singh Nagar, (Jammu Basti), Near Church Street & Peer Dargah, Abohar	Complaint	City-I Abohar	----	30.10.2018
1568	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1612 of 2016	Hardeep Vs. Karamjit	Karamjit Kaur	----	Female	Seed Farm Kacha Main Road Near Balvir Karyana Store Abohar	Complaint	City-I Abohar	----	06.10.2018
1569	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1165 of 2016	Narinder Vs. Parminder	Parminder Kaur	----	Female	BVI-72 Waryam Nagar Near Baba Deep Singh Gurydwara De Naal wali Gali Abohar	Complaint	City-I Abohar	----	08.10.2018
1570	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1846 of 2017	Krishan Lal Vs. Ajay Kumar	Ajay Kumar	----	Male	Village Duttaran Wali, Abohar	Complaint	City-I Abohar	----	12.10.2018
1571	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 848 of 2017	Munish Jhingam Vs. Brij Mohan	Brij Mohan	----	Male	VPO Kera Khera, Abohar	Complaint	City-I Abohar	----	17.10.2018
1572	Sh.Ramesh Kumar, Judicial Magistrate 1st Class, Abohar	NACT 1294 of 2016	Pal Singh Vs. Angrej Singh	Angrej Singh	----	Male	Near Fun Flower School Panpeer Road, Abohar	Complaint	City-I Abohar	----	20.10.2018
1573	Sh.Parminder Pal Singh, District & Sessions Judge, Ferozepur	SC 127 of 2016	State of Punjab Vs. Amandeep Kaur	Amandeep Kaur	Balwinder singh	Female	Village Sher Pur Takhtupura	102	Sadar Zira	19.07.2016	10.12.2018

1574	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	NDPS 576 of 2015	State of Punjab Vs. Major Singh	Major Singh	Roop Singh	Male	Mudki, PS Ghall Khurd	120	Ghall Khurd	28.06.2015	14.12.2018
1575	Sh.Rakesh Kumar-I, Addl.District & Sessions Judge, Ferozepur	NDPS 86 of 2018	State of Punjab Vs. Jaswinder Singh @ Jassa	Jaswinder Singh @ Jassa	Harnam Singh	Male	Villaga Changa Khurd, PS Mamdot	141	Mamdot	14.10.2017	18.12.2018
1576	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	CHA 17 of 2014	State of Punjab Vs. Jinder	Jinder	Hukam Chand	Male	New Abadi Outside Zira Gate, Ferozepur City	138	Sadar Ferozepur	22.06.2013	01.12.2018
1577	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 337 of 2017	Kulwinder singh Vs. Joginder Pal	Joginder Pal	Uttam Kumar	Male	B-1/259, Sector G Janaki Puram, Lukhnow UP	Complaint	Cantt. Ferozepur	----	03.12.2018
1578	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 902 of 2015	OBC Vs. Baldev Singh	Baldev Singh	Nazar Singh	Male	Basti Kishan Singh Wali, PO Ruknewala, Ferozepur	Complaint	Cantt. Ferozepur	----	04.12.2018
1579	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 1065 of 2016	Balwinder Singh Vs. Sukhchain	Sukhchain	Kulwinder	Male	Village Yare Shah Wala, Ferozepur	Complaint	Cantt. Ferozepur	----	20.12.2018
1580	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 282 of 2017	FCCB Vs. Kulwant Singh	Kulwant Singh	Tara Singh	Male	Village Karmuwala, Ferozepur	Complaint	Sadar Ferozepur	----	01.12.2018
1581	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 432 of 2014	Deepak Vs. Vijay	Vijay	Rajnesh @ Pappu	Male	Village Mehal Singh Wala, PO Kahi PHEME Ki, Ferozepur	Complaint	Sadar Ferozepur	----	03.12.2018
1582	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	CHA 138 of 2017	State of Punjab Vs. Pal Krishan	Pal Krishan	Gulzar Singh	Male	Patel Nagar PS Kulgarhi now at Basti Diaddhiya Wali Housing Board, Ferozepur City	Complaint	----	----	21.12.2018
1583	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 730 of 2016	Mahindra & Majindra Services Ltd. Vs. Kulwant Singh	Kulwant Singh	Ajaib Singh	Male	Basti Gurdeep Singh Village Behak Gurjan, Zira	Complaint	----	----	03.12.2018
1584	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 871 of 2016	Hardeep Singh Vs. Jagsir Singh	Jagsir Singh	Hana Singh	Male	Village Waloor, PO Sandhe Hasham, Ferozepur	Complaint	----	----	11.12.2018
1585	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 997 of 2017	State Bank of India Vs. Surjit Singh	Surjit Singh	Jodha Singh	Male	Village Bare Ke, Ferozepur	Complaint	----	----	07.12.2018
1586	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 433 of 2017	PNB Vs. Raj Singh	Raj Singh	Sandhu Singh	Male	Village Fatthe Wala Hithar, PO Changa Khurd, Ferozepur	Complaint	Mamdot	----	05.12.2018
1587	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 431 of 2017	PNB Vs. Pappu	Pappu	Ahma Chaudhary	Male	Village Fatthe Wala Hithar, PO Khai PHEME Ke, Ferozepur	Complaint	Mamdot	----	05.12.2018

1588	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 429 of 2017	PNB Vs. Surinder	Surinder Singh	Kala Singh	Male	Village Fatthe Wala Hithar, PO Khai PHEME Ke, Ferozepur	Complaint	Mamdot	----	05.12.2018
1589	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1073 of 2016	PADB Vs. Kabal Singh	Kabal Singh	Bagicha Singh	Male	Village Sadhu Singh Wala, Ferozepur	Complaint	City Ferozepur	----	04.12.2018
1590	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 447 of 2017	PNB Vs. Khem Singh	Khem Singh	Kala Singh	Male	Village Fatthe Wala Hithar, PO Khai PHEME Ke, Mamdot, Ferozepur	Complaint	City Ferozepur	----	10.12.2018
1591	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 10 of 2016	Kunwarpartap Vs. Prem Lal	Prem Lal	Boota Ram	Male	Street No.1, Quarter No.3/8, Ferozepur Cantt.	Complaint	Cantt. Ferozepur	----	03.12.2018
1592	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 413 of 2014	Jasbir Singh Vs. Waryam Singh	Waryam Singh	Mattwal Singh	Male	House No.768/Gobind Nagri, Ferozepur City	Complaint	Cantt. Ferozepur	----	13.12.2018
1593	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 207 of 2018	Ranbir Vs. Harmesh	Harmesh Singh	Harbans Singh	Male	Dabia Wali, Village Loombri Wala, Ferozepur	Complaint	City Ferozepur	----	15.12.2018
1594	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 937 of 2017	Jaswinder Vs. Joginder Lal	Joginder Lal	Ram Ditta	Male	Gali Massa Singh Wali, Bharat Nagar, Ferozepur	Complaint	City Ferozepur	----	15.12.2018
1595	Dr.Sushil Bodh, Judicial Magistrate 1st Class, Zira	NACT 206 of 2017	Amandeep Singh Vs. Vikas	Vikas	Rakesh Kumar	Male	Ward No.11, Saidan Wala Mohalla Near Malik Kothi Village Shahabad Markanda, Haryana	Complaint	Makhu	----	10.12.2018
1596	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 163 of 2016	State of Punjab Vs. Malkit Singh	Lakhvir Singh	Shingara Singh	Male	Village Bulla Rai Uttar PS Guruharsahai	137	Zira	13.09.2016	18.12.2018
1597	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 117 of 2018	Sukhpreet Vs. Swaran Singh	Gursewak Singh	Mohan Singh	Male	Village Faride Wala, Ferozepur	Complaint	----	----	17.12.2018
1598	Ms.Gurpreet Kaur, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 261 of 2015	Balkar Singh Vs. Avtar Singh	Balkar Singh	Mangal Singh	Male	Dona Mattar	Complaint	Guruharsahai	----	13.12.2018
1599	Ms.Gurpreet Kaur, Sub Divisional Judicial Magistrate, Guruharsahai	NACT 179 of 2017	PADB Vs. Balwinder Singh	Balwinder Singh	Gulzar Singh	Male	Village Nau Behram Sher Singh Wala, Guruharsahai	Complaint	Guruharsahai	----	17.12.2018
1600	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 102 of 2018	Gurkirat Singh Vs. Gyaneshwar Bhargav	Gyaneshwar Bargava	----	Male	C/o Bharigu Associate R/o Anand Kutir 10-Tilak Marg, Lukhnow	Complaint	Guruharsahai	----	03.12.2018
1601	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	NDPS 90 of 2018	State of Punjab Vs. Jasvir Singh	Mamta	Ram Avtar	Female	Shanker Golaria, 49 Goldia, Uprala, District Bangali	83	Makhu	23.07.2016	31.01.2019

1602	Sh.K.K.Goyal, Addl.District & Sessions Judge, Ferozepur	SC 147 of 2018	State of Punjab Vs. Lakhi @ Lakhwinder Singh	Lakhi @ Lakhwinder Singh	Gopal	Male	Khai PHEME Ke, District Ferozepur	195	Sadar Ferozepur	24.07.2015	30.01.2019
1603	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 36 of 2015	State of Punjab Vs. Kewal Krishan	Kewal Krishan @ Lucky	Sadiq @ Ram Bahadur	Male	Basti Aawa, Ferozepur City	330	City Ferozepur	07.12.2014	21.01.2019
1604	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	NACT 217 of 2016	OBC Vs. Raj Singh	Raj Singh	Munshi Singh	Male	Village Mehma, Ferozepur	Complaint	Sadar Ferozepur	----	05.01.2019
1605	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1182 of 2015	Ashu Kapoor Vs. Rajput Groups	Sunil Kumar Rajput	Balwant Singh	Male	Rajput Properties and Developers Pvt. Ltd. Corporate Office, C-56/34 2nd Floor, Magtech Tower, Sector 62, Near SBI, Noida	Complaint	----	----	17.01.2019
1606	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 752 of 2015	FCCB Vs. Chiman	Chiman	Masha	Male	Village Sodhi Wala, PO Kadma, Ferozepur	Complaint	----	----	22.01.2019
1607	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 383 of 2016	Gurcharan Singh Vs. Balihar Singh	Balihar Singh	Harnans Singh	Male	Basti Makhhan Singh Near Tyre Factory, Fazilka Road, Ferozepur	Complaint	----	----	25.01.2019
1608	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1034 of 2016	PADB Vs. Chann	Chann	Baggu	Male	Village Katora, Ferozepur	Complaint	----	----	28.01.2019
1609	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 918 of 2016	Mukhtiar Singh Vs. Surinder Kumar	Surinder Kumar	Jeewan Lal	Male	Govt. quarter No.91, Near Railway Line, Housing Board Colony, Ferozepur City	Complaint	----	----	03.01.2019
1610	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 572 of 2017	Gurjeet Singh Vs. Guddi	Guddi	Mohal Lal Sandhu	Female	Village Peeran Wala, Canal Colony, Ferozepur Working as Beldar, Eastern Head Works, Canal Colony, Ferozepur	Complaint	----	----	07.01.2019
1611	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 255 of 2016	Lakhwinder Singh Vs. Sukhdev Singh	Sukhdev Singh	Piara Singh	Male	Gali near Guru Engg. Works, Bharat Nagar, Ferozepur City	Complaint	----	----	28.01.2019
1612	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	NACT 218 of 2017	Vijay Kumar Vs. Bimla Devi	Bimla Devi	Vijay Kumar	Female	H.No.A-T-4,622, Railway Colony, Ferozepur City	Complaint	----	----	30.01.2019

1613	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 451 of 2014	Rakesh Kakkar Vs. Rakesh Kumar	Rakesh Kumar	Krishan Lal	Male	H.No.375/4, Baba Lal Daya Wali Gali, Ferozepur	Complaint	----	----	24.01.2019
1614	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 767 of 2015	Kulwant Singh Vs. Davinder Singh	Davinder Singh	Kuldeep Singh	Male	177 A Kranti Nagar 8 Marla Panipat	Complaint	----	----	17.01.2019
1615	Ms.Shewta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 1004 of 2015	Kartar Vs. Kali Charan	Kali Charan	Budu Lal	Male	House No. N66 Khiteek Mandi, Ferozepur Cantt.	Complaint	----	----	23.01.2019
1616	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 638 of 2017	HDFC Vs. Surinder	Surinder Singh	Kartar Singh	Male	House No.20, Jand Wala Chota, Tehsil Jalalabad	Complaint	City Ferozepur	----	22.01.2019
1617	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 718 of 2015	Ranbir Singh Vs. Sukhpal Singi	Sukhpal Singh	Ekam Singh	Male	House No.3, Bank Colony, Bathinda	Complaint	City Ferozepur	----	02.01.2019
1618	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 299 of 2017	Nand Kishore Vs. Joseph	Joseph	Sham Lal	Male	Army Military Suppy Depot, Ferozepur Cantt.	Complaint	Cantt. Ferozepur	----	05.01.2019
1619	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 431 of 2018	Harish Sharma Vs. Kulwant	Kulwant Kaur	Dilbagh Singh	Female	Basti Khalil Wali, Malwal Qadim, Bazidpur	Complaint	Cantt. Ferozepur	----	03.01.2019
1620	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 215 of 2018	HDFC Vs. Jaswant Singh	Jaswant Singh	Hira Singh	Male	Village Katora, Ferozepur	Complaint	City Ferozepur	----	11.01.2019
1621	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 174 of 2017	State of Punjab Vs. Mukhtiar Singh	Gurmeet Singh	Fauja Singh	Male	Gatti Masti No.2	62	Mamdot	2016	21.01.2019
1622	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 446 of 2017	PNB Vs. Mukhtiar Singh	Mukhtiar Singh	Atma Singh	Male	Village Fatte Wala Hithar PO Chhanga Rai Hithar, Ferozepur	Complaint	City Ferozepur	----	25.01.2019
1623	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 42 of 2018	State of Punjab Vs. Hardev Singh	Hardev Singh	Buta Singh	Male	Village Lehra Rohi, PS Sadar Zira	4	City Zira	09.01.2017	07.01.2019
1624	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 146 of 2017	Parvinder Singh Vs. Sukhwinder Singh	Sukhwinder Singh	Gurbachan Singh	Male	Village Nangal Ariayan, Jalalandhar	Complaint	----	----	03.01.2019
1625	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 197 of 2017	H.S. Jasbir Singh Vs. Hari Chand	Hari Chand	Hari Chand	Male	Pupneja Rice Mills, Bagh Colony, Jalalabad	Complaint	----	----	15.01.2019
1626	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 197 of 2017	H.S. Jasbir Singh Vs. Hari Chand	Sunny Pupneja	Hari Chand	Male	Pupneja Rice Mills, Bagh Colony, Jalalabad	Complaint	----	----	15.01.2019
1627	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 197 of 2017	H.S. Jasbir Singh Vs. Hari Chand	Rajan Pupneja	Hari Chand	Male	Pupneja Rice Mills, Bagh Colony, Jalalabad	Complaint	----	----	15.01.2019
1628	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHA 164 of 2017	State of Punjab Vs. Sucha Singh	Sucha Singh	Bahadur	Male	Suba Kahan Chand	47	Sadar Ferozepur	24.02.2016	08.02.2019

1629	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	CHI 18 of 2015	State of Punjab Vs. David	Vijay	Sohan Lal	Male	Basti Tankan Wali, Ferozepur	180	Sadar Ferozepur	06.08.2013	06.02.2019
1630	Ms.Shikha Goel, Chief Judicial Magistrate, Ferozepur	NACT 4688 of 2017	Jaspreet Singh Vs. Subash	Subash	Farijand	Male	Janta Preet Nagar, Near Sethi Cold Store, Ferozepur	Complaint	City Ferozepur	----	01.02.2019
1631	Ms.Shikha Goel, Chief Judicial Magistrate, Ferozepur	NACT 605 of 2017	Balwinder Singh Vs. Gurbachan Singh	Gurbachan Singh	Mahinder Singh	Male	Village Bohria Tehsil Guruharsahai	Complaint	City Ferozepur	----	15.02.2019
1632	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 528 of 2015	Sarabjit Singh Vs. Harmesh Singh	Harmesh Singh	Rulia Singh	Male	Village Gatti Masta No.2, Ferozepur	Complaint	----	----	20.02.2019
1633	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 114 of 2016	PADB Vs. Parwinder Singh	Parwinder Singh	Balwant Singh	Male	Village Saide Ke Rahela, Ferozepur	Complaint	----	----	28.02.2019
1634	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 1025 of 2015	Vipul Mittal Vs. Anil Aggarwal	Anil Kumar Aggarwal	----	Male	M/s HS Traders, Village Khusrupur, Jalandhar City	Complaint	Cantt. Ferozepur	----	02.02.2019
1635	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 941 of 2016	The Ferozepur Cop. Vs. Pargat Singh	Pargat Singh	Pooran Singh	Male	Village Chak Dona Rahime Ke, Ferozepur	Complaint	Mamdot	----	07.02.2019
1636	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 69 of 2017	Rajinder Singh Vs. Ashok Kumar	Ashok Kumar	Hans Raj	Male	H.No.1070, Near Keshvi Botique, Hakikat Nagar, Haibowal, Ludhiana	Complaint	City Ferozepur	----	14.02.2019
1637	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 102 of 2016	The PCADB Vs. Harnek Singh	Harnek Singh	Hira Singh	Male	Village Mehma, Ferozepur	Complaint	City Ferozepur	----	16.02.2019
1638	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 871 of 2017	The PCADB Vs. Gurmej Singh	Gurmej Singh	Bahal Singh	Male	Village Bandala, Ferozepur	Complaint	City Ferozepur	----	16.02.2019
1639	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 212 of 2015	The PCADB Vs. Jagdev Singh	Jagdev Singh	Mohan Singh	Male	H.No.523. Housing Board Colony, Ferozepur	Complaint	Cantt. Ferozepur	----	18.02.2019
1640	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 637 of 2017	HDFC Bank Vs. Kulwant Singh	Kulwant Singh	Jangir Singh	Male	Village Ahmad Dhandi, Guruharsahai	Complaint	City Ferozepur	----	20.02.2019
1641	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 1172 of 2015	Baldev Singh Vs. Shivani Jand	Shivani Jand @ Veenu	Mohan Lal	Male	H.No.5027, Sector 38, Chandigarh	Complaint	Sadar Ferozepur	----	20.02.2019
1642	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 351 of 2018	Tarsem Vs. Manjit Singh	Manjit Singh	Mohinder Singh	Male	Village Waghe PO Khai PHEME Ki, Ferozepur	Complaint	City Ferozepur	----	16.02.2019
1643	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 467 of 2018	Vikas Vs. Ashwani	Ashwani Kumar	Amir Chand	Male	H.No.178, Indira Colony, GT Road, Ferozepur	Complaint	City Ferozepur	----	22.02.2019
1644	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 189 of 2018	Tarsem Vs. Manjit Singh	Manjit Singh	Mohinder Singh	Male	Village Waghe PO Khai PHEME Ki, Ferozepur	Complaint	City Ferozepur	----	16.02.2019

1645	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 347 of 2018	PADB Vs. Balbir Singh	Balbir Singh	Jeet Singh	Male	Chak Bhange Wala, Ferozepur	Complaint	City Ferozepur	----	12.02.2019
1646	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 410 of 2018	Sukhchain Singh Vs. Kapil Pesticides	Lovdeep Kapil	Ram Parkash	Male	Village Malwal, Ferozepur	Complaint	City Ferozepur	----	12.02.2019
1647	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 798 of 2015	Indusind Bank Vs.Surjit Singh	Surjit Singh	Gulzar Singh	Male	VPO Dona Mattar, Ferozepur	Complaint	City Ferozepur	----	11.02.2019
1648	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 203 of 2018	PADB Vs. Jagtar Singh	Jagtar Singh	Sukchain Singh	Male	Village Shehzadi, Ferozepur	Complaint	City Ferozepur	----	26.02.2019
1649	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 115 of 2018	State of Punjab Vs. Ramesh @ Meshi	Ramesh @ Meshi	Aahma	Male	Basti Aawa, Ferozepur City	94	City Ferozepur	08.05.2017	02.02.2019
1650	Ms.Shikha Goel, Additional Chief Judicial Magistrate, Ferozepur	NACT 631 of 2015	Surinder Singh Vs. Suman	Suman	Pardeep Kumar	Female	House No.51, St.No.2, Bhullar School, Street New Adarsh Nagar, Ferozepur City	Complaint	City Ferozepur	----	06.03.2019
1651	Sh.Mahesh Kumar, Judicial Magistrate 1st Class, Ferozepur	Mnt 195 of 2014	Khajan Singh Vs. Baldev Singh & Ors.	Mukhtiar Singh	Ajit Singh	Male	Village Kamalpur Tehsil Lohia, Jalandhar	Complaint	----	----	15.03.2019
1652	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 759 of 2016	Jagir Singh Vs. Nirmal Singh	Nirmal Singh	Gurmail Singh	Male	Village Jhakarana, VPO Palla Megha, Ferozepur	----	City Ferozepur	----	05.03.2019
1653	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	CHI 15 of 2019	State of Punjab Vs. Varinder Singh	Varinder Singh	Jagsir Singh	Male	Village Mudki, PS Ghall Khurd, Ferozepur	46	Ghall Khurd	29.04.2016	07.03.2019
1654	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	CHI 17 of 2017	State of Punjab Vs. Nathu Ram	Nathu Ram	Aahma	Male	Village Khilchian Qadim, PS Sadar, Ferozepur	164	Sadar Ferozepur	13.11.2016	30.03.2019
1655	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 327 of 2017	M/s Shri Jagdamba Arotech Vs. Gurbaksh Singh	Gurbaksh Singh	Surjeet Singh	Male	Village Machhi Wara, Ferozepur	----	Ghall Khurd	----	30.03.2019
1656	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 723 of 2015	Ferozepur Central Cooperative Bank Vs. Mohinder Kaur	Mohinder Kaur	Balkar Singh	Female	Village Sodhi Wala, PS Kadma, Ferozepur	----	City Ferozepur	----	30.03.2019
1657	Ms.Shweta Dass, Judicial Magistrate 1st Class, Ferozepur	NACT 402 of 2015	Mohinder Kaur Vs. Jouna Masih	Jouna Mashi	Hamid Masih	Male	House No.96, Sadiq Road, Medical Campus, Faridkot	Complaint	----	----	12.03.2019
1658	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 675 of 2016	Mahindra & Majindra Finance Vs. Jeeta	Jeeta @ Jeet Singh	Sadhu Singh	Male	Village Ali Ke PO Dulchi Ke, Ferozepur	Complaint	City Ferozepur	----	11.03.2019

1659	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 946 of 2017	Rahul Vs. Ashwani Kumar	Ashwani Kumar	Mair Chand	Male	House No.178, Indra Colony, Chungi Bno.7, GT Road, Ferozepur	Complaint	City Ferozepur	----	13.03.2019
1660	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 858 of 2017	PCADB Vs. Harbhajan Singh	Harbhajan Singh	Bahicha Singh	Male	Village Jama Rakhiya Hithar, Ferozepur	Complaint	City Ferozepur	----	13.03.2019
1661	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 51 of 2017	State of Punjab Vs. Money	Money	Madan	Male	Gole Bag Tehal Singh Wali Gali St.No.3, Ferozepur	44	City Ferozepur	2016	16.03.2019
1662	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	NACT 53 of 2016	Janak Raj Monga Vs. Divyan Kumar	Divyan Kumar	Rajiv Kumar	Male	Near Tara Baba Kutia Sirsa, Haryana	Complaint	City Ferozepur	----	20.03.2019
1663	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	CHI 42 of 2018	State of Punjab Vs. Jaswinder Singh	Jaswinder Singh	Jagsir Singh	Male	Village Icche Wala, Ferozepur	134	City Ferozepur	2016	20.03.2019
1664	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 1131 of 2015	Jaswant Singh Vs. Jot Singh	Jot Singh	Nathu Ram	Male	Canal Colony, Opposite Canal Rest House, Ferozepur	Complaint	Cantt. Ferozepur	----	16.03.2019
1665	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 1175 of 2015	Nishant Goel Vs. Pankaj Sachdeva	Pankaj Sachdeva	----	Male	Prop. Riwarz Shoe Palace 428/2, Gulati Chowk, Model Town, Near Bata Shoe Store, Ludhiana	Complaint	City Ferozepur	----	07.03.2019

1666	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 894 of 2015	Supreme Cardboard Vs. Impact Covienience Tech.	Harjeet Singh	Major Singh	Male	Samrala District Ludhiana Authorizing Signatory Impact Convenience Technology Nanta Complex, 2nd Floor, Opposite Dushera Ground Near Main Bus Stand Machhiwara, Ludhiana	Complaint	City Ferozepur	----	11.03.2019
1667	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 648 of 2015	OBC Vs. Pippal Singh	Pippal Singh	Swaran Singh	Male	Village Bale Wala, PO Kai PHEME Ke, Ferozepur	Complaint	Cantt. Ferozepur	----	09.03.2019
1668	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 577 of 2016	Kulbir Singh Vs. Bohar Singh	Bohar Singh	Balwant Singh	Male	Village Saide Ravela, Ferozepur	Complaint	City Ferozepur	----	02.03.2019
1669	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 53 of 2017	Asha Singh Vs. Darshan Singh	Darshan Singh	Balkar Singh	Male	Village Sodhi Nagar, Ferozepur	Complaint	Sadar Ferozepur	----	16.03.2019
1670	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 53 of 2017	Asha Singh Vs. Darshan Singh	Amrik Singh	Nirajan Singh	Male	Village Kulgarhi, Ferozepur	Complaint	Sadar Ferozepur	----	16.03.2019
1671	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 795 of 2017	Arvind Gupta Vs. Chamkaur Singh	Chamkaur Singh	Kabal Singh	Male	Quarter No.16, Police Line, Faridkot	Complaint	Cantt. Ferozepur	----	12.03.2019
1672	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 1101 of 2016	Shamsher Singh Vs. Baljinder Singh	Baljinder Singh	Kulbir Singh	Male	Village Mohkam Khan Wala, Ferozepur	Complaint	City Ferozepur	----	27.03.2019
1673	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 1060 of 2015	The FCCB Vs. Varinder Pal Singh	Varinder Pal Singh	Joginder Singh	Male	Village Madhrey PO Canal Colony, Ferozepur	Complaint	City Ferozepur	----	11.03.2019
1674	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 969 of 2017	HDFC Vs. Gurmej Singh	Gurmej Singh	Mukhtiar Singh	Male	Village Khicliche Dulchi Ke, Ferozepur	Complaint	Cantt. Ferozepur	----	02.03.2019
1675	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 311 of 2016	FCCB Vs. Kashmir Singh	Kashmir Singh	Dilawar Singh	Male	Village Peer Ahmad Block Ghall Khurd, Ferozepur	Complaint	Cantt. Ferozepur	----	28.03.2019
1676	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 1014 of 2017	Nirmal Singh Vs. Paras Infrastructure	Sukhdev Singh	Balveer Singh	Male	Phase 8/155 of Mohali Now Flat No.304 Golf View Sector 91, Mohali	Complaint	City Ferozepur	----	27.03.2019
1677	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 197 of 2018	PCADB Vs. Parminder Kaur	Parminder Kaur @ Kiranjit Kaur	Harchand Singh	Female	Village Jhoke Tehal Singh, Ferozepur	Complaint	City Ferozepur	----	26.03.2019
1678	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 191 of 2018	PACDB Vs. Buta Singh	Buta Singh	Surjan Singh	Male	Village Faridewala Hithar, Ferozepur	Complaint	City Ferozepur	----	16.03.2019
1679	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 344 of 2017	PNB Vs. Raj Singh	Raj Singh	Bachan Singh	Male	Village Fattewala Hithar, PO Chhanga Jhurd, Ferozepur	Complaint	City Ferozepur	----	16.03.2019

1680	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 923 of 2017	Mahindra & Mahindra Vs. Manjit Singh	Manjit Singh	Hansa Singh	Male	House No.23,Village Bhupe Wala, Zira	Complaint	City Ferozepur	----	11.03.2019
1681	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 2 of 2018	State of Punjab Vs. Salim @ Ravi	Salim @ Ravi	Bohar Singh	Male	Village Dualchi Ke PS Sadar Ferozepur	185	Zira	31.08.2017	16.03.2019
1682	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 536 of 2013	State of Punjab Vs. Mohinder Singh	Surjit Kaur	Tara Singh	Female	Village Fatehegarh Sabhran, Zira	106	Makhu	03.07.2003	11.03.2019
1683	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 106 of 2016	State of Punjab Vs. Harpal Singh	Sonu	Pala	Male	Gaushala Road, Zira	76	Zira	01.07.2016	19.03.2019
1684	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 31 of 2016	State of Punjab Vs. Dilbag Singh	Balraj Singh	Sukhmander Singh	Male	Village Malloke, Zira	210	Zira	07.12.2015	26.03.2019
1685	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 371 of 2018	Mohan Lal Vs. Kulbir Singh	Kulbir Singh	Jarnial Singh	Male	Chungi No.8. Partap Nagar, Ferozepur	Complaint	City Ferozepur	----	12.04.2019
1686	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 205 of 2018	PADB Vs. Gurcharan Singh	Gurcharan Singh	Basant Singh	Male	Village Kabar Wacha Road, Mudki Ferozepur	Complaint	City Ferozepur	----	12.04.2019
1687	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	NACT 401 of 2017	Anil Kumar Vs. Long Life Multi Trades	Raj Kumar @ Raju	----	Male	House No.70, Phase-I, Vikas Vihar, Ferozepur City and Care of C.L.Bajaj(PSEB) Resident of H.No.51, Vikas Vijar, Phase No.1, Ferozepur City	Complaint	City Ferozepur	----	01.04.2019
1688	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	NACT 1115 of 2017	HDFC Vs. Harmesh Singh	Harmesh Singh	Harbans Singh	Male	Village Loombri Wala Dastul Sahab Wala, Ferozepur	Complaint	City Ferozepur	----	04.04.2019
1689	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHA 135 of 2017	State of Punjab Vs. Lakveer Singh	Lakhveer Singh	Balbir Singh	Male	St.No.5, Mandir Wali Gali, Near Polytechnic College Kamboj Nagar Ferozepur City	Complaint	GRP Ferozepur	----	29.04.2019
1690	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	CHI 248 of 2018	State of Punjab Vs. Ajay John	Ravi Kumar	Jagdish	Male	Golbagh Near Tower Dulchi Ke Road, Ferozepur City	115	City Ferozepur	2014	27.02.2019
1691	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	CHI 450 of 2015	State of Punjab Vs. Nirvair Singh	Nirvair Singh	Nishan Singh	Male	Kamla Sur Singh Wala, Ferozepur	39	Sadar Ferozepur	29.01.2014	24.04.2019

1692	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 425 of 2017	PNB Vs. Jaj Singh	Ranjit Singh	Sarwan Singh	Male	Village Sur Singh Wala, Ferozepur	Complaint	City Ferozepur	----	16.03.2019
1693	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	NACT 19 of 2017	Vipin Kuma Vs. Ranjit	Jaj Singh	Jagtar Singh	Male	Village Fatte Wala Hithar, PO Chhanga Khurd, Ferozepur	Complaint	Mamdot	----	16.03.2019
1694	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	NACT 595 of 2017	Sukhchain Singh Vs. Subhah	Subhash Chander	Sham Lal	Male	Village Nava Qilla, Ferozepur	Complaint	City Ferozepur	----	06.04.2019
1695	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 95 of 2016	State of Punjab Vs. Sarup Singh	Saroop Singh	Tehal Singh	Male	Kubani OS Sadar Patti, Tarn Taran	290	Sadar Ferozepur	24.11.2015	10.04.2019
1696	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 371 of 2015	State of Punjab Vs. Bhajan Singh	Balkar Singh	Inder Singh	Male	Bhurre Kalan	88	Sadar Ferozepur	11.09.2015	18.04.2019
1697	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 202 of 2016	State of Punjab Vs. Baba Surinder Singh	Si Mohinder Singh	Bhag Singh	Male	Dashmesh Nagri, Kharar, Mohali	8	Ghall Khurd	29.01.2016	04.04.2019
1698	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 15 of 2019	State of Punjab Vs. Varinder	Harjit Singh	Chand Singh	Male	Mudki PS Ghall Khurd	46	Ghall Khurd	29.04.2016	22.04.2019
1699	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 132 of 2016	Larfance Vs. Vishal Verma	Vishal Verma	Janak Raj	Male	Vihal Jewellers, Court Road, Near Old Court Road, Saharanpur	Complaint	----	----	09.04.2019
1700	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 183 of 2016	PADB Vs. Kikkar Singh	Kikkar Singh	Lal Singh	Male	Village Gatti Harike, Tehsil, Zira	Complaint	----	----	24.04.2019
1701	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 21 of 2017	Naresh Chopra Vs. Kavita Kakkar	Kavita Kakkar	Tejinder Kakkar	Male	D-7/7176, Vasant Kunj New Delhi	Complaint	----	----	04.04.2019
1702	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 22 of 2017	Sukhwinder Singh Vs. M/s World Wide Immigration Solution	Ruchi Verma	----	Female	WWWIS, SCO 141 Second Floor, Sector 40-C, Chandigarh	Complaint	----	----	09.04.2019
1703	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 51 of 2017	Joga Singh Vs. Gurnam Singh	Gurnam Singh	Sukha Singh	Male	Basti Khachar Wali W.No.2, Mallanwala	Complaint	----	----	10.04.2019
1704	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 176 of 2017	Lakhbir Singh Vs. Smart Housing Delvelper Infra Ltd.	Krishan Lal	Amar Lal	Male	Gandhi Nagar, Ward No.7, Fazilka	Complaint	----	----	09.04.2019
1705	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 122 of 2016	State of Punjab Vs. Monu	Monu	Pala Singh	Male	Village Sherkhan, Zira	169	Sadar Zira	----	18.04.2019
1706	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 79 of 2018	Chander Kant Mittal Vs. Balvir Singh	Balvir Singh	Buta Singh	Male	Village Karyal, Dharmkot	Complaint	Mallanwala	----	06.04.2019
1707	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 70 of 2018	Gurmail Singh Vs. Ninder Singh	Ninder Kaur	Jaswant Singh	Female	Ward No.5, Basti Machian, Zira	Complaint	Mallanwala	----	12.04.2019
1708	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 160 of 2018	SBI Mallanwala Vs. Gurjant	Gurjant Singh	Shubeg Singh	Male	Ward No.2, Basti Khachar Wala, Zira	Complaint	----	----	12.04.2019

1709	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	SC 26 of 2016	State of Punjab Vs. Jagjit Singh	Jagjit Singh	Jaswant Singh	Male	Village Usman Wala	189	Sadar Ferozepur	19.07.2015	13.05.2019
1710	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	COMA 46 of 2017	RFO Vs. Lakhvir Singh	Lakhvir Singh	Lal Singh	Male	Karamli Wala, PS Ghall Khurd	Prosecution case no.454/FZR/2016-	Ghall Khurd	----	20.05.2019
1711	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	COMA 46 of 2017	RFO Vs. Lakhvir Singh	Satpal Singh	Harnam Singh	Male	Karamli Wala, PS Ghall Khurd	Prosecution case no.454/FZR/2016-	Ghall Khurd	----	20.05.2019
1712	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 196 of 2016	State of Punjab Vs. Gobha	Samma	Nek	Male	Basti Aawa, Ferozepur City	355	City Ferozepur	26.10.2013	03.05.2019
1713	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 196 of 2016	State of Punjab Vs. Gobha	Sunny	Kala	Male	Old Sabzi Mandi, Ferozepur City	355	City Ferozepur	26.10.2013	03.05.2019
1714	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 129 of 2016	State of Punjab Vs. Pooja	Pooja	Tinku	Female	Khalsa Colony, Ferozepur City	116	City Ferozepur	27.04.2014	08.05.2019
1715	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHA 154 of 2017	State of Punjab Vs. Subash	Subash @ Bhasa	Gulab	Male	Bagdadi Gate, Old Vegetable Market, Ferozepur City	24	City Ferozepur	05.02.2016	18.05.2019
1716	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 643 of 2015	State of Punjab Vs. Ravi Kumar	Ravi	Jagdish	Male	Golbagh Basti Dulchi Ke Road, Ferozepur City	102	City Ferozepur	10.04.2014	20.05.2019
1717	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHA 116 of 2017	State of Punjab Vs. Pankaj	Anil @ Dhala	Jagan Nath	Male	St.No.5, Bharat Nagar, Ferozepur City	158	City Ferozepur	10.07.2016	20.05.2019
1718	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHA 116 of 2017	State of Punjab Vs. Pankaj	Sukhchain @ Aman	Sanjeev Kumar	Male	Village Suba Kahan Chand	158	City Ferozepur	10.07.2016	20.05.2019
1719	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHA 116 of 2017	State of Punjab Vs. Pankaj	Vicky @ Samueal	SATPAL	Male	Shanti Nagar, Ferozepur City	158	City Ferozepur	10.07.2016	20.05.2019
1720	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHA 116 of 2017	State of Punjab Vs. Pankaj	Sikander @ Rajinder	Des Raj	Male	Block 28 H.No.A1, Sagar Hospital, Ferozepur City	158	City Ferozepur	10.07.2016	20.05.2019
1721	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	COMA 96 of 2016	State of Punjab Vs. M/s Sant Baba Tara Singh	Sushil Kumar Tyagi	Rameshwar Dyal	Male	VPO Chand Sarra, Meerut	Complaint	City Ferozepur	----	29.05.2019
1722	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	COMI 34 of 2015	Baldev Singh Vs. Nanak Singh	Juj Singh	Kashmir Singh	Male	Village Pojo Ke Uttar, Ferozepur	Complaint	----	----	20.05.2019

1723	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	COMI 34 of 2015	Baldev Singh Vs. Nanak Singh	Balwinder Singh	Mangal Singh	Male	Village Pojo Ke Uttar, Ferozepur	Complaint	----	----	20.05.2019
1724	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 218 of 2018	HDFC Bank Vs. Satnam Singh	Satnam Singh	Gulzar Singh	Male	Village Bandala, PO Rukne Wala	Complaint	----	----	10.05.2019
1725	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 438 of 2016	SBI Vs. Nirdosh Kumar	Nirdosh Kumar	----	Male	Gian Chand Bedi Colony Near Gupta Petrol Pump and Sadar Colony, Ferozepur City	Complaint	----	----	24.05.2019
1726	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 631 of 2016	Mahindra & Mahindra Vs. Surinder Singh	Surinder Singh	Bhag Singh	Male	Village Santu Wala Zira to Mallanwala Road, Zira	Complaint	----	----	16.05.2019
1727	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 661 of 2017	HDFC Vs. Manjit Singh	Manjit Singh	Gurmeet Singh	Male	Village Bhamba Singh Wala	Complaint	----	----	10.05.2019
1728	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 802 of 2017	M/s KS Trading Company Vs. M/s DPD Industry	Davinder Paul Dhawan	Dharam Paul	Male	Village Sodhe Wala, Moti Bazar Near Hira Mandi, Ferozepur	Complaint	----	----	09.05.2019
1729	Ms.Shweta Dass, Judicial Magistrate 1st Class, Ferozepur	CRM 220 of 2017	State of Punjab Vs. Sucha	Sucha	Bahadar Singh	Male	Village Lithar, Ferozepur	44	Kulgarhi	13.05.2012	15.05.2019
1730	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHI 149 of 2018	State of Punjab Vs. Anmolpreet	Lovejeet Singh	Nachhattar Singh	Male	Village Waloor, PS Kulgarhi	42	City Ferozepur	2017	04.05.2019
1731	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHA 321 of 2018	State of Punjab Vs. Tarlok Singh	Tarlok Singh	Bhag Singh	Male	Village Hazara Singh Wala	21	Mamdot	2018	10.05.2019
1732	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHI 156 of 2018	State of Punjab Vs. Bohra @ Prince	Bohra	Lachhman Singh	Male	Street No.6, Hira Nagar, City Ferozepur	52	City Ferozepur	2018	17.05.2019
1733	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	CHI 450 of 2016	State of Punjab Vs. Nirvair Singh	Nirvair Singh	Nishan Singh	Male	Kamla Bodla PS Sadar Ferozepur	39	Sadar Ferozepur	29.01.2014	24.04.2019
1734	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	CHI 271 of 2015	State of Punjab Vs. Raman @ Ramni	Raman @ Ramni	Ashok	Male	Basti Awa, Ferozepur City	361	Sadar Ferozepur	2014	03.05.2019
1735	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	CHI 271 of 2015	State of Punjab Vs. Raman @ Ramni	Surinder Kumar @ Kaka	Binder Singh	Male	Basti Awa, Ferozepur City	361	Sadar Ferozepur	2014	03.05.2019
1736	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	CHI 79 of 2016	State of Punjab Vs. Inderjit Singh	Inderjit Singh	----	Male	Balvir Basti Street No.10, Faridkot	2	Sadar Zira	2016	13.05.2019
1737	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 110 of 2017	Jagdeep Kumar Vs. Kanwaljit Kaur	Kanwaljit Kaur	Harjinder Singh	Female	Tibba Basti, Zira	----	----	----	28.05.2019

1738	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	CHA 4 of 2017	State of Punjab Vs. Baljit Singh	Baljit Singh	Atma Singh	Male	Village Amir Shah PS Makhu	27	Makhu	12.03.2016	07.05.2019
1739	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	CHA 44 of 2017	State of Punjab Vs. Amarjit Singh	Amarjit Singh	Balvir Singh	Male	Village Mansoor Deva, PS Zira	211	Zira	09.12.2015	06.05.2019
1740	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 159 of 2018	SBI Vs. Prem Kumar	Prem Kumar	Mahinder Singh	Male	Village Kale Ke Hithar, Zira	----	----	----	01.05.2019
1741	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 190 of 2018	Punjab and Sind Bank Vs. Sarabjeet Singh	Sarabjeet Singh	Kewal Singh	Male	Village Kamal Wala, Zira	----	----	----	10.05.2019
1742	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 80 of 2018	Rani Kaur Vs. Joginder Singh	Joginder Singh	Kashmir Singh	Male	Hamad Wala Road, Village Sudhara, Zira	----	----	----	02.05.2019
1743	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 150 of 2018	SBI Mallanwala Vs. Nirmal Singh	Nirmal Singh	Surja Singh	Male	Basti Kishan Singh Wali, Village Rukne Wala, Zira	----	----	----	01.05.2019
1744	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	COMA 87 of 2015	State of Punjab Vs. Vijay Kumar	Vijay Kumar	Roshan Lal	Male	M/s Fouji Sweet Shop Amritsar Road, Zira	----	Sadar Ferozepur	----	13.06.2019
1745	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	CHI 332 of 2016	State of Punjab Vs. Balwinder Singh	Blawinder Kumar	Jagdish Lal	Male	Village Dhoorkot, Ferozepur	20	Ghall Khurd	04.02.2015	13.06.2019
1746	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	CHI 272 of 2017	State of Punjab Vs. Lakhwinder & Ors.	Karan	Raj Kumar	Male	Villahe Khai PHEME Ki, Ferozepur	232	Sadar Ferozepur	17.10.2016	06.06.2019
1747	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	CHA 54 of 2017	State of Punjab Vs. Budh Ram	Resham Singh	Khushi Ram	Male	Bano Wala Vehra Bharat Nagar, Ferozepur	217	City Ferozepur	06.11.2015	12.06.2019
1748	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	CHA 54 of 2017	State of Punjab Vs. Budh Ram	Satin	Sohan Lal	Male	Bano Wala Vehra Bharat Nagar, Ferozepur	217	City Ferozepur	06.11.2015	12.06.2019
1749	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	CHA 54 of 2017	State of Punjab Vs. Budh Ram	Gulshan @ Kaka	Kewal	Male	Basti Awa, Ferozepur City	2017	City Ferozepur	06.11.2015	12.06.2019
1750	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	CHI 3 of 2017	State of Punjab Vs. Vicky & Ors.	Sagar Singh	Major Singh	Male	Near Dana Mandi, Ferozepur	106	City Ferozepur	2016	15.06.2019

1751	Ms.Harmilanjot Kaur, Judicial Magistrate 1st Class, Ferozepur	CHA 2014 of 2016	State of Punjab Vs. Udika	Udika Singh	Suba Singh	Male	Village Rakhri Khushal Singh Wala, PS Sadar Ferozepur	100	Sadar Ferozepur	2015	13.06.2019
1752	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 442 of 2016	State of Punjab Vs. Baldev Singh	Baldev Singh	Ajit Singh	Male	Tedu Wala, PS Sadar Ferozepur	73	Sadar Ferozepur	28.03.2016	15.06.2019
1753	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	SC 239 of 2017	State of Punjab Vs. Dimple & Ors.	Jeeta @ Kali	Nawab	Male	Village Peeran Wala, Ferozepur	159	Kulgarhi	08.10.2014	12.07.2019
1754	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	SC 239 of 2017	State of Punjab Vs. Dimple & Ors.	Gabbar	Sahib	Male	Village Peeran Wala, Ferozepur	159	Kulgarhi	08.10.2014	12.07.2019
1755	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	SC 239 of 2017	State of Punjab Vs. Dimple & Ors.	Yusaf @ Joshi	Doola	Male	Villahe Kothi Rai Sahib, Ferozepur	159	Kulgarhi	08.10.2014	12.07.2019
1756	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	SC 239 of 2017	State of Punjab Vs. Dimple & Ors.	Vicky	Barkat	Male	Village Peeran Wala, Ferozepur	159	Kulgarhi	08.10.2014	12.07.2019
1757	Sh.Gurmohan Singh, Addl.District & Sessions Judge, Ferozepur	NDPS 28 of 2019	State of Punjab Vs. Amrik Singh	Anokh Singh	Milkha Singh	Male	Village Akku Wala, Hithar, PS Arif Ke, Ferozepur	103	Kulgarhi	10.09.2018	08.07.2019
1758	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	COMA 104 of 2014	Deputy Commissioner Vs. Rakesh Kumar	Rakesh Kumar	Satpal	Male	C/o RS Traders Guru Nanak Nagari Mallan Wala, Ferozepur	Complaint	City Ferozepur	----	09.07.2017
1759	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHA 55 of 2017	State of Punjab Vs. Sunny	Sunny	Joginder Singh	Male	Street No.1, Hira Nagar, Basti Dana Mandi, Ferozepur	29	Cantt. Ferozepur	04.06.2015	18.07.2019
1760	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	COMI 103 of 2015	Harbhajan Kaur Vs. Raj Singh	Raj Singh	Prem Singh	Male	Village Khilche, PS KaMale Wala, Ferozepur	Complaint	Cantt. Ferozepur	----	06.07.2019
1761	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHI 294 of 2015	State of Punjab Vs. Mohinder Singh	Charanjeet Singh	Makhan Singh	Male	Village Samme Wali, PS Lakhe Wali Mandi, Sri Mukatsar Sahib	8	GRP Ferozepur	19.02.2015	06.07.2019

1762	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	COMI 34 of 2015	Baldev Singh Vs. Nanak Singh	Nanak Singh	Channa Singh	Male	Village Pojjo Ke Uttar, Ferozepur	Complaint	Cantt. Ferozepur	----	30.07.2019
1763	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	COMI 34 of 2015	Baldev Singh Vs. Nanak Singh	Basant Singh	Channa Singh	Male	Village Pojjo Ke Uttar, Ferozepur	Complaint	Cantt. Ferozepur	----	30.07.2019
1764	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 103 of 2016	PADB Vs. Bakhshish Singh	Bakhshish Singh	Gurmej Singh	Male	Shimlapuri, Ludhiana	Complaint	----	----	01.07.2019
1765	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1074 of 2016	PADB Vs. Sandeep	Sandeep	Kashmir Singh	Male	Village Kamal Bodla, Ferozepur	Complaint	----	----	01.07.2019
1766	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 140 of 2017	Sita Rani Vs. Deepak Kumar	Deepak Kumar	Ravinder	Male	Gali Bhandari Wali, Ferozepur City	Complaint	----	----	02.07.2019
1767	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 144 of 2017	Sandeep Singh Vs. Sukhwinder Singh	Sukhwinder Singh	Jagtar	Male	Housing Board Colony, Ferozepur City	Complaint	----	----	02.07.2019
1768	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 145 of 2017	PADB Vs. Sukhwant Singh	Sukhwant Singh	Amrik Singh	Male	Village Sadhushah Wala	Complaint	----	----	08.07.2019
1769	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 371 of 2018	Mohan Lal Vs. Kulbir Singh	Kulbir Singh	Sukhwant Singh	Male	Chungi No.8. Partap Nagar, Ferozepur	Complaint	----	----	10.07.2019
1770	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 205 of 2018	PCADB Vs. Gurcharan Singh	Gurcharan Singh	Nihal Singh	Male	Mudki, Ferozepur	Complaint	----	----	10.07.2019
1771	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 528 of 2018	Amarjit Singh Vs. Mangal	Mangal	Balkar Singh	Male	Near Bridge, Burt Road, Ferozepur	Complaint	----	----	12.07.2019
1772	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 682 of 2016	Sanjeev Gupta Vs. Naik Mustaq Ahmad	Naik Mustaq Ahmad	Mohammad Fazil	Male	Card No.122433 C Through Commanding Officer	Complaint	----	----	16.07.2019
1773	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 171 of 2017	Sita Rani Vs. Saraj Singh	Saraj Singh	Bhagwan Singh	Male	Basti Wakilan Wali, Ferozepur City	Complaint	----	----	16.07.2019
1774	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 211 of 2017	UOI Vs. Harpreet Singh	Harpreet Singh	Mahik Singh	Male	Chak Bange Wala, Ferozepur	Complaint	----	----	16.07.2019
1775	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 240 of 2017	Hardeep Singh Vs. Hazoor Singh	Hazoor Singh	Sukhwinder Singh	Male	Village Noorpur Sethan, Ferozepur	Complaint	----	----	16.07.2019
1776	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 340 of 2016	Bakhsish Singh Vs. Silver Credit Cooperative Society	Silver Credit Cooperative Society through Chair Person	Silver Credit Cooperative Society through Chair Person	----	New Delhi	Complaint	----	----	16.07.2019

1777	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 346 of 2016	Manjit Singh Vs. TYCOONZ Education Consultant	TYCOONZ Education Consultant through its Authorized Signatory	TYCOONZ Education Consultant through its Authorized Signatory	----	Mohali	Complaint	----	----	16.07.2019
1778	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 397 of 2017	Punjab Backward Finance Vs. Pardeep Singh Sandhu	Pardeep Singh Sandhu	Gurmail Singh	Male	Village Malsian Kallan, Zira, Ferozepur	Complaint	----	----	16.07.2019
1779	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 428 of 2018	Baldev Raj Sharma Vs. Subash	Subash	Janak Raj	Male	New Janta Preet Nagar, Ferozepur City	Complaint	----	----	16.07.2019
1780	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 541 of 2016	Hardeep Singh Vs. Raj Kumar	Raj Kumar	Kewal Krishan	Male	Village Faraja Malwal, Ferozepur	Complaint	----	----	16.07.2019
1781	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 599 of 2017	Mahindra & Mahindra Vs. Sandeep Kumar	Sandeep Kumar	Mohan Lal	Male	Puri Colony Near NFC Godown, Faridkot	Complaint	----	----	16.07.2019
1782	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 628 of 2017	Pardeep Kumar Vs. Paramjit Singh	Paramjit Singh	Sukhwinder Singh	Male	VPO Sidhwan, Near Medical Store, Jagraon, Ludhiana	Complaint	----	----	16.07.2019
1783	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 641 of 2017	Surjit Singh Vs. Balwinder	Balwinder Singh	Gurmukh Singh	Male	Village Lohka, Taran Taran	Complaint	----	----	16.07.2019
1784	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 660 of 2017	HDFC Vs. Major Singh	Major Singh	Nihal Singh	Male	Village Rattan Khera, Ferozepur	Complaint	----	----	16.07.2019
1785	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 677 of 2015	Nirmal Singh Vs. Jagdev Singh	Jagdev Singh	Manmohan Singh	Male	Housing Board Colony, Ferozepur City	Complaint	----	----	16.07.2019
1786	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 701 of 2017	PCADB Vs. Hazara Singh	Hazara Singh	Jasbir Singh	Male	Araf Ke, Ferozepur	Complaint	----	----	16.07.2019
1787	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 707 of 2017	PCADB Vs. Jasbir Singh	Jasbir Singh	Karnail Singh	Male	Village Bhera Tehsil and District Ferozepur	Complaint	----	----	16.07.2019
1788	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 710 of 2016	Vinod Kumar Vs. Sunita Rani	Sunita Rani	Kamal Kishore	Female	Block No.6, Gawal Mandi, Ferozepur	Complaint	----	----	16.07.2019
1789	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 711 of 2017	PCADB Vs. Santokh Singh	Santokh Singh	Sukhwinder Singh	Male	Village Asal, Ferozepur	Complaint	----	----	16.07.2019
1790	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 719 of 2016	M/s Virk Trading Vs. M/s Pupneja Rice Mills	Sunny Pupneja	Hari Chand	Male	Light Wala Chowk, Arian Wala Road, Jalalabad	Complaint	----	----	16.07.2019
1791	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 719 of 2016	M/s Virk Trading Vs. M/s Pupneja Rice Mills	Rajan Pupneja	Hari Chand	Male	Light Wala Chowk, Arian Wala Road, Jalalabad	Complaint	----	----	16.07.2019
1792	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 719 of 2016	M/s Virk Trading Vs. M/s Pupneja Rice Mills	Hari Chand	Suraj Chand	Male	Light Wala Chowk, Arian Wala Road, Jalalabad	Complaint	----	----	16.07.2019

1793	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 764 of 2016	Asha Rani Vs. Rajiv Kumar	Rajiv Kumar	Krishan Lal	Male	Amarpura, Ludhiana	Complaint	----	----	16.07.2019
1794	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 765 of 2016	Asha Rani Vs. Rajiv Kumar	Rajiv Kumar	Krishan Lal	Male	Amarpura, Ludhiana	Complaint	----	----	16.07.2019
1795	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 804 of 2017	Gurnam Singh Vs. Ashwani	Ashwani	Tarsem Lal	Male	Basti Nizamdin Wali, Ferozepur City	Complaint	----	----	16.07.2019
1796	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 853 of 2015	Amrik Singh Vs. Nishan Singh	Nishan Singh	Balkar Singh	Male	Village Jhari Wala, Ferozepur	Complaint	----	----	16.07.2019
1797	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 620 of 2016	Mahindra & Mahindra Vs. Angrej Singh	Angrej Singh	Sukhwinder Singh	Male	Village Asal, Ferozepur	Complaint	----	----	18.07.2019
1798	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 497 of 2018	SBI Vs. Gurmej Singh	Gurmej Singh	Dharam Singh	Male	Village Kada Boar, PS Sodhi Nagar, Ferozepur	Complaint	----	----	18.07.2019
1799	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 46 of 2016	Pipal Singh Vs. Subash	Subash	Sham Lal	Male	Janta Preet Nagar, Ferozepur	Complaint	----	----	18.07.2019
1800	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 649 of 2017	SBI Vs. Binder Singh	Binder Singh	Mukhtiar Singh	Male	Talwandi Bhai, Ferozepur	Complaint	----	----	19.07.2019
1801	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 773 of 2016	Indian Overseas Bank Vs. Ravi	Ravi	Mohan Lal	Male	House No.94, Lal Kurti Bazar, Ferozepur	Complaint	----	----	19.07.2019
1802	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 610 of 2016	Sandeep Handa Vs. Tarsem Kumar	Tarsem Singh	Ram Lal	Male	Bharat Nagar, Ferozepur City	Complaint	----	----	19.07.2019
1803	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 319 of 2016	Punjab Backward Finance Vs. Karaj Singh	Karaj Singh	Mohinder Singh	Male	Village Chakiar, Zira, Ferozepur	Complaint	----	----	19.07.2019
1804	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 440 of 2016	SBOP Vs. Ashok Kumar	Ashok Kumar	Gian Chand	Male	Basti Balocha, Ferozepur	Complaint	----	----	20.07.2019
1805	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 983 of 2016	Gurpinder Singh Vs. Gurwinder Singh	Guwinder Singh	Mukhtiar Singh	Male	House No.566, Shri Ganga Nagar, Rajasthan	Complaint	----	----	20.07.2019
1806	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 320 of 2016	Punjab Backward Finance Vs. Ranjit Singh	Ranjit Singh	Mohinder Singh	Male	Village Maroor Chuchark, Zira	Complaint	----	----	20.07.2019
1807	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 766 of 2016	Karnail Singh Vs. Karan Kumar	Karan Kumar	Pushwinder Kumar	Male	Jai Maa Luxmi Exclave, Ferozepur	Complaint	----	----	22.07.2019
1808	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 756 of 2016	Gurpreet Singh Vs. M/s Bhagat Trading Company	Surinder Kumar	Amar Nath	Male	Church Wali Gali, Ferozepur	Complaint	----	----	22.07.2019
1809	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 108 of 2018	Manoj Kumar Monga Vs. M/s Kumar Sons	Chaman Lal Aahita	Kharati Lal	Male	Guru Ram Dass Nagar Ferozepur City	Complaint	----	----	22.07.2019
1810	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 678 of 2016	Anup Kumar V. Subhash	Subash	Baldev Raj	Male	Janta Preet Nagar, Ferozepur	Complaint	----	----	22.07.2019
1811	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 583 of 2017	Union Bank of India Vs. Ranjeet Kaur	Ranjeet Kaur	Swaran Singh	Male	Village Kale Ke Hithar, Zira	Complaint	----	----	23.07.2019

1812	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1041 of 2016	PCADB Vs. Gurvail Singh	Gurvail Singh	Sukhwinder Singh	Male	Village Kada Bohra, Ferozepur	Complaint	----	----	24.07.2019
1813	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 94 of 2017	Mahindra & Mahindra Vs. Sukhraj Singh	Sukhraj Singh	Mangal Singh	Male	Village Ratta Khera, Ferozepur	Complaint	----	----	24.07.2019
1814	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 218 of 2018	HDFC Vs. Satnam Singh	Satnam Singh	Jarnail Singh	Male	Village Bandala, PO Rukne Wala	Complaint	----	----	26.07.2019
1815	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 500 of 2017	Mahindra & Mahindra Vs. Gurpreet Singh	Gurpreet Singh	Lal Singh	Male	House No.1054, Dwareana Road, Kotkapura	Complaint	----	----	29.07.2019
1816	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 195 of 2017	Mahindra & Mahindra Vs. Dalbeer Singh	Dalbeer Singh	Maha Singh	Male	VPO Booh, Harike, Tehsil Patti, District Tarn Taran	Complaint	----	----	29.07.2019
1817	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 536 of 2017	Darshan Singh Vs. Pipal Singh	Pipal Singh	Avtar Singh	Male	Satia Wala Road, Ferozepur	Complaint	----	----	29.07.2019
1818	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 275 of 2017	Vijay Kumar Vs. Om Parkash	Om Parkash	Kashmiri Lal	Male	Tankan Wali, Ferozepur	Complaint	----	----	29.07.2019
1819	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 473 of 2017	Manpreet Singh Vs. Mandeep Gill	Mandeep Singh Gill	Mohinder Singh	Male	Villag Gill, Ferozepur	Complaint	----	----	30.07.2019
1820	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 336 of 2018	Rajeev Kumar Vs. Balwinder	Balwinder	Mohan Singh	Male	New Guru Nanaj Pura, Backside RSD College, Ferozepur	Complaint	----	----	30.07.2019
1821	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 467 of 2016	Tara Singh Vs. Bhagwan Dass	Bhagwan Dass	Mahesh Kumar	Male	Village Sherkhan, Zira, Ferozepur	Complaint	----	----	30.07.2019
1822	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 131 of 2017	Gurbhagat Singh Vs. Mohinder Singh	Mohinder Singh	Karamjit Singh	Male	Dashmesh Nagar, Mohali	Complaint	----	----	30.07.2019
1823	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 256 of 2016	Harsimranpunit Singh Vs. Lakhvir Singh	Lakhvir Singh	Balkar Singh	Male	Working as Teacher at Government Boys School, Ferozepur	Complaint	----	----	23.07.2019
1824	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	CRM 16 of 2017	Karampal Singh Vs. Subash	Subash	Mukhtiar	Male	Janta Preet Nagar, Ferozepur	Complaint	----	----	16.07.2019
1825	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHI 376 of 2015	State of Punjab Vs. Jatinder @ Jindu & Ors.	Jatinder Singh @ Jindu	Girja	Male	Basti Awa, Ferozepur City	352	City Ferozepur	25.12.2014	20.07.2019
1826	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	Remand Paper	State of Punjab Vs. Kuldeep	Kuldeep Singh	Darshan Singh	Male	Basti Kesar Singh Wali, PS Guruharsahai	110	Mamdot	06.10.2018	06.07.2019
1827	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	Remand Paper	State of Punjab Vs. Billa	Billa	Gurdev Singh	Male	Shiv Basti Near Dana Mandi, Zira	64	Ghall Khurd	25.04.2017	06.07.2019

1828	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	Remand Paper	State of Punjab Vs. Paramjit Singh	Paramjit Singh	Jarnail Singh	Male	Hazara Singh Wala PS Mamdot	5	Mamdot	21.05.2018	06.07.2019
1829	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 48 of 2017	State of Punjab Vs. Jassa	Jassa Singh	Noop Singh	Male	Basti Guru Karam Singh PS Guruharsahai	166	Sadar Ferozepur	02.09.2016	11.07.2019
1830	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 296 of 2016	State of Punjab Vs. Billa	Kashmir Singh	Surinder Singh	Male	Kodi Mal Saab PS Sadar Ferozepur	66	Sadar Ferozepur	13.03.2015	24.07.2019
1831	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 97 of 2017	Veerpal Kaur Vs. Surgrib Singh	Sugrub Singh	Gurmit Singh	Male	Village Jhama Tehsil Dusaya Hoshiarpur	Complaint	----	----	17.07.2019
1832	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHA 62 of 2018	State of Punjab Vs. Bablu	Bablu	Sukhrati Sada	Male	Village Chatra	223	Sadar Zira	2017	05.07.2019
1833	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 152 of 2017	State of Punjab Vs. Joginder Singh	Sukhdev Singh	Hardeep Singh	Male	Dhubai District Gurdaspur	103	Sadar Zira	2017	03.07.2019
1834	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 152 of 2017	State of Punjab Vs. Joginder Singh	Gurleen Kaur	Sukdev	Female	Dhubai District Gurdaspur	103	Sadar Zira	2017	03.07.2019
1835	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 152 of 2017	State of Punjab Vs. Joginder Singh	Harwinder	Joginder Singh	Male	Village Lohgarh Amritsar	103	Sadar Zira	2017	03.07.2019
1836	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 39 of 2018	PADB Vs. Hira Singh	Hira Singh	Bhag Singh	Male	Fatehgarh Sabran	Complaint	Mallanwala	----	19.07.2019
1837	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 2 of 2017	Sukhmander Singh Vs. M/s Adventure Group	Adventure Group	----	Male	F1 Grafix Bulding Behind Bhopal LAB 226001,Lucknow	Complaint	----	----	10.07.2019
1838	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 2 of 2017	Sukhmander Singh Vs. M/s Adventure Group	Amit Singh	----	Male	F1 Grafix Bulding Behind Bhopal LAB 226001,Lucknow	Complaint	----	----	10.07.2019
1839	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 2 of 2017	Sukhmander Singh Vs. M/s Adventure Group	Jai Parkash	----	Male	F1 Grafix Bulding Behind Bhopal LAB 226001,Lucknow	Complaint	----	----	10.07.2019
1840	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	NACT 133 of 2016	PADB Guruharsahai Vs. Rajpreet Singh	Rajpreet Singh	Jagjeet Singh	Male	Village Kahan Singh Wala, Guruharsahai, Ferozepur	Complaint	----	----	11.07.2019
1841	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	CHI 51 of 2019	State of Punjab Vs. Angrej Singh	Angrej Singh	Balkar Singh	Male	Village Chak Haraj Bairka	76	Lakho Ke Behram	2017	06.07.2019
1842	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	CHI 51 of 2019	State of Punjab Vs. Angrej Singh	Harmeet Singh	Sohan Singh	Male	Village Chak Haraj Bairka	76	Lakho Ke Behram	2017	06.07.2019
1843	Ms.Kamal Varinder, Judicial Magistrate 1st Class, Guruharsahai	CHI 51 of 2019	State of Punjab Vs. Angrej Singh	Sahib Singh	Balkar Singh	Male	Village Chak Haraj Bairka	76	Lakho Ke Behram	2017	06.07.2019

1844	Ms.Kamal Varinder, Judicial Magistarte 1st Class, Guruharsahai	CHI 51 of 2019	State of Punjab Vs. Angrej Singh	Balkar Singh	Joginder Singh	Male	Village Chak Haraj Bairka	76	Lakho Ke Behram	2017	06.07.2019
1845	Ms.Kamal Varinder, Judicial Magistarte 1st Class, Guruharsahai	CHI 51 of 2019	State of Punjab Vs. Angrej Singh	German Singh	Sahib Singh	Male	Village Chak Haraj Bairka	76	Lakho Ke Behram	2017	06.07.2019
1846	Ms.Kamal Varinder, Judicial Magistarte 1st Class, Guruharsahai	CHI 51 of 2019	State of Punjab Vs. Angrej Singh	Kulwant Singh	Joginder Singh	Male	Village Chak Haraj Bairka	76	Lakho Ke Behram	2017	06.07.2019
1847	Ms.Kamal Varinder, Judicial Magistarte 1st Class, Guruharsahai	CHI 51 of 2019	State of Punjab Vs. Angrej Singh	Maan Singh	Sukhchain Singh	Male	Village Chak Haraj Bairka	76	Lakho Ke Behram	2017	06.07.2019
1848	Ms.Kamal Varinder, Judicial Magistarte 1st Class, Guruharsahai	CHI 51 of 2019	State of Punjab Vs. Angrej Singh	Davinder Singh	Karnail Singh	Male	Village Chak Haraj Bairka	76	Lakho Ke Behram	2017	06.07.2019
1849	Ms.Kamal Varinder, Judicial Magistarte 1st Class, Guruharsahai	CHI 51 of 2019	State of Punjab Vs. Angrej Singh	Harjinder Singh	Karnail Singh	Male	Village Chak Haraj Bairka	76	Lakho Ke Behram	2017	06.07.2019
1850	Ms.Kamal Varinder, Judicial Magistarte 1st Class, Guruharsahai	CHI 51 of 2019	State of Punjab Vs. Angrej Singh	Gurjinder Singh	Balwant Singh	Male	Village Chak Haraj Bairka	76	Lakho Ke Behram	2017	06.07.2019
1851	Ms.Kamal Varinder, Judicial Magistarte 1st Class, Guruharsahai	CHI 51 of 2019	State of Punjab Vs. Angrej Singh	Balwant Singh	Ajit Singh	Male	Village Chak Haraj Bairka	76	Lakho Ke Behram	2017	06.07.2019
1852	Ms.Kamal Varinder, Judicial Magistarte 1st Class, Guruharsahai	CHI 51 of 2019	State of Punjab Vs. Angrej Singh	Sukhbir Singh	Sukhbir Singh	Male	Village Chak Haraj Bairka	76	Lakho Ke Behram	2017	06.07.2019
1853	Ms.Kamal Varinder, Judicial Magistarte 1st Class, Guruharsahai	CHI 51 of 2019	State of Punjab Vs. Angrej Singh	Rajwinder Singh	Sukhdev Singh	Male	Village Chak Haraj Bairka	76	Lakho Ke Behram	2017	06.07.2019
1854	Sh.Parminder Pal Singh, District & Sessions Judge, Ferozepur	SC 138 of 2017	State of Punjab Vs. Beant Singh	Sukhwinder Singh	Inder Singh	Male	Village Jhand PS Valtoha, Tarn Taran	20	Mallanwala	05.04.2017	31.08.2019
1855	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	NDPS 45 of 2018	State of Punjab Vs. Sunita Rani	Sunita Rani	Satnam Singh	Female	Ward No.3, Jalla Chowki, Makhu	82	Makhu	06.06.2017	17.08.2019
1856	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	CHI 220 of 2017	State of Punjab Vs. Hardeep Singh	Sahib Singh @ Jatinder Singh	Sukhdev Singh	Male	Rukne Wala, Ferozepur	56	Sadar Ferozepur	25.03.2017	17.08.2019
1857	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	CHI 642 of 2015	State of Punjab Vs. Uday Raj	Uday Raj	Hussaini	Male	Badi Bagia PS Sunawa, Tehsil Sarabahti, District Berhai, New R/o Jhugia Near G.T.Road, Gurava	274	Sadar Ferozepur	03.11.2015	16.08.2019
1858	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	CHI 642 of 2015	State of Punjab Vs. Uday Raj	Saba Pati	Piyare	Male	Bhoyapura PS Mehliapur Tehsil Nanpara, District Behrai(UP), Now Near Jhugia, Railway Station Tarn Taran	274	Sadar Ferozepur	03.11.2015	16.08.2019

1859	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	Remand Paper	State of Punjab Vs. Mahinder Singh	Mahinder Singh	Dara Singh	Male	Basti Bhatian Wali, Ferozepur	108	City Ferozepur	21.05.2018	03.08.2019
1860	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	Remand Paper	State of Punjab Vs. Mukhtiar Singh	Mukhtiar Singh	Nawa Singh	Male	Golbagh Basti, Ferozepur City	193	City Ferozepur	13.09.2018	27.08.2019
1861	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHA 85 of 2018	State of Punjab Vs. Moura Singh	Moura Singh	Har Singh	Male	Gobind Nagar Dalhli Khai PHEME Ki, Ferozepur	40	Sadar Ferozepur	28.02.2017	31.08.2019
1862	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	COMI 2 of 2015	Mukhtiar Singh Vs. Tejinder Singh	Tejinder Singh	Sukhdev Singh	Male	Village Lakho Ke Behram, Ferozepur	Complaint	Cantt. Ferozepur	----	03.08.2019
1863	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	COMI 326 of 2015	Gurmeet Kaur Vs. Sukhchain Singh	Sukhchain Singh	Joginder Singh	Male	Village Butte Dian Channa, PS Mehatpur, Jalandhar	Complaint	Cantt. Ferozepur	----	14.08.2019
1864	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHI 254 of 2015	State of Punjab Vs. Kakka Singh	Jaswant Singh @ Manga	Bachan Singh	Male	Village Lallu Wala, PS Makhu, Ferozepur	20	Cantt. Ferozepur	13.02.2015	14.08.2019
1865	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHA 51 of 2019	State of Punjab Vs. Nitin	Nitin	Inderjit	Male	H.No.192, Ward No.1, Ferozepur	114	Cantt. Ferozepur	29.10.2017	20.08.2019
1866	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 573 of 2016	Chet Ram Vs. Kulwinder Singh	Kulwinder Singh	Pippal Singh	Male	Satiye Wal Byepass, Zira Road, Near Bhullar Colony, Ferozepur	Complaint	----	----	16.08.2019
1867	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 650 of 2016	Kukwinder Singh Vs. Jagdish	Jagdish	Haider	Male	Basti Blochan Wali Near Banta Singh Flour Mill Circular Road, Ferozepur	Complaint	----	----	16.08.2019
1868	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 959 of 2016	FCCB Vs. Sukhchain Singh	Sukhchain Singh	Subeg Singh	Male	Village Dashmesh Colony, Mamdot	Complaint	----	----	16.08.2019
1869	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 59 of 2017	Kanta Rani Vs. Winning Edge	Jagdev Singh and Satnam Singh	Authorised Signatory	Male	SCO 5,6, 1st Floor, Guru Bazar Market, GT Road, Rayya, Amritsar	Complaint	----	----	16.08.2019
1870	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 81 of 2017	PADB Vs. Vijay Singh	Vijay Singh	Manohar Lal	Male	Quarter No.CIIA 190 Police Lines, Ferozepur	Complaint	----	----	16.08.2019

1871	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 89 of 2017	Surinder Kumar Vs. Binder Bhatti	Binder Bhatti	Lal	Male	Village Ali Ke, Ferozepur	Complaint	----	----	16.08.2019
1872	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 130 of 2017	Gurbhagat Singh Vs. Mohinder Singh	Mohinder Singh	----	Male	h.No.433, Dashmesh Nagar, Kharar, Mohalli, now confined in Central Jail, Ferozepur	Complaint	----	----	16.08.2019
1873	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 188 of 2017	Paramjeet Singh Vs. Jasbir Singh	Jasbir Singh	Pritam Singh	Male	H.No.38 of 70 St.No.4, Ferozepur	Complaint	----	----	16.08.2019
1874	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 238 of 2017	Malkit Singh Vs. Jagsir Singh	Jagsir Singh	Lal Singh	Male	Village Awa, Fazilka	Complaint	----	----	16.08.2019
1875	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 547 of 2017	Baldev Raj Khullar Vs. Rajesh Batra	Rajesh Batra	Hans Raj Batra	Male	H.No.72, Kartar Nagar, Model Gram, Ludhiana	Complaint	----	----	16.08.2019
1876	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 770 of 2017	Balwinder Kaur Vs. Child Abroad Education	Balbir Kalia	----	Male	SCO 14, Sector 65, Phase-11, Mohali	Complaint	----	----	16.08.2019
1877	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 925 of 2017	Pritam Singh Vs. Hukam Singh	Hukam Singh	Bakhsishn Singh	Male	New Satia Wala, Ferozepur	Complaint	----	----	16.08.2019
1878	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 157 of 2016	Karnail Singh Vs. Surjit Pal Singh	Surjit Pal Singh	Visakhi Ram	Male	Village Laroya Jalandhar	Complaint	----	----	17.08.2019
1879	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 170 of 2016	Gurpreet Singh Vs. Gagandeep Maan	Gagandeep Maan	----	Male	Royal Education Consultants 307, First Floor Karan Chamber Near Bus Stand Jalandhar	Complaint	----	----	17.08.2019
1880	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 215 of 2016	Gurpreet Singh Vs. Gagandeep Maan	Gagandeep Maan	----	Male	Royal Education Consultants 307, First Floor Karan Chamber Near Bus Stand Jalandhar and SO Uttamnvir Singh R/o 557 Dilbagh Nagar Jalandhar	Complaint	----	----	17.08.2019
1881	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 632 of 2016	Mahindra & Mahindra Vs. Sukhdev Singh	Sukhdev Singh	Malkit Singh	Male	H.No.18, Ward No.5, Part No.2, Jeewan Nagar, Near Balbir Basti, Faridkot	Complaint	----	----	17.08.2019
1882	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 816 of 2017	PADB Vs. Jasveer Singh	Jasveer Singh	Balkar Singh	Male	Village Hazara Singh Wala, Ferozepur	Complaint	----	----	17.08.2019
1883	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 976 of 2015	Deepak Kumar Vs. Gurmej Singh	Gurmej Singh	Jhanda Singh	Male	Wokring in the Office of Markfed, Branch Zira Road, Talwandhi Bhai, Ferozepur	Complaint	----	----	20.08.2019

1884	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 366 of 2016	Manish Gupta Vs. Rakesh Kumar	Rakesh Kumar	Inderjit Singh	Male	Inder Karyana Store And R/o H.No.33769 Gali Guru Namak Bazar Borian Wala Katra Karam Singh, Amritsar	Complaint	----	----	20.08.2019
1885	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 421 of 2016	Paramveer Singh Vs. Raman Choudhary	Raman Choudhary	Krishan Lal	Male	H.No.87 VPO Sayyad Wala Sukb, Tehsil Khuian Sarwar, Abohar	Complaint	----	----	20.08.2019
1886	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 633 of 2016	Mahindra & Mahindra Vs.Gurjeet Singh	Gurjeet Singh	Darshan Singh	Male	Dago Romana Near Gurudwara PO Kamiana, Faridkot	Complaint	----	----	19.08.2019
1887	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 787 of 2016	Gourav Trading Co. Vs. Vikas Sharma	Vikas Sharma	Ajit Sharma	Male	Gali No.1, Mandir Wali Gali Azad Nagar Ferozepur	Complaint	----	----	20.08.2019
1888	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 904 of 2016	Union Bank of India Vs. Jagraj Singh	Jagraj Singh	Faujja Singh	Male	Village Changali Jadid, Ferozepur	Complaint	----	----	20.08.2019
1889	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1022 of 2016	PADB Vs. Raj Kaur	Raj Kaur	Sahib Singh	Female	Village Dheera Ghara, Ferozepur	Complaint	----	----	20.08.2019
1890	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1072 of 2016	PADB Vs. Kuldeep Singh	Kuldeep Singh	Hira Singh	Male	Talli Gulam Gurudawara Baggu Wala, Ferozepur	Complaint	----	----	20.08.2019
1891	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 27 of 2017	Jatinder Singh Vs. Harpreet Singh	Harpreet Singh	----	Male	Near Jhoran Wala Adda Village Lakha, Jagraon	Complaint	----	----	20.08.2019
1892	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 47 of 2017	Aman Chhabra Vs. Universal Buildwell	Raman Puri, Varun Puri, Vikram Puri	----	Male	Universal Buildwell Pvt. Ltd. 102, 1st Floor, Antriksh Bhawan, Connaught Place, New Delhi	Complaint	----	----	19.08.2019
1893	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 61 of 2017	PADB Vs. Mangal	Mangal	Vazri Chand	Male	Quarter No.285, Zila Parishad, Ferozepur	Complaint	----	----	14.08.2019
1894	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 147 of 2017	PADB Vs. Nihal Singh	Nihal Singh	Gurcharan Singh	Male	Village Malwal Qadim, Ferozepur	Complaint	----	----	20.08.2019
1895	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 180 of 2017	Gurmeet Singh Vs. Kulwant Singh	Kulwant Singh	Gurmej Singh	Male	VPO Asiam Wala, Fazilka	Complaint	----	----	20.08.2019
1896	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 228 of 2017	Harbans Singh Vs. Channa	Channa	Ramesh Singh	Male	Chungi Wali Gali Bharat Nagar Ferozepur City	Complaint	----	----	20.08.2019
1897	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 440 of 2017	PNB Vs. Buta Singh	Buta Singh	Panju Singh	Male	Village Mehmood Ke Mal Hithar, Ferozepur	Complaint	----	----	17.08.2019
1898	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 652 of 2017	Ajay Kumar Vs. Subash Kumar	Subash Kumar	Baldev Raj	Male	Near Punjab and Sind Bank, Ferozepur Road Mallanwala Khas, Ferozepur	Complaint	----	----	14.08.2019

1899	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 698 of 2017	Baldev Singh Vs. Malkit Singh	Malkit Singh	Munshi Singh	Male	H.No.200, Mudki, Ferozepur	Complaint	----	----	20.08.2019
1900	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 700 of 2017	Baldev Singh Vs. Nachattar Singh	Nachattar Singh	Jarnail Singh	Male	Ranjit Nagar Mudki, Ferozepur	Complaint	----	----	20.08.2019
1901	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 713 of 2017	Inderpal Singh Vs.Sohan Singh	Sohan Singh	Labh Singh	Male	H.No.3, Street No.24, Basti Tankan Wali, Ferozepur	Complaint	----	----	19.08.2019
1902	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 755 of 2017	Avtar Singh Vs. Blue Stone Immigration	Dinesh Kumar	Mohan LAI	Male	Authorized signatory/managar/ Director Blue Stone Immigration Consultancy Pvt. Ltd. Jalandhar City, Ho.No.604/4 Kanjli Road, Guru Nanak Nagar, Opposite New Police Lines, Kapurthala	Complaint	----	----	20.08.2019
1903	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 777 of 2017	Dharampal Vs. Kulwinder Singh	Kulwinder Singh	Sukhamander Singh	Male	Village Bhagta Bhai(Burj Torde), Bathinda	Complaint	----	----	19.08.2019
1904	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 756 of 2017	M/s Sandhu Brothers Vs. M/s Kapil Pesticides	Lovedeep, Kapil	----	Male	Malwal Qadim, Bazidpur, Ferozepur	Complaint	----	----	20.08.2019
1905	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 757 of 2017	M/s Sandhu Brothers Vs. Baljit Singh	Baljit Singh	----	Male	Malwal Qadim, Bazidpur, Ferozepur	Complaint	----	----	20.08.2019
1906	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 831 of 2017	Resham Singh Vs. Balkar Singh	Balkar Singh	Jand Singh	Male	Village Nawan Killa, Guruharsahai	Complaint	----	----	20.08.2019
1907	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 833 of 2017	Dinesh Kumar Vs. Joseph	Joseph	Sham LAI	Male	Employeed in Supply Depot, 29 Coy ASC(Supply) Type-C c/o 56 APO	Complaint	----	----	19.08.2019
1908	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 864 of 2017	Jasbir Singh Vs. Harbans Singh	Harbans Singh	Sulakhan Singh	Male	Village Acche Wala, Ferozepur	Complaint	----	----	20.08.2019
1909	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 891 of 2017	Narinder Singh Vs. Earth Stone Agro	Mam Chand	----	Male	Nohal Singh Wala Road, Baghapurana Partner of Earth Stone Agro Structure	Complaint	----	----	20.08.2019
1910	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 127 of 2015	FCCB V. Suman Bala	Suman Bala	Prem Nath	Female	VIP Colony VIP Road, Zirakpur, Mohali	Complaint	----	----	22.08.2019
1911	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 777 of 2015	Avon Handa Vs. Pooja Mehta	Pooja Mehta	Om Parkash	Male	Railway Mandi House No.228, TS Model Town, Hoshiarpur 2nd Address Ashram of Baba Kulwant ChistiJaito Faridkot	Complaint	----	----	19.08.2019

1912	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 525 of 2016	Surinder Singh Vs. Pardeep Kumar	Pardeep Kumar	----	Male	District Education Officer, Ferozepur	Complaint	----	----	22.08.2019
1913	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 574 of 2015	PADB Vs. Naginder Singh	Naginder Singh	Gurdit Singh	Male	Village Kabar Wacha, Ferozepur	Complaint	----	----	21.08.2019
1914	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 990 of 2015	Amarjit Narang Vs. Varun Pathak	Varun Pathak	Om Parkash	Male	Budhwara Wala Mohalla Near Kukku Pardhan Hawali Ferozepur	Complaint	----	----	21.08.2019
1915	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 223 of 2016	M/s Ishan Enterprises Vs. Anand Kumar	Anand Kumar	----	Male	Proprietor of A.K. Trading Company 673 St.No.3, Janakpuri, Ludhiana	Complaint	----	----	21.08.2019
1916	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 293 of 2016	FCCB Vs. Chhinda Singh	Chhinda Singh	Nazir Singh	Male	S.S.P. Office Ferozepur ID Card No.1691179SBUC2011, Tehsil Ferozepur	Complaint	----	----	21.08.2019
1917	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 341 of 2016	Indian Overseas Bank Vs. Judge Singh	Judge Singh	Jarnail Singh	Male	111, Village Akku Wala PO Attari, Ferozepur	Complaint	----	----	21.08.2019
1918	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 375 of 2016	Prem Kumar Vs. Paramjit Kaur	Paramjit Kaur	Harjit Singh	Male	H.No.833 St.No.6, Manjit Nagar, Ludhiana	Complaint	----	----	21.08.2019
1919	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 423 of 2016	FCCB Vs. Gurmeet Singh	Gurmeet Singh	Karnail Singh	Male	Village Bagge Ke Pippal, Mahalam, Ferozepur	Complaint	----	----	21.08.2019
1920	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 497 of 2016	Heera Singh Vs. Amrik Singh	Amrik Singh	Gurdep Singh	Male	Village Jhoke Hari Har, Ferozepur	Complaint	----	----	21.08.2019
1921	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 735 of 2016	Mahindra & Mahindra Vs. Gaurav Sharma	Gaurav Sharma	Ved Parkash Sharma	Male	H.No.75 Golden Enclave Phase-II Icche Wala Road, Ferozepur	Complaint	----	----	21.08.2019
1922	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 817 of 2016	Uttam Bajaj Vs. Rajinder Singh	Rajinder Singh	Ajit Singh	Male	Backside Manjit Palace Near Railway Line, sunder Nagar, Ferozepur	Complaint	----	----	21.08.2019
1923	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 992 of 2016	Hardev Singh Vs. Parwinder Singh	Parwinder Singh	Surinder Singh	Male	VPO Burmajra, Roopnagar	Complaint	----	----	21.08.2019
1924	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 200 of 2017	Rajinder Singh Vs. Shinder Singh	Shinder Singh	Bohar Singh	Male	Village Jhugge Kishore Singh Wala, Ferozepur	Complaint	----	----	21.08.2019
1925	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 220 of 2017	Union Bank of India Vs. Inderjit Singh	Inderjit Singh	Hardeep Singh	Male	Village Bhawara Azam Shah Wala, Ferozepur	Complaint	----	----	21.08.2019
1926	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 222 of 2017	Union Bank of India Vs. Simranjit Singh	Simranjit Singh And Gurjit Singh	Sucha Singh	Male	Village Gamme Wala, Ferozepur	Complaint	----	----	21.08.2019

1927	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 378 of 2017	Kuldeep Singh Kewal Singh	Kewal Singh	----	Male	Ferozeshah, Ferozepur	Complaint	----	----	21.08.2019
1928	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 485 of 2017	Sunil Jain Vs. Gurwinder Singh	Gurwinder Singh	Gurdial Singh	Male	Bazar No.2, Opposite Dr. R.P. Sethi Hospital , Ferozepur	Complaint	----	----	21.08.2019
1929	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 545 of 2016	Sunil Kumar Vs. Jasbir Singh	Jasbir Singh	Pritam Singh	Male	H.No.38/77 Streey No.11, Adjoining St.Andrews School Khalsa Gurudwara Sahib Road, Ferozepur	Complaint	----	----	26.08.2019
1930	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 684 of 2016	Harmandeep Singh Vs. Winnig Edge	Jagdev Singh	----	Male	SCO 5 and 6 1st Floor, Guru Bazar Market G.T. Road, Rayya District Amritsar, through its signing authority, Harkirat Singh and Jagdev Singh	Complaint	----	----	26.08.2019
1931	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 969 of 2016	Mahindra & Mahindra Vs. Jaswant Kaur	Jaswant Kaur	----	Male	H.No.64, Village Mauje wala, Dharamkot, Moga	Complaint	----	----	26.08.2019
1932	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1039 of 2016	Mahindra & Mahindra Vs.Jaideep Singh	Jaideep Singh	Beant Singh	Male	Village Tara Singh Wala, Ferozepur	Complaint	----	----	26.08.2019
1933	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 196 of 2017	Mahindra & Mahindra Vs. Mandeep Singh	Mandeep Singh Gill	Mohinder Singh	Male	Village Arayan Wala Faridkot	Complaint	----	----	26.08.2019
1934	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 389 of 2017	Rajinder Mohan Vs. Jaswinder Sandhu	Jaswinder Singh Sandhu	Bhajan Singh Sandhu	Male	Prem Nagar Near Lakkar Kanda, Kotkapura	Complaint	----	----	26.08.2019
1935	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 517 of 2017	Indian Overseas Bank Vs. Mangat Singh	Mangat Singh	Arjan Singh	Male	Village Gandhu Kilcha PO Khai PHEME Ki, Ferozepur	Complaint	----	----	26.08.2019
1936	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 699 of 2017	Dhamandeep Kaur Vs. Inderjit Singh	Inderjit Singh	Kishan Patwari	Male	Gali Gopi Ram Wali Basti Balochan Wala Dere Wali Gali, Ferozepur	Complaint	----	----	26.08.2019
1937	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 897 of 2017	HDFC Bank Vs. Harinder Singh	Harjinder Singh	Dyal Singh	Male	Village Wahegke, Ferozepur	Complaint	----	----	26.08.2019
1938	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1071 of 2015	UMA Dhawan Vs. M/s Sethi Gift House	Ashok Kumar Sethi	----	Male	Prop. Sethi Gift House Near Mahavir Mandir Namak Mandi Chowk, Ferozepur	Complaint	----	----	26.08.2019
1939	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 216 of 2016	Dildar Singh Vs. Kulwinder Singh	Kulwinder Singh	Balvir Singh	Male	Village Bhute Wala, PS Patel Nagar, Ferozepur	Complaint	----	----	26.08.2019

1940	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 309 of 2016	FCCB Vs. Rachhpal Singh	Rachhpal Singh	Angrej Singh	Male	Co Tehsildar Tehsil office, Ferozepur	Complaint	----	----	26.08.2019
1941	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 655 of 2016	Major Singh Vs. Avtar Singh	Avtar Singh	Mangal Singh	Male	Village Dona Mattar, Gajni Wala, Guruharsahai	Complaint	----	----	26.08.2019
1942	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 721 of 2016	Prem Kumar Vs. Gurpartap Singh	Gurpartap Singh	Shingara Singh	Male	Working as Sathi in the office of the Deputy Commissioner , Ferozepur	Complaint	----	----	26.08.2019
1943	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 946 of 2016	Anil Arora Vs. Gurdev Singh	Gurdev Singh	Ishar Singh	Male	St.No.9, Near Balmiki Mandir Mukatsar Road, Kotkapura	Complaint	----	----	26.08.2019
1944	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 953 of 2016	Sukhdev Singh Vs. Charan Dass	Charan Dass	Ami Lal	Male	T.A. Line Quarter No.4/6, Near Railway Bridge, Ferozepur	Complaint	----	----	26.08.2019
1945	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1027 of 2016	Simranjit Singh Vs. Sukhdeep Singh Brar	Sukhdeep Singh Brar	Kartar Singh Brar	Male	Gali No.3, New Cantt Road, Faridkot	Complaint	----	----	26.08.2019
1946	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1081 of 2016	Simranjit Singh Vs. Sukhdeep Singh Brar	PADB Vs. Surjit Singh	----	Male	Village Nihala Lavera, Ferozepur	Complaint	----	----	26.08.2019
1947	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 273 of 2017	PADB Vs. Surjit Singh	Krishan Singh Money Behki	Nand Lal	Male	Ghanauli Roopnagar	Complaint	----	----	26.08.2019
1948	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 355 of 2017	Krishan Singh Vs. Hazur Narsy Painter	Hazur Singh Bs. Hazur Narsy Painter	----	Male	Lal Kuri Near House of Rai Sahib MC, Ferozepur	Complaint	----	----	26.08.2019
1949	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 398 of 2017	Pb.Backward Classed Vs. Gurpreet Singh	Gurpeet Singh	Darbara Singh	Male	Villahe Ilme Wala, Ferozepur	Complaint	----	----	26.08.2019
1950	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 439 of 2017	PNB Vs. Phuman Singh	Phuman Singh	Arjan Singh	Male	Village Gatte Wala Hithar, PO Chhanga Khurd, Ferozepur	Complaint	----	----	26.08.2019
1951	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 447 of 2017	PNB Vs. Balwinder Singh	Balwinder Singh	Kashmir Singh	Male	Village Mahmood Ke Mal Hithar PO Khai PHEME Ki Mamdot, Ferozepur	Complaint	----	----	26.08.2019
1952	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 479 of 2017	Akash Vs. Joginder Lal	Joginder Lal	Ram Ditta	Male	H.No.Gali Chungi Wali, Bharat Nagar, Ferozepur	Complaint	----	----	26.08.2019
1953	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1054 of 2017	Bhupinder Singh Vs. Labh Singh	Labh Singh	Kultar Singh	Male	Village Bhangar, Ferozepur	Complaint	----	----	26.08.2019
1954	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 52 of 2018	SBI Vs. Bhag Singh	Bhag Singh	Kashmir Singh	Male	Village Bhamba Hazi, Ferozepur	Complaint	----	----	26.08.2019

1955	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 360 of 2015	OBC Vs. Ajit Singh	Ajit Singh	Lakha Singh	Male	Village Sadha Wala, Faridkot	Complaint	----	----	30.08.2019
1956	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 128 of 2016	Vikas Gupta Vs. Gurcharan Singh	Gurcharan Singh	Darshan Singh	Male	H.No.28, Ahata Chandgi Ram, Basti Tankan Wali, Ferozepur City	Complaint	----	----	30.08.2019
1957	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 350 of 2016	OBC Vs. Satish Kumar	Satish Kumar	Sukh Ram	Male	Ahata No.232, Bazar No.2 Backside Malhotra printing press Ferozepur	Complaint	----	----	30.08.2019
1958	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1059 of 2016	Sukhwinder Singh Vs. Gurjit Singh	Gurjit Singh	Pritam Singh	Male	Village Ariyan Wala, Faridkot	Complaint	----	----	30.08.2019
1959	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1061 of 2016	Sukhwinder Singh Vs. Gurjit Singh	Gurjit Singh	Pritam Singh	Male	Village Ariyan Wala, Faridkot	Complaint	----	----	30.08.2019
1960	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 20 of 2017	Sukhdev Singh Vs. Surjit Kumar	Surjit Kumar	Ram Parshad	Male	Gajjan Singh Colony BSF Quarters Moga Road, Ferozepur	Complaint	----	----	30.08.2019
1961	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 63 of 2017	PADB Vs. Jaswant Singh	Jaswant Singh	Darshan Singh	Male	Sodhe Wala, Ferozepur	Complaint	----	----	30.08.2019
1962	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 364 of 2017	Buta Ram Vs. Jaswinder Singh Sandhu	Jaswinder Singh Sandhu	Bhajan Singh	Male	Site Prem Nahar Lakarakandha Kotkapura, Faridkot	Complaint	----	----	30.08.2019
1963	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 556 of 2017	Gurrajwant Singh Vs. Kuldeep Singh	Kuldeep Singh	----	Male	Village Rassulpur Nehran, Tarn Taran	Complaint	----	----	30.08.2019
1964	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 675 of 2017	Rajesh Kumar Vs. M/s Subash Bottle And General Store	Rajat Kumar and Suresh Kumar	----	Male	M/s Subhash Bottle and General Store, Akalsar Road, Moga	Complaint	----	----	30.08.2019
1965	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 677 of 2017	Vijay Kumar Vs. M/s Subash Bottle and General Store	Rajat Kumar and Suresh Kumar	----	Male	M/s Subhash Bottle and General Store, Akalsar Road, Moga	Complaint	----	----	30.08.2019
1966	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 873 of 2017	FCCB Vs. Amarjit Singh	Amarjit Singh	Joginder Singh	Male	Village Kala Tibba, Ferozepur	Complaint	----	----	30.08.2019
1967	Ms.Shweta Dass, Judicial Magistrate 1st Class, Ferozepur	CHI 100 of 2017	State of Punjab Vs. Gurcharan Singh	Gurcharan Singh	Sucha Singh	Male	Village Kalayanpur Near Dhariwal Hall Vill. Dolatpur, Batala, Gurdaspur	70	Kulgarhi	30.06.2016	03.08.2019
1968	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	COMI 1648 of 2013	Harpreet Singh Vs. Sukhbir Singh	Suba Singh @ Fauji	Baldev Singh	Male	Village Behak Ratto ke, village Baggu Wala, Ferozepur	Complaint	Sadar Ferozepur	----	05.08.2019

1969	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHI 128 of 2018	State of Punjab Vs. Sukhjeet Singh	Sukhjeet Singh	Nirmal Singh	Male	Rampura PS Arif Ke, Ferozepur	131	City Ferozepur	15.06.2016	19.08.2019
1970	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHA 133 of 2018	State of Punjab Vs. Ajay Kumar	Ajay Kumar @ Ajay	Boor Singh	Male	Beri Mohalla Mukatsar Road, Guruharsahai	56	GRP Ferozepur	2016	21.08.2019
1971	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHI 91 of 2018	State of Punjab Saleem	Saleem @ Salimi	Virsa Singh	Male	Gol Bagh Near Polytechnic College, Ferozepur	127	City Ferozepur	08.06.2016	26.08.2019
1972	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 123 of 2018	State of Punjab Vs. Vishal	Vishal	Jora Singh	Male	Village Sher Khan, Ferozepur	326	Sadar Ferozepur	02.09.2017	22.08.2019
1973	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 196 of 2017	Gurbhej Singh Vs. Ranjit Singh	Ranjit Singh	Sohan Singh	Male	Village Gidderpindi, Tehsil Lohian Khas, Jalandhar	Complaint	----	----	26.08.2019
1974	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 2019 of 2017	Jagdeep Kumar Vs. Paramjit Kaur	Paramjit Singh	Kikkar Singh	Male	Village Kailash PO Wara Bhai Ka, Ferozepur	Complaint	----	----	26.08.2019
1975	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 131 of 2016	Reeta Rani Vs. Poorvanchal Multi State	Poorvanchal Multi State	----	Male	Cooperative Society Ltd. Old Talwandi Road Near IFFCO Zira, Ferozepur through Its Office Bearers Gursewak Singh and Swaran Singh	Complaint	----	----	30.08.2019
1976	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 131 of 2016	Reeta Rani Vs. Poorvanchal Multi State	Gursewak Singh	----	Male	Cooperative Society Ltd. Old Talwandi Road Near IFFCO Zira, Ferozepur through Its Office Bearers Gursewak Singh and Swaran Singh	Complaint	----	----	30.08.2019
1977	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 131 of 2016	Reeta Rani Vs. Poorvanchal Multi State	Swaran Singh	----	Male	Cooperative Society Ltd. Old Talwandi Road Near IFFCO Zira, Ferozepur through Its Office Bearers Gursewak Singh and Swaran Singh	Complaint	----	----	30.08.2019
1978	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	CHI 243 of 2015	Sate of Punjab Vs. Shera	Shera	Laddi	Male	Awan Road, Zira	63	Zira	09.04.2015	31.08.2019

1979	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 150 of 2017	State of Punjab Vs. Buta	Manjit Kaur	Tarsem Singh	Female	Kokari Kalan, Moga	104	Zira	24.07.2016	08.08.2019
1980	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	CHI 272 of 2017	State of Punjab Vs. Lakhi	Lakhi @ Lakhwinder	Gopal Das	Male	Khai PHEME Ke, District Ferozepur	232	Sadar Ferozepur	17.10.2016	11.09.2019
1981	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	CHI 642 of 2015	State of Punjab Vs. Lakhi	Aji @ Arjan	Raj Kumar	Male	Khai PHEME Ke, District Ferozepur	232	Sadar Ferozepur	17.10.2016	11.09.2019
1982	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	CHI 184 of 2016	State of Punjab Vs. Michal	Michal	Kashmir	Male	Kothi Rai Sahib	262	Sadar Ferozepur	16.10.2015	02.09.2019
1983	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	CHI 686 of 2015	State of Punjab Vs. Satnam Singh	Satnam Singh	Fauji Singh	Male	Jaimal Wala	42	Sadar Ferozepur	05.02.2015	20.09.2019
1984	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 237 of 2016	AVTAR SINGH VS TARSEM SINGH	TARSEM SINGH	Major Singh	Male	Village Saide Ke Rohalla Distt. Ferozepur.	Complaint	--	--	06.09.2019
1985	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 770 of 2016	AVON HANDA VS JASVIR SINGH	JASVIR SINGH	Kartar Singh	Male	New Kanshi Nagri, Backside MALwa Khalsa School, Manjit Palace Wali Gali, Ferozepur City	Complaint	--	--	06.09.2019
1986	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 879 of 2016	PGB VS BALJINDER SINGH	BALJINDER SINGH	Suhail Singh	Male	BackSide R. S. D. College, Ferozepur City	Complaint	--	--	06.09.2019
1987	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 944 of 2016	FCCB VS JAGSIR SINGH	JAGSIR SINGH	chanchal singh	Male	r/o h no 49 near bdo office mamdot	Complaint	--	--	06.09.2019
1988	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 224 of 2017	MAJOR SINGH VS BALRAM	BALRAM	Ashok kumar	Male	R/O TA line quarter no 5/9 fzcantt.	Complaint	--	--	06.09.2019
1989	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 314 of 2017	LOVE KUMAR VS JOGA SINGH	JOGA SINGH	HARBHAJAN SINGH	Male	VILLAGE MASSIUGAN TEH AND DIST PATIALA	Complaint	--	--	06.09.2019
1990	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 321 of 2017	LOVE KUMAR VS JOGA SINGH	JOGA SINGH	HARBHAJAN SINGH	Male	R/O GALI KHARADIAN WALI INSIDE MAKHU GATE FZR CITY	Complaint	--	--	06.09.2019
1991	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 443 of 2017	PNB VS NAGAR SINGH	NAGAR SINGH	RESHAM SINGH	Male	R/O VILL FATTEWALA HITHAR PO CHHANGA KHURD TEH AND DISTT FEROZEPUR	Complaint	--	--	06.09.2019
1992	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 487 of 2017	SUKHMANDER SINGH VS KARANDEEP MAINI	KARANDEEP MAINI	Mangat Maini	Male	Villgae Changali Jadid Basti Khatrian Tehsil and Distt Ferozepur	Complaint	--	--	06.09.2019
1993	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 520 of 2017	INDIAN OVERSEAS BANK VS DESA	DESA	Dara	Male	Village Bhamba Hazi, PO Khai PHEME Ki, Teh Distt Ferozepur	Complaint	--	--	06.09.2019

1994	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 546 of 2017	BALDEV RAJ KHULLAR VS RAJESH BATRA	RAJESH BATRA	HANS RAJ BATRA	Male	HOUSE NO. 72, KARTAR NAGAR, MODEL GRAM, LUDHIANA	Complaint	--	--	06.09.2019
1995	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 585 of 2017	MANJEET KAUR VS RAKESH KUMAR	RAKESH KUMAR	KRISHAN LAL	Male	WORKING AS PEON IN THE OFFICE OF DEO (EE) FZR R/O NEAR DERA RADHA SWAMI BASTI BALOCHAN WALI FZR	Complaint	--	--	06.09.2019
1996	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 586 of 2017	MANJEET KAUR VS PARDEEP KUMAR	PARDEEP KUMAR	BALWANT RAI	Male	WORKING AS PEON IN THE OFFICE OF FZR DC OFFICE FZR	Complaint	--	--	06.09.2019
1997	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 683 of 2017	UNION BANK OF INDIA VS SATNAM SINGH	SATNAM SINGH	Gurcharan Singh	Male	Resident of Village Nihala Kilcha, Tehsil and District Ferozepur.	Complaint	--	--	06.09.2019
1998	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 705 of 2017	PADB VS MANJINDER KAUR	MANJINDER KAUR	Kashmir singh	Female	R/O Vill. Jama Rakhiya Uttar Tehsil Mamdot dist. Ferozepur	Complaint	--	--	06.09.2019
1999	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 837 of 2017	HARPAL SINGH VS MANDEEP SINGH	MANDEEP SINGH	Buta Singh	Male	H no. 21-j, Canal Colony, Ferozepur Cantt	Complaint	--	--	06.09.2019
2000	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1123 of 2017	RAVINDER BAWA VS BALWANT KAUR	BALWANT KAUR	Gurdeep Singh	Female	House No. 397, Street No. 1/3 New Kakowal Road, Ludhiana.	Complaint	--	--	06.09.2019
2001	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1138 of 2017	M/S SS FINANCE CO. VS KAMLESH	KAMLESH	SHARIF	Male	KUMAR WALI GALI, WARD NO. 1, BHARAT NAGAR, FEROZEPUR CITY	Complaint	--	--	06.09.2019
2002	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 142 of 2018	PADB VS PARGAT SINGH	PARGAT SINGH	jassa singh	Male	Resident of Village Mohkamwala Teshil and Distt Ferozepur	Complaint	--	--	07.09.2019
2003	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 522 of 2018	HARISH SHARMA VS RAKESH KUMAR	RAKESH KUMAR	KRISHAN LAL	Male	BASTI BALOCHAN WALI, NEAR DERA RADHA SWAMI, FEROZEPUR CITY	Complaint	--	--	07.09.2019
2004	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1022/15	ANGREJ SINGH VS BOBBY MASIH	BOBBY MASIH	Dalbir SAingh	Male	VPO Kabbar Wachha teh and Distt.Ferozepur	Complaint	--	--	09.09.2019
2005	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 42 of 2016	OBC VS RANJIT SINGH	RANJIT SINGH	Darbara Singh	Male	Village Phullarwara,Distt Ferozepur	Complaint	--	--	09.09.2019

2006	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 318 of 2016	FCCB VS SUKHWINDER SINGH	SUKHWINDER SINGH	Sulakhan Singh	Male	Vill.Peer Ahmed Khan Block Ghall Khurd Teh and Distt.Ferozepur	Complaint	--	--	09.09.2019
2007	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 409 of 2016	SUCHA SINGH VS SATWANT SINGH	SATWANT SINGH	Balwant Singh	Male	Railway Quarter A-16 Ferozepur.	Complaint	--	--	09.09.2019
2008	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 473 of 2016	MARKS VS PRABHJOT KAUR	PRABHJOT KAUR	Sukhchain Chand	Female	VPO Laora Partap Pura Ps Lambra Distt Jalandhar	Complaint	--	--	09.09.2019
2009	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 558 of 2016	BALDEV SINGH VS SUKHWINDER SINGH	SUKHWINDER SINGH	Harjinder Singh	Male	Shop at Adda Lal Kurti, Gali No. 4, Near Inderjeet Singh Aara Ferozepur Cantt	Complaint	--	--	09.09.2019
2010	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 623 of 2016	NIKHIL THAKUR VS SILVER FINANCE	GURDEEP SINGH JASSAL	--	Male	Silver Finance and Credit Cooperative Society Ltd, SCO 146, 5TH FLOOR, FEROZEGANDHI MARKET, LUDHIANA-7	Complaint	--	--	09.09.2019
2011	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 711 of 2016	VISHAL BAJAJ VS M/S RANGPURI AUTOS	VIJAY KUMAR VERMA	--	Male	PROP OFM/S RANGPURI AUTO DEALS, FEROZE GANDHI MARKET FZR ROAD LUDHIANA	Complaint	--	--	09.09.2019
2012	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 761 of 2016	SHUBEG SINGH VS SHUBNEET JAIN	SHUBNEET JAIN	SPARSH JAIN	Male	R/O POLICE STATION MUKERIAN DISTT HOSHIARPUR	Complaint	--	--	06.09.2019
2013	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 796 of 2016	FCCB VS MANJU BALA	MANJU BALA	SHINDER PAL	Female	R/O VILL LAKHMIR KE UTTAR MAMDOT	Complaint	--	--	09.09.2019
2014	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 880 of 2016	VIPUL KUMAR VS SHUBNEET JAIN	SHUBNEET JAIN	Sparas Jain	Male	C/o J. N. Automobile, Pathankot Road, Mukerian, Near Bus Stand, Mukerian.	Complaint	--	--	09.09.2019
2015	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 919 of 2016	UNION BANK OF INDIA VS SURJIT SINGH	SURJIT SINGH	Kakka Singh	Male	Village Jallo ke, Gatti Rahime Ke, PO Hussaini Wala ferozepur	Complaint	--	--	09.09.2019
2016	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 921 of 2016	BALWINDER SINGH VS SUKHWINDER SINGH	SUKHWINDER SINGH	Sulakhan Singh	Male	village Peer Ahmad Khan wala	Complaint	--	--	09.09.2019
2017	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 966 of 2016	BIKRAMJEET KUMAR VS DEV RAJ	DEV RAJ	--	Male	prop of gopal krishan dev raj, Near jaito chungi, opposite Arora Wansh dharamshala kotkapura, distt faridkot	Complaint	--	--	09.09.2019

2018	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 985 of 2016	MAHINDRA & MAHINDRA VS BALDEV KUMAR	BALDEV KUMAR	WALAITI RAM	Male	R/O H NO 07 VILL PEER KHAN SHEIKH TEH AND DISTT FEROZEPUR	Complaint	--	--	09.09.2019
2019	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 15 of 2017	GURCHARAN SINGH KALRA VS BODH RAJ	BODH RAJ	Kirpa Ram	Male	H.no.106-A Gali no.6 New Rasella Nagar Phase -2, Ashram Road Basti Danishmandan Jallandher	Complaint	--	--	09.09.2019
2020	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 32 of 2017	UNION BANK OF INDIA VS RAKESH KUMAR	RAKESH KUMAR	Chandu Ram	Male	Ward No.6 Bagh Phool Chand Ferozepur City	Complaint	--	--	09.09.2019
2021	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 43 of 2017	KHURANA FRUIT AGENCY VS HARJINDER SINGH	HARJINDER SINGH	Gajjan Singh	Male	Village Midda Hazi, Teh and Distt Ferozepur	Complaint	--	--	09.09.2019
2022	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 158 of 2017	MUKHTIAR SINGH VS MANGAL SINGH	MANGAL SINGH	WAZIR	Male	SAFAI SEWAK ZILA PARISHAD FEROZEPUR CITY	Complaint	--	--	09.09.2019
2023	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 244 of 2017	HDFC BANK VS KULWINDER SINGH	KULWINDER SINGH	Mangal Singh	Male	Vill. Killi, PO Jhoke Tehal Singh, Teh and Distt. Ferozepur	Complaint	--	--	09.09.2019
2024	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 405 of 2017	GURRAJWANT SINGH SODHI VS SUKHWINDER SINGH	SUKHWINDER SINGH	KARNAIL SINGH	Male	VILL ALOWAL, TEH PHILOR , DISTT JALANMDHAR	Complaint	--	--	09.09.2019
2025	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 445 of 2017	PNB VS SWARAN SINGH	SWARN SINGH	MASHA SINGH	Male	R/O VILL FATTEWALA HITHAR TEH AND DISTT FEROZEPUR	Complaint	--	--	09.09.2019
2026	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 450 of 2017	PNB VS SATNAM SINGH	SATNAM SINGH	INDER SINGH	Male	R/O VILL FATTEWALA HITHAR PO CHHANGA KHURD TEH AND DISTT FEROZEPUR	Complaint	--	--	09.09.2019
2027	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 471 of 2017	SANJAY KUMAR VS ITWARI LAL	ITWARI LAL	Gauardhar	Male	working as IV class employee M. L. M. Senior Secondary School, Station Road, Ferozepur Cantt	Complaint	--	--	09.09.2019
2028	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 545 of 2017	BALDEV RAJ KHULLAR VS RAJESH BATRA	RAJESH BATRA	HANS RAJ BATRA	Male	HOUSE NO. 72, KARTAR NAGAR, MODEL GRAM, LUDHIANA	Complaint	--	--	09.09.2019

2029	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 617 of 2017	HDFC BANK VS SATPAL SINGH	SATPAL SINGH	DARSHAN SINGH	Male	R/O CHOTTIAN KALAN TALWANDI BHAJ FEROZEPUR	Complaint	--	--	09.09.2019
2030	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 696 of 2017	TARA SINGH VS PARGAT SINGH	PARGAT SINGH	SOHAN SINGH	Male	GILL ROAD, NEAR GRAIN MARKET, MUDKI, TEHSIL AND DISTRICT FEROZEPUR	Complaint	--	--	09.09.2019
2031	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 697 of 2017	TARA SINGH VS NIRVAIR SINGH	NIRVAIR SINGH	DAMMEN SINGH	Male	VILLAGE GILL, TEHSIL AND DISTRICT FEROZEPUR	Complaint	--	--	09.09.2019
2032	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 720 of 2017	SBI VS DALJIT SINGH	DALJIT SINGH	SURJAN SINGH	Male	VILLA KADA BOHRA TEH AND DISTT FEROZEPUR	Complaint	--	--	09.09.2019
2033	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 798 of 2017	PADB VS DESA SINGH	DESA SINGH	DILAWAR SINGH	Male	VILLAGE HAJARA SINGH WALA TEHSIL AND DISTRICT FEROZEPUR.	Complaint	--	--	09.09.2019
2034	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 830 of 2017	MEHAR SINGH VS BITTU	BITTU	Habba	Male	Village Dumni Wala,Dastool Sahab Wala,Po SBS College,Ferozepur	Complaint	--	--	09.09.2019
2035	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 866 of 2017	PADB VS SURINDER SINGH	SURINDER SINGH	Malak Singh	Male	Village Dulchi Ke, Tehsil and District Ferozepur.	Complaint	--	--	09.09.2019
2036	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 876 of 2017	PADB VS SUKHWINDER SINGH	SUKHWINDER SINGH	Charan Singh	Male	R/o V. Talli Gulam Tehsil and District Ferozepur.	Complaint	--	--	09.09.2019
2037	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 904 of 2017	UNION BANK OF INDIA VS GURCHARAN SINGH	GURCHARAN SINGH	Darshan Singh	Male	Basti Chhibbu Wali Dakhli Sudh Singh Wala, Tehsil and District Ferozepur.	Complaint	--	--	09.09.2019
2038	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1089 of 2017	AS FINANCE CO. VS GURBHEJ SINGH	GURBHEJ SINGH	PIARA SINGH	Male	VILLAGE ULLA KE (KUNDE) TEHSIL AND DISTRICT FEROZEPUR	Complaint	--	--	11.09.2019
2039	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1139 of 2017	GURMEET SINGH VS KARONA BUSINESS	JASWANT SINGH	--	Male	SCO 12-13 Dosanjh Road, Moga through its Managing Director Jaswinder Singh.	Complaint	--	--	11.09.2019
2040	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 31 of 2018	PADB VS JASWANT SINGH	JASWANT SINGH	Darshan Singh	Male	Resident of Sode Wala Tehsil and Distt fzo	Complaint	--	--	11.09.2019
2041	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 63 of 2018	AMIT KUMAR SHARMA VS HARPREET SINGH	HARPREET SINGH	SURINDER SINGH	Male	INSIDE BAGDADI GATE, FEROZEPUR CITY	Complaint	--	--	09.09.2019

2042	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 110 of 2018	SUKHDEV SINGH VS Kim Infrastructures and Developers Ltd	PAWAN KUMAR	--	Male	REGD. AND CORPORATE OFFICE 1307, HEMKUNT HOUSE NO. 6, RAJENDRA PLACE, NEW DELHI THROUGH ITS AUTHORIZED SIGNATORY PAWAN KUMAR	Complaint	--	--	09.09.2019
2043	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 442 of 2018	NITIN KAKKAR VS YOGESH @ GUGI	YOGESH @ GUGI	Jagdish Sachdeva	Male	Inside Delhi Gate, Opposite Red Apple Play School, Street Gian Devi Vatika, Ferozepur City.	Complaint	--	--	11.09.2019
2044	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1052 of 2017	ANWAR VS FATEH SINGH	FATEH SINGH	SURJAN SINGH	Male	VILLAGE BHAWRA AZAM SHAH POST OFFICE KHAI PHEME KE TEHSIL AND DISTRICT FEROZEPUR	Complaint	--	--	05.09.2019
2045	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1060 of 2017	MAMTA RANI VS SUNITA KUMARI	SUNITA KUMARI	RAMESH	Female	HOUSE NO. 266, LAL KURTI BAZAR, FEROZEPUR CANTT	Complaint	--	--	05.09.2019
2046	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 163 of 2016	THE KISSAN GRAM UDYOG SAMITI VS KAMBOJ CONSTRUCTION	PURAN CHAND KAMBOJ	--	Male	Through its Director Puran Chand Kamboj SCO No.80 2nd Floor Mohali.	Complaint	--	--	16.09.2019
2047	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 201 of 2016	M/S MAHINDRA & MAHINDRA VS DARSHAN SINGH	DARSHAN SINGH	Banta Singh	Male	Village Kamal Wala Tehsil and Distt. Ferozepur.	Complaint	--	--	13.09.2019
2048	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 202 of 2016	M/S MAHINDRA & MAHINDRA VS SHINGARA SINGH	SHINGARA SINGH	Sran Singh	Male	Village Achi Machi Ke Makhu To Achi Ke Road Tehsil Makhu Distt. Ferozepur.	Complaint	--	--	13.09.2019
2049	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 205 of 2016	m/S MAHINDRA & MAHINDRA VS KARAJ SINGH	KARAJ SINGH	Balwinder Singh	Male	Gali No.2 Shaheed Balwinder Singh Nagar Backside Guru Gobind Singh Medical College Tehsil and Distt. Faridkot.	Complaint	--	--	16.09.2019
2050	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 284 of 2016	RANJODH SINGH VS VIKRAM SINGH	VIKRAM SINGH	Mohinder Singh	Male	Village Domni Wala Tehsil and Distt. Ferozepur.	Complaint	--	--	16.09.2019

2051	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 321 of 2016	VIJAY KUMAR VS BHAG	BHAG	Ditt	Male	Kothi Rai Sahib Basti Gurbachan Singh Saini Tehsil and Distt.Ferozepur	Complaint	--	--	16.09.2019
2052	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 394 of 2016	JASPREET SINGH BHATIA VS DURGA DASS	DURGA DASS	Harnam Singh	Male	Employed as Baildar in Rajasthan Feeder Division, Canal Colony, Ferozepu	Complaint	--	--	13.09.2019
2053	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 520 of 2016	SUKHCHAIN SINGH VS SUCHA SINGH	SUCHA SINGH	Pritam Singh	Male	Gati Rajo Ke (Nihanga Wale Chughe teh and Distt Ferozepur	Complaint	--	--	13.09.2019
2054	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 555 of 2016	RAHUL GOYAL VS VIKAS SHARMA	VIKAS SHARMA	Ajit Sharma	Male	H no. 23, Gurudwara Wali Gali, Nr Bus Stand, Azad Nagar, Ferozepur City	Complaint	--	--	13.09.2019
2055	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 574 of 2016	INDERNEEL SINGH VS MANBEER SINGH	MANBEER SINGH	Gamdoor Singh	Male	Village Rajo Wala, Teh and Distt Faridkot	Complaint	--	--	13.09.2019
2056	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 578 of 2016	PUSHPA DEVI VS PARDEEP SINGH	PARDEEP SINGH	Lakhbir Singh	Male	Prop. Ms Devraj Enterprises, Baba Nam Dev Chowk, Shalimar Building, Ferozepur	Complaint	--	--	16.09.2019
2057	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 615 of 2016	HEERA SINGH VS SUKHCHAIN SINGH	SUKHCHAIN SINGH	Ajit Singh	Male	Village Yare Shah Wala Tehsil And Distt Ferozepur	Complaint	--	--	16.09.2019
2058	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 624 of 2016	NIKHIL THAKUR VS SILVER FINANCE	GURDEEP SINGH JASSAL	GURSEWAK SINGH	Male	Silver Finance and Credit Cooperative Society Ltd SCO 46, 5TH FLOOR, FEROREZPUR GANDHI MARKET, LUDHIANA -7	Complaint	--	--	16.09.2019
2059	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 644 of 2016	VIKAS SINGH VS JOT SINGH	JOT SINGH	Nath Ram	Male	vill narang ke sayal teh and distt ferozepur	Complaint	--	--	16.09.2019
2060	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 651 of 2016	HARBANS LAL VS AMIT KUMAR	AMIT KUMAR	Hari Chand	Male	House No-198/4 Ahatta Bihari Lal Ferozepur Cantt	Complaint	--	--	13.09.2019
2061	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 656 of 2016	SHAMSHER SINGH VS AVTAR SINGH	AVTAR SINGH	Mangal Singh	Male	Village Dona Mattar Gajni wala Tehsil Guruharsahi Distt Ferozepur	Complaint	--	--	16.09.2019
2062	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 673 of 2016	M/S MAHINDRA & MAHINDRA VS PUNEET CHHABRA	PUNEET CHHABRA	CHIMAN LAL	Male	RAM SHARNAM COLONY,FACTORY ROAD KOTKAPURA,DISTT FARIDKOT	Complaint	--	--	16.09.2019

2063	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 679 of 2016	M/S MAHINDRA & MAHINDRA VS GURLAL SINGH	GURLAL SINGH	BALJINDER SINGH	Male	R/O VILL SABHRA HARI KE TO PATTI ROAD ,TEH PATTI DISTT TARANTARAN	Complaint	--	--	16.09.2019
2064	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 731 of 2016	M/S MAHINDRA & MAHINDRA VS HARPREET SINGH	HARPREET SINGH	LAKHWINDER SINGH	Male	R/O HOUSE NO.221, VILL ARIF KE, TEH AND DISTT FEROZEPUR M.NO.9592965133	Complaint	--	--	13.09.2019
2065	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 789 of 2016	GURRAJANT SINGH VS SONU	SONU	JAGDISH	Male	VILLAGE RAJGARH, TEH JULANA, DISTT JIND, HARYANA	Complaint	--	--	16.09.2019
2066	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 841 of 2016	M/S MAHINDRA & MAHINDRA VS JAGMAIL SINGH	JAGMAIL SINGH	--	Male	h.no 104, near gurudwara, villge moran wali, teh and distt faridkot	Complaint	--	--	16.09.2019
2067	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 869 of 2016	HARDEEP SINGH VS LAKHVIR SINGH	LAKHVIR SINGH	WALITIRAM	Male	VILLAGE KARWU WALA PO SODHI NAGAR TEHSIL AND DISTT FEROZEPUR	Complaint	--	--	16.09.2019
2068	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1064 of 2016	SUKHDEV SINGH VS GULWINDER SINGH	GULWINDER SIGNH	Pritpal Singh	Male	Veer nagar, Ward no. 16, St no. 2, Ichhe wali church road, near Azad Departmental store, ferozepur City.	Complaint	--	--	13.09.2019
2069	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1053 of 2016	SBI VS NARVESH KUMAR	NARVESH KUMAR	Shammi Sharan	Male	H. No. 106, Housing Board Colony, Ferozepur	Complaint	--	--	16.09.2019
2070	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1098 of 2016	HDFC BANK VS GURBHEJ SINGH	GURBHEJ SINGH	JASWANT SINGH	Male	VILLAGE JOYIAN WALA TEHSIL ZIRA	Complaint	--	--	16.09.2019
2071	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1103 of 2016	M/S OM SAI NATH VS SUKHWANT SINGH	SUKHWANT SINGH	--	Male	house no 259, dashmesh nagar, guruharsahai distt fzr also r/o railway basti ward no 1, ghs distt fzr	Complaint	--	--	13.09.2019
2072	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 13 of 2017	HDFC BANK VS DALER SINGH	DALER SINGH	--	Male	village sodi wala teh zira fzr	Complaint	--	--	16.09.2019
2073	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 16 of 2017	ANUP KUMAR SHARMA VS JOT SINGH	JOT SINGH	Nathu Ram	Male	Canal colony opp canal rest house ferozepur	Complaint	--	--	16.09.2019
2074	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 41 of 2017	NIRMAL SINGH VS KARONA BUSINESS	JASWINDER SINGH	Authorised Signatory	Male	Office at Dosanjh Road, Moga	Complaint	--	--	16.09.2019

2075	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 96 of 2017	M/S MAHINDRA & MAHINDRA VS SUKHDEV SINGH	SUKHDEV SINGH	Mahal Singh	Male	vill Haji Chhimba Teh and Distt Ferozepur	Complaint	--	--	16.09.2019
2076	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 117 of 2017	HDFC BANK VS BALWINDER SINGH	BALWINDER SINGH	Gurbaksh Singh	Male	Near M. K. Hall, VPO Mamdot Uttar, Teh and Distt Ferozepur	Complaint	--	--	16.09.2019
2077	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 157 of 2017	MUKHTIAR SINGH VS MOHINDER SINGH	MOHINDER SINGH	ANWAR SINGH	Male	R/O VILLAGE DOOMNI WALA CLASS IV EMPLOYEE IN GOVT SENIOR SECONDARY SCHOOL LOOBRI WALA FEROZEPUR	Complaint	--	--	16.09.2019
2078	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 162 of 2017	MUKHTIAR SINGH VS SURJIT SINGH	SURJIT SINGH	BAGGU SINGH	Male	R/O RIKHI COLONY FEROZEPUR CITY	Complaint	--	--	16.09.2019
2079	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 193 of 2017	M/S MAHINDRA & MAHINDRA VS MANJINDER SINGH	MANJINDER SINGH	SOHAN SINGH	Male	HOUSE NO. 265 VILLAGE LOHAM TEHSIL AND DISTT FEROZEPUR	Complaint	--	--	16.09.2019
2080	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 329 of 2017	KULWINDER SINGH VS ROHIT	ROHIT	BALBIR SINGH	Male	HOUSE NO. 13, WARD NO. 1, INDRA COLONY, FEROZEPUR CANTT	Complaint	--	--	13.09.2019
2081	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 475 of 2017	DHAWAN SANITATION VS SONU SAHOTA	SONU SAHOTA	jaswant rai	Male	resident of street no.5, subash dariga wali gali, near modi mill, kashi nagri, fzr city	Complaint	--	--	16.09.2019
2082	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 498 of 2017	M/S B R AND SONS VS NACHATTAR SINGH	NACHATTAR SINGH	AJAIB SINGH	Male	R/O VILLAGE KADDA BOHRA, TEH. AND DISTT. FEROZEPUR	Complaint	--	--	13.09.2019
2083	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 502 of 2017	M/S MAHINDRA & MAHINDRA VS GURMEET SINGH	GURMEET SINGH	BALVIR SINGH	Male	R/O HOUSE NO 34 VILL ARRJI TEHSIL ZIRA FEROZEPUR	Complaint	--	--	13.09.2019
2084	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 760 of 2017	SBI VS SUKHWINDER SINGH	SUKHWINDER SINGH	Santokh Singh	Male	Village Burj Makhhan Singh Wala Ferozepur	Complaint	--	--	16.09.2019
2085	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 709 of 2017	PADB VS SUKHWINDER SINGH	SUKHWINDER SINGH	PURAN SNGH	Male	VILLAGE CHAK DONA RAHIME KE TEHSIL, MAMDOT	Complaint	--	--	16.09.2019
2086	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 752 of 2017	JATINDER KUMAR VS RAMESH KUMAR	RAMESH KUMAR	Hakam Chand	Male	Village Moti Wala, Teh Guruhar Sahai	Complaint	--	--	16.09.2019

2087	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 797 of 2017	PADB VS BALWINDER SINGH	BALWINDER SINGH	ANGREJ SINGH	Male	CHAK DONA HAREMI KE TEHSIL AND DISTRICT FEROZEPUR.	Complain t	--	--	13.09.2019
2088	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 823 of 2017	M/S SONU ELECTRONICS VS SANJEEV KUMAR	SANJEEV KUMAR	SURESTI PAL	Male	PROP. OF M/S CHOICE MARKETING, DHARAMKOT DISTRICT MOGA	Complain t	--	--	13.09.2019
2089	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 899 of 2017	PANKAJ MITTAL VS SURENDER KUMAR PATWA	SURENDER KUMAR PATWA	SAMARTH LAL PATWA	Male	R/O 34, GULMARG COLONY , INDORE-452001	Complain t	--	--	16.09.2019
2090	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 948 of 2017	HARISH SHARMA VS SHIV KUMAR	SHIV KUMAR	PITTAR DIN	Male	JOSHI NAGAR,STREET UCO BANK,NEAR HANUMAN MANDIR ,HABOWAL KALAN,LUDHIANA	Complain t	--	--	16.09.2019
2091	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 443 of 2018	SATJEET SINGH VS RUPINDER SINGH	RUPINDER SINGH	Surinder Singh	Male	Chowkidar Court Complex, Jalalabad, District Fazilka.	Complain t	--	--	16.09.2019
2092	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 319 of 2018	LOVEKESH KUMAR VS DALIP KUMAR	DALIP KUMAR	Narinder Kumar	Male	Mohalla Dharampura, Street Surinder Singh Wali, Ferozepur City, posted as MHC in Police Station City Ferozepur on Night Duty, through Senior Superintendent of Police Ferozepur.	Complain t	--	--	04.09.2019
2093	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 784/15	SUKHDEV SINGH VS GOOD FAITH TRADE VISION	PARAMJIT SINGH	--	Male	Shop No 5 2 Floor Bharat Nagar Bibi Wala Chowk Bathinda Tehsil and Distt Bathinda	Complain t	--	--	23.09.2019
2094	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 140 of 2016	ASHOK KUMAR VS VINOD KUMAR	VINOD KUMAR	Hari Chand	Male	House No.138,Bengali Ahata,Bazar No.1,Ferozepur Cantt	Complain t	--	--	21.09.2019
2095	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 407 of 2016	UNION OF INDIA VS SUKHWINDER SINGH	SUKHWINDER SINGH	Kashmir Singh	Male	Basti Sethan Wali Dakhli Mamdot Post Office Mamdot Tehsil and Distt. Ferozepur.	Complain t	--	--	21.09.2019
2096	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 559 of 2016	MAHINDRA & MAHINDRA VS SATNAM SINGH	SATNAM SINGH	Gurcharan Singh	Male	Village Nasira Kilchi, PO Mehma, Ferozepur to Muktsar Road, Ferozepur	Complain t	--	--	21.09.2019

2097	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 598 of 2016	GITA RANI VS SILVER FINANCE	GURDEEP SINGH JASSAL	--	Male	Silver Finance And Credit Coop Society ltd	Complaint	--	--	23.09.2019
2098	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 622 of 2016	MAHINDRA & MAHINDRA VS MANGAL SINGH	MANGAL SINGH	MAGHAR SINGH	Male	VILLAGE MORAN WALLI, PO KALER DISTT FEROZEPUR	Complaint	--	--	21.09.2019
2099	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 909 of 2016	SANJEEV GUPTA VS ANGREJ SINGH	ANGREJ SINGH	JEET SINGH	Male	HOUSE NO-89/3/40,DASHMESH COLONY,MAMDOT,PO MAMDOT,DISTT FEROZEPUR WORKING IN ARMY ,ARMY NO-15339476N C/O 56 APO	Complaint	--	--	21.09.2019
2100	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 962 of 2016	VIKAS KUMAR VS JOT SINGH	JOT SINGH	NATHU RAM	Male	CANAL COLONY VILL NAURANG KE SAYAL AND DISTT FZR THROUGH SDO.	Complaint	--	--	20.09.2019
2101	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 999 of 2016	HIRA SINGH VS KEN AGRO	SUKHCHAIN SINGH	AJIT SINGH	Male	R/ Village yare shah Wala Distt ferozepur	Complaint	--	--	21.09.2019
2102	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1058 of 2016	JAGIR KAUR VS PARAMJIT KAUR	PARAMJIT KAUR	Parkash Chand	Female	housing Board Colony, H No. 189, Ferozepur city	Complaint	--	--	21.09.2019
2103	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1093 of 2016	PADB VS SUKHDEV SINGH	SUKHDEV SINGH	Bhag Singh	Male	vill sham singh wala, DISTT FEROZEPUR	Complaint	--	--	21.09.2019
2104	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 292 of 2017	GURBACHAN SINGH GILL VS PARMINDER SINGH	PARMINDER SINGH	CHARANJIT SINGH	Male	HOUSE NO. 86-1 4, BAZAR NO.10, FEROZEPUR CANTT.	Complaint	--	--	21.09.2019
2105	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 643 of 2017	DARYA SINGH VS RUPINDER SINGH	RUPINDER SINGH	GURCHARAN SINGH	Male	STREET NO. 4, SODHI NAGAR, MOGA TEHSIL AND DISTRICT FEROZEPUR	Complaint	--	--	23.09.2019
2106	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 644 of 2017	HARNEK SINGH VS RUPINDER SINGH	RUPINDER SINGH	GURCHARAN SINGH	Male	STREET NO. 4, SODHI NAGAR, MOGA TEHSIL AND DISTRICT FEROZEPUR	Complaint	--	--	23.09.2019
2107	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 655 of 2017	GAGANDEEP VS PARAMJIT	PARAMJIT	PARKASH CHAND	Male	HOUSE NO. 199 HB COLONY FZR CITY	Complaint	--	--	21.09.2019
2108	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 668 of 2017	PARAMJIT SINGH VS MONU SHARMA	MONU SHARMA	Nand Lal	Male	H No. 492, Ward No. 25, Near Khooni Maseet, Moga	Complaint	--	--	23.09.2019

2109	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 688 of 2017	KULWINDER SINGH VS KARONA BUSINESS	Jaswinder Singh	--	Male	Dosanjh Road, Moga	Complaint	--	--	23.09.2019
2110	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 689 of 2017	RAJWANT KAUR VS KARONA BUSINESS	JASWINDER SINGH	--	Male	Dosanjh Road, Moga	Complaint	--	--	21.09.2019
2111	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 690 of 2017	SHINGARA SINGH VS KARONA BUSINESS	JASWINDER SINGH	--	Male	Dosanjh Road, Moga	Complaint	--	--	23.09.2019
2112	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 127 of 2017	MANU PAL VS GREEN INDIA VENTURE	MANJIT KAUR	Joginder Kaur	Female	R/o 97 Basti Khatrian Wali, Village Changali Jadid, Tehsil and District Ferozepur.	Complaint	--	--	23.09.2019
2113	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 127 of 2017	MANU PAL VS GREEN INDIA VENTURE	MANGAT RAM MAINI	Jeet Singh Maini	Male	R/o 97 Basti Khatrian Wali, Village Changali Jadid, Tehsil and District Ferozepur.	Complaint	--	--	23.09.2019
2114	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 127 of 2017	MANU PAL VS GREEN INDIA VENTURE	DARSHAN SINGH	Som Parkash	Male	R/o H. No 680, Kika Dadu Pahilu Patti Village Mallan, Tehsil Giddarbaha, District Shri Muktsar Sahib.	Complaint	--	--	23.09.2019
2115	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 691 of 2017	HDFC BANK VS HARDEEP SINGH	HARDEEP SINGH	BHAGEL SINGH	Male	R/O NIZAMDEEN WLA TEH ZIRA FEROZEPUR CITY	Complaint	--	--	20.09.2019
2116	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 808 of 2017	ROHIT BAJAJ VS GAURAV KALRA	GAURAV KALRA	Krishna Kalra	Male	H No. 441, Neem Wali Gali, Ferozepur City	Complaint	--	--	20.09.2019
2117	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 838 of 2017	HARPAL SINGH SAODHI VS SANJEEV PAL	SANJEEV PAL	Surinder Pal	Male	H No. S-11, Canal Colony, Ferozepur Cantt	Complaint	--	--	21.09.2019
2118	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 841 of 2017	UNION BANK OF INDIA VS GURMIT SINGH	GURMIT SINGH	VEER SINGH	Male	RESIDENT OF CHAK BHANGE WALA, TEHSIL AND DISTRICT FEROZEPUR.	Complaint	--	--	21.09.2019
2119	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 926 of 2017	PRITAM SINGH VS MANGAL SINGH	MANGAL SINGH	Wazir Chand	Male	C/O Zila Parisad Office Burt Road Ferozepur City	Complaint	--	--	21.09.2019
2120	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 886 of 2017	NIRMAL SINGH VS SHIV KUMAR	SHIV KUMAR	Pitter Din	Male	Working as A. A. Accounts, Posted in the office of DFML Accounts, DRM Officer, Ferozepur cantt, 484 B Railway Double Storie, Near Basti Tankan wali, Ferozepur City	Complaint	--	--	23.09.2019

2121	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1107 of 2017	AJAIB SINGH VS AMARJEET SINGH DHINGRA	AMARJEET SINGH DHINGRA	Balvir Singh Dhingra	Male	Kothi No. 318, Max Colony, Bathinda.	Complaint	--	--	20.09.2019
2122	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 156 of 2018	RAJNISH CHAWLA VS VEERPAL	VEERPAL	Darshan Singh	Female	Village Kasu Beggu, Tehsil and District Ferozepur and posted at Station Health Organization, Near Military Hospital, Ferozepur Cantt.	Complaint	--	--	23.09.2019
2123	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 300 of 2018	HAZUR SINGH VS PARAMJEET	PARAMJEET	DARSHAN SINGH	Male	R/O BASTI NUZAMDIN , NEAR JALLANDHAR FTAK, SANSIANWALA KHUSH FEROZEPUR CITY TEH. AND DIST. FEROZEPUR	Complaint	--	--	20.09.2019
2124	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 787 of 2018	FCCB VS SARAJ SINGH	SARAJ SINGH	Bhagwan Singh	Male	Village Wahka Distt. Ferozepur	Complaint	--	--	20.09.2019
2125	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 55 of 2018	SBI VS GURDEV SINGH	GURDEV SINGH	JOGINDER SINGH	Male	VILLAGE MOHKAM BHATTI TEHSIL AND DISTRICT FEROZEPUR	Complaint	--	--	02.09.2019
2126	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 54 of 2016	KJANAK RAJ VS DIVYAN KUMAR	DIVYAN KUMAR	Rajiv Kumar	Male	Neat Tara Baba Kurta Sarsa Haryana.	Complaint	--	--	27.09.2019
2127	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 70 of 2016	PRITAM SINGH VS KARONA BUSINES	JASWINDER SINGH GILL	--	Male	registered office Dosanjh Road Moga through its Managing Director Jaswinder Singh Gill	Complaint	--	--	27.09.2019
2128	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1030 of 2016	VINOD KUMAR VS SURESH KUMAR	SURESH KUMAR	Itbari Lal	Male	gali no 11 new gagan nagar pipal wala chowk giaspura ludhiana.	Complaint	--	--	27.09.2019
2129	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	CRM/41 of 2017	PARAMJIT DUA VS KULWINDER SINGH	KULWINDER SINGH	KASHMIR SINGH	Male	R/O VILL JAMA RAKHAIYA UTTAR PO MAMDOT FEROZEPUR	Complaint	--	--	27.09.2019
2130	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1060 of 2016	SUKHWINDER SINGH VS GURJIT SINGH	GURJIT SINGH	pritam singh	Male	Village Ariyan Wala Teh and Distt Faridkot	Complaint	--	--	27.09.2019

2131	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 161 of 2017	MUKHTIAR SINGH VS OM PARKASH	OM PARKASH	--	Male	PUMP OPERATOR GALI NO 2 QUARTER NO 415-C RAILWAY DOUBLE STOREY BACKSIDE PNB BANK FEROZEPUR CANTT	Complain t	--	--	27.09.2019
2132	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 235 of 2017	MUKHTIAR SINGH VS PARDEEP KUMAR	PARDEEP KUMAR	BALWANT RAI	Male	R/O H.NO 51, STREET NO 2 NEW ADARSH NAGAR FEROZEPUR CITY	Complain t	--	--	27.09.2019
2133	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 236 of 2017	MUKHTIAR SINGH VS RAKESH KUMAR KATARIA	RAKESH KUMAR KATARIA	KRISHAN LAL KATARIA	Male	O/O DISTRICT EDUCATION OFFICE PRIMARY FEROZEPUR	Complain t	--	--	27.09.2019
2134	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 251 of 2017	SATNAM SINGH VS KARONA BUSINESS	JASWINDER SINGH GILL	--	Male	MANAGING DIRECTOR KARONA BUSINESS PRIVATE LIMITED SCO 12- 13 DOSANJH ROAD MOGA 2ND ADRESS KARONA BUSINESS PRIVATE LIMITED GREEN CITY NEAR KULGARHI BUS STAND MOGA	Complain t	--	--	27.09.2019
2135	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 259 of 2017	NITIN KAPOOR VS JODH PAL SINGH	JODH PAL SINGH	Subhash Chand	Male	Dhunda Da Mohalla, Near Bada Chowk, Ward No. 4, VPO. Bhadaur Teh Tapa, Distt Barnala	Complain t	--	--	27.09.2019
2136	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 372 of 2017	JASWINDER SINGH VS RAVINDER PREET SINGH	RAVINDER PREET SINGH	--	Male	house no 18, bhai himat singh nagar, village gill teh and distt ludhiana	Complain t	--	--	27.09.2019
2137	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 427 of 2017	PNB VS ROSHAN SINGH	ROSHAN SINGH	PANJU SINGH	Male	R/O VILL MEHMOOD KE MAL HITHAR FZR	Complain t	--	--	27.09.2019

2138	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 540 of 2017	M/S AVTAR COMM. AGENT VS M/S RISHAB RICE MILLS	SUBASH CHNADER	SHAM LAL	Male	PARTNER OF M/S RISHAB RICE MILL AT VILLAGE CHAK SOTRIAN ALIAS BANDI WALA TEHSIL JALALABAD DISTT FAZILKA	Complain t	--	--	27.09.2019
2139	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 552 of 2017	M/S HUKAM CHAND MEHAR CHAND VS BLUE OCEAN DESIGNS	MANPREET SINGH RUPAL	--	Male	(i) K10 TOWER, 2ND FLOOR OFFICE NO.209, OPP. LUDHIANA STOCK EXCHANGE, FROZE GANDHI MARKET, LUDHIANA (ii) house no.2, ST. NO.10/3, SATJOT NAGAR, BLOCK-A, DUGRI LUDHANA	Complain t	--	--	27.09.2019
2140	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 554 of 2017	M/S HUKAM CHAND MEHAR CHAND VS BLUE OCEAN DESIGNS	MANPREET SINGH RUPAL	--	Male	(i) K10 TOWER, 2ND FLOOR OFFICE NO.209, OPP. LUDHIANA STOCK EXCHANGE, FROZE GANDHI MARKET, LUDHIANA (ii) house no.2, ST. NO.10/3, SATJOT NAGAR, BLOCK-A, DUGRI LUDHANA	Complain t	--	--	27.09.2019
2141	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 792 of 2017	VIJAY KUMAR GOYAL VS M/S SUBASH BOTTLES	SURESH KUMAR AND RAJAT KUAMR	--	Male	Subhash Bottle and General Stre, Akalsar Road, Moga	Complain t	--	--	27.09.2019
2142	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 817 of 2017	PADB VS RAJ SINGH	RAJ SINGH	LAL SINGH	Male	VILLAGE HAMAD WALA TEHSIL AND DISTRICT FEROZEPUR	Complain t	--	--	27.09.2019
2143	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 849 of 2017	NIRMAL SINGH VS PRAS INFRASTRUCTURES	SUKHDEV SINGH	BALVEER SINGH	Male	R/O PHASE 8/155 F MOHALI NOW AT FLAT NO 304 GOLF VIEW SECTOR 91 MOHALI	Complain t	--	--	27.09.2019
2144	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 803/15	INDUSIND BANK VS GURPREET SINGH	GURPREET SINGH	MEHAR SINGH	Male	H.No.89 Village Khamba Tehsil and Distt. Ferozepur.	Complain t	--	--	30.09.2019

2145	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 147 of 2016	VISHAL SETHI VS NARINDER SINGH	NARINDER SINGH	Manohar Lal	Male	Police Line Ferozepur Cantt.	Complain t	--	--	30.09.2019
2146	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 283 of 2016	GURJIT SINGH VS VINOD KUMAR	VINOD KUMAR	Eric	Male	90 Govt Labour Colony Near Water Khandwal Amritsar and Co I.C. No.1695ASR H.C SSP Office Amritsar.	Complain t	--	--	30.09.2019
2147	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 882 of 2016	SBI VS HARBHAJAN SINGH	SIMRANJIT KAUR	HARBHAJ AN SINGH	Female	r/o ward no,9 sebhi wali gali near old bus stand, talwandi bhai tehsil and district fzr	Complain t	--	--	30.09.2019
2148	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1049 of 2016	SUKHDEV SINGH VS NARINDERJIT SINGH	NARINDERJIT SINGH	SUJAN SINGH	Male	POSTED IN ANIMAL AND HUSBANDARY OFFICE VILLAGE SANDHE HASHAM TEHSIL AND DISTT FEROZEPUR	Complain t	--	--	30.09.2019
2149	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 243 of 2017	LOVE KUMAR VS JOGA SINGH	JOGA SINGH	Harbhajan Singh	Male	Village massiugan Teh and Distt, Patiala	Complain t	--	--	30.09.2019
2150	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 252 of 2017	SHIINGARA SINGH VS KARONA BUSINESS	JASWINDER SINGH GILL	--	Male	MANAGING DIRECTOR KARONA BUSINESS PVT LTD SCO 12-13 DOSANJH ROAD MOGA 2ND ADDRESS KARONA BUSINESS PVT LTD GREEN CITY NEAR KULGARHI BUS STAND MOGA	Complain t	--	--	30.09.2019
2151	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 338 of 2017	M/S P S COMM. AGENT VS M/S SUBHAM RICE MILL	SUBASH CHNADER	Sham LAI	Male	Jalalabad Road Shri Muktsar Sahib Tehsil and distt Shri Muktsar sahib ji	Complain t	--	--	30.09.2019
2152	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 528 of 2017	GURSEWAK SINGH VS HARPREET SINGH	HARPREET SINGH	KARTAR SINGH	Male	WARD NO. 5 HARSH COMPUTER CENTRE ANOOPGARH DISTT GANGA NAGAR	Complain t	--	--	30.09.2019
2153	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 793 of 2017	JIT SINGH VS BUTA SINGH	BUTA SINGH	HARDEEP SINGH	Male	RESIDENT OF BASTI DABIAN WALI, POST OFFICE LUMBRI WALA.	Complain t	--	--	30.09.2019

2154	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 330 of 2018	PADB VS JOGINDER SINGH	JOGINDER SINGH	RANJHA SINGH	Male	RAO KE HITHAR TEHSIL AND DISTRICT FEROZEPUR	Complaint	--	--	30.09.2019
2155	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 860 of 2018	JASHANDEEP SINGH VS VISHAL BHAMBRI	VISHAL BHAMBRI	Jagdish Lal	Male	Kanshi Nagari Ferozepur City now on rent at Tuli Wali Gali near bhalla Chakki Wala Ferozepur City	Complaint	--	--	30.09.2019
2156	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	COMI 113 of 2017	Kuldeep Singh Vs. Subhash	Subhash Chander	NA	Male	Gram Panchayat Village Ferozeshah bock Ghall Khurd, Ferozepur	Complaint	Ghall Khurd	--	20.09.2019
2157	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHA 239 of 2018	State of Punjab Vs. Raj Singh	Raj Singh	Satnam Singh	Male	Changa Khurd, PS Mamdot	Complaint	Mamdot	27.09.2017	21.09.2019
2158	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHA 20 of 2017	State of Punjab Vs. Harnam Singh	Harnam Singh @ Haru	Dhanna Singh	Male	Old Bare Ke, Ferozepur	Complaint	Sadar Ferozepur	2015	20.09.2019
2159	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 11 of 2018	PADB Vs. Surjit Singh	Surjit Singh	Jagga Singh	Male	Village Jhamke, Zira	Complaint	--	--	17.09.2019
2160	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 112 of 2017	Kamal Sharma Vs. Mangal Singh	Mangal Singh	Kulwant Singh	Male	Basti Macchian, Zira	Complaint	--	--	16.09.2019
2161	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 230 of 2018	Sandeep Bansal Vs. Palwinder Kaur @ Pinky	Palwinder Kaur	Prem Chand	Female	Near Giani Gurbachan Di Hatti, Zira	Complaint	--	--	13.09.2019
2162	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 141 of 2016	PADB Vs. Pardeep Singh	Pardeep Singh	Beant Singh	Male	Village Masoordeva, Zira	Complaint	--	--	23.09.2019
2163	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 111 of 2017	Jagdeep Kumar Vs. Bhupinder Singh	Bhupinder Singh	Ajaib Singh	Male	Village Mehal, Dharamkot, Moga	Complaint	--	--	03.09.2019
2164	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 43 of 2016	M/s Shiv Charan Singh Manjit Singh Vs. M/s Shakti Bhog Foods Ltd.	Rajinder Kumar	Jugal Kishor	Male	72-A, Teacher Colony, New Delhi	Complaint	--	--	11.09.2019
2165	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 43 of 2016	M/s Shiv Charan Singh Manjit Singh Vs. M/s Shakti Bhog Foods Ltd.	Sidharth Kumar	Jugal Kishor	Male	E-202, Ramesh Nagar, New Delhi	Complaint	--	--	11.09.2019

2166	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 235 of 2017	PADB Vs. Gurpreet Singh	Gurpreet Singh	Mehal Singh	Male	Village Hashamat Wala, Zira	Complaint	--	--	03.09.2019
2167	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 6 of 2018	State of Punjab Vs. Kamaldeep	Kamaldeep	Onkar Singh	Male	H.No.04141 National Colony, Bathinda	127	Sadar Zira	03.09.2016	23.09.2019
2168	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHA 104 of 2018	State of Punjab Vs. Charanjit Kaur	Dr.Parampreet Kalra	NA	Male	Hospital Makhu	103	Makhu	16.09.2016	10.09.2019
2169	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 177 of 2017	Gurwinder Kaur Vs. Wining Ede India	Winnig Edge India	NA	NA	SCO No.5 and 6, Ist Floor Guru Bazar Amritsar	Complaint	--	--	11.09.2019
2170	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 177 of 2017	Gurwinder Kaur Vs. Wining Ede India	Satnam Singh	Ajit Singh	Male	H.No.503, New Amritsar	Complaint	--	--	11.09.2019
2171	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 177 of 2017	Gurwinder Kaur Vs. Wining Ede India	Jagdev Singh	Mukhtiar Singh	Male	Village Ratangarh, Tehsil Baba Bakala	Complaint	--	--	11.09.2019
2172	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 177 of 2017	Gurwinder Kaur Vs. Wining Ede India	Mangal Singh	NA	Male	SCO No.5 and 6, Ist Floor Guru Bazar Amritsar	Complaint	--	--	11.09.2019
2173	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 177 of 2017	Gurwinder Kaur Vs. Wining Ede India	Harkirat Singh	NA	Male	H.No.801/13, Inner Market, Amritsar	Complaint	--	--	11.09.2019
2174	Sh.Gurmohan Singh, Addl.District & Sessions Judge, Ferozepur	SC 20 of 2018	State of Punjab Vs. Roopa	Roopa@ Boota	Desa	Male	Village Jhoke Hari Har	89	Cantt Ferozepur	21.07.2016	30.10.2019
2175	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 998 of 2015	SARWAN SINGH V/S HARDIAL SINGH	HARDIAL SINGH	JOGINDER SINGH	Male	Working at Shop No.8 Amrit Fruit Company Shri Ganganagar through its Prop partner	Complaint	--	--	03.10.2019

2176	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1111 of 2015	M/S SHIV JI V/S TRADING CO. V/S SHARMA TRAD CO.	SURESH KUMAR	PARMAN AN	Male	Working at Shop No.8 Amrit Fruit Company Shri Ganganagar through its Prop partner Working at Shop No.8 Amrit Fruit Company Shri Ganganagar through its Prop partner	Complaint	--	--	03.10.2019
2177	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 7 of 2016	BANK OF BRODA V/S DIWAN CHAND	DIWAN CHAND	MEHAR SINGH	Male	Working at Shop No.8 Amrit Fruit Company Shri Ganganagar through its Prop partner Working at Shop No.8 Amrit Fruit Company Shri Ganganagar through its Prop partner	Complaint	--	--	03.10.2019
2178	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 168 of 2016	RAVINDER KUMAR V/S SEALAND INDIA	BHUPINDER SINGH	--	Male	Working at Shop No.8 Amrit Fruit Company Shri Ganganagar through its Prop partner Working at Shop No.8 Amrit Fruit Company Shri Ganganagar through its Prop partner	Complaint	--	--	03.10.2019
2179	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 289 of 2016	FCCB V/S JASBIR SINGH	JASBIR SINGH	--	Male	Co S.S.P Office Ferozepur ID Card No.1691179CBIC2011 Tehsil and Distt. Ferozepur.	Complaint	--	--	03.10.2019
2180	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 539 of 2016	MUKHTAIR SINGH V/S DDB CEMENT	BALWINDER SINGH AND HARJINDER SINGH	--	Male	PARTNER OF DDB CEMENT BUILDING MATERIAL C/O Z-2,12733,S.T NO-14,15,J.S NAGAR,BATHINDA	Complaint	--	--	03.10.2019

2181	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 709 of 2016	BALVEER SINGH V/S WORLD WIDE	ARUCHI VERMA	--	Male	THROUGH ITS PARTENER AARUCCHI VERMA OFFICE AT M/S WORLDWIDE IMMIGRATION SOLUTIONS SCO 141, 2ND FLOOR, SACTOR 40-C CHANDIGARH	Complain t	--	--	04.10.2019
2182	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 786 of 2016	SACHIN TAYAL V/S INDERPREET SINGH	INDERPREET SINGH	--	Male	prop of firm m.s sardra comission agent , shop no 45n new grain markit, dharmkot, distt moga	Complain t	--	--	04.10.2019
2183	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 896 of 2016	SUKHDEV RAJ V/S AJAY KUMAR	AJAY KUMAR	BABU RAM	Male	H No. 2048, Ward No. 5, Dashmesh Nagar, Street Dr. Jyoti residence, Near Nagpal Palace Jalalabad (W)	Complain t	--	--	03.10.2019
2184	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 937 of 2016	FCCB V/S GURMEET SINGH	GURMEET SINGH	JASWANT SINGH	Male	r/o h no 591 street no mahinder dodhi jalalabad distt fazilka	Complain t	--	--	03.10.2019
2185	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 101 of 2017	PANKAJ SHARMA V/S VINOD SHARMA	VINOD SHARMA	MANMOH AN SHARMA	Male	RESIDENT OF VILLAGE PAKKA 02, PACCA TEHNA, TEHSIL AND DISTRICT FARIDKOT.	Complain t	--	--	04.10.2019
2186	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 138 of 2017	ARVIND KUMAR V/S GREEN INDIA	MANGAT RAM MAINI, MANJIT KAUR AND GURDARSHAN SINGH	--	Male	CORPORATE OFFICE AT NEAR BUS STAND, FEROZEPUR CITY THROUGH ITS DIRECOTR/SIGNATORY	Complain t	--	--	04.10.2019
2187	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 330 of 2017	KULWINDER SINGH V/S SOM DUTT	SOM DUTTA	FIROZI LAL	Male	SCO 12-13 DOSANJH ROAD MOGA THROUGH ITS MNAGING DIRECTOR JASWINDER SINGH	Complain t	--	--	03.10.2019

2188	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 374 of 2017	DARSHAN SINGH V/S RAVINDER PREET SINGH	RAVINDER PREET SINGH	--	Male	house no. 18, bhai himat singh nagar, village gill, teh and distt ludhiana	Complaint	--	--	04.10.2019
2189	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 376 of 2017	RAGHUBIR SINGH V/S JOSAPH	JOSAPH	SHAM LAL	Male	W.2, Zone Near Station Head Quarter, Quarter No. 1, Ferozepur Cantt.	Complaint	--	--	03.10.2019
2190	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 470 of 2017	SUBSTAI RAI V/S SATPAL	SATPAL	CHIRA SINGH	Male	VILLAGE TAKHTU WAL, TEHSIL AND DISTT FEROZEPUR	Complaint	--	--	04.10.2019
2191	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 558 of 2017	GURAJAWAT SINGH V/S ANIL SAHN	ANIL SAHN	--	Male	vpo bahiya, teh raniya, distt sirsa	Complaint	--	--	03.10.2019
2192	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 676 of 2017	RAJESH KUMAR GOYAL V/S M/S SUBHASH BOTTLE	SURESH KUMAR AND RAJAT KUMAR	--	Male	SUBASH BOTTLE AND GENERAL STORE, AKALSAR ROAD, MOGA	Complaint	--	--	03.10.2019
2193	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT716 of 2017	SBI V/S GURCHAIN SINGH	GURCHAIN SINGH	MOHAN SINGH	Male	VILLAGE MUMARA, TEH SADIQ, DISTT FEROZEPUR	Complaint	--	--	03.10.2019
2194	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 791 of 2017	M/S SHRI BALA JI V/S DARSHAN SINGH	DARSHAN SINGH	MUNSHA SINGH	Male	POSTED IN PUNJAB POLICE AT PS-AMIR KHAS,BELT NO-1104 FEROZEPUR	Complaint	--	--	03.10.2019
2195	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 827 of 2017	NISHA TRAD. V/S JASMEET SINGH	JASMEET SINGH	DARSHAN SINGH	Male	H No. 208, Housing Borad Colony, Ferozepur City	Complaint	--	--	03.10.2019
2196	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 892 of 2017	BALRAJ SINGH V/S HARPREET KAUR	HARPREET KAUR	KHEM CHAND	Male	VILLAGE BAHADAR KE TEHSIL GURUHARSAHAI DISTRICT FEROZEPUR	Complaint	--	--	03.10.2019
2197	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 268 of 2015	KOTAK MOHINDRA V/S SURJIT SINGH	SURJIT SINGH	BAZ SINGH	Male	Village Khalchian Chur Mahama District Ferozepur	Complaint	--	--	16.10.2019
2198	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 479 of 2015	PADB V/S BUTA SINGH	BUTA SINGH	FAUJA SINGH	Male	VILLAGE JALAL WALA, TEHSIL AND DISTRICT FEROZEPUR.	Complaint	--	--	10.10.2019
2199	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 704 of 2015	RAMESH KUMAR V/S JEETO BAI	JEETO BAI	SADIQ	Male	SAFAI SEWAK AT CIVIL HOSPITAL CO CIVIL SURGEON OFFICE AT CIVIL HOSPITAL FZR	Complaint	--	--	18.10.2019

2200	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 3 of 2016	PIPAL SINGH V/S JOT SINGH	JOT SINGH	NATHU RAM	Male	Near Canal Rest House, Canal Colony, PO Canal Colony, Ferozepur. Tehsil and Distt Ferozepur	Complaint	--	--	11.10.2019
2201	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 339 of 2016	RANJODH SINGH V/S VINOD KUMAR	VINOD KUMAR	ERIC	Male	Eric 90 Govt labour Colony Near Water Tainki Kandwal and Co I.C. No.1695ASRH.C. SSP Office Amritsar.	Complaint	--	--	10.10.2019
2202	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 424 of 2016	SUKHPAL SINGH V/S GURMEET SINGH	GURMEET SINGH	GURDEEP SINGH	Male	Chottian Chakkian PS Makhu Teh Zira Distt.Ferozepur	Complaint	--	--	16.10.2019
2203	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 617 of 2016	M/S MOHINDRA V/S CHARANJIT SINGH	CHARANJIT SINGH	MOHINDER SINGH	Male	H NO 197A, BHAGAT SINGH COLONY, MALLAN WALA ROAD, FEROZEPUR CITY	Complaint	--	--	09.10.2019
2204	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 625 of 2016	KULWANT RAI V/S SANJEEV KUMAR	SANJEEV KUMAR	SURINDER SINGH	Male	MOHALLA DOLLIAN WALA MULTANI GATE FEROZEPUR CITY	Complaint	--	--	09.10.2019
2205	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 702 of 2016	GURAJAWANT SINGH V/S AVTAR SINGH	AVTAR SINGH	MOHINDER SINGH	Male	village mehroli, teh kharar distt mohali	Complaint	--	--	16.10.2019
2206	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHI 35 of 2019	State of Punjab Vs. Amarjit Singh	Amarjit Singh	Jagtar Singh	Male	Bazigar Basti, Faridkot	64	Cantt Ferozepur	2018	03.10.2019
2207	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHA 62 of 2018	State of Punjab Vs. Ram @ Billa	Ram @ Billa	Joginder Pal	Male	Villgae Khalchia Kadim, Ferozepur	31	Cantt Ferozepur	2016	03.10.2019
2208	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHA 57 of 2017	State of Punjab Vs. Saleem	Saleem	Milkha Singh	Male	Basti Gol Bag, Ferozepur City	39	GRP Ferozepur	2015	05.10.2019
2209	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	COMI 277 of 2014	Anju Vs. Ravi	Vijay Kumar	Phool Chand	Male	H.No.1107, Daddu Majra Colony Sector 38, Chandigarh	Complaint	--	--	30.10.2019

2210	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	COMI 277 of 2014	Anju Vs. Ravi	Kiran	Vijay Kumar	Female	H.No.1107, Daddu Majra Colony Sector 38, Chandigarh	Complaint	--	--	30.10.2019
2211	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	COMI 277 of 2014	Anju Vs. Ravi	Sunder	Phool Chand	Male	Nadia Nala, Ambala Cantt, Ambala	Complaint	--	--	30.10.2019
2212	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	COMI 277 of 2014	Anju Vs. Ravi	Lata	Phool Chand	Female	Nadia Nala, Ambala Cantt, Ambala	Complaint	--	--	30.10.2019
2213	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	COMI 277 of 2014	Anju Vs. Ravi	Madan Lal	Dass Ram	Male	JH.No.186, F, Block, Madipur Colony, New Delhi	Complaint	--	--	30.10.2019
2214	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHI 14 of 2019	State of Punjab Vs. Rohit @ Dari	Judge Singh @ Juj	Manjot Singh	Male	Kothi Rai Sahib, PS Sadar Ferozepur	113	Mamdot	23.10.2018	29.10.2019
2215	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHA 11 of 2018	State of Punjab Vs. Sunny	Sunny Singh	Joginder Singh	Male	Near Grain Market Heera Nagar, Ferozepur	130	City Ferozepur	14.06.2016	18.10.2019
2216	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 171 of 2017	Kanwar Partap Singh Vs. Tarsem Singh	Tarsem Singh	Mewa Singh	Male	Moti Bagh, Zira	Complaint	--	--	18.10.2019
2217	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 261 of 2018	SPS Filing Vs. Sarwan	Sarwan	Nachattar	Male	Ward No.3, Mallanwala	Complaint	Mallanwala	--	05.10.2019
2218	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 119 of 2018	FCCB Vs. Tarsem	Tarsem	Sewa Singh	Male	Civil Hospital, Zira	Complaint	Zira	--	19.10.2019
2219	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 370 of 2018	FCCB Vs. Kulbir	Kulbir	Kundan Singh	Male	Village Bute Wala, Zira	Complaint	Mallanwala	--	03.10.2019
2220	Sh.Sachin Sharma, Additional District and Sessions Judge, Ferozepur	NDPS 114 of 2018	State of Punjab Vs. Gurwinder Singh	Gurwinder Singh	Surinder Singh	Male	Suraj Enclave, Gali No.1, Ferozepur City	65	City Ferozepur	19.03.2018	29.11.2019
2221	Ms.Rajni Chhokra, Additional District and Sessions Judge, Ferozepur	SC 120 of 2018	State of Punjab Vs. Karanbir Singh & Ors.	Mandeep Singh @ Tipu	Nirmal Singh	Male	Village Churrian, PS Makhu, Ferozepur	24	Makhu	17.02.2018	22.11.2019

2222	Ms.Rajni Chhokra, Additional District and Sessions Judge, Ferozepur	SC 120 of 2018	State of Punjab Vs. Karanbir Singh & Ors.	Gurpeet Singh @ Gurjeet Singh	Bhola Singh	Male	Basti Wasawa Singh, PS Makhu	24	Makhu	17.02.2018	22.11.2019
2223	Ms.Rajni Chhokra, Additional District and Sessions Judge, Ferozepur	SC 120 of 2018	State of Punjab Vs. Karanbir Singh & Ors.	Rajan @ Shamsher Singh	Gurmeet Singh	Male	Rasoolpur	24	Makhu	17.02.2018	22.11.2019
2224	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	Remand Paper	State of Punjab Vs. Surjit Singh	Surjit Singh	Mehal Singh	Male	Village Sodhe Wala, Ferozepur	137	Sadar Ferozepur	01.06.2018	27.11.2019
2225	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	Remand Paper	State of Punjab Vs. Kulwinder Kaur	Kulwinder Kaur	Mehal Singh	Female	Village Sodhe Wala, Ferozepur	157	Sadar Ferozepur	18.06.2018	27.11.2019
2226	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	COMI 116 of 2016	Binder Kaur Vs. Rinku	Rinku	Tara Chand	Male	Balmiki Mohalla, Near Beri Sahib Gurudawara, Guruharsahai	Complaint	Sadar Ferozepur	--	26.11.2019
2227	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	COMI 116 of 2016	Binder Kaur Vs. Rinku	Tara Chand	Janak Raj	Male	Balmiki Mohalla, Near Beri Sahib Gurudawara, Guruharsahai	Complaint	Sadar Ferozepur	--	26.11.2019
2228	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	COMI 116 of 2016	Binder Kaur Vs. Rinku	Bhinder Kaur	Tara Chand	Female	Balmiki Mohalla, Near Beri Sahib Gurudawara, Guruharsahai	Complaint	Sadar Ferozepur	--	26.11.2019
2229	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 183 of 2018	State of Punjab Vs. Banta Singh	Banta Singh	Pamma Singh	Male	Bulla Rai PS Guruharsahai	18	City Ferozepur	11.01.2015	22.11.2019
2230	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 183 of 2018	State of Punjab Vs. Banta Singh	Ranjit Singh	Jeet Singh	Male	Kamre Wala PS City Jalalabad	18	City Ferozepur	11.01.2015	22.11.2019

2231	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 183 of 2018	State of Punjab Vs. Banta Singh	Swaran Singh	Jeet Singh	Male	Kamre Wala PS City Jalalabad	18	City Ferozepur	11.01.2015	22.11.2019
2232	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 183 of 2018	State of Punjab Vs. Banta Singh	Bachittar Singh	Pavitar Singh	Male	Galipur PS Taran Taran	18	City Ferozepur	11.01.2015	22.11.2019
2233	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 183 of 2018	State of Punjab Vs. Banta Singh	Hardeep Singh	Joga Singh	Male	Alenabad, Sirsa	18	City Ferozepur	11.01.2015	22.11.2019
2234	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 177 of 2019	State of Punjab Vs. Sunny & Ors.	Sajan	Veero	Male	Basti Sanwa Wali, Ferozepur	84	City Ferozepur	16.04.2019	01.11.2019
2235	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHA 312 of 2018	State of Punjab Vs. Harjit Singh	Harjit	Surjit Singh	Male	Ward No.14, Basti Bawa Puran Singh Zira	340	City Ferozepur	18.11.2017	29.11.2019
2236	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	Remand Paper	State of Punjab Vs. Bhag Singh	Bhag Singh	Ditta	Male	Kothi Rai Sahib, PS Sadar, Ferozepur	62	Sadar Ferozepur	28.06.2018	23.11.2019
2237	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	Remand Paper	State of Punjab Vs. Gurnam Singh	Gurnam Singh	Balbir Singh	Male	Villahe Batnoor Lubana, Bhogpur, Jalandhar	27	Cantt Ferozepur	04.03.2018	30.11.2019
2238	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHA 119 of 2017	State of Punjab Vs. Des Raj	Des Raj	John Masih	Male	H.No.356, Gawal Mandi, Ferozepur	110	Cantt Ferozepur	02.10.2015	30.11.2019
2239	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CRM 539 of 2019	Jasbir Vs. Gurmeet Singh	Dharamjeet Singh	Surinder Singh	Male	Village Lohgarh , Ferozepur	Complaint	--	--	30.11.2019
2240	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHA 77 of 2018	State of Punjab Vs. Gurharan Singh	Gurcharan Singh	Sadiq Singh	Male	Alipur, PS Mallanwala	58	Cantt Ferozepur	16.05.2015	30.11.2019
2241	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHA 320 of 2018	State of Punjab Vs. Rohit	Kapil @ Chikki	Chander Mohan	Male	H.No.64, Khatik Mandi, Ferozepur	9	Cantt Ferozepur	27.01.2016	30.11.2019
2242	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHI 10 of 2018	State of Punjab Vs. Gurjeet Singh	Ravi	Bohar Singh	Male	Khai PHEME Ke, Ferozepur	63	Cantt Ferozepur	27.04.2014	30.11.2019

2243	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHI 10 of 2018	State of Punjab Vs. Gurjeet Singh	Manish	Jagga Kabaria	Male	Khai PHEME Ke, Ferozepur	63	Cantt Ferozepur	27.04.2014	30.11.2019
2244	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 951 of 2017	Punjab Gramin Bank Vs. Ravel Kumar	Ravel Kumar	Gurcharan Singh	Male	Hemant Pura Dheru, Ferozepur	Complaint	--	--	22.11.2019
2245	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 973 of 2017	Baldev Singh Vs. Parwinder Singh	Parvinder Singh	Bohar Singh	Male	Saide Ke Rahela, Ferozepur	Complaint	--	--	22.11.2019
2246	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 972 of 2017	Satnam Singh Vs. Gurwinder Singh	Gurwinder Singh	Harbans Singh	Male	Village Dilla Ram PO Jhoke Tehal Singh Wala	Complaint	--	--	26.11.2019
2247	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1041 of 2017	Ranjit Singh Vs. Sukhraj Singh	Sukhraj Singh	Surta Singh	Male	Employee in Canra Bank Vill Bndala, Amritsar	Complaint	--	--	22.11.2019
2248	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 190 of 2018	PADB Vs. Kamaljit Singh	Kamaljit Singh	Darshan Singh	Male	Village Bukar Khan Wala, Ferozepur	Complaint	--	--	26.11.2019
2249	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 290 of 2018	PADB Vs. Amandeep Singh	Amandeep Singh	Tehal Singh	Male	Near Forest Mamdot Uttar, Ferozepur	Complaint	--	--	22.11.2019
2250	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 510 of 2018	Kirpal Singh Vs. Pardeep Kumar	Pardeep Kumar	Balwant Rai	Male	L-51, New Azad Nagar Ward No.8, Ferozepur	Complaint	--	--	26.11.2019
2251	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 534 of 2018	Jaswinder Singh Vs. Balram	Balram	Ashok	Male	Earlier Employeed in UBI Moga	Complaint	--	--	22.11.2019
2252	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1222 of 2018	Raj Kumar Vs. Gurpreet Singh	Gurpreet Singh	Dilbagh Singh	Male	Village Attari Basti Isse Wali PO Mahalam, Ferozepur	Complaint	--	--	22.11.2019
2253	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1223 of 2018	Ravinderpreet Singh Vs. Gurpreet Singh	Ramesh Kumar	Sasta Ram	Male	Ward No.3, Valmiki Road, Bharat Nagar, Ferozepur	Complaint	--	--	26.11.2019
2254	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1087 of 2018	GPG Cattle Vs. Julphaka	Julpaka	Gulam Mustab	Male	VPO Mahjan District Bikaner	Complaint	--	--	15.11.2019
2255	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 200 of 2016	M/s Mohindra Vs. Ranjit Singh	Ranjit Singh	Parshotam Singh	Male	Village Killi, Tehsil Sadiq, Faridkot	Complaint	--	--	19.11.2019
2256	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 328 of 2017	Narinder Singh Vs. Satwinder Singh	Satwinder Singh	Gurjit Singh	Male	Villahe Momra District Faridkot	Complaint	--	--	18.11.2019
2257	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 653 of 2017	Baljit Singh Vs. Harpal Singh	Harpal Singh	Amar Singh	Male	Villahe Daulwal PO Mahna Ke, Patti, District Tarntaran	Complaint	--	--	16.11.2019
2258	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1016 of 2017	Jaswinder Singh Vs. Kamlesh	Kamlesh	Sahriff	Male	Basti Bhatian Wali, Ferozepur	Complaint	--	--	19.11.2019
2259	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 92 of 2018	Rajinder Mohan Vs. Veerpal Kaur	Veerpal Kaur	Darshan Singh	Female	Village Kasu Beggu, Ferozepur	Complaint	--	--	18.11.2019
2260	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 101 of 2018	Sharanpal Singh Vs. Gurbhinder Singh	Gurbhinder Singh	Gurdeep Singh	Male	Viaalge Ratta Gudia, Tarntaran	Complaint	--	--	18.11.2019
2261	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 123 of 2018	HDFC Vs. Karaj Singh	Karaj Singh	Baj Singh	Male	Village Arif Ke, Ferozepur	Complaint	--	--	18.11.2019

2262	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 124 of 2018	HDFC Vs. Gurbhinder Singh	Bakhshish Singh	Malook Singh	Male	Village Shikar Garh, Ferozepur	Complaint	--	--	19.11.2019
2263	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 167 of 2018	PADB Vs. Buta Singh	Buta Singh	Dayal Singh	Male	Village Kabar Wavchha Road, Ferozepur	Complaint	--	--	18.11.2019
2264	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 169 of 2018	PADB Vs. Kulbeer Singh	Kulbeer Singh	Surjain Singh	Male	Village Kada Bora, Ferozepur	Complaint	--	--	18.11.2019
2265	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	COMI 138 of 2015	Ajit Pal Singh Vs. Satvir Singh	Harkirat Singh	Thakar Singh	Male	Village Thethar Kalan, Ferozepur	Complaint	Kulgarhi	--	23.11.2019
2266	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHA 173 of 2017	State of Punjab Vs. Kuldeep Singh	Kuldeep Singh	Sukhdev Singh	Male	Village Mallwal Qadim	63	Kulgarhi	2015	16.11.2019
2267	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHI 344 of 2018	State of Punjab Vs. Gagandeep	Harjinder Singh @ Rajwinder Singh	Gursewak Singh	Male	Village Mudki	50	Ghall Khurd	2018	29.11.2019
2268	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHI 42 of 2019	State of Punjab Vs. Darbara Singh	Gurnam Singh	Bagicha Singh	Male	Village Dona Telu Mall	133	Mamdot	2017	29.11.2019
2269	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 225 of 2017	PADB Vs. Tara Singh	Tara Singh	Kala Singh	Male	Village Akbar Wala, Zira	Complaint	--	--	30.11.2019
2270	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 199 of 2018	PADB Vs. Rachhpal Singh	Rachhpal Singh	Pritam Singh	Male	Village Khadoor, Zira	Complaint	--	--	15.11.2019
2271	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 272 of 2018	Dharampal Bawa Vs. Lakhvir Singh	Lakhvir Singh	Satnam Singh	Male	Mallo Ke Road, Zira	Complaint	--	--	30.11.2019
2272	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 59 of 2017	M/s N.S. Finvest Makhu Road Vs. Gurpartap Singh	Gurpartap Singh	Shingara Singh	Male	Village Kohala, Zira	Complaint	--	--	25.11.2019
2273	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 240 of 2015	State of Punjab Vs. Gani	Rehmu	Fakir	Male	Nagar Kathu Jammu	81	2015	Makhu	28.11.2019
2274	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	COMA 27 of 2018	State of Punjab Vs. Ajit	Ajit	Jaswant	Male	Village Machike	Complaint	--	Mallanwala	08.11.2019

2275	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	COMA 27 of 2018	State of Punjab Vs. Ajit	Baljinder	Ajit	Male	Village Machike	Complaint	--	Mallanwala	08.11.2019
2276	Sh.Gurmohan Singh, Addl.District & Sessions Judge, Ferozepur	NDPS 17 of 2019	State of Punjab Vs Salim	Salim	Rhoor Singh	Male	Sher Khan	191	Kulgarhi	26.12.2017	19.12.2019
2277	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHA 292 of 2018	State of Punjab Vs Kala Singh	Kala Singh	Kaka Singh	Male	Village Market,Bagdadi Gate,Ferozepur City	190	City Ferozepur	06.07.2017	16.12.2019
2278	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 293 of 2018	State of Punjab Vs Jaswinder Singh	Jaswinder Singh	Niranjan Singh	Male	Chungi No.8,Nawan Purba,Ferozepur	49	City Ferozepur	2015	16.12.2019
2279	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHA 53 of 2019	State of Punjab Vs	Maqbool	Kulli	Male	Basti Shekhan Wali,Ferozepur City	8	City Ferozepur	2017	17.12.2019
2280	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 143 of 2017	State of Punjab Vs	Ranjit Singh	Bashir Singh	Male	Village Kunde,Ps Sadar	38	City Ferozepur	2017	17.12.2019
2281	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHI 323 of 2018	State of Punjab Vs Vikas Malhotra	Vikas Malhotra	Sudesh Malhtora	Male	Dulle Katra Amritsar now H.No.2321 Sec.49-C,Chandigarh	86	Cantt Ferozepur	02.08.2018	09.12.2019
2282	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHI 323 of 2018	State of Punjab Vs Vikas Malhotra	Amandeep Kaur	W/o Vikas Malhotra	Female	Dulle Katra Amritsar now H.No.2321 Sec.49-C,Chandigarh	86	Cantt Ferozepur	02.08.2018	09.12.2019
2283	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1240 of 2018	Neeraj Kumar Vs Ram Tirth	Ram Tirath	Piarelal	Male	Basti Nizamdin Wali Ferozepur City	---	---	---	13.12.2019
2284	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 481 of 2017	M/s Bakhtawar Singh Vs Hakikat Rai	Hakikat Rai	Balwant Singh	Male	Salfanpur The Safadin District Jind	---	---	---	16.12.2019
2285	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 494 of 2017	Surinder Singh Vs Sanjay Singh	Sanjay Singh	Shiv Ram	Male	Village Gulawa Popawaiya District Satna	---	---	---	16.12.2019
2286	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 577 of 2017	Gulshan Lal Vs Baljinder Singh	Baljinder Singh	Sohan Singh	Male	128 New Nanaklpura Ferozepur City	---	---	---	16.12.2019
2287	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 584 of 2017	Parwinder Singh Vs M/s Green India	Mangat Maini	Jeet Singh	Male	Village Changali Jadid District Ferozepur	---	---	---	16.12.2019
2288	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 99 of 2018	PADB Vs Harpreet Singh	Harpreet Singh	Balbir Singh	Male	Gobind Nagar Ferozepur City	---	---	---	09.12.2019
2289	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 179 of 2018	Vinod Mobile Zone Vs Ravi Bhandari	Ravi Bhandari	Hirde Ram	Male	Bazar No.6 opp Mehman Hotel Ferozepur Cantt.	---	---	---	13.12.2019
2290	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 613 of 2018	FCCB Vs Phamma	Phamma	Mohan Lal	Male	New Abadi Usha Model School bharaat Nagar Ferozepur City	---	---	---	16.12.2019

2291	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 643 of 2018	HDFC Vs Surjit Singh	Surjit Singh	Pritam Singh	Male	VPO Tara Singh Wala District Ferozepur	---	---	---	16.12.2019
2292	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 835 of 2018	Gurdev Singh Vs Jatinderpal Singh	Jatinder Pal Singh	Amarjit Singh	Male	Mahija Near Gurdwara Sultanpur Lodhi District Kapurthala	---	---	---	13.12.2019
2293	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1001 of 2018	Harish Sharma Vs Lavejit Singh	Lovejit Singh	Kulwant Singh	Male	Basti Khali Wali Bazidpur District Ferozepur	---	---	---	11.12.2019
2294	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1224 of 2018	Ravinderpreet Singh Vs Anand Bhatti	Anand Bhatti	Hans Raj Bhatti	Male	Lahiya Wala Wehera bhart Nagar Ferozepur	---	---	---	06.12.2019
2295	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHI 340 of 2018	State of Punjab Vs Ranjit Singh	Ranjit Singh	Puran Singh	Male	Nawa Purba Near Chungi No.8 Partap Nagar,Ferozepur PS Kulgarhi	34	Kulgarhi	19.03.2018	19.12.2019
2296	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHA 176 of 2014	State of Punjab Vs Sunny	Sunny Singh	Dessa	Male	Ward No.1,gawal Mandi ,Tehsil & District Ferozepur	171	Cantt Ferozepur	2013	16.12.2019.
2297	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHI 288 of 2018	State of Punjab Vs Harpal Singh	Bobby Benipal	Sikandar Singh	Male	Kacha Malk Road,Jagraon	174	Ghall Khurd	2015	21.12.2019
2298	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHI 168 of 2018	State of Punjab Vs Pritam	Pritam Singh	Balwinder Singh	Male	Jlalwala,PS Sadar Ferozepur	46	Mamdot	29.06.2017	13.12.2019
2299	Sh.Sachin Sharma, Additional District and Sessions Judge, Ferozepur	PC 5 of 2015	State of Punjab Vs Sheetal Singh	Sheetal Singh	Ajit Singh	Male	Gali No.5,Ekta Nagar,Malout Road,Sri Muktsar Sahib	01 of 2013	---	11.01.2013	27.01.2020
2300	Sh.Gurmohan Singh, Addl.District & Sessions Judge, Ferozepur	NDPS 479 of 2015	State of Punjab Vs Rajpal Singh	Rajpal Singh	Kartar Singh	Male	Private Hospital Resident of Gurhuharsahai	52	Guruharsahai	30.03.2015	14.01.2020
2301	Ms.Hargurjit Kaur, Additional Chief Judicial Magistrate, Ferozepur	COMI 157 of 2016	Kashmir Singh Vs Goma Singh	Jangir Singh	Kasham @ Kanshi	Male	Jhuge Hazare Wale	Complaint	Sadar Ferozepur	Complaint	03.01.2020
2302	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHA 351 of 2018	State of Punjab Vs Manjeet Singh	Bhola	Mangat Singh	Male	Street Massa Singh Wali,Bharat Nagar Ferozepur City	273	City Ferozepur	2016	06.01.2020
2303	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHA 93 of 2018	State of Punjab Vs Kashmir Singh	Kashmir Singh @ Bitu	Joginder Singh	Male	R/o Dhani Janglaat Mudhe Dakhli Sahan ke,Mamdot	1	City Ferozepur	2017	04.01.2020

2304	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 181 of 2018	State of Punjab Vs Jatinder @ Jindi	Jatinder alias Jindi	Mirja	Male	R/o Basti Awa,Ferozepur City	225	City Ferozepur	2016	04.01.2020
2305	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 181 of 2018	State of Punjab Vs Jatinder @ Jindi	Sagar @ Jhiga	Pappu	Male	R/o Basti Awa,Ferozepur City	225	City Ferozepur	2016	04.01.2020
2306	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CRM 1093 of 2019	State of Punjab Vs Balvir Singh	Satish Kumar	Milkh Raj	Male	H.No.107,Vill Mirpur,District Sirsa	71/2010	City Ferozepur	03.04.2010	04.01.2020
2307	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CRM 1093 of 2019	State of Punjab Vs Balvir Singh	Kapil Saini	Balvir Singh	Male	Mahavir Colony,Sirsa	71/2010	City Ferozepur	03.04.2010	04.01.2020
2307	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 671 of 2018	Vinod Mobile Zone Pvt Ltd.through Mukesh Kumar Vs M/s Ronak Mobile Store through Gurpreet Singh	Gurpreet Singh	—	Male	Adda Lal Kurti,Near Rajindra Telecom Ferozepur Cantt.	—	—	—	03.01.2020
2308	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1072 of 2017	Subhash Vij Vs Daljit Kaur	Daljit Kaur	Sukhdev Singh	Female	R/o H.No.812 near Amar Jyoti School Dhawan Colony Ferozepur City	—	—	—	10.01.2020
2309	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 51 of 2017	Madhu Chhabra W/o Adarsh Kumar Chhabra Vs Universal Buidwell Pvt.Ltd.	Raman Puri	—	Male	Office nat 102,1st Floor Antriksh Bhawan,Connaught Palace New Delhi,110001	—	—	—	04.01.2020
2310	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 584 of 2018	Ranjit Singh Vs Arpit Jain	Arpit Jain	Parveen Jain	Male	R/o Bazar No.5 Opp.Jain Mandir 1st Floor of Rishabh Sarees Ferozepur Cantt.	—	—	—	03.01.2020
2311	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 44 of 2019	Jagir Singh Vs Sukhdev Singh	SUKHDEV SINGH	Puran Jain	Male	R/o Village Ali Ke,Post Office Dulchi Ke,Ferozepur	—	—	—	18.01.2020
2312	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 456 of 2019	Bal Krishan Vs Rampal	Rampal	Mala Ram	Male	Near Mandir Nainu Bhagat Ahata Taj Deen Adda Khi Wala Ferozepur City and Office of Water and Sewerage Board Circular opp. Samsung Care Centre Ferozepur,City	—	—	—	17.01.2020
2313	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1544 of 2018	Anup Kumar Sharma Vs Joginder Mehra	Joginder Mehra	Khareti Lal	Male	Basti nizamdin Near Retired ASI Amarjit Singh Home Ferozepur Tehsil and District Ferozepur	—	—	—	18.01.2020

2314	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 109 of 2019	Jaspal Singh Vs Sandeep Kaur	Sandeep Kaur	—	Female	Blue Star Immigration Service,Pvt.Ltd.S.C.F No.75 GF Phase-II Mohali,S.A.S Nagar,District Mohali	—	—	—	18.01.2020
2315	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 110 of 2019	Beant Singh Vs Sandeep Kaur	Sandeep Kaur	—	Female	Blue Star Immigration Service,Pvt.Ltd.S.C.F No.75 GF Phase-II Mohali,S.A.S Nagar,District Mohali	—	—	—	18.01.2020
2316	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 210 of 2019	Harjinder Sharma Vs Sonu	Sonu	Ramesh Halwai alias Mechha	Male	R/o Chngi No.7 Opposite Jindi karyana Store,Ferozepur Cantt.	—	—	—	17.01.2020.
2317	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 215 of 2019	Badal Vs Jatinder Kumar Manocha	Jatinder Kumar Manocha	Ashok Kumar Manocha	Male	Gali Gulatia Wali Near Old P.O.Street Ferozepur City,Tehsil and District Ferozepur	—	—	—	17.01.2020
2318	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1249 of 2018	Davinder Kumar Chawla Vs Mohinder Singh	Mohinder Singh	Anwar Singh	Male	Dastul Sahib Wala ferozepur S.B.S Egg.College Ferozepur	—	—	—	17.01.2020
2319	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHI 171 of 2019	State of Punjab Vs Akash	Nimma	Mangat Ram	Male	Betu Kadim PS Mamdot	90	Mamdot	27.07.2017	14.01.2020
2320	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHI 411 of 2016	State of Punjab Vs Chhinda Singh	Chhinda Singh	Hansa Singh	Male	Karmitti PS Talwandi Bhai	89	Gall Khurd	07.09.2016	21.01.2020
2321	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	COMI 298 of 2016	Sukraj Vs Gurwinder	Gurwinder Singh	Darshan Singh	Male	Guru Ka Bagh Village Wali,Tehsil Ajnala District Amritsar	—	—	—	24.01.2020
2322	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 5 of 2018	The Zira Primary Cooperative Agriculture development Bank Vs Surjit Kaur	Surjit Kaur	Thana Singh	Female	Village Jhamke Tehsil Zira	—	—	—	24.01.2020
2323	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 193 of 2017	State of India Vs Jagjeet Singh	Jagjeet Singh	Dharam Singh	Male	Village Mehmood Wala, Zira	—	—	—	27.01.2020

2324	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 28 of 2017	PADB Vs Mann Singh	Mann Singh	Fateh Singh	Male	VILLAGE MOHKAM BHATTI TEHSIL AND DISTRICT FEROZEPUR	—	—	—	31.01.2020
2325	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	COMI 1963 of 2013	Gurdeep Vs Gurbachan	Shama	Unknown	Male	RO-22 The Rai Singh Nagar Rajsthan Ganganagar	—	Mallanwala	—	03.01.2020
2326	Sh.Gurmohan Singh, Addl.District & Sessions Judge, Ferozepur	NDPS 2 of 2018	State of Punjab Vs Ruppa @ Butta	Vijay Kumar @ Vicky	Resham Singh Bhatti	Male	Jhoke Hari	89	Cantt Ferozepur	21.07.2016	29.02.2020
2327	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHI 57 of 2019	State of Punjab Vs Sonu	Sonu	Manna	Male	Galli No.5 Basti Battian Wali, Ferozepur City	72	City Ferozepur	2018	15.02.2020
2328	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHA 57 of 2019	State of Punjab Vs Sharanjeet Singh	Sharanjeet Singh	Bakhshish Singh	Male	Vill.Karmiti,PS Talwandi Bhai District Sadar Ferozepur	15	City Ferozepur	2019	16.12.2020
2329	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	CHA 287 of 2018	State of Punjab Vs Raju	Raju	Saudagar Singh	Male	Village Kunde,PS Sadar Ferozepur	280	City Ferozepur	2017	17.12.2020
2330	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHI 170 of 2018	State of Punjab Vs Sunny	Sunny	Dina Nath	Male	Quarter No.4/1 Mes Colony,Near Power House,Ferozepur	32/2018	Cantt Ferozepur	19.03.2018	04.02.2020
2331	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHI 128 of 2018	State of Punjab Vs Ravi Kumar	Chanchal	Mangal	Male	Village Sher Khan,Thana Kulgari,Tehsil & District Ferozepur	83/2017	Cantt Ferozepur	26.08.2017	04.02.2020
2332	Sh.Anish Goyal, Judicial Magistrate 1st Class, Ferozepur	CHI 128 of 2018	State of Punjab Vs Ravi Kumar	Kamaljeet	Balvir Singh	Male	Village Naurang Ke Leli,Thana Kulgari,Tehsil & District Ferozepur	83/2017	Cantt Ferozepur	26.08.2017	04.02.2020
2333	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 21 of 2019	GPG Cattle Feed Vs Shivam Cattle Feed	Shanshyam Patel	Ramanbhai Patel	Male	Village Ranечи Tehsil Bayad District Arvalli	—	—	—	04.02.2020
2334	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 175 of 2019	GPG Cattle Feed Vs Sarabjeet	Sarabjeet Singh	Balkar Singh	Male	Village Maan Post Office Guriala,Tehsil Patti District Taran Taran	—	—	—	04.02.2020
2335	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 297 of 2016	FCCB Vs Gurcharan Singh	Gurcharan Singh	Fauja Singh	Male	Chak Rume Wala,Sadar Jalalbad Fazilka	—	—	—	17.02.2020
2336	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 441 of 2016	Ramesh Kumar Vs Satwinder Singh	Satwinder Singh	Harjit Singh	Male	VPO Mamara,Tehsil and District Ferozepur	—	—	—	17.02.2020
2337	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1326 of 2018	FCCB Vs Randhir Singh	Randhir Singh	Gurdial Singh	Male	Village Malwal,Jadid,Tehsil and District Ferozepu	—	—	—	06.02.2020

2338	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1327 of 2018	FCCB Vs Mewa Singh	Mewa Singh	Bahal Singh	Male	Bazidpur, Tehsil District Ferozepur	—	—	—	06.02.2020
2339	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 1494 of 2018	Jaswant Kaur Vs Jaspal Singh	Jaspal Singh	Mohinder Singh	Male	Malwal Road, New Bedi Colony Phase II, Ferozepur City	—	—	—	20.02.2020
2340	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 162 of 2019	M/s Bharat Khiti Store Vs Sukhmander Singh	Sukhmander Singh	Harjinder Singh	Male	Village Hakumat Singh Wala, Tehsil and District Ferozepur	—	—	—	06.02.2020
2341	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 163 of 2019	M/s Bharat Khiti Store Vs Sukhmander Singh	Sikander Singh	Harjinder Singh	Male	Village Hakumat Singh Wala, Tehsil and District Ferozepur	—	—	—	06.02.2020
2342	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 249 of 2019	Mahavir Parsad Vs Balram	Balram	Ashok Kumar	Male	Care of Union Bank of India Moga, Resident of TA Line Near Railway Bridge Ferozepur	—	—	—	10.02.2020
2343	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 297 of 2019	GPG Cattle Vs Kavan Kumar	Kavan Kumar Patel	Vinod Bhai Patel	Male	Village Vadhara Post Office Veerpur Gujrat	—	—	—	10.02.2020
2344	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 416 of 2019	Jagdish Pal Vs Vicky	Vicky	Raj Kumar	Male	Trauma Ward House No.16, Civil Hospital Ferozepur	—	—	—	06.02.2020
2345	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 417 of 2019	Abhay Partap Singh Vs Ramesh Kumar	Ramesh Kumar	Ram Chand	Male	Street No.3, Shanti Nagar Ferozepur City	—	—	—	06.02.2020
2346	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 571 of 2019	Balraj Singh Vs Balwant Singh	Ramesh Kumar	Ram Chand	Male	Street No.3, Shanti Nagar Ferozepur City	—	—	—	06.02.2020
2347	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 647 of 2015	OBC Vs Gurmeet Singh	Mahavir Singh	Gurmeet Singh	Male	Ratta Kehra, Baja Kotwal Post Office Lohgarh, Ferozepur	—	—	—	24.02.2020
2348	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 693 of 2016	Rajesh Kumar Vs Baljinder Singh	Baljinder Singh	Sohail Singh	Male	Near Nanakpur Backside Dev Samaj College Ferozepur City	—	—	—	24.02.2020
2349	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHI 646 of 2015	State of Punjab Vs Tejinder Singh	Nirmal Singh @ Nimma	Sukhchain Singh	Male	Village Rukan Shah Wala, District Ferozepur	22	Cantt Ferozepur	27.02.2013	19.02.2020
2350	Sh.Ravinder Singh Rana, Judicial Magistrate 1st Class, Ferozepur	CHA 94 of 2019	State of Punjab Vs Akbar	Akbar	Mahanda	Male	Village Dulle Wala, PS Mamdor, District Ferozepur	120	Mamdor	10.09.2017	11.02.2020
2351	Sh.Kirandeep Singh, Judicial Magistrate 1st Class, Ferozepur	CHA 116 of 2019	State of Punjab Vs Harmeet Singh	Harmeet Singh @ Mita	Baldev Singh	Male	Basti Machian Wali Zira	3	Talwandi Bhai		12.02.2020

2352	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 99 of 2017	Gurpreet Singh Vs Paramjit Singh Toor	Paramjit Singh	Surinder Singh Toor	Male	Village Rasoolpur Saidan, Tehsil and District Patial	—	—	—	12.02.2020
2353	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 106 of 2017	Gurdev Singh Vs Jaspal Singh	Jaspal Singh	Surat Singh	Male	Village Basti Khem Karan Dakhli Hasti Wala Tehsil and District Ferozepur	—	—	—	04.02.2020
2354	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 115 of 2017	Chanderkant Mittal Vs Poorvanchal Store	1.Poorvanchal Multi State Coop Society LTD2.Gursewak Singh3.Swaran Singh	Not Supplied by the Complainant	Male	Talwandi Road Near IFFCO Office Zira	—	—	—	20.02.2020
2355	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 221 of 2017	Veer Chand Vs Buta Singh	Buta Singh	Bhajan Singh	Male	Village Talwandi Jalle Khan Zira	—	—	—	15.02.2020
2356	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 226 of 2017	PADB Vs Nachhattar Singh	Nachhattar Singh	Balkar Singh	Male	Village Lohke Kalan Zira	—	—	—	03.02.2020
2357	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 229 of 2017	PADB Vs Rajinder Singh	Rajinder Singh	Balwant Singh	Male	Village Buyianwala Zira	—	—	—	27.02.2020
2358	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 24 of 2018	PADB Vs Jeon Singh	Jeon Singh	Nirmal Singh	Male	Village Basti Khacharwali Mallanwala	—	—	—	06.02.2020
2359	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 247 of 2018	Gurdarshan Sethi Vs Hardeep Singh	Harderep Singh	Avtar Singh	Male	Village Behram Ke Tehsil Dharmkot Moga	—	—	—	03.02.2020
2360	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	NACT 254 of 2018	Gurpreet Singh Vs Kamlesh	Kamlesh	Swaran Singh	Female	R/O Ghor Mohalla, Ward No.1, Tehsil Zira, Ferozepur	—	—	—	26.02.2020
2361	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 29 of 2019	FCCB Vs Mukhtiar	Mukhtiar	Gurdial Singh	Male	Village Chabba, Zira	—	Mallanwala	—	03.02.2020
2362	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 48 of 2019	FCCR Vs Nirmal	Nirmal	Dhian	Male	Village Kachar Wala, Zira	—	Mallanwala	—	17.02.2020
2363	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHA 1 of 2017	State of Punjab Vs Kulwinder	Harjinder	Hardial		Village Gohalwarh Taran Tarn	—	Mallanwala	—	07.02.2020
2364	Sh.Sachin Sharma, Additional District & Sessions Judge, Ferozepur	NDPS 92 of 2019	State of Punjab Vs Suraj	Vishal	Joginder	Male	Ward No.11, Isha Nagar, Makhu	155	City Ferozepur	21.07.2018	12.03.2020
2365	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	NACT 885 of 2016	Satnam Singh Vs Aman Chauhan	Aman Chauhan	—	Male	Authorized Signatory of Harit Kranti Bio Technology	—	—	—	27.02.2020

2366	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	Nact 1281 of 2018	FCCB Vs Manjinder Singh	Manjinder Singh	Resham Singh	Male	Village Wahka Post Office Kahi PHEME Ke Tehsil and District Ferozepur	—	—	—	27.01.2020
2367	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	Nact 1282 of 2018	FCCB Vs Resham Singh	Resham Singh	Tehal Singh	Male	Village Wahka Post Office Kahi PHEME Ke Tehsil and District Ferozepur	—	—	—	27.02.2020
2368	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	Nact 565 of 2017	Gagan Ply Wood Vs Girish Kumar	Girish Kumar	—	Male	Prop. Of Shivam Enterprises	—	—	—	07.03.2020
2369	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	Nact 569 of 2017	Gagan Ply Wood Vs Shivam Agencies	Girish Kumar	—	Male	Prop. Of Shivam Enterprises	—	—	—	07.03.2020
2370	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	Nact 819 of 2017	Sh.Bala Ji Enterprises Vs Garish Kumar	Girish Kumar	—	Male	Prop. Of Shivam Enterprises	—	—	—	07.03.2020
2371	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	Nact 879 of 2017	Suman Mittal Vs Rakesh Rajpal	Rakesh Rajpal	Ashok Rajpal	Male	Rajpal Toyota,AB Road,Indore M.P	—	—	—	16.03.2020
2372	Sh.Gaurav Kumar Sharma, Judicial Magistrate 1st Class, Ferozepur	Nact 571 of 2017	Brij Mohan Vs Jasbir Singh	JASBIR SINGH	Pritam Singh	Male	House No.38,Gali No.11,Ahata Nathu Saraf Sethi Road,Ferozepur Cantt.	—	—	—	18.03.2020
2373	Sh.Ravinder Singh Rala, Judicial Magistrate 1st Class, Ferozepur	CHI 258 of 2017	State of Punjab Vs Malook Singh	Sukhjinder Kaur	Malook Singh	Female	Viillage Sudh Singh Wala,PS Kulgarhi	135	Kulgarhi	26.11.2016	09.03.2020
2374	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	Nact 98 of 2017	Anil Narula Vs M/s RG Printing Press	Baljinder Singh	Sarju Singh	Male	Dhan Mohalla Jalandhar	—	—	—	02.03.2020
2375	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	Nact 167 of 2017	Jagdeep Pronza Vs Gurdev Singh	Gurdev Singh	Shinder Singh	Male	Village Thaman Wala Tehsil And District Moga	—	—	—	02.03.2020
2376	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	Nact 215 of 2018	Raman Kumar Vs Avtar Singh	AVTAR SINGH	Bohar Singh	Male	PO Dhandian Tehsil Zira District Ferozepur	—	—	—	03.03.2020
2377	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	Nact 229 of 2018	Manoj Kumar Vs Sandeep Kumar	Sandeep Kumar	Vijay Kumar	Male	Village Mansoor Wala,Tehsil Zira District Ferozepur	—	—	—	12.03.2020
2378	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	Nact 274 of 2018	M/s Jagsir Singh Baljeet Singh Vs Guirmeet Singh	Gurmeet Singh	Teja Singh	Male	Village Vakilan Wala,Tehsil and District Ferozepur	—	—	—	12.03.2020
2379	Sh.Lavdeep Hundal, Sub Divisional Judicial Magistrate, Zira	Nact 321 of 2018	Jagat Pal Singh Vs Vikas Mehta @ Vishu	Vikas Mehta	Devi Dayal	Male	Village Thaman Wala Tehsil And District Moga	—	—	—	16.03.2020
2380	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	Nact 150 of 2016	PADB Vs Amrik Singh	Amrik Singh	Bhagwan Singh	Male	Village Chanbba,Tehsil Zira	—	Makhu	—	06.03.2020
2381	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 204 of 2018	State of Punjab Vs Nirmal Singh & Ors.	Gurjinder Singh	Balkar Singh	Male	Village Chanbba,Tehsil Zira	44 of 2018	Makhu	—	06.03.2020

2382	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 204 of 2018	State of Punjab Vs Nirmal Singh & Ors.	Nirvair Singh	Jalandhar Singh	Male	Village Chanbba, Tehsil Zira	44 of 2018	Makhu	---	06.03.2020
2383	Sh.Sachin Sharma, Additional District and Sessions Judge, Ferozepur	SC 77 of 2019	State of Punjab Vs Charanpal Singh & Ors.	Jaswinder Singh	Sukhchain Singh	Male	Basti Nizamdin, PS Sadar Ferozepur	7	City Ferozepur	21.01.2019	17.12.2020
2384	Sh.Sachin Sharma, Additional District and Sessions Judge, Ferozepur	SC 204 of 2018	State of Punjab Vs Palwinder Singh	Palwinder Singh	Harbans Singh	Male	Village Sheehan Pari, PS Makhu	167	City Zira	28.07.2017	15.12.2020
2385	Sh.Suresh Kumar Goyal, Chief Judicial Magistrate, Ferozepur	COMA 80 of 2019	Market Committee Vs Tarsem Lal	Tarsem Lal	Kashmiri Lal	Male	R/o Ganj Mandi, Lahori Bazar, Ferozepur City	Complaint	Complaint	----	04.12.2020
2386	Sh.Sachin Sharma, Additional District and Sessions Judge, Ferozepur	NDPS 173 of 2018	State of Punjab Vs Jarmal Singh	Jarmal	Bohar Singh	Male	Nanak Nagri Makhu Road, Zira	84	City Zira	10.02.2021	10.02.2021
2387	Sh.Sachin Sharma, Additional District and Sessions Judge, Ferozepur	NDPS 148 of 2019	State of Punjab Vs Sandeep @ Billa	Sandeep @ Billa	Jangir Singh	Male	Kalchian Jadid, P\ S Sadar Ferozepur	90	Mamdot	12.08.2018	01.03.2021
2388	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	NDPS 226 of 2019	State of Punjab Vs Sonu	Sonu Singh	LAL SINGH	Male	Village Nihala Kilcha Ferozepur	127	Ghall Khurd	11.11.2018	31.03.2021
2389	Sh.Gurnam Singh-II, Addl.District & Sessions Judge, Ferozepur	NDPS 226 of 2019	State of Punjab Vs Sonu	Tejinderpal Singh	KASHMIR SINGH	Male	Village Nihala Kilcha Ferozepur	127	Ghall Khurd	11.11.2018	31.03.2021
2390	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 83 of 2018	State of Punjab Vs Kulbir	Gurdeep	Balkar	Male	Village Behak Gujran Tehsil Zira	41 of 2017	Makhu	----	01.03.2021
2391	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 82 of 2020	State of Punjab Vs Dharminder	Jagga	DARSHAN SINGH	Male	Kasona	167 of 2018	Sadar Zira	----	08.03.2021
2392	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	CHI 26 of 2019	State of Punjab Vs Joga	Dharamveer	Joga	Male	Village Gatta Badshah	136 of 2017	Makhu	----	26.05.2021
2393	Sh.Gurmohan Singh, Addl.District & Sessions Judge, Ferozepur	NDPS 2 of 2020	State of Punjab Vs Manmoha Singh	Gurmej Singh @ Meju	Baltej Singh	Male	Village Canal Colony, Purana Pindi, Harike District Taran Taran	79	STF Mohali	30.06.2020	30.04.2021
2394	Sh.Gurmohan Singh, Addl.District & Sessions Judge, Ferozepur	NDPS 226 of 2019	State of Punjab Vs Sona Singh	Sona Singh	LAL SINGH	Male	Village Nihala Kilcha Ferozepur	127	Ghall Khurd	11.11.2018	19.04.2021
2395	Sh.Gurmohan Singh, Addl.District & Sessions Judge, Ferozepur	NDPS 2 of 2019	State of Punjab Vs Tejinder Pal	Tejinder Pal	KASHMIR SINGH	Male	Basti Dogar Khera	127	Ghall Khurd	11.11.2018	19.04.2021

2396	Sh.Gurmohan Singh, Addl.District & Sessions Judge, Ferozepur	NDPS 78 of 2019	State of Punjab Vs Rajpal Kaur	Rajpal Kaur	W/o Pritpal Singh	Female	Ward No.1, Mudki, PS Ghall Khurd Ferozepur	286	Ghall Khurd	23.12.2017	09.04.2021
2397	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 463 of 2019	Guwinder Kaur Vs Jatinder Pal	Jatinder Pal	Amarjit Singh	Male	Village Machhi Joya, Sultanpur Lodhi	----	----	138 NI Act	07.04.2021
2398	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 344 of 2019	Avtar Singh Vs Pargat Singh	Pargat Singh	Amrik Singh	Male	H.No.42, Model Town, Amritsar	----	----	138 NI Act	15.04.2021
2399	Sh.Simrandeep Singh, Judicial Magistrate 1st Class, Zira	NACT 170 of 2018	State of Punjab Vs Balwinder Singh	BALWINDER SINGH	Santa Sinh	Male	Village Chak Yusuf Pur, Alle Wala, Jalandhar	153 of 2017	Makhu	379-B IPC	15.04.2021
2400	Ms.Rajni Chhokra, Additional District and Sessions Judge, Ferozepur	Sc 07 of 2021	State of Punjab Vs Gagandeep Singh @ Gogi	Gagandeep Singh	Piara Singh	Male	R/o Gatti Matter PS Lakho Ke Behram	111	Lakho Ke Behram	19.11.2020	03.05.2021
2401	Sh.Jagwinder Singh, Judicial Magistrate 1st Class		State of Punjab Vs Mangat Ram	Mangat Ram	Jeet Singh	Male	R/O Changali Jadid	80 of 2019	Mallanwala	420,406,120-B IPC	18.06.2021
2402	Sh.Jagwinder Singh, Judicial Magistrate 1st Class		State of Punjab Vs Mangat Ram	Karandeep Singh	Mangat Ram	Male	R/O Changali Jadid	80 of 2019	Mallanwala	420,406,120-B IPC	18.06.2021
2403	Ms.Rajni Chhokra, Additional District and Sessions Judge, Ferozepur	SC 79 of 2020	Stte of Punjab Vs Daviner Singh Gill	Davinder Singh Gill	Ranjit Singh	Ma`	R/o Vill Sadhu wala, Tehsil Zira, Distt.Ferozepur	2	Talwandi Bhai	09.01.20219	02.07.2021